2755605    13/06/2014
ADITYA BIRLA FASHION AND RETAIL LTD.
701-704, 7TH FLOOR, SKYLINE ICON BUSINESS PARK, 86-92, OFF. ANDHERI-KURLA ROAD, MAROL VILLAGE, ANDHERI (EAST), MUMBAI-400059, INDIA
MANUFACTURERS AND SELLERS
A COMPANY INCORPORATED UNDER THE COMPANIES ACT 1956
Proposed to be Used
MUMBAI
ARTICLES OF CLOTHING, FOOTWEAR, HEADGEAR INCLUDED IN CLASS-25
THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE.
2794300 21/08/2014  
TTM HOLDINGS AG  
trading as ;TTM Holdings AG  
Chamerstrasse 50, CH - 6331 Hunenberg, Switzerland  
Manufacturer  
a Company incorporated under Law of Switzerland  
Address for service in India/Agents address:  
PUTHRAN & ASSOCIATES  
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.  
Used Since :31/05/2007  
To be associated with:  
2794299  
CHENNAI  
Clothing, All types of footwear, Headgear
GRENADE

2837186  05/11/2014

GRENADE (UK) LTD.
UNIT 5 SPITFIRE CLOSE, COVENTRY BUSINESS PARK, COVENTRY, WARWICKSHIRE CV5 6UR, UNITED KINGDOM
MANUFACTURERS AND MERCHANTS
A LIMITED COMPANY ORGANIZED UNDER THE LAWS OF ENGLAND AND WALES

Address for service in India/Attorney address:
AZB & PARTNERS
PLOT NO. A-8 SECTOR-4 NOIDA 201301
Used Since :18/12/2013

DELHI
CLOTHING, FOOTWEAR AND HEADGEAR.
2899792 11/02/2015
CHOWDHARY OVERSEAS LTD
150 FEET ROAD, JAJMAU KANPUR 208010 U.P
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
MRS. MEENA BANSAL
96, SUKHDVE VIHAR, MATHURA ROAD, NEW DELHI-25
Used Since :01/12/2014
DELHI
BOOTS, SHOES, FOOTWEAR AND THEIR COMPONENTS AND CLOTHING INCLUDING GARMENTS.
Trade Marks Journal No: 1932, 16/12/2019  Class 25

M/S PROMOSHIRT SM S.A.,
Quai de I-Allaine 4, Case Postale 68, 2900 Porrentury 2, Switzerland.
Manufacturers & Merchants
A company organized under the laws of Switzerland
Address for service in India/Agents address:
UNITED OVERSEAS TRADE MARK CO.
52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI- 110 025.

Proposed to be Used
To be associated with:
2988774
DELHI
Clothing, footwear, headgear
2995187    27/06/2015
VINEET AGARWAL S/O. SH. MAHAVEER PRASAD
T-6, RATANSHREEE HOUSE, RAM LALA JI KA RASTA, JOHARI BAZAR, JAIPUR, Rajasthan
Manufacturer and merchants trading as
INDIVIDUAL
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since :25/06/2015
AHMEDABAD
Readymade garments.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word INDIAN.
www.rathore.com

3030342 12/08/2015
M/S FUTURE 101 DESIGN PRIVATE LIMITED
trading as ;M/s Future 101 Design Private Limited
28, Ist floor Khan Market, NEW DELHI-110003
MANUFACTURERS AND MERCHANTS
Body Incorporate

Address for service in India/Agents address:
LEGALESE LAW FIRM
H. NO.-285, SECTOR-14, GURGAON, HARYANA
Used Since :29/08/1998

DELHI
CLOTHING, FOOTWEAR, HEADGEAR.
3071243  06/10/2015
LILI CREATION PVT. LTD.
N-452/15 SAURABH VIHAR BADARPUR NEW DELHI 110044
MANUFACTURING & TRADING
Address for service in India/Agents address:
P.C. TRADE MARK
OFFICE NO. 380- III, G.S.C. SECTOR-29, NOIDA, G.B. NAGAR, (U.P.)
Used Since :01/04/2015
DELHI
GARMENTS & HOSIERY
3123939  11/12/2015  
VIKAS PODDAR S/O. SH. PREM PRAKASH PODDAR  
C-43, AMBABARI, JAIPUR, 302013 Rajasthan, INDIA  
Manufacturer and merchants trading as  
Single Firm  
Address for service in India/Agents address:  
G. D. BANSAL & ASSOCIATES.  
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)  
Used Since :01/04/2011  
AHMEDABAD  
Footwear & readymade garments.
3152438  06/01/2016
SMT. RANJANA SHARMA W/O. SH. BRIJ GOPAL SHUKLA
trading as ;COTTON ON KIDS
88-A, SUMER NAGAR VISTAR-G, GRAM MANGYAWAS, SANGANER, JAIPUR, Rajasthan
Manufacturer and merchants trading as
Single Firm
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since :13/10/2015
AHMEDABAD
Readymade garments.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE COTTON.
3157494  12/01/2016
JALALUDDIN
trading as ;J D GARMENTS
C-26, ROOP NAGAR INDL. AREA, LONI, GHAZIABAD U.P
MANUFACTURING AND TRADING
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, (LALJI HOUSE), YOJNA VIHAR, DELHI-110092
Used Since :10/01/2016
DELHI
CLOTHING, SHIRTS, JEANS, JACKETS, LOWER, NEEKARS, T-SHIRTS, TRACK SUITS.
AZZANO
3157927  12/01/2016
NITIN KUMAR
trading as ;CHETAN KNITWEARS
7331 STREET NO 9 SHAKTI NAGAR NEAR BASTI JODHEWAL LUDHIANA PUNJAB
Merchants & Manufacturers
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAIRANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.
Used Since :11/01/2016
DELHI
HOSEIERY & READYMADE GARMENTS
3175877 04/02/2016
SHREE PADMAPRABHU TEXTILES
SHREE PADMAPRABHU TEXTILES, 1224, TALIANI POLE, CHORAWALO KHANCHO, KAPDIWAD CHOWK, SARANGPUR, AHMEDABAD - 380001

Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
SONI & SONI,MNYX IP HOUSE, IIND FLOOR, SANGHMIRTA,OPP. POOJA PARTY PLOT,KESAV BAGH,ASOPALOV LANE,SHIVARANJANI CROSS ROAD,SATELLITE,AHMEDABAD-380 015.

Used Since :01/12/2015

AHMEDABAD

ALL KINDS OF WOMENS WEAR GARMENTS INCLUDED IN CLASS 25.
subject to restriction of the services in the state of GUJARAT only., mark should be used as applied for.
3211101    16/03/2016
V-MART RETAIL LIMITED
610-611, GURU RAM DASS NAGAR, MAIN MARKET, OPP. SBI BANK, LAXMI NAGAR, NEW DELHI-110092
MANUFACTURERS AND MERCHANTS
Proposed to be Used
DELHI
ALL TYPES OF GARMENTS CLOTHING INCLUDING BOOTS, SHOES & SLIPPERS.
3245440 27/04/2016
UTTARAKHAND GRAMYA VIKAS SAMITI
trading as ;Uttarakhand Gramya Vikas Samiti
Uttarakhand Gramya Vikas Samiti 216, Panditwari, Ph-II, Dehradun -248006 (Uttarakhand)
Manufacturers, Wholesalers, Retailers, Ecommerce
Society registered under the Societies Registration Act, 1860
Address for service in India/Agents address:
SUDHANSHU GUPTA
101, INDRAPRASTHA BUILDING, H-58, VIKAS MARG, LAXMI NAGAR, DELHI-110092.
Used Since :01/04/2015
DELHI
Kids, Women & Men Readymade Garments; Waterproof Clothing and Jackets; Suits; Blazers; Shirts; Knits, Woolen
Pullovers, Cardigans & Fur Coats; Designer & Funky outfits; Baby & kids Care Garments viz; Gloves; Caps; Neckties,
Socks, Hats, Stockings, Scarfs, Shawls, mufflers, New Generation Fashion Outfits; Swimsuits; Inner Wears, Waistcoats;
Jumpers; Wind Resistant Jackets; Tracksuits of All Kinds
3249789  03/05/2016
LEAYAN GLOBAL PVT. LTD.
119-121 (PART), BLOCK P & T, FAZALGANJ, KALPI ROAD, KANPUR-208012, UP
MERCHANTS AND MANUFACTURERS
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since : 01/04/2016
DELHI
FOOTWEAR
UPSIDE DOWN

3265269    20/05/2016
MISS. KHUSHBOO MOOLRAJANI D/O. SH. KANhaiya Lal MOOLRAJANI
80-B, KANWAR NAGAR, JAIPUR-302002 (RAJASTHAN)
Manufacturer and merchants trading as
Single firm
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since :01/04/2016

AHMEDABAD
Readymade garments, clothing, footwear in class 25.
JDI SONIYA LEGGINGS

3295343 27/06/2016
MR. JAMALUDDIN
trading as ;M/S. JONY COLLECTION
9/7323, GURU GOVIND SINGH GALLI, GANDHI NAGAR, DELHI-110031
MANUFACTURING & TRADING
Address for service in India/Attorney address:
GIRI & COMPANY
A-212C/306, TIRUPATI PLAZA GALLI NO.1, SHAKARPUR, DELHI-92
Used Since :10/06/2015
DELHI
READYMADE GARMENTS.
3337219  13/08/2016
NAMRATA PATEL
trading as ;COVET
101 - BIRAJ APPARTMENT, 44/A NUTAN BHARAT SOCIETY, ALKAPURI - 390007, VADODARA, GUJARAT, INDIA.
MANUFACTURING
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT
Used Since :16/09/2014
AHMEDABAD
CLOTHING,FOOTWEAR,HEADGEAR.
3350308  30/08/2016
KIRAN TEXPRO PVT. LTD.
Block No. 230, R.S No. 287, Pansara Road, Vill. Mota Borsara, Kim, Tal: Mangrol, Dist. Surat in the State of Gujarat within the Union of India
Manufacturers and Merchants
A company incorporated under the Companies Act, 1956
Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, Venus, Worli Sea Face, Worli, Mumbai-400018
Proposed to be Used
AHMEDABAD
tee-shirts; tights; sweaters ; jumpers ; pullovers ; stockings; sports jerseys; slips [undergarments]; skirts; short-sleeve shirts; shirts; scarves ; scarfs; shawls; saris; sarongs; pyjamas ; ready-made clothing; petticoats; neck scarves ; mufflers ; neck scarfs ; leggings [leg warmers] ; leg warmers; leggings [trousers]; dresses; dressing gowns
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
OOSHIN UK
3397671  26/10/2016
SMT. CHANDNI SOGI
trading as ;M/S SANTOSH HOSIERY FACTORY
MADHOPURI-4, LUDHIANA-141008, PUNJAB.
MANUFACTURERS AND MERCHANTS
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/04/2005
DELHI
HOSIERY AND READYMADE GARMENTS.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS i.e., "UK" and "MARK TO BE USED AS A WHOLE".
OOSHIN

3397672  26/10/2016
SMT. CHANDNI SOGI
trading as ;M/S SANTOSH HOSIERY FACTORY
MADHOPURI-4, LUDHIANA-141008, PUNJAB.
MANUFACTURERS AND MERCHANTS
PROPRIETORSHIP FIRM

Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/04/2005

To be associated with:
3397671
DELHI
HOSIERY AND READYMADE GARMENTS.
SH. JATIN THAPAR
trading as ;SPIRIT
# 5972/B, ST. NO 11, HARGOBIND NAGAR, LUDHIANA (PUNJAB)
MANUFACTURER

Address for service in India/Agents address:
PURI TRADE MARK CO.
"BRAND HOUSE",54-55, SUPER CYCLE MARKET, OPP. KWALITY KANDA, GILL ROAD, LUDHIANA-141003 (PUNJAB).

Used Since :02/05/1997

DELHI
CLOTHING INCLUDING READYMADE GARMENTS, HOSIERY GARMENTS, LADIES WEARS, MEN ^S WEARS, KIDS WEARS, KURTA PAIJAMA, LADIES KURTI LEGGINGS, INNERWEAR, UNDER GARMENTS, JACKETS, SWEATER, SHIRTS, T-SHIRTS, SWEAT SHIRT, COAT PANTS, SWEATER, WEARING APPARELS & FASHION WEARS INCLUDED IN CLASS 25.
EVER ETHNIC
3448716  03/01/2017
SMT. HEMA DEWANI W/O. SH. DHIRAJ DEWANI
trading as ;EVER ETHNIC
307-A, MAHAVEER NAGAR Y ROAD, SANGANER, JAIPUR- RAJASTHAN
Manufacture and merchants trading as
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since :01/06/2016
AHMEDABAD
Readymade Garments, Clothing, footwear, headgear in class 25.
3457908  13/01/2017
SARTHAK GANESHBHAI DAYANI
B 101 SHANTI NAGAR APP, HIRA BAUG ROAD, SURAT-395006
Trading of above mentioned goods included in class 25.

Address for service in India/Attorney address:
KANika JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034
Used Since :01/04/2014

AHMEDABAD
LEGGINGS, KURTA, DRESS MATERIAL, SAREES AND ALL TYPES OF CLOTHING MEN WEAR, LADIES WEAR, CHILDREN WEAR INCLUDED IN CLASS 25.
UDIT PATAWARI
trading as; UDIT POLYMER & CHEMICALS
D-1515, DSIDC, INDUSTRIAL AREA, NARELA, DELHI-110040
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
KUMAR & CO.
D-121, KAMLA NAGAR DELHI-110007
Used Since: 01/05/2015

DELHI
GOODS IN RELATION TO FOOTWEAR, BOOTS, SHOES, SLEEPERS, CHAPPLES, SANDELS AND CHAPPLES INCLUDED IN CLASS-25
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
ZIVA FASHION
3459238 17/01/2017
NIKHIL JAIN
3753, GALI NO. 8, SHANTI MOHALLA, GANDHI NAGAR, DELHI-110031.
MANUFACTURING & TRADING
Address for service in India/Attorney address:
ARTI NIGAM
201-A, BASANT COMPLEX, 38 VEER SAVARKAR BLOCK DELHI-92
Used Since :01/04/2016
DELHI
READYMADE GARMENTS, PANTS, JEANS, TROUSERS, SHIRTS, T-SHIRTS, POOL OVERS, JACKETS, SWEATERS, TOPS,
CLOTHING, HOSIERY GOODS, MENS WEARS, KIDS WEARS, LADIES FANCY WEARS, INNER WEARS, HEADGEAR
CODESEVEN
3466058   25/01/2017
SH. PAWAN BHUTRA.
trading as PREM FAB.
9/6124, GURU HARI KRISHAN GALLI, GANDHI NAGAR, DELHI-110031, INDIA.
MERCHANTS AND MANUFACTURER
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/04/2012
To be associated with:
3466057
DELHI
HOSIERY AND READYMADE GARMENTS.
SEHER

3482403  14/02/2017
SH. SARVJEET SINGH
trading as ;M/S SHANTI HOSIERY MILLS
B-25, G-5/564, STREET NO.-2, NEW SHIVPURI, SHEKHEWAL ROAD, LUDHIANA, PUNJAB.
MANUFACTURERS AND MERCHANTS

Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/04/2008

DELHI
HOSIERY AND READYMADE GARMENTS.
3483598    15/02/2017

JYOTI JHA

trading as ;M/S. NAMAN .COM
218-B, GALI NO:-10, AMRIT PURI-B, EAST OF KAILASH, NEW DELHI-110065
MANUFACTURING & TRADING

Address for service in India/Attorney address:
BALAJI IP PRACTICE
E-617 STREET NO- 11&12 WEST VINOD NAGAR I.P. EXTN. NEW DELHI-110092
Used Since :21/04/2016

DELHI
READYMADE GARMENTS, HEADGEARS & FOOTWEARS INCLUDED IN CLASS 25
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
3483767  15/02/2017

SH. AUGUST SINGH

trading as ;M/S SUPER VIJETA GARMENTS

# 3521, STREET NO.-9/10, CHET SINGH NAGAR, GILL ROAD, LUDHIANA, PUNJAB.

MANUFACTURERS AND MERCHANTS

Address for service in India/Agents address:

SHARMA & ASSOCIATES.

8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).

Used Since :01/04/2013

To be associated with:

2848567

DELHI

HOSIERY AND READYM ade GARMENTS INCLUDING SCHOOL UNIFORMS, SCHOOL SHOES AND FOOTWEARS.
YELLOW HILLS
3484986  16/02/2017
SH. RAJEEV KUMAR BHAKOO
trading as ;M/S DANNY COLLECTION
B033F/03784, STREET NO.-7, ASHOK NAGAR, LUDHIANA, PUNJAB.
MANUFACTURERS AND MERCHANTS
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/04/2015
DELHI
HOSIERY, READYMADE GARMENTS AND FOOTWEARS.
THE MARK TO BE READ AS WHOLE.
3485147   16/02/2017
DEEP KIRAN SAXENA  
trading as ;Pride Life Style  
554KHA/314A, Visheshwar Nagar, Alambagh, Lucknow- 226005  
Manufacturer and Trader  
Address for service in India/Attorney address:  
NADAR VENNILA  
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046  
Used Since :01/01/2016  
DELHI  
Clothing, Footwear.
GOODWILL BY JAI BALAK HOISERY

3486744   18/02/2017

PREM KUMAR

trading as ;M/S JAI BALAK HOISERY

# 2704, JAIN MANDIR ROAD, LUDHIANA, PUNJAB.
MANUFACTURERS AND MERCHANTS

Address for service in India/Agents address:

SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).

Used Since :01/04/2016

DELHI

HOISIERY AND READYMADO GARMENTS FOR SALE IN STATES OF PUNJAB, HARYANA, HIMACHAL PRADESH, UTTAR PRADESH, DELHI AND JAMMU & KASHMIR ONLY.
SUNIL KUMAR trading as ; M/S. YASH TRADERS
KHASRA NO:-569/570, GROUND FLOOR, OPP. DENA BANK, MAIDAN GARHI, NEW DELHI-110068
MANUFACTURING & TRADING

Address for service in India/Attorney address:
BALAJI IP PRACTICE
E-617 STREET NO- 11&12 WEST VINOD NAGAR I.P. EXTN. NEW DELHI-110092

Used Since : 13/02/2015

DELI
READYMADE GARMENTS, FOOTWEARS & HEADGEARS INCLUDED IN CLASS 25
3488147    20/02/2017
KANCHAN KESHRI
trading as ;Nakshatra Creations
D1- 1604, Supertech Livingston, Crossing Republik, Ghaziabad, Uttar Pradesh - 201010
Manufacturer And Trader
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since :01/06/2016
DELHI
Clothings.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE FancyDress. MARK TO BE USED AS SUBSTANTIALLY REPRESENTED.
3488819     21/02/2017
VIKAS KUMAR
trading as ;M/S. QUICK SHOP
PROPERTY NO:-4B, KHASRA NO:-579, HARI ENCLAVE KIRARI SULEMAN NAGAR, DELHI-10086
MANUFACTURING & TRADING
Address for service in India/Attorney address:
BALAJI IP PRACTICE
E-617 STREET NO- 11&12 WEST VINOD NAGAR I.P. EXTN. NEW DELHI-110092
Used Since :17/02/2016
DELHI
READYMADE GARMENTS, HOSIERY GARMENTS, HEADGEARS & FOOTWEARS INCLUDED IN CLASS 25
MARK SHOULD BE READ AND USE AS A WHOLE.
3491504  25/02/2017
ARCHNA SEHGAL
trading as ;Cynosure International Prep School
1100 Urban Estate, Phase-1, Jalandhar, (Punjab)
Manufacturers and Merchants
An Indian National
Address for service in India/Agents address:
MRS. MEENA BANSAL
96, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI-25
Used Since :01/01/2011
DELHI
Clothing, footwear, headgear.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS i.e., "INTERNATIONAL PREP SCHOOL" AND "MARK TO BE USED AS A WHOLE".
3495548  28/02/2017
MR. JITENDER YADAV
trading as ; MR. JITENDER YADAV
J.K FILLING STATION (BPCL PETROL PUMP), OPP. GOVT. HOSPITAL, VPO- HAILY MANDI, TEH- PATAUDI, DISTT- GURGAON (HAR), PIN NO- 122504.
GARMENTS
SINGLE FIRM
Address for service in India/Agents address:
SHIV LAW HOUSE.
H-166, VIKAS PURI, NEW DELHI - 110 018.
Used Since :01/01/2017
DELHI
CLOTHING & FOOTWEAR- GARMENTS, MALE, FEMALE AND KIDS
3496064  01/03/2017
CAMPUS ACTIVEWEAR PVT. LTD.
D-1, Udyog Nagar, Main Rohtak Road, New Delhi- 110041, India
MANUFACTURER AND MERCHANT
a company incorporated under the Indian Companies Act, 1956

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
DELHI
FOOTWEAR, SOLES OF FOOTWEAR, PARTS OF FOOTWEAR
Proposed to be Used
DELHI
FOOTWEAR, SOLES OF FOOTWEAR, PARTS OF FOOTWEAR
3496066 01/03/2017
CAMPUS ACTIVEWEAR PVT. LTD.
D-1, Udyog Nagar, Main Rohtak Road, New Delhi-110041, India
MANUFACTURER AND MERCHANT
a company incorporated under the Indian Companies Act, 1956
Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.
Proposed to be Used
DELHI
FOOTWEAR, SOLES OF FOOTWEAR, PARTS OF FOOTWEAR
3497796  02/03/2017
INDERJIT
19B, MAIN MARKET AMRIT PURI, GARHI, EAST OF KAILASH, NEW DELHI-110065
MANUFACTURING & TRADING
Address for service in India/Attorney address:
BALAJI IP PRACTICE
B-83, 3RD FLOOR, DENA BANK BUILDING, I.P EXTANTION NEAR MAYUR PUBLIC SCHOOL,DELHI-110092
Used Since :04/02/2016
DELHI
READYMADE GARMENTS INCLUDED IN CLASS 25
MOOCH

3498896   03/03/2017
MR. LAKSHA KUMAR
trading as ;MIDAS ENTERPRISES
N 67 GROUND FLOOR, GREATER KAILASH PART-1, NEW DELHI 110048
MANUFACTURING & TRADING
Used Since :28/02/2017
DELHI
CLOTHING, FOOTWEAR, HEADGEAR
350064   02/03/2017

HIREN KANAJI THAKOR
trading as ;NEW BRAVO SPORTS
13, HARSIDDH PLAZA, SHAMALAJI HIGHWAY ROAD, SERVICE ROAD, HIMMATNAGAR- 383001, GUJARAT
MANUFACTURER AND MERCHANT

Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat
Used Since :01/04/2004

AHMEDABAD
READYMADE GARMENTS INCLUDED IN CLASS 25.
3500309    03/03/2017
SH. SUDARSHAN JAIN
trading as ;M/S HINA KNITWEARS
353/1, STREET NO.-8, SUNDER NAGAR, LUDHIANA, PUNJAB.
MANUFACTURERS AND MERCHANTS
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/04/1997
DELHI
HOSIERY AND READYMADE GARMENTS.
3508164  15/03/2017
ANSHUL
trading as ;PARKER FOOTWEAR
MANUFACTURERS & MERCHANTS
Proposed to be Used
DELHI
CLOTHING, FOOTWEAR, HEADGEAR
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE PARKER.
THE MARK TO BE READ AS WHOLE.
BELLA GIRL

3508227    14/03/2017
SH. VIREN MALHOTRA TRADING AS H. R. INDUSTRIES
TILAK NAGAR, NEAR VISHNU MANDIR, LUDHIANA, PUNJAB.
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/04/2011
DELHI
HOSIERY AND READYMADE GARMENTS.
MARK SHOULD BE READ AND USE AS A WHOLE.
3509197  17/03/2017
PRAVEEN KUMAR
trading as ;GOLDEN WEAVES
B-33 PAWAR HOUSE, DABRI EXTENTION SOUTH WEST DELHI, DELHI-110045.
MANUFACTURER AND MERCHANTS
Address for service in India/Agents address:
PURI & PURI (ADVOCATES)
4969/5, IST FLOOR, SIRKI WALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6

Proposed to be Used
DELHI
MEN, WOMEN & CHILDREN'S READYMAD GARMENTS, UNDER GARMENTS, HOSIERY GOODS.
MARK SHOULD BE READ AND USE AS A WHOLE..
3509254  17/03/2017
MOHD. JAVED
trading as :INDIAN FASHION
4265, STREET NO. 19/2, SHANTI MOHALLA, GANDHI NAGAR, DELHI-110031.
MANUFACTURING & TRADING
Used Since :01/07/2016
DELHI
CLOTHING, FOOTWEAR, HEADGEAR
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.INDIAN FASHION.
ANKIT GUPTA
trading as ;ANKIT GUPTA
2/47A, SHIVAJI NAGAR, NEAR RAJINDER SWEETS, GURGAON-122001, HARYANA.
TRADING
Proposed to be Used
DELHI
READYMADE GARMENTS, JEANS, TROUSERS, SHIRTS, T-SHIRTS, SOCKS, UNDERGARMENTS, CLOTHING, HEADGEAR, FOOTWEAR
ARMOIRE
3511090  21/03/2017
MR. AKSHAY SINGH
14-B, GALI NO:-2, BHOLA NATH NAGAR, SHAHDARA, DELHI-110032
individual

Address for service in India/Attorney address:
BALAJI IP PRACTICE
B-83, 3RD FLOOR, DENA BANK BUILDING, I.P EXTANTION NEAR MAYUR PUBLIC SCHOOL,DELHI-110092

Proposed to be Used
DELHI
READYMADE GARMENTS, HEADGEARS & FOOTWEARS INCLUDED IN CLASS 25
3524814  13/04/2017  
RAJEV SACHDEVA  
trading as ;SEEMA TRADING CO.  
A-275, MEERA BAGH, PASCHIM VIHAR, NEW DELHI.  
MANUFACTURER AND MERCHANT  
Address for service in India/Agents address:  
MEHRA TRADE MARK CO.  
165-E, KAMLA NAGAR, DELHI-7  
Used Since :01/04/2017  
DELHI  
BRASSIERS AND PANTIES INCLUDED IN CLASS-25.
SHOEPORT

3525614    13/04/2017

SHRI NANAK RAM
M/S MIRAJ FOOTWEAR, STAR COMPLEX, NEAR MEERA HUSSAINI CROSSING, AGRA
PROPRIETORSHIP FIRM

Address for service in India/Agents address:
S.K. AGARWAL & CO.
6/2, GALI BARAH BHAI, BELANGANJ, AGRA - 282 004.

Used Since :01/04/1987

DELHI

BOOTS, SHOES, SLIPPERS, SOLE FOR FOOTWEAR, SANDALS, SPORT & CASULES SHOES
3526590  17/04/2017
DHEERAJ
trading as ;OM FOOTWEAR
261 GALI NO.7, MODEL TOWN, BAHADURGARH, JHAJJAR, HARYANA-124507.
MANUFACTURER AND MERCHANT

Proposed to be Used
DELHI
CLOTHING, FOOTWEAR, HEADGEAR
SH. PARAMJIT SINGH TRADING AS GURPARSAD CRAFTS
PLOT NO.-68, KASTURI COLONY, NEAR YOUNGMAN WOOLEN MILL, SEEDA ROAD, RAHON ROAD, LUDHIANA, PUNJAB.

PROPRIETORSHIP FIRM

Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).

Used Since : 17/04/2012

DELHI

HOSIERY AND READYMADE GARMENTS, LADIES SUITS, SAREES AND LEHANGAS IN CLASS-25.
3529591   19/04/2017
SIDDHBALI INDUSTRIES
S.K. ROAD, NEAR SURAJ KUND PARK, MEERUT (U.P.)
A PARTNERSHIP CONCERN
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :20/12/2015
DELHI
Clothing, footwear, headgear
3529892  20/04/2017
RAJINDER KUMAR GROVER
trading as ;GROVER GARMENTS
X-1004-1005, MAIN MARKET, JAHANGIRPURI, DELHI-110033
MANUFACTURER AND MERCHANT
Used Since :01/04/2000
DELHI
CLOTHING, FOOTWEAR, HEADGEAR
La Rainbow

3530181  20/04/2017
RAKESH AGGARWAL TRADING AS PROPIETOR OF RITU INTERNATIONAL
30/3, PUNJABI BAGH EXTENSION, NEW DELHI-110026
AN INDIAN INDIVIDUAL

Address for service in India/Agents address:
ABC REGISTRATION SERVICES
C-36, MAHENDRU ENCLAVE, LANE NO.4, DELHI - 110 009.

Proposed to be Used
DELHI
READYMADE GARMENTS INCLUDED IN CLASS 25
3530360  20/04/2017
RAM PRASAD SANGHI TRADING AS SANGHI HOSIERY INDUSTRY
IX/529, SUBHASH ROAD, GHANDHI NAGAR, DELHI-110031.
Proprietorship Firm

Address for service in India/Agents address:
PURI & PURI (ADVOCATES)
4969/5, IST FLOOR, SIRKI WALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6

Proposed to be Used
DELI
Footwear, Boots, Shoes, Slippers, Soles and Men, Women & Children’s Readymade Garments, Hosiery and under Garments, Hosiery, Vests, Socks, Bras, Panties and Clothing for sports

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
3531720  22/04/2017
SMT. INDERJIT KAUR TRADING AS LUXMI KNITTING COMPANY
G-4, 1484, STREET NO.-4/1/2, SANTOKH NAGAR, NEW SHIVPURI, LUDHIANA, PUNJAB.
PROPRIETORSHIP FIRM
Address for service in India/Aagents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/04/2015
DELHI
HOSIERY AND READYMADE GARMENTS.
THE MARK TO BE READ AS WHOLE.
3531724  22/04/2017
SUDRESHAN KUMAR JAIN TRADING AS JAIN RAJIV HOSIERY
B-XXIV-2283/2, KULDEEP NAGAR, STREET NO.-2, LUDHIANA, PUNJAB.
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/04/2013
DELHI
HOSIERY AND READYMADE GARMENTS.
3532681    05/04/2017
ANUSHREE SAREES PVT. LTD.
B-1170, Ground floor, Lift No 14, Raghukul Textile Market, Ring Road, Surat-395002 (Gujarat)
Company Registered under the Company Act

Address for service in India/Agents address:
SUPERFASTACTION REGN. SERVICE
526, GROUND FLOOR, GOLDEN PLAZA, NEAR KINARY CINEMA, RING ROAD, SURAT-2
Used Since :01/04/2009

AHMEDABAD
Sarees

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE:"INDIAN".
3533533  25/04/2017
NITESH TANEJA TRADING AS TANEJA JEE GARMENTS
1305, CORNER BHATURE WALI GILI OPP. ASHOK GILI, MAIN ROAD, GANDHI NAGAR, DELHI-110031
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
PURI & PURI (ADVOCATES)
4969/5, IST FLOOR, SIRKIWALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6
Proposed to be Used
DELHI
Clothing Garments, headgear, Shirts, T Shirts, Denim Jeans, Trousers. Hosiery.
3533911  26/04/2017
KAMINI JAIN
trading as ;KAMINI CREATIONS (EXPORTS)
B-14, INDUSTRIAL AREA, G.T. KARNAL ROAD, NEAR AZADPUR, DELHI-110033
MANUFACTURER AND MERCHANT
Proposed to be Used
DELHI
CLOTHING, FOOTWEAR, HEADGEAR
3539507  02/05/2017
SH. VIKRAM JUNEJA TRADING AS S.R.V. GARMENTS
STREET NO.-5, BAJWA NAGAR, LUDHIANA, PUNJAB.
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since : 01/02/2012
DELHI
HOSIERY AND READYMADE GARMENTS.
3543331  06/05/2017
MR. RAJEEV VASHISTH PROPRIETOR OF VFM ENTERPRISES
Proprietor
Address for service in India/Agents address:
DELHI REGISTRATION SERVICE.
52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI-110 025.
Proposed to be Used
DELHI
Clothing, Readymade Garments, Apparel for Women and Children.
3543615   06/05/2017
JITENDRA KUMAR VERMA
H-5, Gadariyan Purva, SANJAY GANDHI NAGAR, NAUBASTA, KANPUR, UP-208021
proprietorship firm

Address for service in India/Attorney address:
BALAJI IP PRACTICE
B-83, 3RD FLOOR, DENA BANK BUILDING, I.P EXTANTION NEAR MAYUR PUBLIC SCHOOL, DELHI-110092

Proposed to be Used
DELHI
READYMADE GARMENTS, HEADGEARS, FOOTWEARS INCLUDED IN CLASS 25
MARK SHOULD BE READ AND USE AS A WHOLE.
3543617   06/05/2017
MR. GAGAN SETHI PROP. OF GNG INDUSTRIES
110, BHARAT NAGAR, 2ND FLOOR, ASHOK VIHAR, NEW DELHI-110052
Sole Proprietor

Address for service in India/Attorney address:
BALAJI IP PRACTICE
B-83, 3RD FLOOR, DENA BANK BUILDING, I.P EXTANTION NEAR MAYUR PUBLIC SCHOOL,DELHI-110092

Proposed to be Used
DELHI
READYMADE GARMENTS AND FOOTWEARS AND HEADGEARS INCLUDED IN CLASS 25
ABROSE

3543846  08/05/2017
RAJWINDER KAUR TRADING AS JAI AMBAY KNITWEARS
STREET NO.-4½, NEW SHIVPURI, SANTOKH NAGAR, LUDHIANA, PUNJAB.
PROPRIETORSHIP FIRM

Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/02/2017

DELHI

HOSIERY AND READYMAD GARMENTS.
3543848  08/05/2017
KAMAL SHARMA TRADING AS RAJAN & CO.
23, BASTI NAU, JALANDHAR-144002, PUNJAB.
PROPRIETORSHIP FIRM
Address for service in India/Agoents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/04/2007
DELHI
FOOTWEARS, SPORTS WEARS AND SHOES IN CLASS-25.
Priority claimed from 28/11/2016; Application No. : 016123309 ; European Union
3545435  09/05/2017

Yelchin LLC
103 Foulk Road, Suite 202, Wilmington, Delaware 19803, U.S.A.
A limited liability company organized and existing under the laws of the State of Delaware, U.S.A.
Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
DELHI
Lingerie and intimate apparel, Bras, Bralettes, Panties, Sleepwear, and Loungewear.
C-PLUS

3546214  10/05/2017

SH. ANIL KUMAR TRADING AS ANIL FABRICS
25-G-4-1438, STREET NO. -4/1/2, JASWANT NAGAR, NEW SHIVPURI, LUDHIANA, PUNJAB.

PROPRIETORSHIP FIRM

Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).

Used Since :01/04/2015

DELHI

HOSIERY AND READYMADE GARMENTS.
P.S. JAIN HOSIERY
3546822   11/05/2017
PARDEEP JAIN
trading as ;P.S. JAIN HOSIERY
4821/B SUNDER NAGAR, LUDHIANA-141007 (PB)
MANUFACTURERS AND MERCHANTS
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :25/03/1996
DELHI
HOSIERY AND READYMADE GARMENTS.
No exclusive rights over the word HOSIERY.
UVBULLSTAR

3547157   12/05/2017

SH. SANDEEP GHAI
Bl4/2, Housing Board Colony, Near Guru Teg Bahadur Nagar, Model Town, Jalandhar, Punjab
MANUFACTURER AND MERCHANT

Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/01/2017

DELHI
HOSIERY, READYMADE GARMENTS AND SPORTS SHOES.
DEZICOLL TRADING LLP  
243, PINK APARTMENT, SECTOR-18B, DWARKA, NEW DELHI-110078
limited liability partnership

Address for service in India/Attorney address:
BALAJI IP PRACTICE  
B-83, 3RD FLOOR, DENA BANK BUILDING, I.P EXTANTION NEAR MAYUR PUBLIC SCHOOL,DELHI-110092

Proposed to be Used
DELHI
READYMADE GARMENTS
JOHNDGCCAR
3551022  17/05/2017
VARUN JINDAL TRADING AS JINDAL TEXTILES
NANAK NAGAR, NEAR NEW SABZI MANDI, LUDHIANA-141008
Proprietorship Firm
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAIRANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.
Proposed to be Used
DELHI
HOSIERY & READY MADE GARMENTS
3558961  29/05/2017
SH. GAGANDEEP TRADING AS NEEL KANTH HOSIERY
477, MOHALLA VAKILAN, PURANA BAZAR, LUDHIANA, PUNJAB.
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/04/2014
DELHI
HOSIERY AND READYMADE GARMENTS.
3559044  29/05/2017
APURVA PAWAR
ANANDGHAN, GAJANAN MAHARAJ NAGAR NO.3, GIMHAVANE, DAPOLI, DIST. RATNAGIRI 415712
MANUFACTURER AND MERCHANT
PARTNERSHIP FIRM
Proposed to be Used
MUMBAI
CLOTHING, READMADE GARMENTS
3560061 30/05/2017

SH. SUNIL GAMBIHR TRADING AS SUNIL HOSIERY
778, MOHALLA SAIDAN, LUDHIANA, PUNJAB
PROPRIETORSHIP FIRM

Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).

Used Since :01/04/2010

DELHI

HOSIERY AND READYM ade GARMENTS.
Trade Marks Journal No: 1932 , 16/12/2019          Class 25

3563142    03/06/2017
MR. ABHISHEK SHARMA PROP. OF PK HOSIERY
19, KAILASH NAGAR, GANDHI NAGAR, DELHI-110031
Proprietorship Firm

Address for service in India/Attorney address:
BALAJI IP PRACTICE
B-83, 3RD FLOOR, DENA BANK BUILDING, I.P EXTANTION NEAR MAYUR PUBLIC SCHOOL,DELHI-110092

Proposed to be Used
DELHI
READYMADE GARMENTS, KIDS WEAR INCLUDED IN CLASS 25
3563287  05/06/2017
SONIYA KAPOOR
B-113, 2ND FLOOR, NEAR CITY CENTER MARKET, RAMPRASTHA COLONY, GHAZIABAD, (UTTAR PRADESH)- 201011
INDIVIDUAL

Address for service in India/Agents address:
PURI & PURI (ADVOCATES)
4969/5, 1ST FLOOR, SIRKIWALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6

Proposed to be Used
DELHI
Footwear; Boots; Shoes; Slippers; Sandals; Sports shoes; Footwear for sport; Waterproof footwear; Formal footwear;
Uppers (Footwear -); Casual footwear; Flip flops [footwear]; Boots for sports; Footwear for track and field athletics;
Waterproof boots; Rain boots; Shoes for casual wear; Insoles for shoes and boots.
PIA

3563295   05/06/2017
SMT. PRIYA CHHABRA TRADING AS PIAS EXCLUSIVE
# 18, ANAND AVENUE, MAQBOOL ROAD, AMRITSAR, PUNJAB.
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/04/2015
DELHI
HOISER AND READYMADE GARMENTS.
NAZAKAT WEDDING STUDIO
3566175  08/06/2017
SUMIT GUPTA PROP. M/S GUPTA GENERAL STORE
MAIN BAZAR, KAITHAL
PROPRIETOR
Address for service in India/Attorney address:
LALJI
A-48 ( LALJI HOUSE) YOJAN VIHAR DELHI- 92
Proposed to be Used
DELHI
ALL KIND OF SUITS, ALL KIND OF SAREES, LEHANGA CHUNNI, DUPPTA,
Registration of this trade mark shall give no right to the exclusive use of the word WEDDING STUDIO.
3568217   10/06/2017
M/S BALASHREE ENTERPRISES
31/56/6/2, LANGRE KI CHOWKI, AGRA
PARTNERSHIP FIRM

Address for service in India/Agents address:
S.K. AGARWAL & CO.
6/2, GALI BARAH BHAI, BELANGANJ, AGRA - 282 004.
Used Since: 29/12/2008

DELHI

BOOTS, SHOES, SLIPPERS, CHAPPLAS, SANDALS, LADIES FOOTWEAR, CHILD FOOTWEAR, GENTS FOOTWEAR,
SPORT SHOES, SOLE FOR FOOTWEAR AS INCLUDED IN CLASS 25.

THE MARK TO BE READ AS WHOLE.
3569881  13/06/2017
PRATEEK AGGARWAL
E- 256, FRONT SIDE, SHAstri NAGAR, DELHI -110052
INDIVIDUAL
Address for service in India/Agents address:
PURI & PURI (ADVOCATES)
4969/5, IST FLOOR, SIRKIVALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6

Proposed to be Used
DELHI
Clothing, Readymade Garment, undergarments, Socks, Boots, Pajamas, Hosiery , Sportswear, headgear, Shirts, T Shirts, Denim Jeans, Trousers.
3622673   29/08/2017
KITTUSWAMY VELLIANGIRI
trading as ;SSS TEX
NO.3/2, T.S.K. NAGAR 2ND STREET, (60 FEET ROAD ), NEAR GOVT., HOSPITAL, DHARAPURAM ROAD, TIRUPPUR - 641 608. TIRUPPUR DISTRICT , TAMIL NADU , INDIA
MANUFACTURER AND MERCHANTS SERVICE PROVIDER
SOLE PROPRIETOR
Address for service in India/Agents address:
BAGYA RAGHAVAN.
NO.9, II FLOOR, AMARAVATHI FLATS, II MAIN ROAD, CIT COLONY, MYLAPORE, CHENNAI - 600 004.
Used Since :24/12/1990
CHENNAI
HOISIERY INCLUDING VESTS, BRIEFS, KNITTED TRUNKS, UNDERWEARS, BRASSIERES, CHEMISES, SLIPS, PETTI - COATS, PANTIES, LEGGINGS, JEGGINGS, CAPRIES, BERMUDAS, NIGHTIES, CASUAL WEARS, PAJAMAS, POLO SHIRTS, T-SHIRTS, SWEAT SHIRTS, SHORTS, PANTS, TROUSERS, KIDSWEARS, BLOOMER, CAPS, BABA-SUITS, FROCKS, SPORTS WEARS, HEAD GEARS, GLOVES, SWIM WEARS, UNDERGARMENTS, UNIFORMS, KNITTED AND WOVEN READYMADE GARMENTS, SOCKS AND STOCKINGS FOR WEAR AND BELTS FOR WEAR, JEANS, HATS, SLEEP WEARS, LADIES BLOUSES, SKIRTS, DRESSES, JACKETS, TIES AND COATS.
3652086 07/10/2017
HAPPY DEAL
HOUSE NO. 12, DANI HOUSE, 2ND FLOOR, MALI NI WADI, GADI NO.2, SALABATPURA, SURAT-395003, GUJARAT.
Partnership Firm
Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.
Used Since: 15/12/2015
AHMEDABAD
SAREES, DRESSES, READY-TO-WEAR CLOTHING.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE DEAL.
VASTRIKAA

3658540  16/10/2017
SAMANTA CREATIONS
404, 4th floor, 21st Century Business Center, Ring Road, Surat-395002 (Gujarat)
Partnership Firm
Address for service in India/Agents address:
SUPERFASTACTION REGN. SERVICE
526, GROUND FLOOR, GOLDEN PLAZA, NEAR KINARY CINEMA, RING ROAD, SURAT-2
Used Since : 01/10/2015
To be associated with:
3080859
AHMEDABAD
Sarees, Clothing
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 3080859.
SUPER FINISH BY BURGOYNE

3668994   03/11/2017
WFB BAIRD & COMPANY (INDIA) PRIVATE LIMITED
Plot No.45, C.S.E.Z., Kakkanad, Cochin - 682 037.
Company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
SURANA AND SURANA
# 61-63, DR. RADHAKRISHNAN SALAI , MYLAPORE, CHENNAI-600 004.

Used Since :01/05/2017

CHENNAI

Ready-made garments for men and women, including linen garments.

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3677460 14/11/2017
MITTAL ANISHBHAI JALALPARA
B-7, 2ND FLOOR, SATYAM SOCIETY, OPP. DHOLAKIYA GARDEN, KATARGAM, SURAT -395004, GUJARAT.
Individual
Address for service in India/Attorney address:
Dhanani Kirankumar Prafulbhai
410, Opera House, B/h Super Diamond Market, Mini Bazar, Varachha Road, Surat - 395006, Gujarat

Proposed to be Used
AHMEDABAD
Clothing, footwear, headgear.
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
3679292  16/11/2017
MITESH D. VORA (PROPRIETOR) TRADING AS M D ENTERPRISE
74-SOMESHWAR VILLA SOC, KATHODARAGAM, SURAT-394326, GUJARAT
An Individual

Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.

Proposed to be Used
AHMEDABAD
SAREE, DRESSES AND READY TO WEAR CLOTHING.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. No Exclusive rights on word FASHION claimed.
3735426   24/01/2018
BHARATBHAI G. KUKADIYA (PROPRIETOR) TRADING AS PARV CREATION
PLOT NO - 800-801, NEW GIDC, DIVISION-2, KATARGAM , SURAT-395004, GUJARAT.
An Individual

Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.

Proposed to be Used
AHMEDABAD
SAREES, DRESSES, AND READY-MADE CLOTHING
3743825  03/02/2018
MURLIMANOHR K. DARJI PROPRIETOR OF ATHARVA ENTERPRISE
58/C, SUMEL – 5, CHAMANPURA CIRCLE, UNDER CHAMUNDA BRIDGE, ASARWA. AHMEDABAD-380016. GUJARAT – INDIA.

PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
SONI & SONI - 2ND FLOOR SANGH MITRA, OPP. KESHAV BAGH, ASOPALAV LANE, NR. SHIVRANJANI CROSS ROAD, SATELLITE, AHMEDABAD-380015, GUJARAT INDIA.

Proposed to be Used
AHMEDABAD
REDYMADE GARMENT & HOSIERY INCLUDED IN CLASS -25
restriction of goods for sale in the state of GUJARAT only.
BLUE BERRIES

3744145  03/02/2018
ANUPAMA MAHESHWARI
UNIT 1, PADAM SAPPHIRE SKY, D-121, KABIR MARG, BANIPARK, JAIPUR
PADAM CREATIONS
Proprietor

Proposed to be Used
AHMEDABAD
Men Readymade Garments, Women Readymade Garments, Kids Readymade Garments and all other goods.
3763820  26/02/2018
B. MANICKAM, PROPRIETOR TRADING AS CHITRA TEX
NO.346, EASWARAN KOVIL STREET, RATHNA BUILDING, 2nd FLOOR(OPP. BSNL OFFICE), ERODE - 638001, TAMILNADU, INDIA
AN INDIAN SOLE PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
ADHI LEGAL SOLUTIONS
ALPHA TOWERS, OLD NO.96, ARMENIAN STREET, 1ST FLOOR, SHREE KALIKAMBAL TEMPLE BACKSIDE, PARRYS, CHENNAI - 600001.
Used Since :02/03/2015

CHENNAI
LUNGIES, DHOTI (MENS WEAR)
3767629   01/03/2018
SURESH R SHUKLA
Flat No- B/221, 2nd Floor, Vinayak Tower, Shiv Nagar, CHS Ltd, N Dutta Marg, Andheri (West), Mumbai-400053.
INDIVIDUAL
Address for service in India/Attorney address:
ADV. PAYAL JAIN
218, Second Floor, B Wing, Building No. 3, Mittal Industrial Estate, Marol, Andheri East, Mumbai - 400059

Proposed to be Used
MUMBAI
Clothing, footwear, headgear mentioned under class 25
3770485   06/03/2018
G R CREATION
TF/23, VAIBHAVLAXMI COMPLEX, OLD FALOSHIP SCHOOL, OPP. PRAKASH CINEMA, GHEEKANTA
SINGLE PROPRIORSHIP
Address for service in India/Attorney address:
KUSH R. VYAS
D-1207, Titanium City Centre, Nr. Sachin Tower, 100 ft. Road, Shyamal, Satellite, Ahmedabad - 380015
Used Since :01/10/2016
AHMEDABAD
CLOTHING, READymADE GARMENTS, FOOTWARE INCLUDED IN CLASS – 25
3776758    13/03/2018
JASMINBHAI RAMESHBHAI DESAI, AN INDIAN NATIONAL
BHAVANI SOCIETY, KARADA ROAD, AMBATALAVADI, SURAT - 395004. GUJARAT - INDIA.
NEW
Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022

Proposed to be Used
AHMEDABAD
IN RESPECT OF READY MADE GARMENTS, SARIS, KIDS WEAR, LADIES WEAR, SHIRTS, PANTS, JEANS, T-SHIRTS, HOSIERY ITEM, UNDER GARMENTS (LADIES, GENTS, KIDS), TRACKS, BRIEFS, PANTIES, CAPRI AND BERMUDAS INCLUDED IN CLASS – 25

Goods restricted for sale in the state of Gujarat only..
He Q

3782337  19/03/2018

AMIT SATISH KUMAR AGRAWAL
I-1/706, AANGAN ADANI SHANTI GRAM TOWNSHIP, NEAR VAISHNO DEVI CIRCLE, SARKHEJ, KHODIYAR, DASKROI, AHMEDABAD-382421 GUJARAT INDIA.
Individual

Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT

Used Since :15/03/2018

AHMEDABAD
CLOTHING, FOOTWEAR, HEADGEAR.
3786401  23/03/2018
JAYKUMAR CHANDULAL MAKHIJA
trading as; SATNAM GARMENTS
6 F FIRST FLOOR, RAJLAXMI COMPLEX, GHEEKANTA ROAD, AHMEDABAD GUJARAT 380001
Proposed to be Used
AHMEDABAD
MANUFACTURING OF SHIRTS, JEANS AND COTTON PENT INCLUDED IN CLASS 25.
3799765  07/04/2018
MS. SONALI A. BAJAJ PROPRIETOR OF YODA
BAJAJ PARK, OPP. ATIRA, IIM ROAD, AHMEDABAD - 380015

Address for service in India/Attorney address:
PRANAV THAKKAR
D / FF /6, NIRMAN COMPLEX, RC TECHNICAL ROAD, GATHLODIA AHMEDABAD -380061

Used Since :01/01/2018
AHMEDABAD
CLOTHING.
NO CONDITIONS OR LIMITATIONS.
3829295  10/05/2018
LIFE LINE SURGICHEM (INDIA) PVT LTD.
226, 2ND FLOOR SAMAN COMPLEX, OPP.NALANDA COMPLEX, VASTRAPUR, AHMEDABAD-380015 GUJARAT INDIA.
Private Limited
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT
Used Since :19/04/2018
AHMEDABAD
CLOTHING,FOOTWEAR, HEADGEAR.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.all descriptive matters.
restriction of goods for sale in the state of GUJARAT only.
3839714  22/05/2018
RAM JHA
L/SHOP/19, Krish Gold, Opp. VIP School, NR. Matru Village Society, NEW India Colony, Nikol, Ahmedabad, Gujarat - 382350
Manufacturer
Proprietor
Address for service in India/Attorney address:
K. KIRAN
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since : 26/04/2018

AHMEDABAD
CLOTHING, FOOTWEAR, HEADGEAR
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL.
MR. MANJIBHAI RAVJIBHAI MANODRA trading as Shakti Enterprise

119/120, First Floor, Bussa Industrial Estate, Century Bazar Lane, Prabhadevi, Mumbai-400025.
Manufacturer & Merchant
Proprietorship Concern

Address for service in India/Attorney address:
K. K. ASSOCIATES
104/2C, 2nd Floor, Lawrence & Mayo House, 276, D. N. Road, Fort, Mumbai - 400 001

Used Since: 01/12/1972

MUMBAI

All Types Of Clothing And Readymade Garments For Ladies, Gents And Children; All Types Of Footwear For Ladies, Gents And Children; All Types Of Headgear For Ladies, Gents And Children Included In Class 25
3846807  29/05/2018
PERFECT WEAR
65, SHREE DARSHAN ROW HOUSE BEHIND SAI KRUPA RESIDENCY, KARADVA GAM, DINDOLI, SURAT-394210, GUJARAT.
Hindu Undivided Fam
Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.
Proposed to be Used
AHMEDABAD
SAREES.
No Exclusive rights on word PERFECT claimed.
3849999  02/06/2018
RAM AVATAR SHARMA TRADING AS : S K ASSOCIATES
PLOT NO. 518, GOVERDHAN NAGAR, TOLL TAX TONK ROAD, SANGANER, JAIPUR-302033, RAJASTHAN
PROPRIETORSHIP
Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).
Proposed to be Used
AHMEDABAD
READY MADE GARMENTS.
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
BHAGWAN SHREE DESIGNS
C-3133-3134, 1st floor, Millennium Textile Market, Ring Road surat-395002 (Gujarat)
Partnership Firm

Address for service in India/Agents address:
SUPERFASTACTION REGN. SERVICE
526, GROUND FLOOR, GOLDEN PLAZA, NEAR KINARY CINEMA, RING ROAD, SURAT-2

Used Since: 01/04/2015
AHMEDABAD
Sarees, Dupatta, Clothing
CLOTHY N WAVE

3850755  03/06/2018

AAKRITI HARSH
216, RAM GALI NO 1, RAJA PARK JAIPUR, JAWAHAR NAGAR-302004
SOLE PROPREITORSHIP

Address for service in India/Attorney address:
HARSH MARWAHA
245, OPPOSITE LIBERTY SHOWROOM, MAIN MARKET, RAJA PARK, JAIPUR-302004 RAJASTHAN INDIA

Proposed to be Used

AHMEDABAD

ALL TYPES OF ARTICLES OF CLOTHING FOR MEN, WOMEN & CHILDREN NAMELY TUXEDOS, SUITS, COATS, JACKETS, FOUNDATIONS GARMENTS, JEANS, PANTS, SHORTS, SHIRTS, DRESSES, GOWNS, SKIRTS, VESTS, SWEATERS, BLOUSES, BODY SUITS, SWEAT SUITS, INFANT WEAR, KURTIS, SKI WEAR, TENNIS WEAR, LOUNGE WEAR, NAMELY, LOUNGE TOPS AND BOTTOMS, NECKWEAR, RAIN WEAR; EXERCISE SUITS - NAMELY JOGGING SUITS, TOPS & BOTTOMS; HOSIERY, SOCKS AND STOCKINGS; FASHIONABLE DRESSING; ALL TYPES OF FOOTWEAR UNDERWEAR, LINGERIE, AND ITS ALLIED PRODUCTS INCLUDED IN CLASS – 25

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
TRINITY SHIRTS

3853498  06/06/2018
CHIRAG DEEPAK KUMAR SHAH
trading as ;MACMENZ FASHION
D-212, ABHISHEK MARKET, HARIPURA AHMEDABAD.
MY TRADEMARK CLASS IS 25
PROPRIETOR

Address for service in India/Attorney address:
IPCOGITO LEGAL
OFFICE NO. 312A, D BLOCK, LILAMANI TRADE CNDTER, NEAR DUDHESHWAR BRTS BUS STOP, DUDHESHWAR ROAD, AHMEDABAD
Used Since :24/11/2014

AHMEDABAD
CASUAL SHIRTS , MENS WEAR, KIDS WEARS.
3855238  08/06/2018
RUSHABH JAIN
trading as ;SRJ APPARELS
103, KARNAVATI ARCADE, NR M.G. MARKET, GHEEKANTA, AHMEDABAD - 380001, GUJARAT INDIA
Address for service in India/Attorney address:
L.D.PATEL & CO.
207, 2ND FLOOR, GOLDEN PLAZA COMPLEX, OPP. TEN ACERS, O/S RAIPUR GATE, KANKARIA ROAD, AHMEDABAD-380022. GUJARAT-INDIA.
Used Since :21/07/2017
AHMEDABAD
GIRLS KIDS WEAR INCLUDING IN CLASS 25.
restriction of goods for sale in the state of GUJARAT only.
SURENDRA SINGH P. RAJPUROHIT (PROPRIETOR) TRADING AS KUSUM INTERNATIONAL
C-3003, SURAT TEXTILE MARKET, RING ROAD, SURAT-395002
Proprietor

Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.

Proposed to be Used
AHMEDABAD

SAREES, DRESSES, SHIRTS, READY-TO-WEAR CLOTHING, SALWAR KURTA (READymADE GARMENTS FOR WOMEN)
subject to restriction of the goods for sale in the state of GUJARAT only.
BUTTER SCOTCH

3861271  15/06/2018
VINOD KUMAR GULABCHAND AGARWAL KARTA OF GULABCHAND AGARWAL (HUF)
Z-2168, 1st floor, Surat Textile Market, Ring Road, Surat-395002 (Gujarat)
Hindu Undivided Family Firm

Address for service in India/Agents address:
SUPERFASTACTION REGN. SERVICE
526, GROUND FLOOR, GOLDEN PLAZA, NEAR KINARY CINEMA, RING ROAD, SURAT-2

Used Since: 01/04/2009

AHMEDABAD
Sarees, Dupatta
PARAM

3862571   18/06/2018

VIRENDRA DAGA TRADING AS : P.M. FOOTCARE
E-18, INDUSTRIAL AREA, BAGRU (EXTENSION), TEHSIL - SANGANER, JAIPUR, RAJASTHAN
PROPRIETORSHIP

Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).

Proposed to be Used
AHMEDABAD
FOOTWEAR.
Goods restricted for sale in the state of Rajasthan only.
3878220 04/07/2018
RADHAK FABRICS
A1-103, ground floor, Regent Textile Market, Ring Road, Surat-395002 (Gujarat)
Partnership Firm

Address for service in India/Agents address:
SUPERFASTACTION REGN. SERVICE
526, GROUND FLOOR, GOLDEN PLAZA, NEAR KINARY CINEMA, RING ROAD, SURAT-2
Used Since: 01/04/2015

AHMEDABAD
Sarees, Dupatta, Clothing, Readymade Garments, Scarf, Under Garments, Footwear and Head Wear

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL...
3880956 06/07/2018

WHY NOT
52, Shiv Ashish Industrial Society-2, Near Jogani Mata Mandir, Udhana Blood Bank Circle, Udhana Magdalla road, Surat-395007 (Gujarat)
Partnership Firm

Address for service in India/Agents address:
SUPERFASTACTION REGN. SERVICE
526, GROUND FLOOR, GOLDEN PLAZA, NEAR KINARY CINEMA, RING ROAD, SURAT-2

Proposed to be Used
AHMEDABAD
Readymade Garments, Sarees, Dupatta

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
3898435  26/07/2018
PRITI ANKIT BANSAL SOLE PROPRIETOR OF SHREE SANWARIYA TEXTILES
Shop No 112, Shyam Sangini Textile Market, Kumbharia Road, Saroli, Surat-395010 (Gujarat)
Single Firm
Address for service in India/Agents address:
SUPERFASTACTION REGN. SERVICE
526, GROUND FLOOR, GOLDEN PLAZA, NEAR KINARY CINEMA, RING ROAD, SURAT-2
Used Since: 02/04/2012
AHMEDABAD
Sarees, Dupata, Readymade Garments, Clothing
Proposed to be Used

AHMEDABAD

READYMADE GARMENTS (CLOTHING)

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE "SUPER ".

MAYURKUMAR CHUNILAL PRAJAPATI TRADING AS DISHVA APPARELS
15, A - BLOCK, 1ST FLOOR, SUMEL BUSINESS PARK - 2, B/H. VANIJYA BHAVAN, KANKARIA, AHMEDABAD - 380022, GUJARAT

Address for service in India/Attorney address:
NAVDEEP & ASSOCIATES
B - 13, NEW YOGESHWAR SOCIETY, NR. PARAS PRABHU SOCIETY, OPP. VISHAL NAGAR, ISANPUR, AHMEDABAD - 382443, GUJARAT

3900904  28/07/2018
3904299   01/08/2018
YOGESH KUNDNANI PROPRIETOR OF M/S PUSHPA ENTERPRISES
B-61, SHREE NIWAS NAGAR, OPP. ROAD NO.6 V.K.I.A. JAIPUR
SINGLE FIRM
Address for service in India/Attorney address:
ADVOCATE ANIL KUMAR SHARMA
PLOT N.J-17D, J-17E, OFFICE NO. F-103 EARTH DESIGN TOWER, RAMESH MARG, C-SCHEME, JAIPUR - RAJASTHAN
Proposed to be Used
AHMEDABAD
READYMADE GARMENTS, FOOTWEAR, HEADGEAR, INCLUDED IN CLASS 25.
NINO
3905236 02/08/2018
RELIANCE RETAIL LIMITED
3RD FLOOR, COURT HOUSE, DHOBI TALAO, MUMBAI - 400002
MANUFACTURER AND MERCHANTS
Proposed to be Used
MUMBAI
CLOTHING AND HEADGEAR
NEOFIT
3905240  02/08/2018
RELIANCE RETAIL LIMITED
3RD FLOOR, COURT HOUSE, DHOB TALAO, MUMBAI - 400002
MANUFACTURER AND MERCHANTS
A COMPANY INCORPORATED IN INDIA UNDER THE COMPANIES ACT, 1956

Proposed to be Used
MUMBAI
footwear and headgear for children
3907123 04/08/2018
RAMKISHAN BAGLA S/O. MURARI LAL JI BAGLA
C/o Live Fashion, C-197, GROUND FLOOR, SUMEL BUSINESS PARK-II, B/H VANIJYA BHAVAN, KANKRIYA ROAD,
AHMEDABAD-380022
Proprietorship Firm
Address for service in India/Attorney address:
IPCOGITO LEGAL
OFFICE NO. 312A, D BLOCK, LILAMANI TRADE CENTER, NEAR DUDHESHWAR BRTS BUS STOP, DUDHESHWAR ROAD,
AHMEDABAD
Used Since: 01/05/2017
AHMEDABAD
Salwar Kurta (Readymade garments for women), Kurtis, Saris,
RAIMA SAREES
338-339, 3rd Floor, Millennium Textile Market-2, Behind Raghukul Textile Market, Ring Road, Surat-395002 (Gujarat)
Partnership Firm

Address for service in India/Agents address:
SUPERFASTACTION REGN. SERVICE
526, GROUND FLOOR, GOLDEN PLAZA, NEAR KINARY CINEMA, RING ROAD, SURAT-2

Proposed to be Used
AHMEDABAD
Sarees, Dupatta and Clothing
3908401  06/08/2018
VARSHNEY ALOK SUIT PVT. LTD.  
C-3144-3145, 2nd floor, Radha Krishna Textile Market, Ring Road, Surat-395002 (Gujarat)  
Company Registered under the Company Act  
Address for service in India/Agents address:  
SUPERFASTACTION REGN. SERVICE  
526, GROUND FLOOR, GOLDEN PLAZA, NEAR KINARY CINEMA, RING ROAD, SURAT-2  
Used Since: 01/04/2015  
AHMEDABAD  
Sarees, Dupatta, Clothing, Readymade Garments, Under Garments, Over Garments
CH FASHION
3914349   11/08/2018
CH FASHION - PROPRIETOR CHAKSHU HARDIK SHAH
A-5, Darshan Park Society, Near Jalabapa Society, Waghodia Road, Vadodara 390019
PROPRIETERSHIP FIRM
Address for service in India/Agents address:
ARPANKUMAR BALMUKUND BHATT
B//5,Nilkanth Society, Makarpura Road,Vadodara-390010
Used Since :02/07/2017
AHMEDABAD
READY MADE CLOTHING, HOSIERY
3920077  18/08/2018
R.BALAKRISHNAN
29/3, ERUKADU 4th STREET, KARUVAMPALAYAM, TIRUPPUR, TAMILNADU-641604
Proprietor
Address for service in India/Attorney address:
ASHOK SESHAGIRI
2/496,1st Floor,Nakkerar Salai,Mogappair East,Chennai-600037
Used Since :10/07/2017
CHENNAI
Ready made dress Clothing for women
3923137  22/08/2018
SHWETA GODAWAT
M/s Clothing Paradize, 3, Adarsh Colony, PULAN, NH 8, Udaipur 313001 Rajasthan India
Proprietor
Address for service in India/Attorney address:
VIKAS ASAWAT
3/183 GANESH TALAB BASANT VIHAR KOTA, RAJASTHAN 324009

Proposed to be Used
AHMEDABAD
Clothing, Footwear and Headgear included in class 25.
DOZIE

3925084  24/08/2018
RELIANCE RETAIL LIMITED
3RD FLOOR, COURT HOUSE, DHOBITALAO, MUMBAI- 400002, MAHARASHTRA, INDIA

Proposed to be Used
MUMBAI
footwear and headgear
3939465  08/09/2018
SRIDHAR S. JHAMTANI AN INDIAN NATIONAL SOLE PROPRIETOR OF K.P.ARCADE
A-47, SUMEL BUSINESS PARK-3, OPP. NEW CLOTH MARKET, RAIPUR, KANKARIA ROAD, AHMEDABAD. GUJARAT - INDIA
NEW
Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022
Used Since :30/03/2012
AHMEDABAD
IN RESPECT OF CLOTHING AND READYMADE GARMENTS INCLUDED IN CLASS – 25
RAJESH KUMAR RAM BABU AGARWAL SOLE PROPRIETOR OF AAINA FASHION

Aaina House, 4 / 1928, Nawab Wadi Road, Near Panchmukhi Hanuman Mandir, Begampura, Surat-395003 (Gujarat)

Single Firm

Address for service in India/Agents address:
SUPERFASTACTION REGN. SERVICE
526, GROUND FLOOR, GOLDEN PLAZA, NEAR KINARY CINEMA, RING ROAD, SURAT-2

Used Since: 01/04/2009

AHMEDABAD

Sarees, Dupatta and Clothing
Trade Marks Journal No: 1932, 16/12/2019

VIVEK VIJAY KUMAR TODI SOLE PROPRIETOR OF LAXMI GANESH SAREES
M-1698-1699, Ground Floor, Millennium Textile market, Ring Road Surat-395002 (Gujarat)
Single Firm

Address for service in India/Agents address:
SUPERFASTACTION REGN. SERVICE
526, GROUND FLOOR, GOLDEN PLAZA, NEAR KINARY CINEMA, RING ROAD, SURAT-2

Proposed to be Used
AHMEDABAD
Sarees, Dupatta and Clothing
3956629   26/09/2018
CHANDANMAL JAGNAATH JAIN SOLE PROPRIETOR OF PRASUK FASHION
3166, 3rd Floor, Radharaman Textile Market, Puna Kumbharia Road, Saroli, Surat-395010 (Gujarat)
Single Firm
Address for service in India/Agents address:
SUPERFASTACTION REGN. SERVICE
526, GROUND FLOOR, GOLDEN PLAZA, NEAR KINARY CINEMA, RING ROAD, SURAT-2
Proposed to be Used
AHMEDABAD
Sarees, Dupatta, Readymade Garments and Clothing
4002553  20/11/2018
EDUSPARK INTERNATIONAL PRIVATE LIMITED
1, MOTILAL NAGAR, SRIRANG SABDE MARG, OFF LINK ROAD, GOREGAON (W), MUMBAI – 400104
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.
Proposed to be Used
MUMBAI
READY-TO-WEAR CLOTHING AND HOSIERY; CLOTHING; UNIFORMS & UNIFORM CLOTHING; SCHOOL UNIFORMS, CHILDREN’S CLOTHING; TIES (CLOTHING); SHIRTS, TROUSERS, SKIRTS, NIGHTDRESSES, COATS, KNITWEAR (CLOTHING); FOOTWEARS INCLUDING BOOTS, SHOES AND SLIPPERS; HEADGEAR; BELTS (CLOTHING); SOCKS; GLOVES; CAPS, HATS AND BONNETS; APRONS; SPORTSWEAR; SPORTS CLOTHING; SPORTS FOOTWEAR AND JERSEYS; ATHLETIC UNIFORMS AND FOOTWEAR; CHILDREN’S SLEEPWEAR; BODYSUITS AND SWIMWEAR.
CUSTOM JEANS

4003642    21/11/2018
JAYVEER DENIM PRIVATE LIMITED
G RM NO 5-B, Shubhlaxmi Apt, Shastri Nagar Rd, Near Ganapati Mandir, Bhayander West, Thane 401101, Maharashtra
Dealing in all type of jeans and trousers
Private Limited Company
Used Since :09/03/2016

MUMBAI
Clothing
HOME it's a feeling

ALT DIGITAL MEDIA ENTERTAINMENT LTD.
C-13, BALAJI HOUSE, DALIA INDUSTRIAL ESTATE, NEW LINK ROAD, ANDHERI(WEST), MUMBAI-400053, MAHARASHTRA, INDIA
Public Limited Company

Address for service in India/Attorney address:
GRAVITAS LEGAL
58/64, Hari Chambers, Office No-301, Shahid Bhagat Singh Road, Mumbai-400023

Proposed to be Used
MUMBAI
CLOTHING, FOOTWEAR, HEADGEAR
4061982   19/01/2019
ANURADHA KOLLI TRADING AS REYANSH GARMENTS
No. 283/486, Maruthi Nilayam, Arishinakunte Village, Gejjigadalli Main Road, Kasabahobli, Begur, Nelamangala Taluk, Bengaluru (Bangalore) Rural, Karnataka-562123
INDIVIDUAL
Address for service in India/Attorney address:
ALOK PATHAK
346 Third Floor Hari Nagar Ashram New Delhi (110014)
Proposed to be Used
CHENNAI
clothing, clothing for gymnastics, clothing of imitations of leather clothing of leather, coats, collars [clothing], combinations [clothing], hoods [clothing], hosiery, jackets [clothing], jerseys [clothing], jumper dresses / pinafore dresses, knickers / panties, knitwear [clothing], lace boots, layettes [clothing], leggings [leg warmers] / leg warmers, leggings [trousers], included class 25
4062629  21/01/2019
KUNDA BABANRAO BHALERAO
SHOP. NO- 03, ARJITA APARTMENT, NEAR GITANJALI COLONY, NASHIK - 422009 MAHARASHTRA, INDIA
PROPRIEROR-OMAAH ENTERPRISES
Address for service in India/Attorney address:
PRIYA CONSULTANCY & REGISTRATION CO.
H. NO.-87, KAILASH PARK, ARTHLA, MOHAN NAGAR, GHAZIABAD, U.P.

Proposed to be Used
MUMBAI
CLOTHES, BABY CLOTHES, READY-MADE CLOTHES LININGS, FINISHED TEXTILE LININGS FOR GARMENTS.
LA BELLA
4065133  23/01/2019
DEEPAK J. KAPADIA
trading as LA BELLA
4, KHATIJA MANZIL, OPP. MANISH MARKET, SENAPATI BAPAT MARG, DADAR (WEST), MUMBAI- 400 028
Used Since :01/01/1990
MUMBAI
READYMADE GARMENTS, APPARELS, LINGERIES, FOOTWEAR FOR LADIES, MENS, KIDS AND INFANTS, SHIRTS, TROUSERS, UNDER GARMENTS, NIGHT WEAR AND ALL TYPE OF SAREES, BEING GOODS INCLUDED IN CLASS 25
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..REGISTERED APPLICATION NO.1538357..
SRIDHAR, G (INDIAN NATIONAL, PROPRIETOR), TRADING AS SRIDHAR FASHIONS
Durgigudi Main Road, Shivamogga - 577201, Karnataka
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016

Proposed to be Used

CHENNAI

Clothing (Readymade)
FUNKI YOU ARE AWESOME

4079045   06/02/2019
FUNKI BRANDS PRIVATE LIMITED
# 892, 9TH CROSS, 16TH MAIN, BTM LAYOUT 2ND STAGE (EWS) BANGALORE Bangalore KA 560076 IN
PRIVATE LIMITED

Address for service in India/Agents address:
DIKSHA VAISH
551, JHA/183, KANPUR ROAD, ALAMBAGH, LUCKNOW-226005

Proposed to be Used
CHENNAI
CLOTHING
The mark should be used as a whole.
TRUPID

4079621  07/02/2019  
ANJALI S KUKREJA PROPRIETRESS OF ANJALI CREATIONS
#129, 4TH MAIN ROAD, AUSTIN TOWN, BANGALORE, KARNATAKA - 560047.
Sole Proprietress

Address for service in India/Attorney address:
KUNAL KHANNA & CO.
45/11, EAST PATEL NAGAR, NEW DELHI - 110008

Proposed to be Used

CHENNAI

Clothing, footwear, headgear included in class 25.
RAJAN KOKILAVANI
4, ORK PURAM, 3RD STREET, P.N.P. MAIN ROAD, TAMIL NADU-641607
Individual

Address for service in India/Agents address:
PRIYANKA
RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046

Proposed to be Used
CHENNAI
Under garments, Tracksuit bottoms, Tee-shirts
ROUQHIYA BANU
Plot no.84,22nd Ward, Arvind Nagar, Hospet,Bellary,Karnataka.-583201
ACTIVE

Address for service in India/Attorney address:
RAHUL DAHAPUTE
101 & 102, First Floor, Gulmohar Apartment, East Street, Pune Camp, Pune - 411001

Proposed to be Used
CHENNAI
clothing included in class 25

*The mark should be used as a whole.*
4101157  27/02/2019
GANGA DEVI (INDIAN NATIONAL, PROPRIETOR), TRADING AS ANANDHAM SILKS
#-689, 300, Ranipet, Bazaar Street, Attur, Salem - 636102, Tamil Nadu
Proprietorship Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016
Proposed to be Used
CHENNAI
Readymade clothing.
The mark should be used as a whole.
Trade Marks Journal No: 1932, 16/12/2019 Class 25

R. BALASUBRAMANIAN (INDIAN NATIONAL, PROPRIETOR), TRADING AS S.R. GAARMENTS
No : 6/7A2, Sivanandar 1st Street, Anupperpalayam Pudur, Tirupur - 641652, Tamil Nadu
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016
Used Since :01/06/2017

CHENNAI
Clothing, footwear, headgear
THE BAG SMITHS
SHOP NO. 3, SUNRISE WATER FIELD ROAD, NEAR NATIONAL COLLEGE, NEXT TO SUBWAY, BANDRA (WEST), MUMBAI – 400050
A Partnership Firm Registered under The Indian Partnership Act, 1932
Address for service in India/Attorney address:
ADVOCATE PRIYANKA TIWARI
Office No.3, Krishna Castle, A-1 Ground Floor, Fitwala Road, Elphinstone, Mumbai - 400013. Opp. Saidham

Proposed to be Used
MUMBAI
FOOTWEAR, SLIPPERS, SANDALS, SHOES, BATH SLIPPERS, HAIRBAND, STOLES, BOOTS, BEACH SHOES, HATS, SHAWLS

The trade mark is restricted to use the mark in the state of Maharashtra..
4102422    28/02/2019
K.DEEP A SHREE
trading as ;DEIVA
1/143, 5TH STREET, KULATHUPUDUR, ANDIPALAYAM (PO), TIRUPUR DT, - 641 687
MANUFACTURER AND MERCHANTS
SOLE PROPRIETOR
Proposed to be Used
CHENNAI
ALL KINDS OF CLOTHINGS, FOOTWEARS AND HEADWEARS
4104360  01/03/2019
ENCIPENC PRIVATE LIMITED
House No. 401, Kamal Heights, Shivasarth Colony, Jaymalhar Nagar, Thergaon, Pune 411033
Micro Enterprise
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :01/01/2017
MUMBAI
Apparels
*The trade mark is restricted to use the mark in the state of Maharashtra.*
UniQFit

4107306  05/03/2019

GIJU MATHEWS
221, SHANTI INDUSTRIAL ESTATE, S.N.ROAD, MULUND WEST, MUMBAI 400080. MAHARASHTRA INDIA

Proposed to be Used
MUMBAI
READYMADE GARMENTS

area restricted to the state of MAHARASHTRA.
4108397  06/03/2019
S.VEERARASU
trading as ;VVB ENTERPRISES
NO.7/107A, MANIVILUNDAN NORTH, MANIVILUNDAN COLONY POST, ATTUR TALUK, SALEM DIST - 636 112.
MANUFACTURER AND MERCHANTS
PARTNERSHIP FIRM
Proposed to be Used
CHENNAI
SHIRTS AND READYMADE GARMENTS
THIS IS SUBJECT TO RESTRICTED USE WITHIN THE GEOGRAPHICAL LIMIT OF TAMIL NADU STATE ONLY.
4109191  07/03/2019

Mrs. VARSHA
D/o: NARENDRA AT; W.N. 21, TILAK WARD, MOHATA PLOT, PIPARIYA, HOSHANGABAD-461775

TRADEMARK ACT 1999

Address for service in India/Attorney address:
PUJA
budhalal khandelwal, at:- purunhaatsah, w.no:- 6, BARIPDA-757002, Odisha

Proposed to be Used
MUMBAI
Clothing, footwear, headwear, ski gloves, sports singlets, cyclists’ clothing, judo and karate uniforms, football shoes, gymnastic shoes, ski boots, paper clothing and all related clothing and footwear items coming under class 25
BLACK PANTHER

4112810  10/03/2019
JUNEJA INDUSTRIES
A-36, STREET NO-02, M.I.D.C., ANDHERI (EAST), MUMBAI-400 093.

Partnership Firm

Address for service in India/Agents address:
HEENA MOHINANI
601, NENUMAL SOCIETY, 6TH FLOOR, O.T. SECTION, ULHASNAGAR-421 003.

Proposed to be Used
MUMBAI
READY-MADE GARMENTS, HOSIERY, BOOTS, FOOTWEAR, SHOES, SLIPPERS, HEADGEAR BEING GOODS INCLUDED IN CLASS 25.
4113725  11/03/2019
INDIA NIPPON ELECTRICALS LIMITED
No. 11 & 13, Patullos Road, Chennai — 600 002, Tamil Nadu.
An Indian Company

Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.

Used Since : 12/07/1984

CHENNAI
Clothing, footwear, headgear; uniforms; shirts; t-shirts; waterproof jackets
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
CHANDANA BROTHERS SILKS
4118348   15/03/2019
CHANDANA BROTHERS TEXTILES AND JEWELLERS PVT LTD
#8-3-949/1/B,Kamma Sangam Building Ameerpet, Hyderabad - 500073, Telangana
A Private Limited Company Registered under The Companies Act 1956
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016
Used Since :29/11/2000
CHENNAI
Clothing
RESTRICT THE AREA TO SOUTH INDIA.
4120939 18/03/2019
PRAVEEN REDDY KARRI
30-3-1, PILLAVARI STREET, VELPUR ROAD, TANUKU-534211, WEST GODAVARI DISTRICT, ANDHRA PRADESH
AN INDIAN NATIONAL
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Used Since :05/08/2017
CHENNAI
UNDERCLOTHING, UNDERWEAR AND VESTS
RIUSER
4124549   21/03/2019
MAYOORA TEX
36, PERIYA VEETUVAPALAYAM, PERIYA VEETUVAPALAYAM(PO), PERUNDURAI-638052. ERODE, TAMILNADU.
Partnership
Address for service in India/Attorney address:
GMS LAW ASSOCIATES
'ERODE HOUSE' NEW NO. 66, THIRD MAIN ROAD, GANDHI NAGAR, ADYAR, CHENNAI - 600 020.
Proposed to be Used
CHENNAI
INNER WEARS (MENS, WOMENS & KIDS), T-SHIRTS, SHIRTS, DHOTIES, SAREES, CHUDITHAR.
MITHRAK

4124550 21/03/2019

MAYOORA TEX
36, PERIYA VEETUVAPALAYAM, PERIYA VEETUVAPALAYAM(PO), PERUNDURAI-638052. ERODE, TAMILNADU.

Partnership

Address for service in India/Attorney address:
GMS LAW ASSOCIATES
'ERODE HOUSE' NEW NO. 66, THIRD MAIN ROAD, GANDHI NAGAR, ADYAR, CHENNAI - 600 020.

Proposed to be Used

CHENNAI
INNER WEARS (MENS, WOMENS AND KIDS), T-SHIRTS, SHIRTS, DHOTIES, SAREES, CHUDITHAR.
Trade Marks Journal No: 1932, 16/12/2019

SAJID K. K
S/O. MOOSA, DARUNNAJATH, MACHERY, MOWANCHERI, KANNUR - 670613, KERLA STATE
AN INDIAN CITIZEN

Address for service in India/Attorney address:
ANIL KUMAR.H.
ALEXION, 2ND CROSS, 2ND MAIN, HANUMANTHAPURA, TUMKUR - 572103, KARNATAKA

Proposed to be Used

CHENNAI

BELTS; BOOTS, BOOT UPPERS; BOOTS AND SHOES FOR SPORTS; FOOTWEAR; METAL FITTINGS, HEELPIECES, WELTS AND UPPERS FOR FOOTWEAR; NON-SLIPPING DEVICES FOR FOOTWEAR.

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
4127185  25/03/2019

P.KUMARESAN
trading as ;SRI.BALAKUMAR KHADHI VASTHRALAYA
NO. 9- C, EAST HANUMANTHARAYAN KOVIL STREET, N.M.K. BUILDING ERODE - 638001. TAMILNADU, INDIA
MANUFACTURER AND MERCHANTS
SOLE PROPRIETOR
Used Since :24/10/2014

To be associated with:
2250773

CHENNAI
REGMMENT S SUCH AS MENS WEAR, KIDS WEAR, LADIES WEAR AND HOSIERY ITEMS.

Subject to restrict the area to South India only and The mark should be used as a whole.
YO COOL
4127195   25/03/2019
K. M. MOHAMMED ABUTHAHIR
No. 58, 2ND Floor, Kanthappa Chetty Street, Broadway, Chennai - 600001
Proprietorship
Address for service in India/Agents address:
N. RAMASWAMI
H-1/5, SWAGATH APARTMETNS, THIRUVALLUVAR NAGAR, TIRUVANMIYUR, CHENNAI -600 041.
Proposed to be Used
CHENNAI
Bath sandals, Bath slippers, Beach shoes, Boot uppers, Boots, Boots for sports, Caps [headwear], Esparto shoes or sandals, Fittings of metal for footwear, Football shoes, Footwear, Footwear uppers, Heelpieces for footwear, Hosiery, Inner soles, Lace boots, Non-slipping devices for footwear, Ready-made clothing, Shoes, Socks, Soles for footwear, Sports shoes *, Tee-shirts, Tips for footwear, Uppers (Footwear —), Wooden shoes
NOT APPLICABLE
Subject to restrict the area to South India only.
4128214  26/03/2019
M/S ANVI FASHIONS
Shri Vinayak Sawarkar, Behind Bhonsla Ved Shalamahal, Nagpur 440002
Proprietorship firm (Proprietor - Sneha Swapnil Sawarkar)

Address for service in India/Attorney address:
ADV. PAYAL JAIN
218, Second Floor, B Wing, Building No. 3, Mittal Industrial Estate, Marol, Andheri East, Mumbai - 400059

Proposed to be Used
MUMBAI
Clothing as covered under Class 25.

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
MR. VIPUL JIVRAJ SANGHANI TRADING AS CHANDAN ENTERPRISE
ROOM NO. 10, MANI BEN CHAWL, ABOVE MAHARASHTRA DAIRY, SHANTILAL COMPOUND, KHAR (EAST), MUMBAI – 400 051
PROPRIETORSHIP
Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJJ HABIB BUILDING, 1ST FLOOR, NEAR PARSİ FIRE TEMPLE, DR. B.A. ROAD, DADAR (EAST), MUMBAI - 400 014.
Used Since :01/01/2016
MUMBAI
SHIRTS, KURTA
4128929    26/03/2019
ISHAN SUNIL JAJIT
301, Saideep Helicon, 29th Cross, Kaggdaspura, Main Road, Bangalore - 560093
Individual
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Proposed to be Used
CHENNAI
Clothing, footwear, headwear.
subject to no exclusive right over the word WOMEN except reflecting in the device.
4130912  28/03/2019
SURAT SULEMAN KHAN TRADING AS M/S. ANAS CAP MART
30/32, Masjid Cross Lane, Shop No. 03, Opp. Umar Hall, Nawab Ayaz Masjid Trust Building, Bhendi Bazar, Mumbai - 400003
Manufacturer
Address for service in India/Agents address:
PARKAR & PARKAR.
333, NARSI NATHA STREET, 3RD FLOOR, KATHA BAZAR, MUMBAI- 400 009.
Used Since :01/08/2018
MUMBAI
headgear, caps
4133288  30/03/2019
ARIHANT GOLECHA
469 /26, OPP RANGWALA MKT, KALUPUR, AHMEDABAD - 380001, GUJARAT, INDIA
Individual
Address for service in India/Attorney address:
NITIN SURENDRABHAI RAVAL
JKPL CONSULTANTS PVT LTD 216, MADHUPURA VEPAR BHAVAN, NEAR GANJ BAZAR, MADHUPURA, AHMEDABAD - 380004, GUJARAT, INDIA
Proposed to be Used
AHMEDABAD
Ready-made clothing
4135230 01/04/2019
EXPLOR-INDIA MARKETING PRIVATE LIMITED
An Indian Company Registered under the Indian Companies Act, 1956
Address for service in India/Agents address:
VEENA C GVALANI
ATUR PARK, 3/2, 3RD FLOOR, S.T. ROAD, CHEMBUR, MUMBAI-400071.
Proposed to be Used
MUMBAI
In respect of clothing, readymade garments, hosiery, undergarments, footwear and headgear for men, women and children including boots, shoes and slippers.
NEW YORK CITY MARATHON

4136975  03/04/2019

NEW YORK ROAD RUNNERS, INC.

156 West 56th Street, 5th Floor, New York, NY 10019.

Body Incorporate

Address for service in India/Attorney address:

NEOLEGAL ASSOCIATES

World Trade Centre, 12th floor, 4C 1, Cuffee Parade, Mumbai-400005

Proposed to be Used

MUMBAI

LEISUREWEAR; ARTICLES OF SPORTS AND RUNNING CLOTHING, ESPECIALLY MALE SPORTSWEAR, FEMALE
SPORTSWEAR AND CHILDREN'S SPORTSWEAR; FOOTWEAR; RUNNING SHOES; SINGLETS; SHIRTS; POLO SHIRTS; T-
SHIRTS; SHORTS; LEGGINGS; CYCLING SHORTS; SWEATSHIRTS; JOGGING BOTTOMS; TRACKSUITS; JACKETS;
SPORTS BRAS; HEADWEAR; SPORTS CAPS; BASEBALL CAPS; BIKE CAPS; SKI CAPS; SOCKS; HEADBANDS;
WRISTBANDS; SWIMWEAR; BEACH CLOTHES; BEACH SHOES; BATHING TRUNKS; DRESSING GOWNS; BATH ROBES;
JERSEYS; PULLOVERS; VESTS; WATERPROOF CLOTHING; NECKTIES; SCARVES; GLOVES; PANTS, SWEATPANTS,
RUNNING TIGHTS, FLEECE, ARM WARMERS, BELTS, VESTS, HATS AND CAPS

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE OTHER DESCRIPTIVE
MATTERS..
ROGUES

4137933 04/04/2019
PARAGON POLYMER PRODUCTS PRIVATE LIMITED.
P.B.No.61, Paragon Building, Opp. Bishop Jacob Memorial Hall, Srinivasa Iyer Road, Chalukunnu, Kottayam, Kerala- 686 001.
A company registered in India.

Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT, 132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used

CHENNAI

Footwear of all kinds including shoes, canvas shoes, boots, slippers, sandals, shoe straps, shoe soles and footwear soles being goods included in class 25.
ACTLEISURE
4137935  04/04/2019
PARAGON POLYMER PRODUCTS PRIVATE LIMITED.
P.B.No.61, Paragon Building, Opp. Bishop Jacob Memorial Hall, Srinivasa Iyer Road, Chalukunnu, Kottayam, Kerala- 686 001.
A company registered in India.
Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT, 132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used
CHENNAI
Footwear of all kinds including shoes, canvas shoes, boots, slippers, sandals, shoe straps, shoe soles and footwear soles being goods included in class 25.
Trade Marks Journal No: 1932 ,   16/12/2019           Class 25

KAVITA SHARMA GANDHI TRADING AS M/S. HOUSE OF KASH
Only Two Feet, Shop No.5, Ground Floor, Juhu Beach Haven II Arcade, Next to Palm Grove Hotel, Juhu Tara Road, Juhu, Mumbai 400049
Proprietorship

Address for service in India/Agoents address:
NEHHA SAHIL SHAH
Room No.58/B, 2nd floor, Plot No.202, Parekhwadi, V.P. Road, Tilak Nagar, Girgaon, Mumbai-400004.
Used Since :07/09/2016

MUMBAI
Footwear
4139327    05/04/2019
SUNIL HARDAYALDAS ASWANI, TRADING AS: SONU DRESSES
SHOP NO.210, 2ND FLOOR, BHAI GANGARAM MARKET, OPP: BHAGWANDAS HOSPITAL, ULHASNAGAR-421005.
SOLE PROPRIETOR
Address for service in India/Attorney address:
GIRISH MOHANLAL CHAWLA
OFFICE NO.2, 1ST FLOOR, HIRA MARRIAGE HALL BUILDING, NEHRU CHOWK, ULHASNAGAR-421002.
Used Since :01/04/2018

MUMBAI
CLOTHING, READYMADE GARMENTS AND HOISERY FOR GENTS, LADIES AND CHILDREN WEAR INCLUDING JEANS,
TROUSERS, SHIRTS, T-SHIRTS, JACKETS, INCLUDED IN CLASS 25
MR. YOGESH M. SHARMA (AN INDIVIDUAL – AN INDIAN RESIDENT) THE PROPRIETOR OF SHREE M.S. ENTERPRISES
11/77, Motilal Nagar 3, M.G. Road, Goregaon (West) Mumbai-400062
A Proprietary Concern

Address for service in India/Attorney address:
SHILPA DAMANIA
B/4-2, Bansi Ratna, Mahesh Nagar, S. V. Road, Goregaon west, Mumbai - 400062

Proposed to be Used
MUMBAI
Readymade garments
4140348  08/04/2019
MRS INAAYA IRFAN SHAIKH
B 908, PEARL HEIGHTS, YARI ROAD,NEAR SAI MANDIR,VERSOVA ANDHERI WEST MUMBAI- 400061
A INDIAN NATIONAL
Proposed to be Used
MUMBAI
T-SHIRT, CAPS, CLOTHING, FOOTWEAR, HEADGEAR
4140974  08/04/2019
VIJAY KUMAR AGARWAL
93-B, MAKER TOWER, CUFFE PARADE, COLABA 400005
Address for service in India/Agents address:
DINESH KUMAR ACHARYA
1003, SHREE SHANKAR HEIGHT, PLOT 56, SECTOR 36, KAMOTHE MANSROVAR, NAVI MUMBAI-410206
Proposed to be Used
MUMBAI
[CLASS : 25] All Types Of Clothing And Readymade Garments For Ladies, Gents And Children; All Types Of Footwear For Ladies, Gents And Children; All Types Of Headgear For Ladies, Gents And Children Included In Class 25
4141344  08/04/2019
JSW GMR CRICKET PVT LTD
JSW Centre, Bandra Kurla Complex, Bandra (East), Mumbai – 400051
A company incorporated under the Companies Act, 2013

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Used Since :04/12/2018

MUMBAI
Clothing, footwear and headgear used for playing sports (except basketball); clothing, footwear and headgear in the nature of sports team merchandise (except in relation to basketball).
4141355  08/04/2019
JSW GMR CRICKET PVT LTD
JSW Centre, Bandra Kurla Complex, Bandra (East), Mumbai – 400051
A company incorporated under the Companies Act, 2013
Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.
Used Since :04/12/2018
MUMBAI
Clothing, footwear and headgear used for playing sports (except basketball); clothing, footwear and headgear in the nature of sports team merchandise (except in relation to basketball).
GIVING BACK

4143225  10/04/2019

MANDHANA INDUSTRIES LIMITED.
Plot No. C-3, M.I.D.C., Tarapur Industrial Area, Boisar, Dist. Palghar-401 506 and also at, 205-214, Peninsula Centre, Dr. S.S. Rao Road, Parel, Mumbai-400 012.
A Company incorporated under the provisions of the Companies Act, 1956.

Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT, 132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI
Clothing & wearing apparels of all sorts including hosiery, sarees, dress suits, dresses, tops, lehanga, lehanga cholis, bridal wear & gowns, jackets, T-Shirts, shirts, trousers, suits, blazers, neck-ties, belts (clothing), sportswear and kidswear; caps, socks, inner wear, scarves & stoles, undergarments, readymade garments; footwear; headgear being goods included in class 25.
MUMBAI
Clothing & wearing apparels of all sorts including hosiery, sarees, dress suits, dresses, tops, lehanga, lehanga cholis, bridal wear & gowns, jackets, T-Shirts, shirts, trousers, suits, blazers, neck-ties, belts (clothing), sportswear and kidswear; caps, socks, inner wear, scarves & stoles, undergarments, readymade garments; footwear; headgear being goods included in class 25.
4148432  16/04/2019
SURESHE CHANDRA
trading as ;HARSH ENTERPRISES
BUNGALOW PLOT NO.90, R.S.C-2, SECTOR- 8, NEAR TEEM VILLA, CHARKOP, KANDIVALI WEST, MUMBAI-400067,
MAHARASHTRA, INDIA
A INDIAN NATIONAL
Proposed to be Used
MUMBAI
TEE-SHIRT
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
GIRL16

4155231 23/04/2019
SUMIT DINESH THAKKAR
trading as ;GIRL16
SHOP 4 POOJA VIHAR, OPP P.N GADGIL JEWELLERS, RAM MARUTI ROAD, THANE (WEST) 400602
Used Since :23/05/2014
MUMBAI
LEISURE CLOTHING, LADIES CLOTHING, TOPS [CLOTHING], GIRLS CLOTHING, CASUAL CLOTHING, READY-MADE CLOTHING, DECORATIVE TEXTILE ARTICLES, TOPS [CLOTHING], THREE PIECE SUITS [CLOTHING], CLOTHING AND READYMADE GARMENTS, SPORTS CLOTHING, SLEEPING GARMENTS, SLIPS [CLOTHING], SHORTS [CLOTHING], READY-MADE LININGS [PARTS OF CLOTHING], LADIES CLOTHING, FABRIC BELTS [CLOTHING], CLOTHING OF LEATHER, CLOTHING OF IMITATIONS OF LEATHER, CLOTHING MADE OF LEATHER, CLOTHING, APRONS [CLOTHING], CHILDRENS CLOTHING.
4171115  08/05/2019
MEENAKSHI
B-43, Main Loni Road, West Jyoti Nagar, Pur Shahdara, North East Delhi, 110094
Proprietor

Address for service in India/Agents address:
JABRA RAM CHHAGNA RAM MANUVER
Office No.303, 3rd floor, PP Trade Centre, Netaji Sibhash Place, Pitampura, New Delhi-110032.

Proposed to be Used
DELHI
READYMADE GARMENTS
Mark should be read as a whole.
Ortho + Real

4178358  16/05/2019
RAJESH KUMAR DHALL TRADING AS RAJESH RUBBER UDYOG
PLOT NO. 14, SEC - 24, FARIDABAD, HARYANA
PROPRIETOR

Address for service in India/Agents address:
DEEPIKA TRADE MARKS CO.
32, II ND FLOOR, NEELAM FLYOVER, FARIDABAD -121 001.
Used Since : 24/09/2003
DELHI
FOOTWEAR
Linux
4181113  20/05/2019
FREEDOM FOOTWEAR
S/o Hazari Lal , Samsawas , Sohasra , Bhiwani , Haryana - 127201
sole proprietorship
Address for service in India/Attorney address:
SUJIT KUMAR JHA
804/2, KALIKAPUR ROAD , KOLKATA -700099
Proposed to be Used
DELHI
Headgear , clothing and footwear
4194402  01/06/2019
NYLARO INTERNATIONAL PRIVATE LIMITED
C-6-B-76, Janakpuri, Near DESU Cly, New Delhi-110058
PROPRIETOR
Address for service in India/Agents address:
AMRIT PAL SINGH
34/1, KRISHNA NAGAR, SAFDARJUNG ENCLAVE, NEW DELHI-110029.
Proposed to be Used
DELHI
Clothing, Footwear and Headgear.
4196879  04/06/2019
NITYA INDUSTRIES
F-3,PANKI SITE-3,KANPUR-208022
small enterprise [ A partner ship firm registered under Partnership Act 1932]
Address for service in India/Attorney address:
THEKOTTAY
OFFICE NO.406,FOURTH FLOOR,KAN CHAMBER, 14/113,CIVIL LINES,KANPUR-208001
Used Since :07/03/2019
DELHI
BOOTS,SLIPPERS,SHOES,SPORT SHOES ,SANDLES AND RUBBER HAWAI CHAPPAL
4198815  06/06/2019
NAVEEN KUMAR TRADING AS SMART FOOTWEAR INDUSTRIES
Plot No. 254, Sector-17, HSIIDC, Footwear Park, Bahadurgarh. Haryana
Sole proprietorship firm
Address for service in India/Agoents address:
ACTIVE REGISTRATION SERVICE.
12/ 23, 2ND FLOOR, WEST PATEL NAGAR, NEW DELHI- 110 008.
Proposed to be Used
DELHI
FOOTWEAR.
4199140 06/06/2019
M/S. MANIKSHREE GARMENTS
11/2, TILAK PATH, INDORE (M.P.)
A PARTNERSHIP CONCERN

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since: 01/04/2014

MUMBAI
Readymade garments
4199531  07/06/2019

MR. BASAVARAJU. H.E
No.948/1028/278, Ground Floor, Shop No.2, 5th Cross Corner, Bannerghatta Road, Weavers Colony, Bengaluru- 560 083.
Proprietor of : S R Enterprises.

Address for service in India/Attorney address:
LEX EXIGO
23 TO 29, WHITE HOUSE, FIRT FLOOR, FF6, ST. MARKS ROAD, BANGALORE - 560 001.

Proposed to be Used
CHENNAI
Readymade Garments, Clothing and Headgear.
CHANDULAL P NAGDA (INDIAN NATIONAL, PROPRIETOR), TRADING AS YASH GARMENT
107, Bhoomi Plaza, 1st Floor, Senapati Bapat Cross Road, Masjid Galli, Near Jogani Industrial Estate, Dadar (West), Mumbai - 400028, Maharashtra
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Used Since :01/04/2012

MUMBAI
Clothing, women's wear (western, fancy)
4199974  07/06/2019
CHANDULAL P NAGDA (INDIAN NATIONAL, PROPRIETOR), TRADING AS YASH GARMENT
107, Bhoomi Plaza, 1st Floor, Senapati Bapat Cross Road, Masjid Galli, Near Jogani Industrial Estate, Dadar (West), Mumbai - 400028,
Maharashtra
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Used Since :01/02/2002

MUMBAI
Clothing, women's wear (western, fancy)
RAJ ENTERPRISES
# 12-08-323/1, 1st And 2nd Floor, Hunter Road, Warangal, Telangana-506002
Partnership Firm

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
CLOTHING, FOOTWEAR, HEADWEAR
4200212  07/06/2019
SPRAY MORET, LLC
1411 BROADWAY, 8TH FLOOR, NEW YORK, NEW YORK UNITED STATES 10018
A Company Organized under the laws of United States of America.
Address for service in India/Agents address:
UNITED OVERSEAS TRADE MARK CO.
52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI- 110 025.
Proposed to be Used
DELHI
Clothing, Footwear and Headgear.
Trade Marks Journal No: 1932, 16/12/2019 Class 25

4200275 07/06/2019
NBA PROPERTIES, INC.
Olympic Tower-645 Fifth Avenue New York, New York 10022 United States of America
New York corporation

Address for service in India/Attorney address:
RAHUL CHAUDHRY & PARTNERS
RCY HOUSE, C-235, DEFENCE COLONY, NEW DELHI-110024

Proposed to be Used
DELHI
Clothing, namely hosiery, footwear, basketball shoes, basketball sneakers, T-shirts, shirts, polo shirts, sweatshirts, sweatpants, pants, tank tops, jerseys, shorts, pajamas, sport shirts, rugby shirts, sweaters, belts, nightshirts, hats, caps being headwear, visors being headwear, warm-up suits, warm-up pants, warm-up tops, shooting shirts, jackets, blazers, ties as clothing, pocket squares, kerchiefs, wind resistant jackets, parkas, coats, baby bibs not of paper, baby layettes for clothing, headbands, wrist bands as clothing, aprons, undergarments, boxer shorts, boxer briefs, slacks, ear muffs, gloves, mittens, scarves, woven and knit shirts, jersey dresses, dresses, cheerleading dresses and uniforms, swim wear, bathing suits, swimsuits, bikinis, tankinis, swim trunks, bathing trunks, board shorts, wet suits, beach cover-ups, bathing suit cover-ups, bathing suit wraps, sandals, beach sandals, beach hats, sun visors being headwear, swim caps, bathing caps, novelty headwear with attached wigs; headwear.
PRAHELIKA

4200294 07/06/2019

GIRIJADEVI K
Karimattathu House, Pulluvazhy P O, Perumbavoor, Ernakulam, Kerala - 683541
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
CLOTHING, FOOTWEAR, HEADWEAR
SURAJ KUMAR TRADING AS UNNATI TRADING AND CO.  
HOUSE NO:766 BLOCK B CHANDAN VIHAR VIHAL VIHAR PHASE 2 NANGLOI NEAR DAYMA DISPENSARY DELHI 11004  
PROPRIETORSHIP  
Address for service in India/Attorney address:  
TUSHAR BAWEJA  
176 RAM GALI NO. 2 RAJA PARK 302004 JAIPUR  
Proposed to be Used  
DELHI  
Clothing, footwear, headwear.
AKRAM ANSARI PROPRIETOR OF DOUBLE AA JEANS
C-239, AND C-240, BLOCK-C, WELCOME COLONY, NEW SEELAMPUR, PROPRIETOR

Address for service in India/Attorney address:
DAIM ASSOCIATE
C-24, BLOCK-C, MAIN KANTI NAGAR, KRISHNA NAGAR, DELHI-51
Used Since: 12/02/2002

DELHI
JEANS, JACKET, TROUSERS & SHIRT INCLUDED IN CLASS 25
RED VIPER
4201593  10/06/2019
MAHESH SURESHBHAI DARJI
SECOND FLOOR, S-32, PADMAVATI COMPLEX, GHEE KANTA ROAD, GHEE KANTA, AHMEDABAD, GUJARAT - 380001, INDIA
Single Firm
Address for service in India/Attorney address:
SANDESH GOPAL ALHAT
ROOM NO. B/6, SONANI NAGAR CHS, BEHIND PENINSULA HOTEL, OPP GANESH TEMPLE, NEAR METRO STATION, SAKINAKA, MUMBAI - 400072
Proposed to be Used
AHMEDABAD
READYMADE GARMENT INCLUDING JEANS, TROUSERS, COTTON, BAGGIES SHIRTS, T SHIRTS, FORMALWEAR, CARGOS, SHORTS, TRACK PANTS, BERMUDA SHORTS, LADIES WEAR, LADIES SUITS, CHILDREN'S WEAR, ALL INCLUDED IN CLASS 25.
4201765  10/06/2019
MANISH THARWANI
110, Ahilya Pura, Near Gorakund Chouraha, Indore (M.P.) - 452001
new application
Address for service in India/Angents address:
AKHIL KACHOLIA
1/7 MAHESH NAGAR OPP. SONTU MONTU SCHOOL, INDORE
Used Since :21/03/2017
MUMBAI
Clothing, Ready- Made Clothings, Garments, Ladies Clothings, and Girls Clothing, Menswear, Childrens' clothing, Salwar Kurta (Readymade garments for women), Dress for women and Suits for women.
4201986  10/06/2019
MS. SULAGNA RAY @ SULAGNA BHATTACHARJEE, TRADING AS SPRISH PROJECT
101A, SANTOSH ROY, BEDH PROGYA COMPLEX, FLAT NO. B-30, KOLKATA – 700 008, WEST BENGAL.
Sole Proprietorship Concern

Address for service in India/Agents address:
TRADE MARK REGISTRATION BUREAU.
1, NETAJI SUBHAS ROAD, KOLKATA - 700 001, INDIA. P. BOX NO. 2391 GPO.
Used Since : 30/06/2017

KOLKATA
4202373  10/06/2019
RAMESH KUMAR TRADING AS VIRAT TEXTILES
IQBAL NAGAR, GALI NO. 2, TAJPUR ROAD, NEAR RADHA SWAMI SATSANG GHAR, LUDHIANA (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)
Used Since: 01/04/2014
DELHI
Shawls, Lohi (mens shawl) & Stoles.
4202794  11/06/2019
MR. N. NARSHIMHA MURTHY
H. Nagasandra Village, Gowribidanur Taluk, Chikkaballapura District.
Proprietor
Address for service in India/Attorney address:
LEX EXIGO
23 TO 29, WHITE HOUSE, FIRT FLOOR, FF6, ST. MARKS ROAD, BANGALORE - 560 001.
Proposed to be Used
CHENNAI
Readymade garments, Clothing and Headgear.
4203689 12/06/2019
TEJINDER SINGH PROPRIETOR OF MAHABAS TRADERS
16/72, GEETA COLONY, DELHI - 110031
PROPRIETOR
Address for service in India/Attorney address:
KINGSINGH LEGAL CONSULTANTS
3 VEER SAVARKAR MARKET, GANDHI NAGAR, DELHI -110031
Proposed to be Used
DELHI
CLOTHING AND FOOTWEAR
4203704  12/06/2019

DHAGA SUTI
4/219, SFS AGARWAL FARM, SHIPRA PATH, MANSAROVAR, JAIPUR – 302020, (RAJASTHAN)
Partnership Firm

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Proposed to be Used
AHMEDABAD

Ready-made clothing.
4203758 12/06/2019
KANUBHAI MOHANBHAI PETHANI
P NO:02,FF,AVIRA DIAMOND,J D CHAMBER,PUNAGAM,SITANAGAR,SURAT
PROPRIETOR

Address for service in India/Attorney address:
SHAILESH I MEHTA
202, SHOPPERS PLAZA-4, 2nd FLOOR, OPP BSNL TELEPHONE EXCHANGE, ABOVE SBI BANK, C.G. ROAD, NAVRANGPURA-380009

Used Since : 06/05/2019

AHMEDABAD
LEHNGA-CHOLI, NIGHT WEAR, SAREE, KURTIES, PIAZZO, CHANIYA CHOLI
4203870  12/06/2019
Reetu Kesarwani
IX/7071, Guru Nanak Gali, Gandhi Nagar, Delhi-110031
individual

Address for service in India/Attorney address:
VIJAY KUMAR GUPTA
S-99,SECOND FLOOR SUNDER BLOCK SHAKARPUR DELHI-110092

Proposed to be Used
DELHI

Readymade Garments including Jeans, T-Shirts, Caps, Coat- Pant, Sherwani, Dressing Gowns, Kurti, Stoles, All Hosiery Products, Jackets, Overcoats, Legging, Kurta- Pyjama, Sweaters, Trousers, Underwear, Uniforms and All Ethnic Wear.
4203927    12/06/2019
SHALINI BEDI
HOUSE NO. 159, GOKULDHAM SOCIETY, SECTOR-12, VASUNDRHA
INDIVIDUAL
Address for service in India/Attorney address:
KULDEEP SINGH JADON
III F 215 SECTOR 3 VAISHALI GHAZIABAD
Proposed to be Used
DELHI
Clothing, Footwear and Headgear
4204466  12/06/2019
M.J. OSWAL KNIT PVT. LTD.
3109/A, NIRANKARI COLONY, STREET NO. 2, SUnder Nagar, LUDHIANA-141007 (PB.)
A COMPANY INCORPORATED UNDER THE COMPANIES ACT

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/04/2009

DELHI
Hosiery & Ready-made Clothing.
SPANZ
4204520  12/06/2019
M/S. SPAN EXPORTS.
1A, GANGA NARAYAN DUTTA LANE, 2nd FLOOR, KOLKATA-700006, WEST BENGAL, INDIA.
An Indian Partnership Firm.
Address for service in India/Agents address:
CHAKRABORTY & ASSOCIATES
13/1A GOVERNMENT PLACE EAST,3RD FLOOR (TIMES OF INDIA BLDG.),KOLKATA 700 069,WEST BENGAL,INDIA.
Used Since :01/04/2008
KOLKATA
Readymade Garments and Hosiery Goods.
VAISHALI TEX
NO.25, RAMNAGAR 1ST STREET, TIRUPUR - 641 602, TIRUPUR DIST, TAMILNADU.
PARTNERSHIP
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.
Proposed to be Used
CHENNAI
Vest, Briefs, Trunks, Underwears, Brassiers, Chemises, Slips, Petti Coats, Panties, Nighties, Pyjamas, Tee-Shirts, Shirts, Shorts, Jeans, Pants, Trousers, Babies Tops, Babies Pants, Sportswear, Sweaters, Blazers, Uniforms, Leggings, Nightwear, Tops For Women, Saree, Tops For men, Caps And Swimsuits.
4205456  13/06/2019
DODDI SURESH
49-36-2,FLAT NO-102, RK ROYALS PLAZA, NGGOS'S
INDIVIDUAL
Address for service in India/Attorney address:
KNVSYG MOHANBABU
D.NO.47-10-13/13,4TH FLOOR,OPP POLLOCKS SCHOOL,2ND LANE, DWARAKHANAGAR, VISAKHAPATNAM-530016
Proposed to be Used
CHENNAI
CLOTHS, CLOTHING, FOOTWEARHEAD, WEARHEADGER, HEADGEAR FOR WEAR, HEADWEAR
4205614   13/06/2019
DIVESH DABLANI TRADING AS A.D. CREATION
HOUSE NO.-533, 4 STORY FLAT, TAGORE GARDEN, EXT, NEW DELHI-110027
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
PURI & PURI (ADVOCATES)
4969/5, 1ST FLOOR, SIRKIWALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6
Proposed to be Used
DELHI
CLOTHING, HEADGEAR, GARMENTS
BLASK
4205683  13/06/2019
SAHIL MALHOTRA
#2121, SECTOR 22-C, CHANDIGARH-160022, INDIA
Individual
Address for service in India/Attorney address:
KOMPAL BANSAL
# 5568, SECTOR 38-WEST, CHANDIGARH-160036
Proposed to be Used
DELHI
Clothing, Footwear and Headgear
4206321    14/06/2019
J J PRINTS PRIVATE LIMITED
M-32 TO 34, METRO TOWER, RING ROAD, SURAT-395002
Used Since :01/01/2018
AHMEDABAD
SAREES AND READYMADE GARMENTS
MRS. ANURADHA SHARMA PROPRIETOR OF SHIVANI CREATIONS
BLOCK-F, PKT-16, HOUSE NO. 62, SECTOR-15, NEW DELHI-110085
PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
BALAJI IP PRACTICE
B-83, 3RD FLOOR, DENA BANK BUILDING, I.P EXTANTION NEAR MAYUR PUBLIC SCHOOL, DELHI-110092

Proposed to be Used
DELHI
READYMADE GARMENTS INCLUDED IN CLASS 25
4206577  14/06/2019
BRM CENTRE PRIVATE LIMITED
No.446, 11th Cross, Upper Palace Orchards, Sadashivanagar, Bangalore, Karnataka – 560080
Private Limited Company
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
CLOTHING, FOOTWEAR, HEADWEAR
4207337  15/06/2019
HINA TRADING AS H R ENTERPRISE.
E-286-87, MADIPUR COLONY, DELHI-110063.
PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
DELHI
HOSIERY AND READYMADE GARMENTS, UNDER GARMENTS, NECKWEAR, SPORTS WEAR, HEADGEAR, UNIFORM, DRESSES AND FOOTWEAR.
4207398 15/06/2019
M/S. AMRUTHA OIL PRODUCTS
M/s. AMRUTHA OIL PRODUCTS, MUNDAKKOTTUKURISSI, SHORANUR, PALAKKAD (Dist). Pin: 679 122. KERALA.
A REGISTERED PARTNERSHIP FIRM
Address for service in India/Attorney address:
CHANAKYA
CHANAKYA, No. 1, NEHRU NAGAR, SUNDAKKAMUTHUR, COIMBATORE. TAMILNADU. Pin: 641 010
Proposed to be Used
CHENNAI
CLOTHING, FOOTWEAR, HEADGEAR.
Caracal

4207461  15/06/2019

YOGESH THAKAR
D-1/1 Basement Naveen Shahdra Delhi 110032
my trade mark class 25

Proposed to be Used
DELHI

albs aprons [clothing] ascots babies’ pants [clothing] bandanas [neckerchiefs] bath sandals bath slippers bath robes
bathing caps bathing trunks / bathing drawers bathing suits / swimsuits beach clothes beach shoes belts [clothing] berets
bibs, not of paper boas [necklets] bodices [lingerie] boot uppers boots* boots for sports* boxer shorts brassieres
breeces for wear camisoles cap peaks caps [headwear] chasubles clothing* clothing for gymnastics clothing of
imitations of leather clothing of leather coats collars [clothing] combinations [clothing] corselets corsets [underclothing]
cuffs / wristbands [clothing] cyclists’ clothing detachable collars dress shields dresses dressing gowns ear muffs
[clothing] esparto shoes or sandals fishing vests fittings of metal for footwear football shoes / football boots footmuffs,
not economically heated footwear* footwear uppers fur stoles furs [clothing] gabardines [clothing] galoshes / goloshes
garters girdles gloves [clothing] gymnastic shoes half-boots hat frames [skeletons] hats headbands [clothing] headdress
for wear heelpieces for stockings heelpieces for footwear heels hoods [clothing] hosiery jackets [clothing] jerseys
scarves] / neck scarfs [mufflers] neckties non-slipping devices for footwear outer clothing overalls / smocks overcoats /
topcoats paper clothing paper hats [clothing] parkas pelerines pelisses petticoats pockets square pockets for clothing
ponchos pyjamas / pajamas (Am.) ready-made clothing ready-made linings [parts of clothing] sandals saris sarongs
sashes for wear scarves / scarfs shawls shirt fronts shirt yokes shirts shoes* short-sleeve shirts shower caps ski boots
ski gloves skirts skorts skull caps sleep masks slippers slips [undergarments] sock suspenders socks inner soles soles
for footwear spats / gaiters sports jerseys sports shoes sports singlets stocking suspenders stockings studs for football
boots stuff jackets [clothing] suits suspenders / braces for clothing [suspenders] sweat-absorbent stockings sweat-
absorbent underclothing / sweat-absorbent underwear sweaters / jumpers [pullovers] / pullovers teddies [undergarments]
tee-shirts tights tips for footwear togas top hats trouser straps / gaiter straps trousers / pants (Am.) turbans underpants
underwear / underclothing uniforms valenki [felted boots] veils [clothing] visors [headwear] waistcoats / vests waterproof
clothing wets for footwear wet suits for water-skiing wimples wooden shoes
4207897  15/06/2019

MOHAMMED TABREZ
Plot No 32, 2nd Floor, Road no. 4/5, Shivaji Nagar Govandi, Mumbai -400043,
Individual

Address for service in India/Attorney address:
IPCOGITO LEGAL
IPCOGITO LEGAL Office No. 312A,304, D Block, Lilamani Trade Center, Near Dudheshwar BRTS Bus Stop, Dudheshwar Road,
Ahmedabad 380004
Used Since :01/06/2019

MUMBAI
Clothing, Footwear, Headwear.
4208017   16/06/2019
ANITA DEVI
22, VILLAGE-SIRSALI, POST DABAR, TEH. BAMANWAS,
Proprietor

Address for service in India/Attorney address:
AYUSH KHANDELWAL
23 Phool Nagar, Jhotwara, Jaipur

Proposed to be Used
AHMEDABAD

READYMADE GARMENTS FOR MEN, WOMEN AND CHILDREN, INNERWEAR, BRAS, SLIPS(CLOTHING), TOP, MIDI, CHEMISE, VESTS, FROCKS, SKIRTS, INSKIRTS, SHIRTS, T-SHIRTS, PANTS, TROUSERS, JEANS, LINGERIE, NIGHTWEAR, GENTS - UNDERWEAR, BRIEFS, SHORTS, TRACKPANT AND DENIM WEAR. BABIES' BIBS (OTHER THAN OF PAPER), BABIES' PANTS (CLOTHING), BABIES' UNDERGARMENTS, BABIES' VESTS, TRUNKS, ALL TYPES OF COTTON AND HOISERY, FOOTWEARS, SLIPPERS, BOOTS, SHOES, SOCKS AND ALL CLOTHING, FOOTWEAR AND HEADGEAR INCLUDED IN CLASS 25
Archie Creators

4208047    16/06/2019
ARPITA KULSHRESTHA
trading as ;ARCHIE CREATORS
A/301, Rashmi Classic, Nallasopara Link Road, Vasai east, Palghar-401208
E-commerce
Individual

Address for service in India/Attorney address:
MEGH LEX SERVICES PRIVATE LIMITED
139, 1st CROSS ROAD, 5TH BLOCK, KORAMANGALA, BANGALORE-560095, INDIA-560001

Proposed to be Used
MUMBAI
READYMADE CLOTHING
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
4208320  17/06/2019
MOHAMMAD JUNAID
PS RATHI BLOCK, CENTRAL HALL TIS HAZARI COURT NEW DELHI-110054
MANUFACTURING AND TRADING
Proposed to be Used
DELHI
MANUFACTURING OF READYMADE GARMENTS, GIRLS/NBOYS, KIDS GARMENTS, LADIES SUIT SALWAR, SAREES, TOPS, JEANS, GENTS PANT SHIRT, KURTA.
TRIGAS
4208445  17/06/2019
MR. DURLOV J. DEBNATH TRADING AS RAW ART FASHION
267/2119, ROAD NO. 7, BEHIND E M SQUARE STUDIO, MOTILAL NAGAR NO. 1, GOREGAON (WEST), MUMBAI - 400 104
PROPRIETORSHIP
Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJJI HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD, DADAR (EAST), MUMBAI - 400 014.
Proposed to be Used
MUMBAI
SHIRT, T-SHIRT, JEANS, TROUSERS, PANT, PYJAMA, HOSIERY, CLOTHING, READYMADE GARMENT
4209026  17/06/2019
PADMA FAB
NEAR YASH HOTEL, NEW SANGANER ROAD, JAIPUR - 302029, RAJASTHAN
Partnership Firm
Address for service in India/Attorney address:
RAJASTHAN REGISTRATION CENTER
14-B, GOVIND MARG, ADARSH NAGAR, JAIPUR-302004 RAJASTHAN
Proposed to be Used
AHMEDABAD
Readymade Garments & Clothing in Class 25.
Cymmon's

4209115  17/06/2019
SIVARAMAKRISHNA PRASAD MOOLAGUNDAM
H.No:1-15, Sindhanoor Village, Ieeja Mandal, Mahabubnagar District-509 129, Telangana State, India
Single Firm

Address for service in India/Attorney address:
RABBANI MOHD MUBIN
#808/2, 8th Floor, Babukhan Estate, Basheerbagh, Hyderabad-500 001, Andhra Pradesh, India
Used Since :10/06/2019

CHENNAI
Clothing, Ethnic Collections, Coats, Denim Wear, Frocks, Gabardines, Gloves, Gowns, Hosiery, Jeans Pant, Knitwear, Leggings, Linen Garments, Neckties, Pants, Readymade Garments, Shirts, skirts, Socks, Suits, Tee-shirts, Trousers, Belts, Caps, Bands, Footwear, Designer Jackets, Blazers, Shoes, Shirts, headgear, Caps, Underclothing, being goods included in Class 25
Trade Marks Journal No: 1932, 16/12/2019

Address for service in India/Attorney address:

KUNAL KHANNA & CO.
45/11, EAST PATEL NAGAR, NEW DELHI - 110008

Proposed to be Used

CHENNAI

Clothing, footwear, headgear included in class 25.
DAZZLERS
4209357  18/06/2019
DAZZLERS INDIA
PLOT NO.67, SCHEME NO. 91, MALWA MILL, ANAJ MANDI, INDORE NO
Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 gold plaza, M.G. road, Indore
Proposed to be Used
MUMBAI
Clothing, footwear, headgear.
Trade Marks Journal No: 1932, 16/12/2019 Class 25

4209515  18/06/2019
MR. AZIZ KABANI
GROUND FLOOR, CHAMAN CHAMBERS, 10-A CINEMA ROAD, 1ST MARINE STREET, MUMBAI-400 020, INDIA
INDIVIDUAL
Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD,
DADAR (EAST), MUMBAI - 400 014.
Used Since :13/10/2017
MUMBAI
SHIRT, T-SHIRT, TROUSER, JEANS, PANT, KURTA, PYJAMA, MIDI, TOP, SKIRT, CAPRI, READYMADE GARMENTS
THIS IS CONDITION OF REGISTRATION THAT ALL LABELS SHALL BE USED TOGETHER.
4212350 20/06/2019
MR. RAJESH KUMAR DAGA.
14, NITYADHAN MUKHERJEE ROAD, 5TH FLOOR, HOWRAH-711101, WEST BENGAL, INDIA.
INDIVIDUAL

Address for service in India/Agents address:
CHAKRABORTY & ASSOCIATES
13/1A GOVERNMENT PLACE EAST,3RD FLOOR (TIMES OF INDIA BLDG.), KOLKATA 700 069, WEST BENGAL, INDIA.

Proposed to be Used
KOLKATA
READYMADE GARMENTS & HOSIERY GOODS.
4213252  21/06/2019
ZOEN GARMENTS
NO. 9, 1ST FLOOR, PITCHAMPALAYAM, P.N. ROAD, TIRUPUR NORTH TALUK, TIRUPUR - 641602
Partnership firm
Address for service in India/Agents address:
MOHAMMED HUSSAIN S.
45/1, NOOR MAHAL, SIVARAM NAGAR, 2ND CROSS, SUNGAM, RAMANATHAPURAM, COIMBATORE-45.
Used Since : 20/08/2015
CHENNAI
Clothing, footwear, headwear
4213488    21/06/2019
SVIRAJ APPARELS PVT. LTD.
8/8, 2ND FLOOR, BLOCK-40, SINGH SABHA ROAD, SHAKTI NAGAR, DELHI-110007
BODY INCORPORATE
Address for service in India/Attorney address:
BALAJI IP PRACTICE
B-83, 3RD FLOOR, DENA BANK BUILDING, I.P EXTANTION NEAR MAYUR PUBLIC SCHOOL, DELHI-110092

Proposed to be Used
DELHI
READY MADE GARMENTS INCLUDED IN CLASS 25
4214084  22/06/2019
CHOKHA RAM SAU
NAYA SINGODIYA, SINGORIYA, BARMER, RAJASTHAN 344035
Proprietor
Address for service in India/Attorney address:
SURAJ
192 C, Arjun Nagar New Delhi-29
Proposed to be Used
AHMEDABAD
Clothing, footwear, headwear
4215038   24/06/2019
DAMJI NATHA VAGHDA TRADING AS SHREEJI CREATION
ATLANTIC PLAZA, GALA NO.531, 5TH FLOOR, BHAVANI SHANKAR ROAD, GARAGE GALLI, DADAR (W), MUMBAI – 400028
A SINGLE FIRM
Address for service in India/Attorney address:
ADVOCATE PRIYANKA TIWARI
Office No.3, Krishna Castle, A-1 Ground Floor, Fitwala Road, Elphinstone, Mumbai - 400013. Opp. Saidham

Proposed to be Used
MUMBAI
CLOTHING ESPECIALLY FOR KIDS
CAVVY

4216930  26/06/2019
MITANSHU VASHISHT
trading as ;MITANSHU VASHISHT
B-1531, SHASTRI NAGAR DELHI-110052, INDIA
MANUFACTURERS AND MERCHANTS

Proposed to be Used
DELHI
CLOTHING, FOOTWEAR, HEADWEAR
4216980    26/06/2019
KHUSBOO DEVI
trading as ;KHUSBOO DEVI
H.NO-303, PLOT NO 54 & 55, KH NO-6/1 FIRST FLOOR, GALI NO 15, BLOCK-B, TOMAR COLONY, BURARI, NORTH DELHI-110084, INDIA
MANUFACTURERS AND MERCHANTS
Proposed to be Used
DELHI
CLOTHING
4217819  26/06/2019

SOMNATH BHATTACHARYA
PREMISES NO. 08/02, GOSWAMI BHATTERJEE LANE, DAK GHAR MORE, SHANTIPUR, NADIA, PIN- 741404, DIST: NORTH 24 PARGANAS, WEST BENGAL, INDIA.
AN INDIAN INDIVIDUAL

Address for service in India/Attorney address:
MITRA & ASSOCIATES
FIRST FLOOR,PARIVAR APPARTMENT,ABOVE AMUL SHOP,NEAR WEBEL,RAJARHAT,KOLKATA 700 135,WEST BENGAL,INDIA.

Used Since :29/03/2019

KOLKATA
SAREES, LADIES AND GENTS GARMENTS, CLOTHING.
Trade Marks Journal No: 1932,  16/12/2019   Class 25

4218693    27/06/2019
MR. RAMESH RAVRIYA TRADING AS JINAL FASHION
57, EASTERN PLAZA, 2ND FLOOR, SHIVAJI CHOWK, DAFTARY ROAD, MALAD (EAST), MUMBAI – 400 097
PROPRIETORSHIP
Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD,
DADAR (EAST), MUMBAI - 400 014.
Used Since :24/06/2013
MUMBAI
GIRL’S DENIM WEAR, READYMADE GARMENTS
4219239   28/06/2019
JAYESHBHAI B. PATMARI PROPRIETOR OF J B SALES
SHIVALAY COMPLEX, SHOP NO. 11, SHREE RANACHHOD NAGAR-2, NEAR SANT KABIR ROAD, RAJKOT -360003, (GUJARAT) INDIA.
Individual (Sole Proprietor)
Address for service in India/Attorney address:
RAMESH G. SABAD
YADUNANDAN 3-KISHANPARA B/H OLD CANCER HOSPITAL OPP SHREE PALACE RAJKOT - 360001, GUJARAT, INDIA.
Used Since :01/01/2014
AHMEDABAD
Ready made garments. Ready made t- shirts, ready made shirts, ready made jeans and under garments in class-25
4219378   28/06/2019
DILIPBHAI BALABHAI GURJAR [TRADING AS HET ENTERPRISE]
PLOT NO. F, SHAMLADHAM ROW HOUSE, GODADARA ROAD, GODADARA, SURAT, 395010
Proprietor
Address for service in India/Agents address:
YADAV ARVIND KUMAR
AKY & CO., 304-3rd floor, 21st Century Business Centre, Near World Trade Centre, Ring Road, Surat-395002
Used Since :01/07/2017
AHMEDABAD
Sarees, Clothing, Ladies' dresses, Ready-to-wear clothing, Casual wear, Formal wear, Headgear in class 25
4220918  29/06/2019
KITEX LIMITED
P.B. NO. 4, KIZHAKKAMBALAM – 683 562, ALUVA, ERNAKULAM DISTRICT, KERALA STATE
Body Incorporate
Address for service in India/Agents address:
JOHN MATHEW & ASSOCIATES.
S/14, EMPIRE BUILDING OLD RAILWAY STATION ROAD COCHIN 682018 KERALA
Used Since :22/11/1975
CHENNAI
INFANT'S CLOTHING, BABIES' CLOTHING AND CHILDREN'S CLOTHING
VASTRADO
4237170    16/07/2019
CREATIVE GARMENTS PRIVATE LIMITED
103, CAMA INDUSTRIAL ESTATE, SUN MILL COMPOUND LOWER PAREL
a company
Address for service in India/Agents address:
DINESH KUMAR ACHARYA
1003, SHREE SHANKAR HEIGHT, PLOT 56, SECTOR 36, KAMOTHE MANSROVAR, NAVI MUMBAI-410206
Used Since :01/04/2018
MUMBAI
Clothing, footwear, headwear.
FASHION AND YOUTH

4262681  12/08/2019
RAHUL AGARWAL
158, BAZAR KALAN, BILASPUR
INDIVIDUAL
Address for service in India/Attorney address:
RENU SAINI
SEEMA CGHS LIMITED, FLAT NO.C-53, PLOT NO.7, SECTOR-11, DWARKA, NEW DELHI

Proposed to be Used
DELHI
Clothing and Footwear
4273002    23/08/2019
KESHAV KANT BANG
Lalgarh Palace, Laxmi Niwas, R9 AC3, Sector-2, Vidyadhar Nagar, Jaipur-302039, Rajasthan
Proprietor

Address for service in India/Attorney address:
SUBHASH CHANDRA
SCO 32-35, FIRST FLOOR, SECTOR 8-C, CHANDIGARH

Proposed to be Used
AHMEDABAD
Ready made garments.
Trade Marks Journal No: 1932, 16/12/2019 Class 25

4287286 07/09/2019
ASHISH SALUJA
trading as ;FLOURISH ENTERPRISES
HOUSE NO. 548, GF PKT-1, PASCHIM PURI,
MANUFACTURER AND MERCHANT
PROPRIETOR
Address for service in India/Agents address:
PRIYANKA
RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046
Proposed to be Used
DELHI
READY-MADE CLOTHING, CLOTHES, READY-TO-WEAR CLOTHING
KEOS

4287475  08/09/2019
PRINCE DINESH RAHEJA
201, Raheja Fitness Studio, 55/D, Brijwasi Apartment, Malad East, Daftary Road, Opp. Diamond Market, Malad (East), Mumbai - 400064
Proprietor

Proposed to be Used
MUMBAI
Clothing, footwear, headgear
4287477  08/09/2019
PRINCE DINESH RAHEJA
201, Raheja Fitness Studio, 55/D, Brijwasi Apartment, Malad East, Daftary Road, Opp. Diamond Market, Malad (East), Mumbai - 400064
Manufacture
Proprietor
Proposed to be Used
MUMBAI
Clothing, footwear, headgear
Trade Marks Journal No: 1932, 16/12/2019  Class 25

4287756  09/09/2019

BIZBUZZ ETAIL PRIVATE LIMITED
D. NO. 3370/11-12 MCC B BLOCK, SHAMANUR ROAD DAVANGERE DAVANAGERE KA 577004 IN
THE TRADE MARKS ACT, 1999

Address for service in India/Agents address:
C. VENKATASUBRAMANIAM.
2F, 2nd floor, #32, Hextrapoint, Bull Temple Road, Basavanagudi, Bangalore-560004.

Proposed to be Used

CHENNAI
Clothing, footwear, headwear

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
4297616  18/09/2019

SMITA DAS
9-4/2, Srinivasa Puram, K R Nagar, Padmavathi Nagar Panchayathi, Tirupati Rural, Yogimallvaram, Tiruchanoor Tirupati (Rural)
Chittoor, Andhra Pradesh 517503
Individual Sole Proprietor

Address for service in India/Attorney address:
AASIM MEHDI SYED
A-24/7, Road No.6, Parksite Colony, Vikhroli (W) Mumbai 400079
Used Since :07/09/2019

To be associated with:
4297614

CHENNAI
Ready made garments, footwear and headgear
DEEPAK KUMAR NAIN PROPRIETOR OF M/S ASHTA VINAYAK CREATIONS
250/105, PRATAP ENCLAVE, HALDI GHATI MARG, PRATAP NAGAR, SANGANER, JAIPUR

Address for service in India/Attorney address:
VIRENDRA KUMAR SAINI
AA-14, NETAJI SUBHASH NAGAR HARI MARG TONK ROAD, JAIPUR

Proposed to be Used
AHMEDABAD
READYMADE GARMENTS
FEQUALSM

4307925  30/09/2019

KARANJOT SINGH STEVEINDER MAVI
A-1/1361, SECOND FLOOR, PASCHIM VIHAR, NEW DELHI-110063, INDIA.
MANUFACTURER AND MERCHANT

Proposed to be Used
DELHI
CLOTHING.
GJSHOP

4308215   30/09/2019
CHITRA WADHWA TRADING AS GURUJI TRADERS
Shop No 32, 2ND FLOOR, Subhash Nagar Main Market, Subhash Nagar, New Delhi - 110027
Proprietor

Address for service in India/Agents address:
MRS. MEENA BANSAL
96, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI-25
Used Since :27/09/2018

DELHI
Clothing, footwear, headgear included in class 25.
4310853  03/10/2019
GREENAGE INDIA LLP
FLAT NO. 1403, TOWER-G, GODREJ FRONTIER, SECTOR-80 GURGAON Haryana 122001 IN
Design, purchase and sale of handmade fashion clothing
Active as Limited Liability Partnership
Proposed to be Used
DELHI
Handmade fashion clothing and wearing apparel of all sorts being goods included in class 25
Proposed to be Used

AHMEDABAD

READYMADE GARMENTS
4317211  10/10/2019
MOHIT TRADING
Ground Floor, 48, Vasant Estate, Nr. Chandrama Society
Proprietorship
Address for service in India/Attorney address:
CHELISHA BHAVNAGARI
601/A Parshwa Tower, 132 Ft Ring Road, Shyamal Cross Roads, Opp. Parekhs Hospital, Satellite, Ahmedabad -380015
Used Since :18/06/2018
AHMEDABAD
Bodices, brassieres, corsets, heelpieces for stockings, hosiery, knickers, panties, leggings, petticoats, sweat-absorbent underclothing, underpants, underclothing
4317941  11/10/2019  
PUNIT DILIP AGRAWAL  
L-209, RNA Courtyard CHSL, Near Poonam Nagar Phase 3, Mira Road East, Thane- 400104  
MANUFACTURER  
Indian National  
Address for service in India/Attorney address:  
RAMCHANDANI NEETU LALCHAND  
2, D. G. COMPLEX, PURNANAGAR, CHINCHWAD, PUNE 411019  
Proposed to be Used  
MUMBAI  
MANUFACTURING OF JEANS.
4321025  15/10/2019  
NIKHIL SAHNI  
4/283, OLD TEZAB MILL, BHOLA NATH NAGAR, SHAHDARA, DELHI-110032  
INDIVIDUAL  
Address for service in India/Attorney address:  
TYAGI CERTIFICATIONS  
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092  
Proposed to be Used  
DELHI  
Clothing, footwear, headwear
4322110 16/10/2019
MR. Jitesh S. Soni & M/S. GuruDEV Apparel.
A-3, sant krupa, iraniwadi, rd. no. 3, KANDIVALI (W), MUMBAI-400 067
PROPRIETOR
Address for service in India/Attorney address:
CHANDRAKANT & ASSOCIATE
CHHATRAPATI SHIVAJI RAJE COMPLEX, BUILDING NO.6, FLAT NO.5, GROUND FLOOR, OPP. EKTA NAGAR, KANDIVALI (WEST), MUMBAI-400 067.
Proposed to be Used
MUMBAI
CLOTHING, FOOTWEAR, HEADGEAR, READYMADE GARMENTS, HOSEY GOODS, VESTS AND BANIANS, T-SHIRTS, KERCHIEFS, JACKETS, APRON, UNIFORMS, BATHROBES, BEACHWEAR, BELTS, CAPS, FUR/LEATHER COATS AND JACKETS, HATS, BIBS, NIGHT GOWNS, NIGHT SHIRTS AND PAJAMAS, SHIRTS, TROUSERS, PANTS, JERSEYS, SARIS, SWIMMING COSTUMES WAIST BANDS, JEANS, GOWNS, SHORTS, BERMUDAS, JUMPER, KNITWEAR, SWEATERS, SCARVES, STOLES, SARONGS.
ESTAFAER
4322381 16/10/2019
ALISHABEER VENTURES PRIVATE LIMITED
ROOM NO: 7/803, CHETTIYAR BUILDING, SM STREET, KOZHIKODE-673001, KERALA, INDIA
PRIVATE LIMITED
Address for service in India/Agents address:
SUDEEP C
CHANDANATHIL HOUSEKUMBIDI POPALAKKAD, KERALA-67955
Proposed to be Used
CHENNAI
READYMADE GARMENTS INCLUDING SHIRTS, T-SHIRTS, JEANS ARTICLES, TROUSERS, SWIMMING TRUNKS, DRESSING GOWNS, PAJAMA SUIT, NECKTIES AND - NECK WEAR SUCH AS MUFFLER, SCARVES, CRAVAT’S BOWS, BELTS(CLOTHING) EXCEPT LEATHER BELTS, UNDERGARMENTS FOR WOMENMEN & CHILDREN GARMENTS, PROMS, PULLOVER, APPAREL, BABY SUITS, KNITWEAR, NAPKINS, COAT, OVERCOATS, SKIRTS, SPORTS JERSEYS. SHOCKS, STOKING, SWEATERS, HEAD GEAR, BOOT, KNIT, JACKETS, NON DENIM PANTS, LOWER SHORTS, UNIFORMS, SWEAT SHIRTS, WINTERWEARS, PULLOVERS, HATS, CAPS, CLOTHING AND FOOTWEAR.
4322476  16/10/2019
AMJAD KHAN
HOUSE NO - P - 86, 2ND FLOOR, NEAR PAHALWAN CHOWK, JOGA BAI EXTN, JAMIA NAGAR, OKHLA, SOUTH DELHI,
DELHI - 110025
THE INDIAN SOLE PROPRIETOR
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Clothing, footwear, headwear
Trade Marks Journal No: 1932, 16/12/2019

Class 25

4322482  16/10/2019
UMA KANT
S/O RAM LAKHAN,RZ-57,GALI NO-24,VASHIST PARK, SAGARPUR,SOUTH WEST DELHI,DELHI-110046

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Clothing, footwear, headwear
HASANUL BANNA P N
PUTHUVELI HOUSE, ROCKWELL ROAD, KALAMASSERY THRIPPAKARA NORTH(PART), HMT COLONY,
KANAYANNUR, ERNAKULAM, KERALA - 683503

THE TRADEMARKS ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Clothing, footwear, headwear
MOHAMMED JAFER
Madathiparambil House, P.O Vadanappally, Thrissur, Kerala - 680614
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Used Since :01/01/2019

CHENNAI

Ready-made clothing, footwear, headgear, Ties [clothing], Belts [clothing], Gloves [clothing].
4325020   18/10/2019
GAUTAM KUMAR SONI
S/o. Hariom Prasad Sah, Nakul Chandra Lane, Near Marbal Durga Mandir, Mundichak, Jagdishpur, Bhagalpur, Bihar - 812001
Proprietor
Address for service in India/Agents address:
JABRA RAM CHHAGNA RAM MANUVER
Office No.303, 3rd floor, PP Trade Centre, Netaji Sibhash Place, Pitampura, New Delhi-110032.
Proposed to be Used
KOLKATA
Clothing including readymade garments, T-Shirt, Jeans, Kurta, Men’s Wear, Child Wear, Jacket, Coat, Trouser, Capries, Gloves, Shirt, Pant and other included in Class 25
FOCUS SHOES PVT. LTD.
PLOT NO. 340, SECTOR-17, HSIIDC, FOOTWEAR PARK, BAHADURGARH-124507 (HARYANA)
AN INDIAN COMPANY

Address for service in India/Agents address:
MANGLA & ASSOCIATES.
1961, KATRA SHAHN SHAHI, CHANDNI CHOWK, DELHI - 110 006.

Proposed to be Used
DELHI
FOOTWEARS
A LITTLE FABLE ONLINE RETAIL PRIVATE LIMITED
trading as; A LITTLE FABLE ONLINE RETAIL PRIVATE LIMITED
C 403, NIRVANA COURTYARD, NIRVANA COUNTRY, SEC 50, GURGAON-122018, INDIA.
MANUFACTURER AND MERCHANT
Address for service in India/Attorney address:
KHAITAN AND KHITAN
A-38, KAILASH COLONY, NEW DELHI-110048
Proposed to be Used
DELHI
CLOTHING, FOOTWEAR.
4328559  23/10/2019
SURABHI BARMAN
trading as ;SURABHI INTERNATIONAL
1929, RAJDANGA MAIN ROAD, PLOT NO-47, BLOCK-BA, KOLKATA - 700107
MANUFACTURER AND MERCHANT
Proposed to be Used
KOLKATA
GARMENT RETAILER
4328797    23/10/2019
KIRAN PANDEY
trading as ;YASH RETAIL
PLOT NO-83A, UPPER G/F BACK SIDE, GALI NO. 19, BHARAT NAGAR, RAJA PURI, UTTAM NAGAR, NEW DELHI-110059,
INDIA
MANUFACTURER AND MERCHANT
Proposed to be Used
DELHI
MEN & WOMEN FOOTWEARS MEN & WOMEN CLOTHING MEN & WOMEN ACCESSORIES
4329135  23/10/2019
MOHD. TAHIR
4433, 2ND FLOOR, GALI SHAHTARA, AJMERI GATE, DELHI-110006
INDIVIDUAL
Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092

Proposed to be Used
DELHI
Clothing, footwear, headwear
ARLEN NESS

4329303 23/10/2019
ARLEN NESS ENTERPRISES, INC. 
6050 Dublin Boulevard, Dublin, California 94568, United States of America 
A California corporation

Address for service in India/Attorney address: 
LALL & SETHI 
D-17, South Extension Part II, New Delhi 110049, India

Used Since :03/04/2004

DELHI

Clothing, footwear, headwear
BHARATH SARMA REJETI
126, Skanda Sukriti, Beside Geetanjali Olympiad School, Off Panathur Main Road, Kadubeesanahalli, Bangalore - 560103, Karnataka
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :07/10/2019

CHENNAI
CLOTHING, FOOTWEAR, HEADWEAR
MOHAMMAD ASIF SOLE PROPRIETOR OF M/S SAJIYA FASHIONS
21, CHANDRA SHEKHAR AZAD COLONY, BADANPURA, JAIPUR
PROPRIETOR
Address for service in India/Attorney address:
ASHISH GAUTAM
49, Purana Ghat, Agra Road, Khaniya, Jaipur
Proposed to be Used
AHMEDABAD
READYMADE GARMENTS, CLOTHING, FOOTWEAR UNDER CLASS 25.
POSTURE TEXTILE
CHAND MOHALLA, X-917-B RAJGARH COLONY, GANDHI NAGAR, East Delhi, Delhi, 110031
Partnership Firm
Address for service in India/Attorney address:
LUV KUMAR
c-7-72 east of kailash new delhi-110065
Proposed to be Used
DELHI
CLOTHING, FOOTWEAR, HEADGEAR
OMKARI W/O RAJ KUMAR
H-2/232, SULTAN PURI, SULTAN PURI C BLOCK, NORTH WEST DELHI, DELHI-110086.

Address for service in India/Attorney address:
SUNRISE TRADE MARK CO
BLOCK-B4/SUNRISE HOUSE, GALI NO -9, KANSAL MARG, HARSH VIHAR, DELHI-110093. Email ID: sunriseipr@gmail.com
Cont. no- 9818383866, 8800368866

Proposed to be Used
DELHI
READY MADE GARMENTS
ABHAY SINGH
trading as ; RAJ TRADELINK
135/A, CHITTARANJAN AVENUE, 1ST FLOOR, ROOM NO.1, KOLKATA 700007, WEST BENGA, INDIA
MANUFACTURER AND MERCHANT
Address for service in India/Attorney address:
KOLKATA TRADE MARK SERVICE
62, BENTINCK STREET, 4TH FLOOR, ROOM NO.412, KOLKATA 700 069, W.B., INDIA.
Used Since : 01/04/2019

KOLKATA
Readymade garments being included in class 25
4330572   24/10/2019
M/S. FUTKER
Partnership Firm
Address for service in India/Attorney address:
EASY TRADE SOLUTION
561/3498, GUJARAT HOUSING BOARD, OPP. POLICE STATION, NEW BAPUNAGAR, AHMEDABAD - 380 024 - GUJARAT
Proposed to be Used
CHENNAI
Readymade Garment and Hosiery
4330745   24/10/2019
VIVEK KEDIA
246, DEEPALI ENCLAVE, PITAM PURA, DELHI-110034
INDIVIDUAL
Address for service in India/Attorney address:
RAVI CHAUHAN
A-2/96, SECTOR-16, ROHINI, DELHI-110089
Proposed to be Used
DELHI
FOOTWEAR.
4330747  24/10/2019
NAZIM KHAN TRADING AS N. K ENTERPRISES
NEW F-159, GALI NO. -5, RAGHUBIR NAGAR, NEW DELHI -110027
PROPRIETORSHIP FIRM

Address for service in India/Agents address:
PURI & PURI (ADVOCATES)
4969/5, IST FLOOR, SIRKIWALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6

Proposed to be Used
DELHI
CLOTHING, HEADGEAR, GARMENTS.
4331457  25/10/2019
AMAN KUMAR SINGH
F-236/a, Laxmi Nagar, Mangal Bazar, Near Maharaja Banquet Hall, Delhi - 110092
Individual
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046
Proposed to be Used
DELHI
Ready-made clothing, Hosiery.
4331653  25/10/2019
RAJAN JAIN TRADING AS P.V.R. APPARELS
PLOT NO. 9-10, KAPIL PARK, NEAR RISHI NAGAR CHOWK, LUDHIANA (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/04/2016
DELHI
Hosiery & Ready-made Clothing including Uniforms.
4333273  30/10/2019
SATABDI KUNDU
21, PAGEYAMAHAL ROAD, P.O.NUTANGANJ, DISTRICT-BURDWAN, PIN- 713102
THE TRADE MARK ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
KOLKATA
Clothing, footwear, headwear
4333518  30/10/2019
FARIDA GUPTA RETAIL PRIVATE LIMITED
trading as :FARIDA GUPTA RETAIL PRIVATE LIMITED
138/2/9, 1ST FLOOR OFFICE ONLY, KISHANGARH VILLAGE, SECTOR-A, VASANT KUNJ, NEW DELHI, DELHI 110070, INDIA
MANUFACTURER AND MERCHANT
Address for service in India/Attorney address:
SBR LEGAL
D-97, ANAND NIKETAN, NEW DELHI-110021
Used Since :30/07/2015
DELHI
CLOTHING; NIGHT SUITS, KURTAS (SHORT KURTA, LONG KURTA), KURTIS, SHIRTS, TOPS, KIMONOS, PANTS (Farsi PANTS, HANDLOOM PANTS), PALAZZOS, DUPATTAS, SHORT JACKETS, LONG JACKETS, KAFTANS.
4334035   30/10/2019
NITESH B GANGANI
F304 SHIVDHARA CAMPUS NEAR MAHARAJA FARM ASPIRE PUBLIC SCHOOL, MOTA VARACHA, SURAT - 394101
THE TRADEMARKS ACT - 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
AHMEDABAD
Clothing, footwear, headwear
4334435   31/10/2019
SIDDQUI MOHAMMAD FAROOK ABDUL HAFIZ TRADING AS SQUARE INTERNATIONAL
C/109, SILICON CITY, SAIYEDWADI, VATVA, AHMEDABAD-382440, GUJARAT, INDIA
PROPRIETORSHIP
Address for service in India/Agents address:
MAKHJIA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD, SIDDHARTH NAGAR, THANE (E)-400603
Proposed to be Used
AHMEDABAD
SWIMMING CAP, SWIM WEAR, SWIMMING SUITS, SWIMMING TRUNKS, READYMADE GARMENTS, FOOTWEAR, HEADGEAR.
4334455   31/10/2019

MR. RITIK ATLANI.
505-A, VIP PARASPAR NAGAR, NEAR NAVNEET GARDEN, INDORE, M.P.

Address for service in India/Attorney address:
CLIENTAKE ASSOCIATES
306, DIAMOND TRADE CENTRE, OPPOSITE BANSI TRADE CENTRE, INDORE, M.P. 452001.

Proposed to be Used
MUMBAI
MANUFACTURING OF CLOTHES INCLUDED IN CLASS 25.
Greenfinch

4334519   31/10/2019
NEEHAT ALURDAR
House No-30, Karunalay,Udaigiri Path,Kharugholi Hillside, Guwahati-781004,Assam
PROPRIETOR

Address for service in India/Attorney address:
SHIBU SYED MUHAMMED
KOODATHAI PARAMBIL HOUSE, KOODTHAI BAZAR POST, THAMARASSERY, CALICUT, PIN - 673 573, KERALA

Proposed to be Used
KOLKATA
Clothing, footwear, headgear
4335406  01/11/2019
SHEIK ASIFUDDIN
trading as ; YOUTAKE CLOTHINGS
79BIRJI ROAD (19/2 PRANABANANDA ROAD), KOLKATA 700084, WEST BENGAL, INDIA
MANUFACTURER AND MERCHANT

Proposed to be Used
KOLKATA
READYMADE GARMENTS, MENS WEAR, WOMEN WEAR, T-SHIRT, CLOTHING AND EVERYTHING THAT FALLS UNDER CLASS 25 OF IP INDIA.
DIOP
4335679  01/11/2019
DILIP KUMAR BINDA SINGH TRADING AS YASH CREATION
Gala No. 109, 1st Floor, Building No. 2, Newan Industrial Estate, Dhumal Nagar, Valiv, Vasai (East)-401 202, Dist. Thane
SINGLE FIRM
Address for service in India/Agents address:
RAMCHANDRA R.MANDHANE, ADVOCATE.
NANURAM MANSION, OPP. PATHARE NURSERY, DR. AMBEDKAR ROAD, KALYAN(W) - 421 301, (M.S).
Proposed to be Used
MUMBAI
READYMADE GARMENT, CLOTHING, HEADGEAR.
M RAJA CHANDRA PROPRIETOR OF SRI LAKSHMI VENKATESHWARA GARMENTS
H NO.25-10, KAKATIYA NAGAR, ROAD NO.4, NEAR WATER TANK, RAMACHANDRAPURAM, SANGAREDDY, TELANGANA - 502032

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Clothing, footwear, headwear
4335761 01/11/2019
SUBHASH CHAND BANSAL trading as BHAWANI PLASTIC INDUSTRIES
Sole Proprietorship
Address for service in India/Agents address:
ACTIVE REGISTRATION SERVICE.
12/ 23, 2ND FLOOR, WEST PATEL NAGAR, NEW DELHI- 110 008.
Used Since: 30/09/2019
To be associated with:
1764173, 2098891, 3165644
DELHI
Footwear
4335998  01/11/2019
PADMINI VINCOM PRIVATE LIMITED
ROOM NO 302, 3RD FLOOR, 7 GRANT LANE KOLKATA – 700012 , WEST BENGAL
BODY INCORPORATE
Address for service in India/Attorney address:
IPM SERVICES
NOWAPARA,NEW TOWN,KOLKATA 700 157 ,WEST BENGAL,INDIA.
Proposed to be Used
KOLKATA
READYMADE GARMENTS AND KIDSWEAR INCLUDED IN CLASS 25
4336138  01/11/2019
SANJAY SAHA
2ND CROSS 2ND FLOOR, TAVAREKERE MAIN ROAD, BTM 1ST STAGE NEAR ALADMARA BUS STOP - 560029
THE TRADE MARKS ACT- 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Clothing, footwear, headwear
4336631    02/11/2019
MOHAMMAD NAZIM
H no T-869, Bagh Rozi Kishan Ganj Delhi-110007
Individual

Proposed to be Used
DELHI
Wearing Apparel like T-Shirt, Printed T-Shirt, Short Sleeves T-Shirt, Full Sleeved T-Shirt, Pants, Panties, Sports Pants and T-Shirt, Yoga Pants and T-Shirts Etc
RAJ NARAYAN CHAUDHARY
F 2/580 B, SANGAM VIHAR, NEW DELHI, SOUTH DELHI, NEW DELHI-110062, INDIA
MANUFACTURER AND MERCHANT

Proposed to be Used
DELHI
CLOTHING, FOOTWEAR, HEADGEAR
4337478 04/11/2019
KAVITTA SANGGHVI
1st Floor, Chopra Industrial Estate, Opp. Kaka Petrol Pump, Bhandup (West) Mumbai-400078
Proprietorship Firm-(Proprietor- KAVITA SANGHVI)
Address for service in India/Agents address:
ANKIT SETHI
218, 3-B, Mittal Industrial Estate, Marol, Andheri East, Mumbai-400059.

Proposed to be Used
MUMBAI
Clothing as covered under Class 25.
Proposed to be Used

DELHI

Clothing for babies, clothing for men, women and children, under garments, sleeping garments, ready made clothing and ready to wear clothing
RAUNAK VENTURES
Flat No. A/5, Satnam Apartment, LT Road, Mulund (E), Mumbai – 400081
A Partnership Concern

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used
MUMBAI
Clothing including boots, shoes and slippers; sports and leisure wear, sports and leisure shoes; headwear, caps and hats; gymnastic clothing; gymnastic shoes; yoga bottoms; yoga tee-shirts; athletic clothing; footwear for track and field athletics; athletic uniforms; moisture-wicking sports shirts; moisture-wicking sports pants; head sweatbands.
RAUNAK VENTURES
Flat No. A/5, Satnam Apartment, LT Road, Mulund (E), Mumbai – 400081
A Partnership Concern

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used
MUMBAI
Clothing including boots, shoes and slippers; sports and leisure wear, sports and leisure shoes; headwear, caps and hats; gymnastic clothing; gymnastic shoes; yoga bottoms; yoga tee-shirts; athletic clothing; footwear for track and field athletics; athletic uniforms; moisture-wicking sports shirts; moisture-wicking sports pants; head sweatbands.
4337610  04/11/2019
RAUNAK VENTURES
Flat No. A/5, Satnam Apartment, L.T Road, Mulund (E), Mumbai – 400081
A Partnership Concern

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used
MUMBAI
Clothing including boots, shoes and slippers; sports and leisure wear, sports and leisure shoes; headwear, caps and hats; gymnastic clothing; gymnastic shoes; yoga bottoms; yoga tee-shirts; athletic clothing; footwear for track and field athletics; athletic uniforms; moisture-wicking sports shirts; moisture-wicking sports pants; head sweatbands.
JADE SPARROW PVT LTD
108/11 Near Rest House Laxmibai Park MG Road, Shujalpur (M.P.) -465333
Company registered under Companies Act

Address for service in India/Attorney address:
LAAD ASSOCIATES
343, Dr. Ambedkar Nagar, Indore - 452008, Madhya Pradesh

Proposed to be Used
MUMBAI
Readymade Garments, Clothing, footwear, headgear, Suits, Blazers, Shirts, Trousers, Jackets, Undergarments, Ties, Belts, Shoes included under class 25.
4337643  04/11/2019
JADE SPARROW PVT LTD
108/11 Near Rest House Laxmibai Park MG Road ,Shujalpur (M.P.) -465333
Company registered under Companies Act

Address for service in India/Attorney address:
LAAD ASSOCIATES
343, Dr. Ambedkar Nagar, Indore - 452008, Madhya Pradesh

Proposed to be Used
MUMBAI
Readymade Garments, Clothing, footwear, headgear, Suits, Blazers, Shirts, Trousers, Jackets, Undergarments, Ties, Belts, Shoes included under class 25.
4337726  04/11/2019
SHP FASHION
117/12, SAIDHAM CHS, CHARKOP SECTOR 1, RSC 17, CHARKOP, KANDIVALI WEST, MUMBAI, MAHARASHTRA - 400067
THE TRADEMARKS ACT - 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Clothing, footwear, headwear
TREE TUNNEL

4338014  05/11/2019

MS. PRACHI JAIN
201, TULSI TOWER, TPS ROAD, NEAR SAVARKAR GARDEN, BORIVALI (WEST), MUMBAI-400092

Proposed to be Used

MUMBAI

HEADGEAR, CLOTHING, FOOTWEAR AND PARTS AND FITTINGS OF ALL THE AFORESAID GOODS INCLUDED IN CLASS 25
4338028  05/11/2019
MS. SABRA BIBI
trading as ;M/S BABLU IMPEX
SECOND FLOOR TA-178/1, GALI NO. 1, TUGHLAKABAD EXTN SOUTH DELHI, NEW DELHI-110019, INDIA.
MANUFACTURER AND MERCHANT

Address for service in India/Attorney address:
SHARMA & ASSOCIATES
149, IST FLOOR, KILOKARI, MAHARANI BAGH, ASHRAM, NEW DELHI 110014

Proposed to be Used
DELHI
READYMADE GARMENTS, UNDER GARMENT, CLOTHING, HEADGEAR, SUITS, BLAZERS, SHIRTS, TROUSERS, KNITS,
LEATHER TROUSERS, LEATHER SUITS, ,OTHER SERVICES INCLUDED IN CLASS -25
4338336  05/11/2019
HEMA B.V.
NDSM - straat 10, 1033 SB Amsterdam, The Netherlands
A company incorporated under the laws of the Netherlands

Address for service in India/Agents address:
SEN - OBEROI.
A - 18, CHITTARANJAN PARK, NEW DELHI - 110 019.

Proposed to be Used

DELHI
Clothing, namely, aprons, bath robes, cuffs, ear muffs, head bands, hosiery, leggings, pyjamas, jeans, pants, bottoms as clothing, shirts, t-shirts, tops as clothing, skirts, socks, jackets, coats, shorts, blouses, sweaters, vests, dresses, scarves, gloves, belts, shawls, jumpsuits, rain wear, swimwear and underwear; footwear; headgear, namely, headwear, caps and hats; bathing caps; inner soles; masquerade costumes; shower caps; suspenders.
4338618   05/11/2019
MR. PRAKASH SETHIA.
IX/6308, JAIN MANDIR GALI, GANDHI NAGAR, DELHI-110031.
INDIVIDUAL NAME
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
DELHI
HOSIERY AND READYMADE GARMENTS.
ANUPAMA DAS PROPRIETOR OF IVARITI LIFESTYLES
3222, FIRST FLOOR, PUSA SIDE, RANJIT NAGAR .NEW DELHI DELHI 110008

THE TRADE MARK ACT 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Clothing, footwear, headwear
NIRLOBH

4338726  05/11/2019
GONDALIYA BRIJESHKUMAR HIMATBHAI
369, RANUJA DHAM SOCIETY, PUNAGAM, SURAT -395010
PROPRIETORSHIP

Address for service in India/Agents address:
YASH HINESHKUMAR MEHTA
19, CHINUBHAI TOWER, BESIDES H.K. COLLEGE, OPP.HANDLOOM HOUSE, ASHRAM ROAD, AHMEDABAD-380009.

Proposed to be Used
AHMEDABAD
Garments for protecting clothing, Clothing, Denims [clothing], Casual clothing, Combinations [clothing], Tops [clothing], Ready-made clothing, Ready-to-wear clothing
Proprietor

Address for service in India/Attorney address:

Proposed to be Used

To be associated with:

MUMBAI

READYMADE GARMENTS (JEANS) INCLUDED IN CLASS 25
4338779   05/11/2019
OM NARAYANA ENTERPRISES
HOUSE NO. 39 VAIKUNTH VILLA STREET NO. 2 UTTAM NAGAR KARNAL HARYANA 132001
WHOLESELLER AND RETAILER
PROPRIETORSHIP
Proposed to be Used
DELHI
CLOTHING AND ALL TYPES OF WOMEN ACCESSORIES
SRMB SRIJAN PRIVATE LIMITED
7 Khetra Das Lane, Kolkata 700012, West Bengal, India
A company incorporated under the Indian Companies Act, 1956

Address for service in India/Attorney address:
D.P. AHUJA & CO
14/2 PALM AVENUE CALCUTTA 700019 INDIA

Proposed to be Used
KOLKATA
Clothing, footwear, headgear
4338827  05/11/2019
K.V. TEX FIRM
NO. 6, IMPERIAL ROAD, CUDDALORE – 607002
Partnership Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010
Used Since :26/11/2002

CHENNAI
Readymade Garments, Clothing
4338857  05/11/2019
BILVA J. PATEL
6, RATNAAKAR ATELIER, NEXT TO HIND MARKET, JODHPUR GAM ROAD, SATELLITE, AHMEDABAD - 380015,
GUJARAT, INDIA.
SOLE PROPRIETOR
Address for service in India/Attorney address:
P.K. SUTHAR & ASSOCIATES
P.K. SUTHAR AND ASSOCIATES, A-204, VINAYAK ELEGANCE, NEAR SHAYONA CITY UNDER PASS, CHANDLODIA,
AHMEDABAD - 382481, GUJARAT, INDIA.
Used Since :19/12/2018
AHMEDABAD
CLOTHING INCLUDED IN CLASS 25.
Trade Marks Journal No: 1932, 16/12/2019

MITHUN SACHDEVA
SF-705, 7TH FLOOR, JMD MEGAPOLIS, SOHNA ROAD, SEC-48, GURGAON-122018

Address for service in India/Attorney address:
VRIJ KISHORE CHoudhary
No.52, General Muthaiya Mudali Street, Sowcarpet, Chennai-600 079

Proposed to be Used
DELHI
Clothing, footwear, headwear
4339060 05/11/2019
SAMANEH ABBASI
1981 ATS, GREEN VILLAGE, SECTOR-93A, GAUTAM BUDDHA NAGAR, NOIDA, UTTAR PRADESH-201301
INDIVIDUAL

Address for service in India/Attorney address:
ANIL KUMAR NANDWANI
125-126, B.D. CHAMBER, 10/54, D.B. GUPTA ROAD, KAROL BAGH, NEW DELHI-110005

Proposed to be Used
DELHI
CLOTHING
FORMALINO

4339363  06/11/2019
CAMPUS ACTIVEWEAR PVT. LTD.
D-1, Udyog Nagar, Main Rohtak Road, Delhi-110041
Company incorporated under Companies Act, 1956

Address for service in India/Attorney address:
ALBA LAW OFFICES
FLAT NO. 3D, GIRDHAR APARTMENT 28, FIROZSHAH ROAD NEW DELHI-110001

Proposed to be Used
DELHI
Footwear, soles of footwear, parts of footwear.
4339444   06/11/2019
NEHA KALRA
C-61, MALVIYA NAGAR, NEW DELHI-110017, INDIA.
MANUFACTURER AND MERCHANT
Address for service in India/Attorney address:
AMAN MADAN
11-B(LGF), JANGPURA EXTENSION MARKET, NEAR INOX EROS, JANGPURA, NEW DELHI-110014, INDIA.

Proposed to be Used
DELHI
ADULT, CHILDREN AND BABY CLOTHING, NAMELY, PANTS, SKIRTS, SHORTS, SLIPS, JUMPSUITS, DUPATTAS, DRESSES, ROBES, NIGHTGOWN, KAFTANS, SHIRTS, TOPS, TUNICS, VESTS, JACKETS, SCARVES, STOLES, SHOES, SANDALS, AND SLIPPERS, MOJRIS, KURTAS, SAREES, INCLUDED IN CLASS 25
MESSENGER JEANS

4339694    06/11/2019
MR. MOHD. ANISH ANSARI Proprietor OF M/s. SABA JEANS BY JURYA JEANS
HOUSE NO- 80/93, WELCOME PHOTO CHOWK DELHI-110053
PROPRIETOR
Address for service in India/Attorney address:
GIRI & COMPANY
A-212C/306, TIRUPATI PLAZA GALI NO.1, SHAKARPUR, DELHI-92

Proposed to be Used
DELHI
Clothing, footwear, headwear.
TI- QUICKLY

4339701  06/11/2019

MR. GAURAV SINGH, PROPRIETOR OF M/S. TUSHAR INTERNATIONAL
IX/7015, ASHOK GALLI GANDHI NAGAR DELHI-110031
INDIVIDUAL

Address for service in India/Attorney address:
GIRI & COMPANY
A-212C/306, TIRUPATI PLAZA GALLI NO.1, SHAKARPUR, DELHI-92

Proposed to be Used
DELHI
Clothing, footwear, headwear
Trade Marks Journal No: 1932 , 16/12/2019  Class 25

4339835  06/11/2019
LALLU PRASAD SHRIVASTAVA
WARD NO. 5, NEAR GANDAK COLONY, RAGHUNATHPUR, EAST CHAMPARAN, BIHAR-845401

Individual Name

Address for service in India/Attorney address:
BALAJI IP PRACTICE
B-83, 3RD FLOOR, DENA BANK BUILDING, I.P EXTANTION NEAR MAYUR PUBLIC SCHOOL, DELHI-110092

Proposed to be Used
KOLKATA
READY MADE GARMENTS INCLUDED IN CLASS 25
Trade Marks Journal No: 1932, 16/12/2019  Class 25

4339970  06/11/2019
NAVNIT A BHARDWAJ
Rajhans Kshitiz Iris F-402 Bhabola Suyog Nagar Vasai West Maharastra-401202
Individual

Address for service in India/Attorney address:
SANJEEV KUMAR
AG-7, Ground Floor, Shalimar Bagh, New Delhi - 110088

Proposed to be Used
MUMBAI
Clothing, Footwear
4340173 06/11/2019
SH. RAJIV BINDAL.
A/6-301, OLIVE COUNTY, VASUNDHARA, SECTOR-5, GHAZIABAD, U.P.
INDIVIDUAL NAME
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
DELHI
HOSIERY AND READYMADE GARMENTS.
4340231   06/11/2019
MR.ROHITH KUMAR.V., TRADING AS M/S.JAYAM ASSOCIATES.
21/1, Amman Nagar, MKP Colony Ganapathy, Coimbatore-641006, Tamilnadu, India.
Manufacturer and Merchants

Address for service in India/Attorney address:
C. MANGAYARKARASI
NO.189, A RATHNAM COMPLEX, POLLACHI MAIN ROAD, SUNDRAPURAM, COIMBATORE- 641024.

Proposed to be Used
CHENNAI
Readymade Garments for Gents Wear, Ladies Wear, Kids Wear, Inner Wear’s, Knitted (Clothing) and Woven Garments, Swim Wear, Sports Wear.
4340274  06/11/2019
ABHINAV DHINGRA TRADING AS A.D. CLOTHING
1101, PHASE-2, URBAN ESTATE, FOCAL POINT, LUDHIANA-141010 (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :20/10/2019
DELHI
Hosiery & Ready-made Clothing.
BO7'S
4340763 07/11/2019
SANGEETA D. MEHTA
trading as; ELECTRO APPARELS
MAGNUM APPARELS, F-85, DADAR MANISH MARKET, SENAPATI BHAPAT MARG, DADAR-WEST, MUMBAI-400028
A INDIAN NATIONAL
Proposed to be Used
MUMBAI
ACCESSORIES FOR APPAREL, CLOTHING, SEWING ARTICLES AND LEISURE CLOTHING, BOYS CLOTHING, CLOTHING FOR CHILDREN, LADIES CLOTHING, TOPS [CLOTHING], GIRLS CLOTHING, CASUAL CLOTHING, READY-MADE CLOTHING, DECORATIVE TEXTILE ARTICLES, TOPS [CLOTHING], THREE PIECE SUITS [CLOTHING], CLOTHING AND READY-MADE GARMENTS, SPORTS CLOTHING, SLEEPING GARMENTS, SLIPS [CLOTHING], SHORTS [CLOTHING], READY-MADE LININGS [PARTS OF CLOTHING], LADIES CLOTHING, FABRIC BELTS [CLOTHING], CLOTHING OF LEATHER, CLOTHING OF IMITATIONS OF LEATHER, CLOTHING MADE OF LEATHER, CLOTHING, APRONS [CLOTHING], CHILDREN'S CLOTHING, ARTICLES OF CLOTHING, BELTS FOR CLOTHING, BODY LINEN [GARMENTS], CLOTHING FOR SPORTS, CLOTHING OF LEATHER, FABRIC BELTS [CLOTHING], RELIGIOUS GARMENTS, FOOTWEAR, HEADWEAR, UNDER GARMENTS, WATER-RESISTANT CLOTHING
HOT CHILL7

4340774  07/11/2019

DINESHKUMAR G MEHTA

trading as ; MAGNUM APPARELS

MAGNUM APPARELS, F-85, DADAR MANISH MARKET, SENAPATI BHAPAT MARG, DADAR-W, MUMBAI-400028
MAHARASHTRA, INDIA

A INDIAN NATIONAL

Proposed to be Used

MUMBAI

CLOTHING, ACCESSORIES FOR APPAREL, SEWING ARTICLES AND LEISURE CLOTHING, BOYS CLOTHING, CLOTHING FOR CHILDREN, LADIES CLOTHING, TOPS [CLOTHING], GIRLS' CLOTHING, CASUAL CLOTHING, READY-MADE CLOTHING, DECORATIVE TEXTILE ARTICLES, TOPS [CLOTHING], THREE PIECE SUITS [CLOTHING], CLOTHING AND READY-MADE GARMENTS, SPORTS CLOTHING, SLEEPING GARMENTS, SLIPS [CLOTHING], SHORTS [CLOTHING], READY-MADE LININGS [PARTS OF CLOTHING], LADIES' CLOTHING, FABRIC BELTS [CLOTHING], CLOTHING OF LEATHER, CLOTHING OF IMITATIONS OF LEATHER, CLOTHING MADE OF LEATHER, CLOTHING, APRONS [CLOTHING], CHILDRENS CLOTHING, ARTICLES OF CLOTHING, BELTS FOR CLOTHING, BODY LINEN [GARMENTS], CLOTHING FOR SPORTS, CLOTHING OF LEATHER, FABRIC BELTS [CLOTHING], RELIGIOUS GARMENTS, FOOTWEAR, HEADWEAR, UNDER GARMENTS, WATER-RESISTANT CLOTHING
CUTFITMERCH
4340899 07/11/2019
ABPU E-COMMERCE PRIVATE LIMITED
#32, G5, Hexagon Subhadra, 1st Main Road, Nayandahalli, Bengaluru - 560039
e-Commerce platform
AN INDIAN COMPANY INCORPORATED UNDER COMPANIES ACT, 2013

Proposed to be Used
CHENNAI
ALL KINDS OF READYMADE ETHNIC WEAR AND ALL KINDS OF RELATED CLOTHING AND GARMENTS (INCLUDING BUT NOT LIMITED TO) T-SHIRTS SHIRTS; TROUSERS; SUITS; SAFARI SUITS; BLAZERS; CLACKS; APPARELS; WEARING APPARELS; WEARING APPARELS, BLOUSES; CLOAKS; CORSETS; COSTUMES; SKIRTS; DRESSES; STOLES OF FUR; GOWNS; HEADGEAR; HOSIERY; SOCKS; SUSPENDERS; TIES; WOOLEN KNITWEAR; BOWS; CRAVAT; VESTS; BRIEFS; JACKETS; JERSEYS; NIGHT SHIRTS; OVERALLS; OVERCOATS; PONCHOS; SCARVES; SWEATERS; UNDERCLOTHES; UNDERWEAR; UNIFORMS; WAISTCOATS; CLOTHING FOR CHILDREN; BOOTS; SHOES; AND SLIPPERS OF ALL KINDS INCLUDED IN CLASS 25.
4340933  07/11/2019
RASHID ALI
trading as ;M/S. NEW NAGRIK HOSIERY
RASHID ALI KHANALAMPURA, SAHARANPUR U.P., INDIA
MANUFACTURER AND MERCHANT
Proposed to be Used
DELHI
UNDERWEAR & VEST
4341212 07/11/2019
PRABHIBIR KAUR W/O GURTEJ SINGH
AMRITSAR ROAD, OPP. BHARAT GAS AGENCY, BHIKHIWIND, DISTT TARN TARAN- 143303, PUNJAB, INDIA
SINGLE FIRM
Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN
Proposed to be Used
DELHI
clothing, footwear, headgear
4341343  07/11/2019
M/S SSP VENTURES
124A , SATYEN ROY ROAD , BEHALA , KOLKATA - 700034
PARTNERSHIP
Address for service in India/Attorney address:
ARINDAM GHOSH, ADVOCATE
C/O BARNWAL & ASSOCIATES,1,N.S. ROAD,GROUND FLOOR,KOLKATA 700 001,WEST BENGAL,INDIA
Proposed to be Used
KOLKATA
Clothing, footwear, headgear
4341438  07/11/2019
LINE APPAREL
Room No.14/336-A, Ongallur, Pattambi, Palakkad, PIN-679313, KERALA, INDIA
A Partnership firm

Address for service in India/Attorney address:
M.K. RAJEEV PRABHAKARAN
18, Capital Radhas, Round East, Nr. Paramekkavu Temple, THRISSUR - 680 001, Kerala

Proposed to be Used
CHENNAI
CLOTHING, READYMADE GARMENTS, CHILDREN'S WEAR; INFANT WEAR; HOSIERY, UNDERGARMENTS, MEN'S WEAR, TROUSERS, SHIRTS, T-SHIRTS, ATHLETIC PANTS, TRACKSUIT PANTS, YOGA PANTS, CASUAL TROUSERS, LADIES' WEAR, SAREES, BRAS, PANTIES, SKIRTS, SCARVES, STOLES, NIGHTWEAR, DHOTI (MENS WEAR); CAPS [HEADWEAR], HATS, BELTS (CLOTHING), SWIMWEAR, FOOTWEAR.
4341554  08/11/2019
MKS INDIA FASHION LLP
PLOT NO R-631, TTC INDUSTRIAL AREA MIDC, RABALE NAVI MUMBAI-400701.

Proposed to be Used

MUMBAI

CLOTHING FOR BABIES, LINEN CLOTHING, GIRLS CLOTHING, SPORTS CLOTHING, WOOLEN CLOTHING, EMBROIDERED CLOTHING, CLOTHING OF LEATHER, MENS CLOTHING, CHILDRENS CLOTHING, BOYS CLOTHING, CLOTHING, WOMENS CLOTHING.
SIACHEN GEAR
4341836   08/11/2019
RIGZIN WANGDUS
TONGDUN, SUMOOR, TEGAR, TIGER SUMUR, LEH, JAMMU AND KASHMIR
CLOTHING, FOOTWEAR, HEADGEAR AND INCLUDING ALL IN CLASS-25
INDIVIDUAL
Proposed to be Used
DELHI
CLOTHING, FOOTWEAR, HEADGEAR
LABELLUM
4341924    08/11/2019
GOURI NIMESH SINGH
trading as :GOURI NIMESH SINGH
RZ-247, IIIRD FLOOR, GALI NO-9, T EXTN., VISHWAS PARK, UTTAM NAGAR, NEW DELHI- 110059, INDIA
MANUFACTURER AND MERCHANT
Proposed to be Used
DELHI
CLOTHING, FOOTWEAR, HEADGEAR AND ALL OTHER GOODS FALLING IN CLASS 25.
4342170  08/11/2019
MR. RISHABH JAIN PROPRIETOR OF M/S SUPER KNIT
1932/40, St. No. 2, Opp. College, Shop No. 25, Surinder Nagar, Gandhi Nagar, Ludhiana (Punjab)
Proprietorship
Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1
Used Since :01/04/2019
To be associated with:
4155028
DELHI
Hosiery & Clothing Articles
4342496 08/11/2019

HARSH CHORARIA
8, BALLYGUNGE PARK ROAD, ARIHANT GARDENS, 1A KOLKATA - 700019
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

KOLKATA
Clothing, Work clothing, Baby clothes, Finished textile linings for garments
4342640 08/11/2019
PUSHKAR SHUKLA
403 Salvador Building Fortaleza Society Kalyaninagar Pune Maharashtra - 411006
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since: 02/12/2016

To be associated with:
3267070

MUMBAI
DRESSES, DRESSING GOWNS, SARIS, SUITS, READY-MADE CLOTHING, READY-MADE LININGS [PARTS OF CLOTHING]
4342833  09/11/2019
MANJEET SINGH CHADHA TRADING AS CHADHA ELECTRO INDUSTRIES
SHED NO. 26, NAGLOI INDUSTRIAL AREA, DELHI
PROPRIETORSHIP

Address for service in India/Attorney address:
THE MONETIC CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI-110092

Proposed to be Used
DELHI
Clothing, Intimate apparel, Children's and infant's apparel (namely, jumpers, overall sleepwear, pajamas, rompers and one-piece garments),

Hasi
4342895   09/11/2019
RAMVATI DEVI
F-184, PHASE-2, TRANS YAMUNA COLONY RAMBAGH AGRA-282006
INDIVIDUAL

Address for service in India/Attorney address:
HIMANSHU VERMA
931 sector a pocket b and c vasant kunj new delhi 110070

Proposed to be Used
DELHI
FOOTWEAR, CLOTHING, HEADWEAR
4342930  09/11/2019
MOHAMMED FAHOUM
Green House, Mubarak Nagar, Via Vidyanagar, Muttathody, Kasaragod, PIN – 671123, KERALA, INDIA
An Indian national

Address for service in India/Attorney address:
M.K. RAJEEV PRABHAKARAN
18, Capital Radhas, Round East, Nr. Paramekkavu Temple, THRISSUR - 680 001, Kerala

Proposed to be Used
CHENNAI
CLOTHING, READYMADE GARMENTS, LADIES' WEAR, SAREES, NIGHTIES, BRAS, PANTIES, SKIRTS, SCARVES,
STOLES, CHILDREN'S WEAR; INFANT WEAR; HOISIERY, UNDERGARMENTS, MEN'S WEAR, TROUSERS, SHIRTS, T-
SHIRTS, ATHLETIC PANTS, TRACKSUIT PANTS, YOGA PANTS, CASUAL TROUSERS, NIGHTWEAR, DHOTI (MENS
WEAR); CAPS [HEADWEAR], HATS, BELTS (CLOTHING), SWIMWEAR, FOOTWEAR.
BNRZEE FASHION (EVERYDAY LIFE)
4342943  09/11/2019
SHARMISTHA BANERJEE
B 1607, Ajnara Le Garden, Plot No GH 2, Sector 16B, Greater Noida West, Uttar Pradesh 201009
My Trademark Class is 25
Proprietor

Proposed to be Used
DELHI
4342959    09/11/2019
M/S RAMANAND ENTERPRISES INDIA PVT. LTD.
BARAGATA INDUSTRIAL AREA, PLOT NO.13/14, JHANSI ROAD, GWALIOR - 474001 (M.P.)
Private Limited Company
Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE.
320 - Tulsi Vihar, Near S.B.I. Zonal Office, City Centre, Gwalior -474 011 (M.P.).
Used Since :13/03/2009
To be associated with:
4043652
MUMBAI
SHOES, MOCCASIN, CHAPPAL, SANDAL, SLEEPERS, BELLY; LADIES, GENTS & CHILDREN SHOES AND SPORTS SHOES; FOOTWEAR MATERIAL MADE OF PVC, PU, EVA, LEATHER; FOOTWEAR COMPONENTS
4343314  10/11/2019
RAEESUDHEEN T
S/o Muhammed, Kizhakkedath House, Poolapoyil, Neeleswaram, Kozhikode, Kerala, India-673572
Proprietorship.

Address for service in India/Attorney address:
ABDUL HAKKEEM AP
ALIPARAMBATH HOUSE, MALAYAMMA PO, NIT, CALICUT, KERALA

Proposed to be Used
CHENNAI
WOMEN'S, MEN'S, BOYS & GIRLS APPAREL CLOTHING, FOOTWEAR, HEADGEAR; INCLUDING JUMP SUITS, SHIRTS, BLOUSES, JACKETS, BATHING SUITS, TROUSERS, SHORTS, WARM-UP-SUITS, SWEATPANTS & SWEATSHIRTS, WALKING SHORTS, JEANS, SUITS, DINNER JACKETS & FORMAL WEAR, KNITTED TOPS, TIES & OTHER NECK WEAR; STOCKINGS/TIGHTS, OUTER COATS, SWEATERS, SKIRTS, COATS, FOR-TRIMMED COATS, FURS, VESTS, T-SHIRTS, TENNIS DRESSES, TOPS, SKIRTS, PANTS, SHORTS & OTHER APPAREL, BEACH & SWIMMING COVERUPS; PONCHOS, LEGGING, ALL BEING GOODS INCLUDED IN CLASS 25
4343618  11/11/2019

AMARTEX INDUSTRIES LIMITED.
PLOT NO.-365, INDUSTRIAL AREA, PHASE-1, PANCHKULA, HARYANA.
BODY INCORPORATE

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
HOSIERY AND READYMADe GARMENTS.
4343624   11/11/2019
KUMAR.C.H PROPRIETOR OF M/S. SRI MANCHAMMA DEVI ENTERPRISES
NO.61, 1st MAIN, 3rd 'A' CROSS, NEAR SRI ANJANEYA TEMPLE, SANJEEVINI NAGAR, 2nd STAGE, HEGGANAHALLI,
BANGALORE-560091, KARNATAKA, INDIA
PROPRIETORSHIP
Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI
Proposed to be Used
CHENNAI
READY-MADE CLOTHING, CLOTHING FOR MEN, WOMEN AND CHILDREN, SAREES, T- SHIRTS, SHIRTS, CASUAL
SHIRTS, DRESS SHIRTS, OPEN-NECKED SHIRTS, POLO SHIRTS, PRINTED T- SHIRTS, SHORT-SLEEVE SHIRTS, SPORTS
SHIRTS, WOVEN SHIRTS, TROUSERS, JEANS, LINGERIE, NIGHTWEAR, HATS, BELTS (CLOTHING), DENIM CLOTHING,
TOPS (CLOTHING), BOTTOMS (CLOTHING), PANTS, LEGGINGS (TROUSERS), SKIRTS, SHAWLS, SCARFS, SALWAR
KURTA (READYMADe GARMENTS FOR WOMEN)
4343703  11/11/2019
VISHAL DROLIA, TRADING AS: VASTRAMAY
9A, Matheswartalla Road. First Floor. Scooter gall. Opposite Kim Ling restaurant. Kolkata - 700046
single firm
Address for service in India/Agents address:
GOODWILL REGISTRATION SERVICE
C/O. SUSANTA GHOSH, 107/1G TOLLYGUNG ROAD, KOLKATA 700026, WEST BENGAL, INDIA.

Proposed to be Used
KOLKATA
WEARING APPARELS INCLUDING READY MADE GARMENTS, HOSIERY GARMENTS, FOOTWEAR
4343750  11/11/2019
AIWA SILKS PRIVATE LIMITED
Kalluvalappil Trade Centre, Near Municipal Bus Stand, MG Road, Kasaragod-671121
Private Limited
Address for service in India/Agents address:
MOHAMMED HUSSAIN S.
45/1, NOOR MAHAL, SIVARAM NAGAR, 2ND CROSS, SUNGAM, RAMANATHAPURAM, COIMBATORE-45.

Proposed to be Used
CHENNAI
Apparels, Readymade Clothing, Footwear, Boots, Shoes, Sandals, Slippers, Headgear, Fashion Accessories Made From Clothing, Shirts, Trousers, Denims, Cargo Pants, Under garments, Shorts, T-shirts, Jackets, Coats and all being items included in class 25
4344036   11/11/2019
ORNACLO SOURCING CORP
NO.554/6, AARTHI TOWERS, KUNNATHOOR ROAD, PERUNDURAI - 638 052, ERODE DIST, TAMILNADU STATE.
PARTNERSHIP
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used
CHENNAI
Vest, Briefs, Trunks, Underwears, Clothing for mens, Clothing for women, Clothing for children’s, Brassiers, Chemises, Slips, Petti Coats, Panties, Nighties, Pyjamas, Tee-Shirts, Shirts, Shorts, Jeans, Pants, Trousers, Babies Tops, Babies Pants, Sportswear, Sweaters, Blazers, Uniforms, Leggings, Nightwear, Tops For Women, Saree, Tops For men, Caps And Swimsuits.
4344165   11/11/2019
AKASH SUDESHKUMAR HARWANI TRADING AS: M/S. K MANNAT ENTERPRISE
3, 303, Anmol Laxmi Complex, Gheekanta, Ahmedabad, Gujarat
Sole Proprietor
Address for service in India/Agents address:
INDUS
C/443, B.G.TOWER, O/S. DELHI DARWAJA, SHAHIBAUG ROAD, AHMEDABAD 380004
Proposed to be Used
AHMEDABAD
Manufacturing of Jeans, Shirts, T-shirts and other Readymade Garments including Class 25
Lilly’s Secret

4344219  11/11/2019

DUSHYANT SINGH
N12/2001, Jaypee Greens – Aman, Sector -151, Noida, Uttar Pradesh – 201310

Individual

Address for service in India/Attorney address:

NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used

DELHI

Ready-made clothing.
4344538  11/11/2019
DABHI JEMISHKUMAR KANUBHAI PROPRIETOR OF DIVUE
44, RUDRAKSH BUNGALOWS NANSAD ROAD, SATYAM CHOWK NEAR DADA BHAGWAN MANDIR KAMREJ CHAR RASTA SURAT GUJARAT -394185
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
AHMEDABAD
Socks, Heelpieces for footwear, Soles for footwear, Clothing, footwear, headwear, Shoes and boots, Shorts, Sweaters, Bathing caps, Shirts, Pants, Bathing costumes, Bicycling gloves, Raincoats, Rain capes
#glamtillidie

4344555  12/11/2019

SWAG FASHIONS HUB PRIVATE LIMITED
1001-1002, Lotus Grandeur, Off Veer Desai Road, Near Country Club, Andheri (West), Mumbai - 400053

Company

Address for service in India/Attorney address:
KAVISHA SHAH
7/A- 601, Patel Apartments, Campa Cola Compound, Worli, Mumbai - 400018

Proposed to be Used
MUMBAI
Clothing, Headgear & Footwear
#glamlifestyle

4344556 12/11/2019

SWAG FASHIONS HUB PRIVATE LIMITED
1001, 10th Floor Lotus Granduer, Off Veer Desai Road, Near Country Club, Andheri (West) Mumbai - 400053

Company

Address for service in India/Attorney address:
KAVISHA SHAH
7/A- 601, Patel Apartments, Campa Cola Compound, Worli, Mumbai - 400018

Proposed to be Used
MUMBAI

Clothing, headgear & footwear
Trade Marks Journal No: 1932, 16/12/2019  Class 25

4344766  12/11/2019
PREMPAL SINGH
569 RAFAT COLONY JAWALA NAGAR RAMPUR CITY UTTAR PRADESH-244901
INDIVIDUAL
Address for service in India/Agents address:
PRIYANKA
RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046
Proposed to be Used
DELHI
Clothing
EGAPAY

4344809  12/11/2019

DURBHA CHANDRA SEKHAR
12-67, Plot No-170, Road No.3, Income Tax Colony, Sri Ramakrishnapuram, Kothapet, Saroornagar, K.V. Rangareddy, Hyderabad, Telangana-500035, India
INDIVIDUAL

Address for service in India/Attorney address:
MADHUSUDAN PUTTA
Prometheus Patent Services Pvt Ltd, J-801, Jain's Carlton Creek, Beside Delhi Public School, Khajaguda, Hyderabad-500008, Telangana, India.
Used Since :20/10/2019

CHENNAI
Readymade garments, clothing, jeans, t-shirts, dresses, jackets, footwear and headgear.
GOLD MAHI

4344824  12/11/2019
MR. SAMEER AHMED PROPRIETOR OF M/S. GOLD MAHI
IX/7136, SINGHAL MARKET, DURGA GALI, GANDHI NAGAR DELHI-110031
INDIVIDUAL

Address for service in India/Attorney address:
GIRI & COMPANY
A-212C/306, TIRUPATI PLAZA GALI NO.1, SHAKARPUR, DELHI-92

Proposed to be Used
DELI
Clothing, footwear, headwear
4344953    12/11/2019
SHIVJI LAL MAHAWAR
31 Shiv Vihar Vistar Manyawas, New Sanganer Road, Mansarovar, Jaipur, Rajasthan - 302020
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :11/10/2019
AHMEDABAD
CLOTHING, FOOTWEAR, HEADWEAR
OFF RULE

4345232  12/11/2019

NEW CONCEPT SHOES PVT. LTD.
6/65, GURUDWARA ROAD, BASEMENT OF HOTEL LAXMI PALACE, W.E.A. KAROL BAGH, DELHI-110005

THE PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
RAVI CHAUHAN
A-2/96, SECTOR-16, ROHINI, DELHI-110089

Proposed to be Used
DELHI
FOOTWEAR.
Trade Marks Journal No: 1932, 16/12/2019

4345409  11/11/2019
RENU AGARWAL
CGA-223, SHIVAJI MARG, DLF CAPITAL GREENS, MOTI NAGAR, NEW DELHI110015
INDIVIDUAL

Address for service in India/Attorney address:
MANOJ YADAV
9-B, BEWAN ESTATE, DWARKA MOD, NEW DELHI-110059

Proposed to be Used
DELHI

FOOTWEAR INCLUDED IN CLASS 25.
CART SUTRA
4345481  13/11/2019
MOHAMMAD JUNAID
FIRST FLOOR, 1295, RAKAB GANJ BEHIND CINEMA, ASAF ALI ROAD, CENTRAL DELHI, 110002
NA
Address for service in India/Attorney address:
NEHA SETH & ASSOCIATES
202 NAVEEN APARTMENTS, OPPOSITE SAINIK VIHAR, PITAMPURA, NEW DELHI 110034
Used Since :25/01/2019
DELHI
CLOTHING, FOOTWEAR AND HEADGEAR
URBANBOX

4345805  13/11/2019

DEEPAK JAIN
479/6, Chander Quaters, Tri Nagar, Delhi-110035
DY Enterprises
Individual

Proposed to be Used
DELHI

GOODS RELATED TO FOOTWEAR, CLOTHING AND HEADGEAR ITEMS COVERED IN AS PER CLASS 25
DHI

4345878    13/11/2019
ANJANA BHARGAVA
C-12, CONNAUGHT PLACE, NEW DELHI-110 001.
Proprietress Firm

Address for service in India/Agents address:
BANSAL & COMPANY
210, JOP PLAZA, {OPP MC DONALD’S} P-2, SECTOR-18, NOIDA-201 301, NCR DELHI, INDIA.

Used Since: 07/11/2016

To be associated with:
3408150

DELHI
ALL KINDS OF READYMADE GARMENTS, APPARELS AND WEARS, HEADGEARS AND FOOTWEARS INCLUDED IN CLASS 25.
4345902  13/11/2019
MR. ARVIND KUMAR RAJPUROHIT
H-206, SECOND FLOOR, YAMUNA APARTMET, ALAKNANDA, SOUTH DELHI-110019, INDIA
MANUFACTURER AND MERCHANT
Proposed to be Used
DELHI
READYMADE GARMENTS INCLUDED IN CLASS 25
ROCKTER ENTERPRISES
4346073  13/11/2019
RAVI SHARMA
1-A, BHUVNESHWARI VATIKA VISTAR 2, SSVM PUBLIC SCHOOL KE PASS 60 FEET ROAD KANAKPURJA Jaipur, Rajasthan, 302034
INDIVIDUAL
Address for service in India/Attorney address:
GARIMA GOYAL
SHOP NO 1, 2ND FLOOR, ABOVE VODAFONE STORE, MANSAROVAR LINK ROAD, MAIN RIDDHI SIDDHI CHOURAHA, GOPALPURA ROAD, JAIPUR, RAJASTHAN 302018
Proposed to be Used
AHMEDABAD
KURTI (CLOTHING)
4346103  13/11/2019
Gaurav Dayal
Near Ambedkar Park, Village-Kahrai, Post -Tajnagar, Agra,UP-282001
Trading of Footwear
Proprietor
Proposed to be Used
Delhi
Trading of Footwear
4346115  13/11/2019
SAIF ALI
F-12/4 BATLA HOUSE, JAMIA NAGAR, OKHLA, NEW DELHI-110025, INDIA.
MANUFACTURER AND MERCHANT
Proposed to be Used
DELHI
READIMADE GARMENTS, WEARING APPARELS, BURQA, ABAYA, HIJAB, KURTA, PAJAMA, SHIRT, PAINT, KURTI, LEATHERN & WOOLEN GARMENTS, BELT, CAP, FOOTWEAR.
YOGESH KUMAR SHARMA S/O. SH. BRIJ MOHAN SHARMA PROPRIETOR OF M/S. B. M. ENTERPRISES
168, KUSAL NAGAR, NEAR MANSAROVAR BRIDGE, JAIPUR - 302029 (RAJASTHAN)
Proprietorship Firm
Address for service in India/Attorney address:
RAJASTHAN REGISTRATION CENTER
14-B, GOVIND MARG, ADARSH NAGAR, JAIPUR-302004 RAJASTHAN
Proposed to be Used
AHMEDABAD
Readymade Garments & Clothing in class 25.
Booyah

4346463   13/11/2019
HISRA INTERNATIONAL PRIVATE LIMITED
FLAT NO 804 8TH FLOOR TOWER 10 TAKSHILA HEIGHT GURGAON GURGAON HR 122001 IN
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Articles of clothing, footwear and headgear for babies and toddlers
Trade Marks Journal No: 1932, 16/12/2019  Class 25

MAYANK BANSAL Trading As: M/S. SHRI RAM ENTERPRISES
C-524 1st & 2ND floor DSIIDC INDUSTRIAL AREA NARELA DELHI-110040
An Individual and Citizen of India

Address for service in India/Attorney address:
DTM ADVISORS LLP
C-80, Village Gokal Pur, East of Loni Road (Near Govt. School) Shahdara, Delhi-110094 Mob: 09650410410, 09212743839 Ph: 011-22816711, 22815016

Proposed to be Used
DELHI
FOOTWEAR INCLUDED BOOTS, SHOES, SLIPPERS, SPORT SHOES AND RUBBER SOLES IN CLASS 25
ROOP SHINGAR

4346616    13/11/2019
PRIYA KANWAR, AN INDIAN NATIONAL, SOLELY TRADING AS B.MASOOM HOSIERIES
SHOP NO: T201, 2ND FLOOR, M.H.COMPLEX, NO: 275, OLD THARAGUPET, BANGALORE - 560 053, KARNATAKA, INDIA
SOLE PROPRIETARY CONCERN

ADDRESS FOR SERVICE IN INDIA/AGENTS ADDRESS:
C. VENKATASUBRAMANIAM.
2F, 2ND FLOOR, #32, HEXTRAPoint, BULL TEMPLE ROAD, BASAVANAGUDI, BANGALORE-560004.

PROPOSED TO BE USED
CHENNAI
READYMADe GARMENTS & INNER GARMENTS INCLUDING BRAS & PANTIES
NORTH LOOK

4346717 14/11/2019

SALIM
DAILY FRESH MENS APPARELS MAIN ROAD BALARAMAPURAM P.O TRIVANDRUM, KERALA-695501
PROPRIETORSHIP

Address for service in India/Attorney address:
EXCELLA GLOBAL SOLUTIONS
2ND FLOOR, SOUPARNIKA, TC 46/1692(1), CIT ROAD, MELARANNOOR, KARAMANA, TRIVANDRUM, KERALA-695002

Proposed to be Used
CHENNAI
MANUFACTURING OF SHIRTS
FIVEdot7
4346819    14/11/2019
SAKSHAM PATNI
49 Taj Road Sadar Bazaar, Agra Cantt, Agra 282001
E-commerce Clothing
proprietor

Proposed to be Used
DELHI
Printed Round Neck Tees, Collared Tees, Clothing.
ATTITUDECLUB
4346828  14/11/2019

MR. ASHISH NARESHLAL TALREJA TRADING AS ASHISH SHIRTS & JEANS
Break No.29, Room No.8, Near BSNL Telephone Office, Gandhinagar, Kolhapur -416119.

Sole Proprietor

Address for service in India/Attorney address:

LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011

Proposed to be Used

MUMBAI
CLOTHING, FOOTWEAR & HEADGEAR.
DLLY - Delhi Leather Look Yet

4347002  14/11/2019

JITENDER VERMA
WZ-380, MADIPUR VILLAGE, WEST DELHI-110063, INDIA
INDIVIDUAL

Address for service in India/Attorney address:
PAAWAN KAPUR
HOUSE NO-2317,SECTOR-16,FARIDABAD,HARYANA-121002

Proposed to be Used

DELHI

CLOTHING, READYMADE GARMENTS, LADIES KURTI, SUITS, LADIES WEARS, MEN'S WEAR, NECK WEAR, JACKETS, COAT PANTS, TIE, INNER WEAR, NIGHT SUITS, T-SHIRTS, JEANS, TROUSER, CAPRIES, HOISERY, FOOTWEAR, HEADGEAR, EMBROIDERED CLOTHING, LINEN CLOTHING AND KNITTED CLOTHING. INCLUDING IN CLASS 25
Trade Marks Journal No: 1932, 16/12/2019 Class 25

ASGET
4347003 14/11/2019
YOGESH SARDANA
trading as; ASGET ENTERPRISES
H.NO.- 104, BLOCK-F, SARASWATI EANCLAVE, KADIPUR GURGAON HARYANA, INDIA
MANUFACTURER AND MERCHANT

Proposed to be Used
DELHI

ETHNIC WEARS, KURTIS AND KURTAS, CLOTHING AND APPARELS FOR MEN AND WOMEN, FOOTWEAR, HEADGEAR
4347053  14/11/2019
SANDRICCA ODELIYA D'SOUZA TRADING AS SANDRICCA'S STYLE STUDIO
MATHIAS BUILDING, 1ST FLOOR, URWA STORES, MANGALORE-575006.
PROPRIETORSHIP
Address for service in India/Attorney address:
THE MONETIC CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI-110092
Used Since :15/02/2016
CHENNAI
Clothing.
LOUIS WILLIAMS

4347273    14/11/2019

SHRUTI RATHI
106, K.C.S. ROAD, GANGES GARDEN, BLOCK B-3, 4TH FLOOR, SHIBPUR, HOWRAH - 711102, WEST BENGAL.
Manufacturer & Merchant

Address for service in India/Attorney address:
GARGI SEN
D.SEN&CO. 6,OLD POST OFFICE STREET, GROUND FLOOR, KOLKATA-700001

Proposed to be Used
KOLKATA
READYMADE GARMENTS AND HOSIERY GOODS
4347276   14/11/2019
SUBEESH P S
PATHIYAM PARAMBIL HOUSE, KADAVANAD PO, PONNANI, MALAPPURAM, KERALA-679586
PROPRIETOR
Address for service in India/Attorney address:
SHIBU SYED MUHAMMED
KOODATHAI PARAMBIL HOUSE, KOODTHAI BAZAR POST, THAMARASSERY, CALICUT, PIN - 673 573, KERALA
Proposed to be Used
CHENNAI
Clothing, footwear, headgear
4347290  14/11/2019
KEONWEARS
Shop No 29, Building No 7, Opp Kinjal Complex, Yashwant Shrusti Boisar 401501 Palghar, Maharashtra - 401501
Partnership Firm
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :28/10/2019
MUMBAI
CLOTHING, FOOTWEAR, HEADWEAR
4347292  14/11/2019
VISHVA BANDHU AGGARWAL TRADING AS B. M. CLUB
IX/3700, PLOT NO.48-B, GALI NO.2, DHARAMPURA, GANDHI NAGAR, DELHI-110031
Sole Proprietorship Firm
Address for service in India/Attorney address:
BIZBRINY
15E, POCKET 2, M.I.G. FLATS, MAYUR VIHAR, PHASE-3, NEW DELHI 110096
Proposed to be Used
DELHI
Clothing including Ready made Garments; included in class 25.
ZARDORA
4347374  14/11/2019
RIMPY JAIN
17/001, MANTRI RESIDENCY, BANNERGHATTA ROAD, NEAR ROYAL MEENAKSHI MALL, BENGALURU, KARNATAKA, PIN CODE-560076
Individual
Address for service in India/Attorney address:
SANJEV KUMAR
AG-7, Ground Floor, Shalimar Bagh, New Delhi - 110088
Proposed to be Used
CHENNAI
Clothing, footwear, headwear as included in class 25.
POLOUNLTD

4347465  14/11/2019
MRS. MALATHI VASANTHAKUMAR
NO.10/383, SHREE NAGAR, 2ND STREET, NEXT TO SRMS SCHOOL, PITCHAMPALAYAM, TIRUPUR – 641 603, TAMIL NADU, INDIA.
tm-01

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Proposed to be Used
CHENNAI
READY – MADE CLOTHING
HIKEMOJI
4347697  14/11/2019
HIKE PRIVATE LIMITED
World Mark 1, 4th Floor, Tower A, Asset Area No. 11, Hospitality District, IGI Airport, New Delhi-110037, India.
A company incorporated under the Companies Act, 1956
Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301
Used Since : 17/10/2019
DELHI
Clothing; footwear; hosiery goods; bandanas; beach cover-ups; beachwear; bibs; bikinis; bow ties; bras; caps; ear muffs; footwear; gloves; Halloween costumes; hats; head bands; head wear; hosiery; infantwear; jackets; jeans; jerseys; kerchiefs; inner wear; neckties; rainwear; sandals; scarves; shirts; shoes; sleepwear; slippers socks; stockings; sweaters; sweat pants; sweat shirts; swimsuits; tank tops; tights; t-shirts; underwear; vests; wrist bands;
4347711  14/11/2019
MIRZA INTERNATIONAL LIMITED
A-7, MOHAN CO-OPERATIVE INDUSTRIAL AREA, MATHURA ROAD, NEW DELHI-110044
A company incorporated under the laws of India
Address for service in India/Attorney address:
ASHOKA TRADE MARK CO.,
ASHOKA HOUSE, 8, CENTRAL LANE, BENGALI MARKET, CONNAUGHT PLACE, NEW DELHI - 110 001
Used Since: 27/04/2009
DELHI
Footwear; Readymade Garments and Clothing; Leather Garments and Leather Belts; Headgear;
SHIRINA

4347942    15/11/2019

MRS. HETAL SANJAY GOSAR
19, ANAND JEEVAN CHS, BHAVANI LANE, OPP. BANK OF BARODA, VALLABAUGH LANE, GHATKOPAR (EAST),
MUMBAI-400077, MAHARASHTRA, INDIA.

Sole Proprietor

Address for service in India/Attorney address:
PARESH ACHAREKAR
E-201, Sai Paradise CHS Ltd, Plot No. 64, Sector-8A, Airoli, Navi Mumbai-400708.

Proposed to be Used
MUMBAI
CLOTHING AND HEADGEAR INCLUDED UNDER CLASS 25.
4347973  15/11/2019
TEAL MOON INDIA LLP
trading as ;TEAL MOON INDIA LLP
PROP. NO. 10885, CHURCH ROAD, JHANDEWALAN ROAD, SINGHARA CHOWK, NEW DELHI-110055, INDIA. MANUFACTURER AND MERCHANTS
Proposed to be Used
DELHI
CLOTHING, FOOTWEAR, HEADGEAR. CLASS - 25
BONCARE

4348126  15/11/2019

KHATU SHYAM HOSIERY.
4275, 1ST FLOOR, GALI BAHUJI, PAHARI DHIRAJ, SADAR BAZAR, DELHI-110006.

PARTNERSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used

DELHI

READYMADE GARMENTS, HOSIERY, UNDER GARMENTS, CLOTHING AND FOOTWEARS INCLUDING UNIFORMS, DRESSES, JEANS, JACKETS, SHIRTS, T-SHIRTS, TROUSERS, SUITS, VESTS, COATS, SHERWANIS, KURTA, PYJAMAS, CHILDRENS CLOTHING, MENS & WOMENS CLOTHING, CAPS, HATS, HEADWEAR, NECKWEAR, TOPS, SKIRTS, NIGHT-SUITS, INNERWEAR, SWIMWEAR, BRA, PANTIES; TIGHTS; BRASSIERES; BLAZERS, GLOVES, SOCKS, TIES, WOOLEN GARMENTS, BOOTS, SHOES AND SLIPPERS INCLUDED IN CLASS 25.
4348128    15/11/2019
SMT. ALKA GUPTA.
IX-1480, SHAMBHUNATH BUILDING, GANDHI NAGAR, DELHI-110031.
INDIVIDUAL NAME

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI

Knockers & Boogies

4348184  15/11/2019

AJIT S. ARORA
House No. 716, Sector 8B, Chandigarh
Individual

Address for service in India/Agents address:
SANJAY KUMAR GUPTA
139, 2nd floor, Engineers Enclave, Pitam Pura, Delhi-110034.

Proposed to be Used

DELHI
Readymade Garments & Hosiery, Clothing, Trousers, Jeans, Shirts, T-Shirts, Skirts, Coats, Undergarments, Night Dresses, Childrens’ Clothing, Caps, Hats & Bonnets, Headgear, Belts (Clothing), Wrist bands [clothing], Head bands [clothing], Swimwear, Socks, Ties, Pocket Square, Bow Ties, Scarves, Sarees, Shawls and Stoles, Aprons (Clothing), Gloves (Clothing), Clothing of Leather, Sweaters, Knitwear (Clothing), Sportswear, Waterproof Clothing
BLOPS

4348238  15/11/2019
EMERGING FASHIONS PVT. LTD.
H-201, ANSA INDUSTRIAL ESTATE, SAKI VIHAR ROAD, SAKI NAKA, ANDHERI (EAST), MUMBAI – 400072,
MAHARASHTRA, INDIA
BODY INCORPORATE

Address for service in India/Attorney address:
SANDESH GOPAL ALHAT
ROOM NO. B/6, SONANI NAGAR CHS, BEHIND PENINSULA HOTEL, OPP GANESH TEMPLE, NEAR METRO STATION,
SAKINAKA, MUMBAI - 400072
Used Since :01/10/2017

MUMBAI
READYMADE GARMENT INCLUDING JEANS, TROUSERS, COTTON, BAGGIES, SHIRTS, T SHIRTS, FORMALWEAR,
CARGOS, SHORTS, TRACK PANTS, BERMUDA SHORTS, LADIES WEAR, LADIES SUITS, CHILDREN'S WEAR
HOPEFIELD COMTEXTILE APPAREL INDIA PVT LTD
First floor, Polivakkam chatram Polivakkam PO, Thiruvallur Taluk, Thiruvallur, Tamil Nadu, India 602 002
Private Limited Company

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
CLOTHING, FOOTWEAR, HEADWEAR
4348495    15/11/2019
SAIBABA TEXTILES
K-503, DEV KRUPA-2, NR. SADGURU HOMES, NIKOL, AHMEDABAD - 382350
Proprietorship Firm
Address for service in India/Attorney address:
PIYUSH GEVARIYA & CO.
FF-2, SURDHARA COMPLEX, NR. SARDAR MALL, NIKOL GAM ROAD, THAKKARBAPA NAGAR, AHMEDABAD - 382350
Proposed to be Used
AHMEDABAD
SHIRTS, SARIS, CHOLIS, SKIRTS, SUITS, TEE-SHIRTS, TROUSERS, BABIES' PANTS [CLOTHING], BRASSIERES, COATS, 
DHOHI (MENS WEAR), DRESSES, DUPATTA (STOLE), GHAGRA CHOLI (READYMADE GARMENTS), HOSIERY, JACKETS 
[CLOTHING], JERSEYS [CLOTHING], CAPS [HEADWEAR], KURTA, LEGGINGS [TROUSERS], LEHANGA (READYMADE 
GARMENTS), PANTS, JEANS PETTICOATS, READY-MADE CLOTHING, SALWAR KURTA (READYMADE GARMENTS FOR 
WOMEN), KURTA PYJAMAS , SHERVANI (ETHNIC LONG INDIAN COAT), UNDERCLOTHING, UNDERWEAR, INCLUDING IN 
CLASS 25.
EMVY

4348520  15/11/2019
GIRISH RAVARIYA
602, Aadarsh CHS, RTO Lane, 4-Bungalows, Andheri (W), Mumbai 400053
Trading & Manufacturing Of All types Of Apparel and Footwear Mentioned in Class 25
Individual
Proposed to be Used
MUMBAI
JEGGINGS, JEANS, LOUNGEWEAR, LINGERIE, NIGHTWEAR, FOOTWEAR, TOPS, BOTTOMS, AND ALL OTHER READYMADE GARMENTS INCLUDED IN CLASS 25.
arth & ekara

4348526  15/11/2019

SAKSHI JAIN TRADING AS ATULYA EXPORTS
KJ 113 KAVI NAGAR, GHAZIABAD, UTTAR PRADESH-201002

PROPRIETORSHIP

Address for service in India/Attorney address:
DRBDLEGALYUKTI
D204 2ND FLOOR KARAMAPURA NEW DELHI 110015

Proposed to be Used
DELHI

READY-MADE GARMENTS, CLOTHING AS INCLUDED IN CLASS-25
RAJ KUMAR MONGA TRADING AS RAJ KUMAR & SONS
4635, STREET NO. 6, SUNDER NAGAR, LUDHIANA-141007 (PB.)
PROPRIETORSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Used Since: 01/04/2016

DELHI
Hosiery & Ready-made Clothing.
Trade Marks Journal No: 1932 , 16/12/2019 Class 25

Paramaxx

4348731 15/11/2019

LALITA KUMARI TRADING AS TOP GREEN STAR ENTERPRISES & TRADING

Plot. No. B-17, Ektavihar, Jaitpurextn, Part-I Badarpur, New Delhi - 110044

Proprietorship Firm

Address for service in India/Attorney address:

NADAR VENNILA

C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used

DELHI

Ready-made clothing, Footwear.
INSANIYAT

4348777  15/11/2019

HARISHARAN JEET SINGH SAGGU
B4/94, Ground Floor, Paschim Vihar, New Delhi-110063.
Individual

Address for service in India/Attorney address:
VIDHANI TRADE MARKS CO.
11/12, UGF, P.N. BANK BUILDING, WEST PATEL NAGAR, N. DELHI-8.
Used Since :07/10/2019

DELHI

Readymade Garments.
ECKRISH
4348962    15/11/2019
KAMLESH KUMAR SINGH
House No. 109, 2nd Floor, Gali No. 6, A-Block, Amrit Vihar, Burari, Delhi-110084
Individual

Address for service in India/Agents address:
SANJAY KUMAR GUPTA
139, 2nd floor, Engineers Enclave, Pitam Pura, Delhi-110034.

Proposed to be Used
DELHI
Readymade Garments, Clothing
LALIT KHATRI PROPRIETOR OF IDAHO INTERNATIONAL
91/25, PATEL MARG, MANSAROVAR, JAIPUR, RAJASTHAN-302020
SINGLE FIRM

Address for service in India/Attorney address:
ADVOCATE ANIL KUMAR SHARMA
PLOT N.J-17D, J-17E, OFFICE NO. F-103 EARTH DESIGN TOWER, RAMESH MARG, C-SCHEME, JAIPUR - RAJASTHAN

Proposed to be Used
AHMEDABAD

READYMADE GARMENTS INCLUDED IN CLASS 25.
FAISAL AFAQ
7017, NABI KARIM, PAHARGANJ, Central Delhi, Delhi, 110055
individual

Address for service in India/Attorney address:
VAIBHAV KUMAR OJHA
1649 OBC BUILDING MAIN BAZAR ROAD PAHARGANJ

Proposed to be Used
DELHI
readymade garments
4349282   16/11/2019
S.SINDHUMATHI
NO.139/1, M.P.APARTMENT, PONNUSAMY NAGAR, PARAPPALAYAM, MANNARAI, TIRUPUR - 641 607, TIRUPUR DIST,
TAMILNADU STATE.
INDIVIDUAL
Address for service in India/Accepts address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used
CHENNAI
VEST, BRIEFS, TRUNKS, UNDERWEARS, CLOTHING FOR MENS, CLOTHING FOR WOMEN, CLOTHING FOR CHILDREN'S,
BRASSIERS, CHEMISES, SLIPS, PETTI COATS, PANTIES, NIGHTIES, PYJAMAS, TEE-SHIRTS, SHIRTS, SHORTS, JEANS,
PANTS, TROUSERS, BABIES TOPS, BABIES PANTS, SPORTSWEAR, SWEATERS, BLAZERS, UNIFORMS, LEGGINGS,
nIGHTWEAR, TOPS FOR WOMEN, SAREE, TOPS FOR MEN, CAPS AND SWIMSUITS.
4349283   16/11/2019
COMFORT CLOTHING COMPANY
NO.14 D, ANGERIPALAYAM ROAD, GANDHINAGAR POST, TIRUPUR - 641 603, TIRUPUR DIST, TAMILNADU.
PARTNERSHIP
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used
CHENNAI
VEST, BRIEFS, TRUNKS, UNDERWEARS, CLOTHING FOR MENS, CLOTHING FOR WOMEN, CLOTHING FOR CHILDREN'S, BRASSIERS, CHEMISES, SLIPS, PETTI COATS, PANTIES, NIGHTIES, PYJAMAS, TEE-SHIRTS, SHIRTS, SHORTS, JEANS, PANTS, TROUSERS, BABIES TOPS, BABIES PANTS, SPORTSWEAR, SWEATERS, BLAZERS, UNIFORMS, LEGGINGS, NIGHTWEAR, TOPS FOR WOMEN, SAREE, TOPS FOR MEN, CAPS AND SWIMSUIT.
4349284  16/11/2019
BLUE MOON GARMENTS
NO.3/32 G, NEELI, GANAPATHIPALAYAM, MANGALAM POST, TIRUPUR - 641 663, TIRUPUR DIST, TAMILNADU.
PARTNERSHIP
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.
Proposed to be Used
CHENNAI
Vest, Briefs, Trunks, Underwears, Clothing for mens, Clothing for women, Clothing for children’s, Brassiers, Chemises, Slips, Petti Coats, Pants, Nighties, Pyjamas, Tee-Shirts, Shirts, Shorts, Jeans, Pants, Trousers, Babies Tops, Babies Pants, Sportswear, Sweaters, Blazers, Uniforms, Leggings, Nightwear, Tops For Women, Saree, Tops For men, Caps And Swimsuits.
Trade Marks Journal No: 1932, 16/12/2019  
Class 25

4349285  16/11/2019

NETHAJ GUNASEKARAN
NO.83, KARTHIKA NAGAR, TIRUPUR ROAD, KANGEYAM, TIRUPUR - 638 701, TIRUPUR DIST, TAMILNADU.
INDIVIDUAL

Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used

CHENNAI

Vest, Briefs, Trunks, Underwears, Clothing for mens, Clothing for women, Clothing for children's, Brassiers, Chemises, Slips, Petti Coats, Panties, Nighties, Pyjamas, Tee-Shirts, Shirts, Shorts, Jeans, Pants, Trousers, Babies Tops, Babies Pants, Sportswear, Sweaters, Blazers, Uniforms, Leggings, Nightwear, Tops For Women, Saree, Tops For men, Caps And Swimsuits.
4349286  16/11/2019
R.KANAGARAJ TRADING AS SRI MAHAL GARMENTS
NO.4/535, BHARATHI NAGAR, PITCHAMPALAYAM PUTHUR POST, TIRUPUR - 641 603, TIRUPUR DIST, TAMILNADU.
SOLE PROPRIETOR
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

**Proposed to be Used**

**CHENNAI**
Vest, Briefs, Trunks, Underwears, Clothing for mens, Clothing for women, Clothing for children's, Brassiers, Chemises, Slips, Petti Coats, Panties, Nighties, Pyjamas, Tee-Shirts, Shirts, Shorts, Jeans, Pants, Trousers, Babies Tops, Babies Pants, Sportswear, Sweaters, Blazers, Uniforms, Leggings, Nightwear, Tops For Women, Saree, Tops For men, Caps And Swimsuits.
Trade Marks Journal No: 1932, 16/12/2019   Class 25

4349287   16/11/2019
ICB CREATIONS
NO.9, KUMAR NAGAR EAST, 1ST STREET, AVINASHI ROAD, TIRUPUR - 641 603, TIRUPUR DIST, TAMILNADU.
PARTNERSHIP
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used
To be associated with:
4160116

CHENNAI
Vest, Briefs, Trunks, Underwears, Clothing for mens, Clothing for women, Clothing for children's, Brassiers, Chemises, Slips, Petti Coats, Panties, Nighties, Pyjamas, Tee-Shirts, Shirts, Shorts, Jeans, Pants, Trousers, Babies Tops, Babies Pants, Sportswear, Sweaters, Blazers, Uniforms, Leggings, Nightwear, Tops For Women, Saree, Tops For men, Caps And Swimsuits.
4349330    16/11/2019
AGARWAL RAKESHKUMAR
Ground Floor, 25-1-5, Naresh Cloth Showroom, Velpur Road, Tanuku, West Godavari, Andhra Pradesh - 534211
PROPRIETORSHIP
Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai-600037
Used Since :01/07/2017
CHENNAI
Clothing, footwear, headwear
4349352   16/11/2019
MILLIONSPARK
Site No. 7193, Shop No. 2, Ground Floor, Bh Road, Shubhash Nagar, Nelamagala, Bangalore North -562123
Partnership Firm
Address for service in India/Agents address:
ANANDTEERTH V HIPPARAGI
M/s. Sankalp Marks and Rights, No.4, 1st floor, K.N. Shri Hari Road, 1st N Block, Rajaji Nagar, Bangalore-560010.
Used Since :10/11/2019
CHENNAI
Ready-made garments, Clothing including lingerie’s, Footwear, accessories & apparel
MustardYellow

4349592    16/11/2019
AMRUTHA ELIZABETH VARGHESE
Amrutha Elizabeth Varghese Koolipurackal house Nalunakkal post Vakathanam Changanacherry Kottayam Pin 686538
INDIVIDUAL

Address for service in India/Attorney address:
BANDHUJI TRADE MARK CO.
B-3, GROUND FLOOR, NEELKANTH APTT-II, SANT NAGAR, BURARI, DELHI 110084

Proposed to be Used
CHENNAI
Clothing
D VADOD

4349723  16/11/2019
DEEPESH GANESH SAPARIYA (PROPRIETOR) TRADING AS D VADOD
I 103 LODHA ELITE LODHA HAVEN NEAR NILJE STATION KALYAN SHILL ROAD DOMBIVALI 421204
A Proprietorship Firm

Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209

Proposed to be Used
MUMBAI
Clothing
MOHD ZAHID
# 18-7-198/D/15, AMAN NAAGAR, TALAB KATTA, HYDERABAD - 500002, TELANGANA STATE.,
A PROPRIETORSHIP CONCERN

Address for service in India/Attorney address:
NAVEEN KUMAR ANUMULA
16-8-746, New MAlakpet, Hyderabad, Telangana-500024, India, Ph:9052012121

Proposed to be Used
CHENNAI
FOOTWEAR
KINSHU JAIN
4-B, HIDA KI MORI, GURUDWARA, GALTA ROAD, JAIPUR, RAJASTHAN-302003
INDIVIDUAL
Address for service in India/Agents address:
SHEKHAR PAREEK
F-17, SHREE NATH TOWER, CENTRAL SPINE, VIDHYADHAR NAGAR, JAIPUR-302039, RAJASTHAN
Proposed to be Used
AHMEDABAD
Readymade garments, Clothing, Footwear, Headgear
4349797  16/11/2019
MEHMOOD ALI KHAN PROPRIETOR OF M/S. BROS INTERNATIONAL
19/20 GARHIYA, TAJGANJ, AGRA (UTTAR PRADESH).
PROPRIETOR FIRM
Address for service in India/Attorney address:
NATIONAL TRADE MARK CO
36- SMT BHAGIRATHI DEVI MARG KHANDRI AGRA 282003 UP
Used Since : 12/09/2018
DELHI
SHOES, BOOTS, SLIPPER, CHAPPAL, SANDAL, FOOTWEAR & READYMADE GARMENTS.
Chryseis
4349808    17/11/2019
NEMICHAND SARASWAT Trading as MARUTI & MY APPARELS
Ward no. 2, Karnisar Beekan, Karnisar Beekan, Bikaner, Rajasthan- 334601
PROPRIETOR
Address for service in India/Attorney address:
ANU SHARMA ADVOCATE
625, SECTOR-5, NEAR HUDA GROUND, GURGAON, HR 122001
Proposed to be Used
AHMEDABAD
Clothing, Ready-to-wear clothing, clothing for men, women and children, Woolen clothing, Under garments, Sleeping
garments, Blazers, Coats, Leather garments, Foundation garments, Clothing for infants, Children's clothing, Gloves for
apparel, Garments for protecting clothing, Beach clothing, Nappy pants[clothing], Jackets, Athletic clothing, Gussets for
underwear[parts of clothing], Ready-made clothing, Jogging sets [clothing ], Footwear, Headgear
TOUCHSOFT
4349828  17/11/2019
A S P TRADELINKS P. LIMITED
BUNGALOW NO. 1, MAHAVEER NAGAR, OPPOSITE IDEAL PARK, NEAR SEVEN SQUARE ACADEMY, MIRA ROAD EAST,
THANE 401107 M.S.
REGISTERED
Address for service in India/Agents address:
SAFARI JAYKUMAR PREMCHAND
34,Mangal Wadi,2nd Floor No.5,Girgaon,Mumbai 400004
Proposed to be Used
MUMBAI
WOMEN'S CLOTHING
HEVIGOLD 94 JEANS
4349895  17/11/2019
YAQOOB ALI
H.NO. B-5/48, MADARSE WALI GILI, KABIR NAGAR, GOKAL PUR, DELHI-94
SINGLE FIRM
Address for service in India/Attorney address:
SAI ASSOCIATES
B -5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84
Proposed to be Used
DELHI
CLOTHING, HEADGEAR, FOOTWEAR
NIKHIL NAUTIYAL
B-38/578, Gali No.2, Ganesh Nagar-2, Shakarpur, New Delhi-110092
My trademark class is 25
Proprietor
Proposed to be Used
DELHI
Description: Clothing; Headgears; Footwears etc.
BlazeGoldBurst

4350005    18/11/2019

SADVABANA DASH
1194/8-CDA, SECTOR-6, MARKAT NAGAR, CUTTACK, ODISHA, 753014
Apparels, clothing, footwear, headgear and allied products
Individual

Proposed to be Used
KOLKATA
apparels, clothing, footwear, headgear and allied products
RAHNOOR

4350021  18/11/2019

NAVDEEP SINGH BAL
C-103, AASTHA APARTMENT, OPPOSITE JOSHI FARM, HIGHLAND MARG, ZIRAKPUR, SAS NAGAR(MOHALI), PUNJAB - 140603.
Sole Proprietor

Address for service in India/Attorney address:
KUNAL KHANNA & CO.
45/11, EAST PATEL NAGAR, NEW DELHI - 110008

Proposed to be Used

DELHI

Clothing for men, women and children, footwear, headgear included in class 25.
KROPTEE
4350396  18/11/2019

SAKSHI BHANDORIA
Shop at-140, gr floor, plot no-140, dabri extn east, New Delhi-110045

PROPRIETOR

Address for service in India/Agents address:
AMRIT PAL SINGH
34/1, KRISHNA NAGAR, SAFDARJUNG ENCLAVE, NEW DELHI-110029.

Proposed to be Used
DELHI
Clothing, footwear and headwear.
GUALO

4350404   18/11/2019
GURMEET KAUR AHUJA PROPRIETOR OF VINNY TRADERS
U-202, Aparna Plaza Market, Bodla Shahganj Road, Agra, Uttar Pradesh-282010 India
Sole Proprietor

Address for service in India/Agents address:
SONU ASWANI
HOUSE NO.7, NEAR KABIR AASHRAM, KALAKUNJ, MARUTI E

Proposed to be Used
DELHI
Footwear, Clothing, Headgear included in class 25.
CASTOES
4350601  18/11/2019
A J ENTERPRISES
31/399, LANGRE KI CHAWKI, AGRA
PARTNERSHIP FIRM
Address for service in India/Attorney address:
SINGHAL TRADEMARK CO.
50, VAIBHAV ENCLAVE, KARMYOGI, KAMLA NAGAR, AGRA-282004 (U.P.)
Used Since :08/10/2019
DELHI
FOOTWEAR
THREE DAYS
4350647   18/11/2019
SHROFF SREERAMA TRILOK
Fashions Multiply, No.581/D, 6th F Cross, 6th Block, Kormangala, Bangalore, Karnataka-560095
PROPRIETOR
Address for service in India/Attorney address:
ELIZABETH SUBASH
3-19, Santhome Estate, Ajri, Kundapura, Udupi-576283, Karnataka, India
Proposed to be Used
CHENNAI
CLOTHING AND WEARING APPARELS OF ALL SORTS INCLUDED IN CLASS 25 INCLUDING HOSIERY.
4350720  18/11/2019
PRIYANKA SINGH
751, Kundewalan, Ajmeri Gate, Delhi 110006
Individual
Address for service in India/Agents address:
SANJAY KUMAR GUPTA
139, 2nd floor, Engineers Enclave, Pitam Pura, Delhi-110034.

Proposed to be Used
DELHI
Footwear
NANAMACCS

Priority claimed from 09/08/2019; Application No. : 88/573,252 ;United States of America
4350726 18/11/2019
MACS DESIGNS, LLC
6164 W. Seltice Way, Post Falls, Idaho 83854, U.S.A.
an Idaho Limited Liability Corporation

Address for service in India/Attorney address:
SHARDUL AMARCHAND MANGALDAS & CO.
AMARCHAND TOWERS, 216, OKHLA INDUSTRIAL ESTATE-PHASE III, NEW DELHI 110020

Proposed to be Used

DELHI
Shirts, t-shirts, tank tops, tops, crop tops, blouses, sweatshirts, bottoms, pants, shorts, skirts, leggings, bodysuits, jumpsuits, rompers, dresses, maxi dresses, jackets, blazers, shoes, sandals, flip-flops, socks, underwear, lingerie, bras, swimsuits, scarves, hats, caps, ties, sleep wear, pajamas.
Tricity Fashion Mart

4350981  18/11/2019
VARUN MITTAL TRADING AS TRICITY COURIER AND LOGISTICS
S.C.O. 32, Jamuna Enclave, Zirakpur, Sas Nagar, Punjab - 140603
Proprietorship Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
DELHI
Ready-made clothing, Footwear.
HECOLL - a multipurpose head

4350992  18/11/2019

DEEPTHI NATHALA
Deepthi Nathala, 3-1-159/1, Duya Nilayam, Shivpuri Colony, LB Nagar, Hyderabad, 500074

Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
CLOTHING, FOOTWEAR, HEADWEAR
SILVERCITY
4351109  19/11/2019

PIYUSH MALHOTRA
J-112 SECOND FLOOR, BLOCK J, KIRTI NAGAR, RAMESH NAGAR, WEST DELHI, DELHI, 110015

Sole Proprietor

Address for service in India/Attorney address:
KUSHAL THUKRAL
B-2/14, PHASE-II, ASHOK VIHAR, DELHI-52

Proposed to be Used

DELHI
Clothing, Footwear, Headgear, Underpants, Pants, Jeans, Shorts, Shirts, T-Shirt, Blouses, Vests, Skirts, Jackets, Coats, Sport Coats, Sweaters, Sweatshirts, Sweatpants, Indo-Western Dresses, Pants, Leggings, Clothing, Footwear, Headgear, And Accessories (not included in any other class); Pants, Shirts, Jackets, Shorts, And Skirts For Men, Women And Children; Including Jeans, Shirts, Boots, Socks and Jackets For Men, Women, Boys And Girls; Trousers; Articles Of Clothing (not included in any other class); Wearing Apparel; Ready Made Apparels; Clothing as in, Coats, Mantles, Raincoats, Dresses, Suits, Skirts, Jackets, Trousers, Waistcoats, Shirts, T-Shirts, Blouses, Jerseys, Sweaters, Blazers, Cardigans, Stockings, Socks, Underwear, Corsets, Nightgowns, Pajamas, Bathrobes, Bathing Suits, underclothing, Jeans, Sports Jackets, Wind-Resistant Jackets, Sweatsuits, Ties, Neckties, Scarves, Shawls, Caps, Hats, Gloves, Belts, Footwear, Boots, Shoes And Slippers, hats, scarfs, belts for clothing (not included in any other class), hosiery; gloves (not included in any other class), children’s wear; All Included In Class 25.
GINCO

4351110 19/11/2019

PIYUSH MALHOTRA

J-112 SECOND FLOOR, BLOCK J, KIRTI NAGAR, RAMESH NAGAR, WEST DELHI, DELHI, 110015, INDIA

Sole Proprietor

Address for service in India/Attorney address:

KUSHAL THUKRAL

B-2/14, PHASE-II, ASHOK VIHAR, DELHI-52

Proposed to be Used

DELHI

Clothing, Footwear, Headgear, Underpants, Pants, Jeans, Shorts, Shirts, T-Shirt, Blouses, Vests, Skirts, Jackets, Coats, Sport Coats, Sweaters, Sweatshirts, Sweatpants, Indo-Western Dresses, Pants, Leggings, Clothing, Footwear, Headgear, And Accessories (not included in any other class); Pants, Shirts, Jackets, Shorts, And Skirts For Men, Women And Children; Including Jeans, Shirts, Boots, Socks and Jackets For Men, Women, Boys And Girls; Trousers; Articles Of Clothing (not included in any other class); Wearing Apparel; Ready Made Apparels; Clothing as in, Coats, Mantles, Raincoats, Dresses, Suits, Skirts, Jackets, Trousers, Waistcoats, Shirts, T-Shirts, Blouses, Jerseys, Sweaters, Blazers, Cardigans, Stockings, Socks, Underwear, Corsets, Nightgowns, Pajamas, Bathrobes, Bathing Suits, underclothing; Jeans, Sports Jackets, Wind-Resistant Jackets, Sweatsuits, Ties, Neckties, Scarves, Shawls, Caps, Hats, Gloves, Belts, Footwear, Boots, Shoes And Slippers, hats, scarfs, belts for clothing (not included in any other class), hoesery; gloves (not included in any other class), children’s wear; All Included In Class 25.
HUKMARAN

4351131  19/11/2019

BHUSHAN TIWARI
GROUND FLOOR, KABIL ENCLAVE 245, SAKET NAGAR, INDORE (M.P.)
INDIVIDUAL

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
MUMBAI

Clothing, footwear, headwear and readymade garments
THE HEALTH HORIZONS

4351222  19/11/2019
DHARMIK BIPIN THAKKAR
9th Floor, 920, Unit No. 9, Corporate Park, 2, VN Purav Marg, Near Swastik Chambers, Chembur, Mumbai, Suburban, Mumbai, Maharashtra- 400071
Indian national, Individual

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Clothing, footwear, headwear
4351237  19/11/2019
SANDIP KUMAR SINGH
THANA BAIRGANIA, WARD-03, VILLAGE -SONAKHAN, POST MADHURAPUR, SITAMARHI, BIHAR-843315, INDIA
INDIVIDUAL
Address for service in India/Attorney address:
PAAWAN KAPUR
HOUSE NO-2317, SECTOR-16, FARIDABAD, HARYANA-121002
Proposed to be Used
To be associated with:
4321689
KOLKATA
CLOTHING, READYMADE GARMENTS, LADIES KURTI, SUITS, LADIES WEARS, MEN'S WEAR, NECK WEAR, JACKETS, COAT PANTS, TIE, INNER WEAR, NIGHT SUITS, T-SHIRTS, JEANS, TROUSER, CAPRIES, HOISERY, FOOTWEAR, HEADGEAR, EMBROIDERED CLOTHING, LINEN CLOTHING AND KNITTED CLOTHING. INCLUDING IN CLASS 25
Milkiline

4351256  19/11/2019

MRS. MEGHNA PATIL
B2/ 12/ 20, Sector 15, Vashi, Navi Mumbai 400 703
Individual

Address for service in India/Attorney address:

KSHITIJ SANCHETI
Flat # 101, Tulsi Darshan, B Wing, Plot # 19B, Sector 11, KNF Naik Marg, Koparkhairne, Navi Mumbai - 400709

Used Since :01/08/2019

MUMBAI

Clothing, Footware, Headgear
4351257   19/11/2019
MRS. MEGHNA PATIL
B2/ 12/ 20, Sector 15, Vashi, Navi Mumbai 400 703
Individual
Address for service in India/Attorney address:
KSHITIJ SANCHETI
Flat # 101, Tulsi Darshan, B Wing, Plot # 19B, Sector 11, KNF Naik Marg, Koparkhairne, Navi Mumbai - 400709
Used Since :01/08/2019
MUMBAI
Clothing, Footware, Headgear
4351352  19/11/2019
SUNIL BANSAL HUF, PROPRIETOR OF KANKHI
6/419, CHITRAKOOT MARG, CHITRAKOOT NAGAR, JAIPUR, RAJASTHAN
HINDU UNDIVIDED FAMILY
Address for service in India/Attorney address:
ROHIT JAIN, ADVOCATE
F1/163, GANDHI PATH, CHITRAKOOT, VAISHALI NAGAR, JAIPUR - RAJASTHAN - 302021
Used Since :13/10/2018
AHMEDABAD
READYMADE GARMENTS, CLOTHINGS, UNDER GARMENTS, LINGERIE, LADIES WEAR, KIDS WEAR, MENS WEAR, NIGHTWEAR, HOSIERY GARMENTS, SAREES, SALWAR SUITS, KURTIES, DRESSES, GOWNS, SKIRTS, DUPATTA (SCARF), HEAD GEAR UNDER CLASS 25.
PORTO VITTORIA
4351452   19/11/2019
ZEE FOOTWEARS PVT. LTD.
194, GAGAN VIHAR, DELHI 110051
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
VAISH ASSOCIATES
1st & 11th FLOORS, MOHAN DEV BUILDING, 13 TOLSTOY MARG, NEW DELHI-110001

Proposed to be Used
DELHI
CLOTHING, FOOTWEAR, HEADWEAR
VEEYA ROY CHOWDHURY
4351578  19/11/2019
VEEYA ROY CHOWDHURY
trading as ;V R C DESIGN STUDIO
N. BASU ROAD, RADHANAGAR, BURDWAN
MANUFACTURER AND MERCHANT
Proposed to be Used
KOLKATA
Types of Clothing, Footwear, and Headgear
4351637  19/11/2019
PRADEEP DHIRIYA, PARTNER OF M/S VANSH CREATION
AFTER 1ST PULIA CROSS, DIGGI MALPURA ROAD, SANGANER, JAIPUR, 302029 RAJASTHAN
PARTNERSHIP FIRM

Address for service in India/Attorney address:
DHAWAL KANT SINGH (COMPANY SECRETARY)
A -233 GROUND FLOOR BUNKAR COLONY ASHOK VIHAR PHASE IV DELHI 110052

Proposed to be Used
AHMEDABAD
READYM Ade GARMENTS.
KEELTE

4351825   19/11/2019
MD EHSAN KARIM
D-198/3, D- Block, New Ashok Nagar East Delhi, Delhi 110096
Individual

Address for service in India/Attorney address:
SANJEEV KUMAR
AG-7, Ground Floor, Shalimar Bagh, New Delhi - 110088

Proposed to be Used
DELHI
Footwear, Clothing.
4351932   19/11/2019
MANDEEP SINGH
House No. 6, Tikri, Gurgaon, Haryana 122001
Individual
Address for service in India/Attorney address:
VAIBHAV GARG
RZ-195A, ROSHAN GARDEN, NAJAFGARH, NEW DELHI-110043
Proposed to be Used
DELHI
CLOTHING, FOOTWEAR AND HEADGEAR
Piacere

4352123    19/11/2019

AYUSHI NEMA TRADING AS BUYING STORE

2, 202, Dhanlakshmi, Pardeshipura Square, Indore - 452001, Madhya Pradesh

Proprietorship Firm

Address for service in India/Attorney address:

NADAR VENNILA

C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhgad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used

MUMBAI

Ready-made clothing
Opiniaster
4352198  19/11/2019
ALPESH HIMMATBHAI PATEL
A-103, Meru Mount Home & Plaza, Nr. Bandhan Bank, Raspan Cross Road, New Nikol, Ahmedabad-382350, Gujarat
Individual
Address for service in India/Agents address:
SANJAY KUMAR GUPTA
139, 2nd floor, Engineers Enclave, Pitam Pura, Delhi-110034.
Proposed to be Used
AHMEDABAD
Men & Women Ethnic Wear, Kurti, Salwar Suit, Lehnga Choli, Sarees, Readymade Garments & Hosiery, Clothing
Delarush
4352199  19/11/2019
MANJUBEN MANUBHAI KAKADIYA
45, Ground Floor, Gangotri Soc., Chikuwadi, Nana Varachha, Surat- 395006, Gujarat
Individual
Address for service in India/Agents address:
SANJAY KUMAR GUPTA
139, 2nd floor, Engineers Enclave, Pitam Pura, Delhi-110034.
Proposed to be Used
AHMEDABAD
Men & Women Ethnic Wear, Kurti, Salwar Suit, Lehnga Choli, Sarees, Readymade Garments & Hosiery, Clothing, Headgear
VAJI

4352250  19/11/2019
VAJIRAM AND RAVI IAS STUDY CENTRE LLP
79, Old Rajinder Nagar Market, New Delhi, 110060.
PARTNERSHIP FIRM

Address for service in India/Agents address:
KULDIP & ASSOCIATES.
BUILDING NO. 945, GALLI NO. 3, ( F.F ), NAIWALA, FAIZ ROAD, KAROL BAGH, NEW DELHI- 110 005

Proposed to be Used
DELHI
CLOTHING, FOOTWEAR, HEADGEAR
4352578   20/11/2019
ABHISHEK AGGARWAL
C-2 / 8, SECOND FLOOR, KRISHNA NAGAR, DELHI - 110051
AANYA CREATIONS
Address for service in India/Agents address:
HITESH KUMAR BHARDWAJ
1/10072/D/B, STREET NO.3J, WEST GORAKH PARK, SHAHDARA, DELHI-110032.

Proposed to be Used
DELHI
Readymade Garments included in Class 25
KE KOOLWAL EXPORTS

4352626    20/11/2019
RAGHAV IMPEX
C-117, ANGAD MARG, HANUMAN NAGAR, VAISHALI NAGAR, JAIPUR-RAJASTHAN
Partnership Firm
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Proposed to be Used
AHMEDABAD
READYMADE GARMENT AND FOOTWEAR
Trade Marks Journal No: 1932, 16/12/2019 Class 25

4352635 20/11/2019
AATMAN TEXTILE
R.H.B, 105/66, PRATAP NAGAR, SANGANER, JAIPUR, Rajasthan, 302033
PARTNERSHIP
Address for service in India/Attorney address:
GARIMA GOYAL
SHOP NO 1, 2ND FLOOR, ABOVE VODAFONE STORE, MANSAROVAR LINK ROAD, MAIN RIDDHI SIDDHI CHOURAHA, GOPALPURA ROAD, JAIPUR, RAJASTHAN 302018

Proposed to be Used
AHMEDABAD
CLOTHING CLASS 25 ONLY)
HEMP CANN SOLUTIONS

4352662   20/11/2019
DHARMIK BIPIN THAKKAR
9th Floor, 920, Unit No. 9, Corporate Park, 2, VN Purav Marg, Near Swastik Chambers, Chembur, Mumbai, Suburban, Mumbai, Maharashtra- 400071
Indian national, Individual

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Clothing, footwear, headgear
4352696  20/11/2019
TRIPURARI GUPTA
KH. NO. 124/201, IST FLOOR, HOUSE NO. 3040/2, GALI NO. 76, BLOCK-B, SANT NAGAR, BURARI, DELHI-110084
INDIVIDUAL
Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092
Proposed to be Used
DELHI
Clothing, footwear, headwear
4352729  20/11/2019
BD DIGITAL LLP
trading as; BD DIGITAL LLP
763, RAVIWARKARANJA, NASHIK- 422001
Proposed to be Used
MUMBAI
READYMADE GARMENTS
COVETUS
4352971  20/11/2019
SINTU KUMAR
1 No Thakurdas Chakraborty Lane, Flat No-G3, Ground Floor, Kolkata-700006
We deals in Clothing, footwear
INDIVIDUAL
Proposed to be Used
KOLKATA
We deals in Clothing, footwear
Yuekasa

4353085  20/11/2019
Shenzhen Bokaize Technology Co., Ltd.
C206, Anjunda Storage Mansion, No. 29, Jinhua Road, Fubao Community, Fubao St., Futian Dist., Shenzhen Company Limited

Address for service in India/Agents address:
N. RAMASWAMI
H-1/5, SWAGATH APARTMETNS, THIRUVALLUVAR NAGAR, TIRUVANMIYUR, CHENNAI -600 041.

Proposed to be Used

CHENNAI

footwear*, boots*, Half-boots, Galoshes, Slippers, Sandals, shoes*, sports shoes*, Football boots, Knitted caps, Headgear for wear, Hosiery, Knitted gloves, Gloves [clothing], mufflers [neck scarves], Shawls, Scarfs, pullovers / jumpers [pullovers], Shirts, Trousers, Outerclothing, Skirts, Singlets, tee-shirts, Gloves [clothing], Windbreaker, Down garments, Bathing trunks, Swimsuits.
GOTOHAU

4353087  20/11/2019
Shenzhen Bokaize Technology Co., Ltd.
C206, Anjunda Storage Mansion, No. 29, Jinhua Road, Fubao Community, Fubao St., Futian Dist., Shenzhen

Address for service in India/Agents address:
N. RAMASWAMI
H-1/5, SWAGATH APARTMETNS, THIRUVALLUVAR NAGAR, TIRUVANMIYUR, CHENNAI -600 041.

Proposed to be Used

CHENNAI

footwear*, boots*, Half-boots, Galoshes, Slippers, Sandals, shoes*, sports shoes*, Football boots, Knitted caps, Headgear for wear, Hosiery, Knitted gloves, Gloves [clothing], mufflers [neck scarves], Shawls, Scarfs, pullovers / jumpers [pullovers], Shirts, Trousers, Outerclothing, Skirts, Singlets, tee-shirts, Gloves [clothing], Windbreaker, Down garments, Bathing trunks, Swimsuits.
KAXS

4353105  20/11/2019

KAPPAHL SVERIGE AB
Box 303, 431 24 Mölndal Sweden

body incorporate

Address for service in India/Attorney address:
HIMANSHU SHARMA
S & H Partners of the address Flat No.1, Hutchins park Apartment, No.64, Hutchins Road, 2nd cross, Bangalore – 560084

Proposed to be Used
CHENNAI

Clothing, footwear, headgear, gloves, belts, ties, scarves included in class 25
TRENDY STREET

4353192   20/11/2019
MR. RAJEEV SETHI, PROPRIETOR OF M/S. TRENDY STREET ENTERPRISES
E-6, G/F, RADHEY PURI, KRISHNA NAGAR, DELHI-110051
PROPRIETOR

Address for service in India/Attorney address:
GIRI & COMPANY
A-212C/306, TIRUPATI PLAZA GALI NO.1, SHAKARPUR, DELHI-92

Used Since :07/11/2019

DELHI

Clothing, footwear, headwear.
HAFLEY
4353286  20/11/2019
D.S. KNIT INDUSTRY PRIVATE LIMITED
2, Jogendra Kaviraj Row, ‘Shree Arcade’, 4th Floor, Room No. 408, Kolkata- 700007, West Bengal, India.
an Indian Company duly incorporated under the provisions of Companies Act, 2013.
Address for service in India/Agents address:
CHAKRABORTY & ASSOCIATES
13/1A GOVERNMENT PLACE EAST,3RD FLOOR (TIMES OF INDIA BLDG.),KOLKATA 700 069,WEST BENGAL,INDIA.
Proposed to be Used
KOLKATA
Readymade Garments and Hosiery Goods.
HEFLEY

4353287    20/11/2019

D.S. KNIT INDUSTRY PRIVATE LIMITED
2, Jogendra Kaviraj Row, ‘Shree Arcade’, 4th Floor, Room No. 408, Kolkata- 700007, West Bengal, India.
an Indian Company duly incorporated under the provisions of Companies Act, 2013.

Address for service in India/Agents address:
CHAKRABORTY & ASSOCIATES
13/1A GOVERNMENT PLACE EAST,3RD FLOOR (TIMES OF INDIA BLDG.),KOLKATA 700 069,WEST BENGAL,INDIA.

Proposed to be Used
KOLKATA
Readymade Garments and Hosiery Goods.
GOGURL
4353481    20/11/2019
RADHE RAYON
C-7/16, ROAD NO. 7, HOJIWALA INDUSTRIAL ESTATE, SACHIN - 394230
PARTNERSHIP FIRM

Address for service in India/Agents address:
PRASHANT KOMAL KUMAR KULSHRESTHA
2014,Trade House Ring Road, Surat-395002.
Used Since :01/02/2017

To be associated with:
3504910

AHMEDABAD
Blouses, Salwar Kurta (Readymade garments for women), Sarees, Clothing, Ready to wear clothing
ASHVMEGH
4353482  20/11/2019
ARRAYBLUE
2074-Vankar Textile Market (VTM), Opp. Salasar Hanuman Gate, Ring Road, Surat-395002
PARTNERSHIP FIRM
Address for service in India/Agents address:
PRASHANT KOMAL KUMAR KULSHRESTHA
2014,Trade House Ring Road, Surat-395002.
Proposed to be Used
AHMEDABAD
Clothing, footwear, headgear
POEM18

4353486  20/11/2019
TINY GIRL CLOTHING COMPANY PRIVATE LIMITED
3A/3B, Prime Plaza, J. V. Patel Compound, B. S. Madhukar Road, Prabhadevi, Mumbai - 400 013

Body Incorporate

Address for service in India/Agents address:
HETAL SHAH & ASSOCIATES.
5, NAVSWROOP SOCIETY, NEAR PARLE COLLEGE, VILE PARLE (E), MUMBAI-400 057.

Proposed to be Used
MUMBAI

Readymade Garments, Hosiery, Caps and Shoes.
ROYAL ENFIELD HUNTER

4353492  20/11/2019

Eicher Motors Limited
3rd Floor-Select Citywalk, A-3, District Centre, Saket, New Delhi-110017, India

MANUFACTURES AND MERCHANTS

Address for service in India/Agents address:
Mohan Associates,
CEEBROS BUILDING, D - 4, III FLOOR, NO. 11, CENETOPH ROAD, TEYNAMPET, CHENNAI - 600 018, TAMIL NADU

Proposed to be Used
DELI

HEAD GEAR; JACKETS [CLOTHING]; JERSEYS [CLOTHING]; JUMPERS [PULLOVERS]; LEATHER CLOTHING; LEATHER OR IMITATION LEATHER CLOTHING; CLOTHING OF LEATHER OR IMITATION LEATHER
4353544  21/11/2019
ATHIRA RAMACHANDRAN
THAZHATHINAL, KANCHIYAR, AYYAPPANCOIL, IDUKKI, UDUMBANCHOLA, KERALA - 685511.
Sole Proprietress
Address for service in India/Attorney address:
KUNAL KHANNA & CO.
45/11, EAST PATEL NAGAR, NEW DELHI - 110008
Proposed to be Used
CHENNAI
Clothing for men, women and children, footwear, headgear included in class 25.
KUTUMB

4353576   20/11/2019

VINITA GUPTA
BPCL Colony, Flat No. 148, Block 22, Chembur East, Mumbai, Maharashtra - 400071

Individual

Address for service in India/Attorney address:

NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used

MUMBAI

Clothing, footwear, headgear.
SAMVYAAN
4353740  21/11/2019
ANKIT MANGAL
B-21, MAHESH NAGAR, GOPALPURA, BYPASS, JAIPUR 302015
Address for service in India/Attorney address:
SIMRAT KAUR
THE ENDRETTA- ADVOCATES AND SOLICITORS SECOND FLOOR, 198, SECTOR 38, GURGAON-122001
Proposed to be Used
AHMEDABAD
CLOTHING
SHREE BHAGWATI SAREE EMPORIUM (SBSE)

4353773  21/11/2019

PRAVEEN KUMAR GUPTA
1870-73 2ND FLOOR HAVELI JUGAL KISHORE GALI GHANTE WALI CHANDNI CHOWK NEW DELHI-110006
proprietor

Address for service in India/Attorney address:
RASHMI JOSHI
A-48 GALI NO-9 FIRST FLOOR WEST VINOD NAGAR NEW DELHI-110092
Used Since :10/12/1989

DELHI
SAREE, SUITS, LEHENGA
BUBBER COUTURE
4353843    21/11/2019
AANCHAL MEHTA
trading as ;BUBBER COUTURE
A-2 STERLING APARTMENTS, 38 PEDDAR ROAD, MUMBAI - 400026
Address for service in India/Attorney address:
PARINAM LAW ASSOCIATES
4th Floor, Express Towers, Ramnath Goenka Marg, Nariman Point, Mumbai - 400 021
Used Since :24/03/2011
MUMBAI
CLOTHING, CLOTHING ACCESSORIES BEING GOODS INCLUDED IN CLASS 25
IVAZA

4353880  21/11/2019
MANOJ KUMAR SETHI TRADING AS MANBHAWAN OVERSEAS.
PLOT NO.-146, SECTOR-25, HUDA PART-1, PANIPAT-132103, HARYANA.
PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Terrant

4354128   21/11/2019

BHAVARSINGH H. CHAMPAWAT SOLE PROPRIETOR OF RUNICHA ENTERPRISES
223, 2nd floor, Bhawani Plaza, B.S. Road, Dadar (west), Mumbai –400028.
Sole Proprietor

Address for service in India/Attorney address:
GAWDE MEGHA ASHOK
C-339,ANTOP HILL WAREHOUSE PVT. LTD , V.I.T. COLLEGE ROAD, WADALA (E), MUMBAI 400 037

Proposed to be Used
MUMBAI
Ready made Garments.
BONONO

4354133  21/11/2019
KARAN JITENDRA BAFNA
1302, Girnar Tower, Seth Motisha Lane, Mazgaon, Byculla, Mumbai 400 010
Proprietorship Firm
Address for service in India/Attorney address:
FORAM SHAH
57, Walchand Terrace, Tardeo Road, Mumbai - 400033

Proposed to be Used
MUMBAI
Ready-made clothing, lining and articles such as shirts, jackets, tee-shirts and such other clothes included in Class 25
REDRIFIC
4354194  21/11/2019
BISHWANATH BAHETI TRADING AS TANUSH
279, G. T. Road (N), 1st, Floor, Room No.-103, Howrah-711106, West Bengal.
Proprietor
Address for service in India/Agents address:
C. J. ASSOCIATES.
6A, KIRAN SHANKAR ROY ROAD, 2ND FLOOR, KOLKATA - 700 001.
Proposed to be Used
KOLKATA
Readymade Garments and Hosiery Goods.
NEEPSA

4354317  21/11/2019

SONU KUMAR DEO
H No.- 24, Ashok path, jatia, kahilipara, guwahati-29
Class-25 (CLOTHING, FOOTWEAR, HEADGEAR)
INDIVIDUAL

Proposed to be Used
KOLKATA
CLOTHING, FOOTWEAR, HEADGEAR
CANPIE

4354428  21/11/2019

HEMLATA VEDI
BLOOM STYLE AT-6285/3, GALI NO.3, BLOCK NO.6, SALUJA WALI GALI, DEV NAGAR, TANK ROAD, KAROL BAGH, NEW DELHI-110005.

PROPRIETORSHIP

Address for service in India/Attorney address:
SAI ASSOCIATES
F-175, 30 FUTA ROAD, KHAJURI KHASS DELHI 110094

Proposed to be Used

DELHI
READYMADE GARMENTS FOR MENS, WOMENS AND CHILDRENS IN CLASS 25.
MESBRO

4354653   21/11/2019
MESBRO TECHNOLOGIES PRIVATE LIMITED
Flat no C/904, Geomatrix Dev, Plot no 29, Sector 25, Kamothe, Raigarh-410209, Maharashtra, India
Private Limited Company

Address for service in India/Agents address:
HIMANGINI VISHAL SHAH
1102, MICRO SRUSHTI TOWER, L.B.S. ROAD, BHANDUP(W), MUMBAI-400078.

Proposed to be Used
MUMBAI
gym clothes; and in general, clothing, footwear, headgear.
DULHE SAHAB
4354689   21/11/2019
RAVI BATRA TRADING AS M/S. DULHE SAHAB
LAXMI MARKET, F-7, PULGAON, DURG (C.G.)
A PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Proposed to be Used
MUMBAI
Readymade garments, under garments, sports garments, footwear and baby footwear
DINESH KUMAR SAHU  
Bank Colony Ward 14, Vijay Nagar Durg, Chhattisgarh- 491001  
An Individual

Address for service in India/Attorney address: 
KANIKA JAIN 
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034  
Used Since :01/11/2016

MUMBAI  
Clothing for men, women and children
SURESH KATARIYA
331 vikas nagar chotabangadha road indore 452005
An Individual

Address for service in India/Attorney address:
KANIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034

Proposed to be Used
MUMBAI
Clothing for men, women and children
Blord 1
4355070  22/11/2019

BAFNA FASHIONS (PROPRIETOR: KAMLESH KUMAR BAFNA )
31, 1st Floor, Opposite. Ganesh Temple , V. S. Lane, Chickpet Cross Bengaluru Karnataka Bangalore (Urban ) - 560053

Proprietorship

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
CLOTHING, FOOTWEAR, HEADWEAR
4355183    22/11/2019
JASHODABEN VASANTBHAI SOLANKI
V. DIXIT FASHIONS, GROUND FLOOR, O-22, BOMBAY MARKET, NEAR SAHARA DARWAJA, UMARWADA, SURAT – 395002
PROPRIETOR

Address for service in India/Attorney address:
SHETH & CO., ADVOCATES
RAJAN BUILDING-5,6, OPP. JAINATH PETROL PUMP, GONDAL ROAD, RAJKOT - 360 002

Proposed to be Used
AHMEDABAD
SAREES & READYMADE GARMENTS
SHBEAUTYZONE

4355185   22/11/2019
KAMAL VINODBhai PATEL
KRISH ART, C/20, 1ST FLOOR, SHIV NAGAR SOCIETY, LAMBE HANUMAN ROAD, SURAT - 395006
PROPRIETOR

Address for service in India/Attorney address:
SHETH & CO., ADVOCATES
RAJAN BUILDING-5,6, OPP. JAINATH PETROL PUMP, GONDAL ROAD, RAJKOT - 360 002

Proposed to be Used
AHMEDABAD
DRESSES, SUITS (CLOTHING), GHAGRA CHOLI (READYMADE GARMENTS), SAREES, READYMADE GARMENTS, HOSIERY, CLOTHING, FOOTWEAR AND HEAD GEAR
NAVKAYA

4355224  22/11/2019

BHAVIN GALA
317, Ashish industrial estate, Gokhale Road, Dadar (West), Mumbai-400025

Indian National

Address for service in India/Attorney address:
ABRISE LEGAL
E 712,Crystal Plaza, New Link road, Opp. Infiniti Mall, Andheri west, Mumbai 400 053

Proposed to be Used
MUMBAI

Under garments; Brassieres
Black Locust

4355376   22/11/2019

RAJESH PANDEY
30/192, Block No. 30, Vikram Vihar, Lajpat Nagar IV, Delhi
Individual

Address for service in India/Attorney address:
DEEPIKA DUTT
75-C, Kalpana, Sector-5, Vaishali, GZB, UP-201010

Proposed to be Used
DELHI
Clothing
ARIVO
4355731    22/11/2019
RAMINDER SINGH
7/91B PURANI SABZI MANDI CHIPPITOLA AGRA, UTTAR PRADESH - 282001
THE TRADEMARKS ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Shoes *, Clothing *
FEMVY

4355930  23/11/2019
Bhanuben Ashvinbhai Raiyani (Proprietor) Trading as Smart Shop
C1-301, Poojan Residency, Near Varachha Bank, Yogichowk, Punagam. Surat-395010, Gujarat
Proprietor

Address for service in India/Attorney address:
Kaushikchandra Ambalal Barot
11 Shukan Flat, Near Kum Kum School, Uttamnagar, Maninagar, Ahmedabad 380008 (Gujarat) India.

Proposed to be Used

Ahmedabad

Ready-to-Wear Clothing, Sarees, Dresses, Tunics, Ghagra Choli (Readymade Garments), Clothing for Women, Clothing, Salwar Kurta (Readymade Garments for Women), Blouses, Suits
4355935    23/11/2019

PAVITRABANDHAN SAREES LLP
2030, NEW SARDAR TRADERS MARKET, PUNA KUMBHARIYA ROAD, SURAT-395010, GUJARAT

Limited Liability Partnership

Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.

Proposed to be Used
AHMEDABAD
READY-TO-WEAR CLOTHING, SAREES, DRESSES, TUNICS
HOOR TEX

4355960  23/11/2019
BHADELIA GULAM ABDUL KADAR
120, AMAN SOCIETY-1, JIVAN JYOT CINEMA, UDHNA, SURAT, GUJARAT - 394210.
Sole Proprietor

Address for service in India/Attorney address:
KUNAL KHANNA & CO.
45/11, EAST PATEL NAGAR, NEW DELHI - 110008

Proposed to be Used
AHMEDABAD
Clothing for men, women and children, footwear, headgear included in class 25.
4355964  23/11/2019
MOHD. IQBAL KHAN TRADING AS RUSHDA ENTERPRISES.
PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
HOSIERY, READYMADE GARMENTS AND FOOTWEAR.
OFFTREND

4355967   23/11/2019

RAJAT GUPTA.
G-45, FIRST FLOOR, PREET VIHAR, DELHI-110092.

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used

DELHI

READYMADE GARMENTS INCLUDING T-SHIRTS, DENIMS, TROUSERS, SHIRTS AND CLOTHING, LADIES AND GENTS JEANS AND CHILDREN WEAR INCLUDED IN CLASS 25.
RANGANI FASHION
4355972  23/11/2019
HARSHIL NAVINBHAI RANGANI (PROPRIETOR) TRADING AS RANGANI FASHION
107- 1st FLOOR, MOOLCHAND MARKET, RING ROAD, SURAT – 395002, GUJARAT

PROPRIETOR

Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.

Proposed to be Used
AHMEDABAD
READY-TO-WEAR CLOTHING, SAREES, DRESSES, TUNICS, GHAGRA CHOLI (READYMADE GARMENTS)
4356098    23/11/2019
SUNIL KUMAR SHARMA
AVS Enterprises, E-1/614, Gali No. 20, Pusta-4, Sonia Vihar, Sabhapur, New Delhi–110094
Sole Proprietor

Address for service in India/Agents address:
SANJAY KUMAR GUPTA
139, 2nd floor, Engineers Enclave, Pitam Pura, Delhi-110034.

Proposed to be Used
DELHI
Readymade Garments, Clothing
4356149  23/11/2019
UNITED TESLA HEMP COMPANY
9th Floor, 920, Unit No. 9, Corporate Park, 2, VN Purav Marg, Near Swastik Chambers, Chembur, Mumbai, Suburban, Mumbai, Maharashtra - 400071
A Registered Partnership Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Clothing, footwear, headgear
CASUALLIMOS
4356218    23/11/2019
MD. JUBAIR ANSARI
H NO. C-14 GALI NO.9 WAZIRABAD VALLAGE DELHI-110084
SINGLE FIRM
Address for service in India/Attorney address:
SAI ASSOCIATES
B -5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84
Proposed to be Used
DELHI
CLOTHING, HEADGEAR, FOOTWEAR
4356220   23/11/2019
MD. SHAHID NEZAMI
H NO C-14 GALI NO 9, WAZIRABAD VILLAGE DELHI 110084
SINGLE FIRM
Address for service in India/Attorney address:
SAI ASSOCIATES
B -5A GALI NO 38 BLOCK B Part II KAUSIK ENCLAVE BURARI DELHI 84
Proposed to be Used
DELHI
CLOTHING, HEADGEAR,
FAST RANK

4356243  23/11/2019
MOHD. JAVED
6076/1, BLOCK NO. 2, DEV NAGAR, KAROL BAGH, DELHI
SINGLE FIRM
Address for service in India/Attorney address:
SAI ASSOCIATES
B -5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84
Proposed to be Used
DELHI
CLOTHING, HEADGEAR, FOOTWEAR
JPNICE
4356291  23/11/2019
JAI PARKASH, PROPRIETOR OF M/S SHREE SHYAM POLYMERS
C-22, AMAR COLONY, KAMRUDIN NAGAR, NANGLOI, DELHI-110041
PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
VIPAN JAIN (ADVOCATE)
C/O. CAPITAL REGISTRATION SERVICE, 145/B, CD BLOCK, DDA FLATS, PITAM PURA, DELHI-110088

Proposed to be Used
DELHI
FOOTWEARS
S.K. Tackson Jeans

4356438  23/11/2019

BASHIR KHAN
IX/1241, Jurab Mandi, Subhash Road, Gandhi Nagar, Delhi-110031

Individual

Address for service in India/Attorney address:
Vijay Kumar Gupta
S-99, SECOND FLOOR SUNDER BLOCK SHAKARPUR DELHI-110092

Proposed to be Used

DELHI
Jeans, Trousers, Jackets, T-Shirts, Lowers, Sweat Shirts, Sweaters, Underwear, Sherwani, Kurta-Pyjama, Pant, Tops, Dresses, Jeggings, Capri, Tunip, Shorts, Caps, Coat-Pant, Sherwani, Dressing Stoles, Overcoats, Legging, Trousers, Uniforms.
4356467   23/11/2019
AJIT SINGH
33/A-2, Block - A, Rajiv Nagar, Pooth Kalan, New Delhi
Proprietor

Address for service in India/Attorney address:
CHANDER KANT & ASSOCIATES
Office No. 217, 2nd Floor, Vardhman Prachi Plaza, Sector-8, Rohini, Delhi - 110085

Proposed to be Used
DELHI
Ready Garments, Clothing, Clothing for Men, Women and Children, Hosiery, T-shirts, Shirts, Jeans and Footwear
BHOLI

4356706  23/11/2019
GURLEEN SINGH
HOUSE NO - 41, BLOCK – C, POCKET – 3, DDA MARKET, SECTOR 15 ROHINI NORTH WEST DELHI 110089
NA

Address for service in India/Attorney address:
NEHA SETH & ASSOCIATES
202 NAVEEN APARTMENTS, OPPOSITE SAINIK VIHAR, PITAMPURA, NEW DELHI 110034
Used Since : 01/11/2019

DELHI
CLOTHING, FOOTWEAR AND HEADGEAR
4356914  24/11/2019
PRATIK KUMAR CHATTOPADHYAY
POST - MUGKALYAN, VILLAGE - CHANDRAVAG, HOWRAH, WEST BENGAL - 711312.
Sole Proprietor
Address for service in India/Attorney address:
KUNAL KHANNA & CO.
45/11, EAST PATEL NAGAR, NEW DELHI - 110008
Used Since: 29/05/2019
KOLKATA
Clothing for men, women and children, footwear, headgear included in class 25.
KOKILA G G
Flat No F16, G- Block, 1st Floor, Rubyparadise, Easwari Nagar Main Road, Selaiyur, Chennai – 600059
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :08/09/2019

CHENNAI
CLOTHING, FOOTWEAR, HEADWEAR
Priority claimed from 28/05/2019; Application No. : 4020190082546 ;Republic of Korea
4357655 25/11/2019
SONG, TAI WON
1F, 6, Samseong-ro 61-Gil, Gangnam-gu, Seoul, Republic of Korea (Zip Code 06209)
Individual
Address for service in India/Attorney address:
R.K.DEWAN & CO.
R.K. DEWAN & CO. 1271 & 1272, 12th Floor, Aggarwal Cyber Plaza - II, Netaji Subhash Place, Pitampura, New Delhi - 110 034, INDIA
Proposed to be Used
DELHI
Shoes, Sport shoes, Clothing, Sports clothing, Belts for clothing, Outdoor clothing, Leggings(pants), Windbreakers, Underwear, Neck-warmers, Socks, Gloves (including leather, bark, fur gloves), Hats, Raincoats, Uniforms, Overshoes, Running clothes, Swimwear, Swimming cap, Shirt.
SONG, TAI WON
1F, 6, Samseong-ro 61-Gil, Gangnam-gu, Seoul, Republic of Korea (Zip Code 06209)
Individual

Address for service in India/Attorney address:
R.K. DEWAN & CO.
R.K. DEWAN & CO. 1271 & 1272, 12th Floor, Aggarwal Cyber Plaza - II, Netaji Subhash Place, Pitampura, New Delhi - 110 034, INDIA

Proposed to be Used
DELHI
Shoes, Sport shoes, Clothing, Sports clothing, Belts for clothing, Outdoor clothing, Leggings(pants), Windbreakers, Underwear, Neck-warmer, Socks, Gloves (including leather, bark, fur gloves), Hats, Raincoats, Uniforms, Overshoes, Running clothes, Swimwear, Swimming cap, Shirt.
REPLUS CREATION
4357782  25/11/2019
MR. HARISH KUMAR PROPRIETOR OF M/S SHREE HARI COLLECTION
#12, Street No. 14, Gagandeep Colony, Kakowal Road, Ludhiana (Punjab)
Proprietorship
Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1
Used Since :01/04/2019
DELHI
Hosiery and Clothing Articles
4358405  26/11/2019
SSEPL Skills Pvt. Ltd.
S3/30, Mancheswar Industrial Estate, Rasulgarh, Bhubaneswar, Odisha-751010
An Indian Company

Address for service in India/Attorney address:
L.S.DAVAR & CO.
Globsyn Crystals, Tower 1, 2nd Floor, Block EP, Plot No. 11 & 12, Salt Lake Sector V, Kolkata – 700 091, India

Proposed to be Used
KOLKATA
Clothing, footwear, headwear.
Skechwood

4358695  26/11/2019

RIMPY JAIN
17/001, MANTRI RESIDENCY, BANNERGHATTA ROAD, NEAR ROYAL MEENAKSHI MALL, BENGALURU, KARNATAKA, PIN CODE-560076
Individual

Address for service in India/Attorney address:
SANJEEV KUMAR
AG-7, Ground Floor, Shalimar Bagh, New Delhi - 110088
Used Since :25/11/2019

CHENNAI
Clothing, footwear, headwear as included in class 25.
SPORTSAL
4359413  26/11/2019
MAHESH VALUE PRODUCTS PRIVATE LIMITED
68, 4TH FLOOR, C.P. RAMASWAMY ROAD, ALWARPET, CHENNAI-600 018, TAMIL NADU.
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Proposed to be Used
CHENNAI
SPORTS CLOTHING; SPORTS WEAR; SPORTS SOCKS; SPORTS SHOES; SPORTS FOOTWEAR; SPORTS SHIRTS;
SPORTS SHORTS; SPORTS JERSEYS; SPORTS OVERUNIFORMS; SPORTS BRAS; SPORTS PANTS; SPORTS JACKETS;
SPORTS CAPS; SPORTS VESTS; SPORTS SINGLETS; BOOTS FOR SPORT; CLEATS FOR ATTACHMENT TO SPORTS
SHOES; ARTICLES OF SPORTS CLOTHING; SPORTS BREECHES; SPORTS UNIFORMS; CLOTHING; FOOTWEAR;
HEADGEAR; SHIRTS; TEE-SHIRTS; PANTS; TROUSERS; DRESSES; READY-MADE CLOTHING; SARIS; SARONGS;
DHOTI; PYJAMAS; SKIRTS; HOSIERY; UNDERCLOTHING; UNDERPANTS; UNDERWEAR; VESTS; BRASSIERES;
PETTICOATS; SUITS; SWEATERS; JACKETS; OVERCOATS; KNITWEAR; NECKTIES; BELTS; CAPS; GLOVES; SCARFS;
SHAWLS AND SOCKS
ZSONIK

4359495  26/11/2019
NIKUNJ MANSUKHBHAI ZALAVADIYA
74, Madhavdarshan Row House, Near Bhojalram Chowk, Motavarachha, Chorasi, Surat-394101 Gujarat
INDIVIDUAL

Address for service in India/Agents address:
PRASHANT KOMAL KUMAR KULSHRESTHA
2014, Trade House Ring Road, Surat-395002.

Proposed to be Used
AHMEDABAD
Clothing, footwear, headgear as included in class 25
LOVENUE CARE
4359512    26/11/2019
PARVEEN
102, CIVIL LINES, BEHIND SUBASH HOTEL, OPP. ROADWAYS BUS STAND, BULANDSHAHR-203001, U.P.
Individual
Address for service in India/Attorney address:
SUNIL KUMAR ADVOCATE
F-122, GF, UTSAV APARTMENT, SECTOR-18, ROHINI, DELHI-110089

Proposed to be Used
To be associated with:
4113165
DELHI
Bra, Panties, Slips, Camisoles, Thermals, Socks, Bloomers, Lingerie, under Garments, Hosiery, Readymade Garments
4360011   27/11/2019
DANISH UMER KHAN
36/38, Rapid House, Room No 19 A, Narayan Dhuru street, Mandvi, B.P. Lane, Mumbai-400003, Maharashtra, India
Individual
Address for service in India/Agents address:
ANKIT SETHI
218, 3-B, Mittal Industrial Estate, Marol, Andheri East, Mumbai-400059.
Proposed to be Used
MUMBAI
Clothing, as covered under Class 25
VEENA NAVEEN SONI
H-1003, MAHALAXMI TOWER, NEW D.N NAGAR, BEHIND RUSTOMJEE ELEMENTS, ANDHERI WEST 400053
PROPRIETOR

Address for service in India/Agents address:
PUNIT KUMAR GOYAL
Office No.137, 1st floor, BC Wing, Sonam Shopping Centre, Golden Nest Phase VI, Near Balaji Hospital, Mira Bhayandar Road, Bhayandar East, Thane-401107

Proposed to be Used
MUMBAI
Jerseys, Basketball sneakers, Sports pants, Moisture-wicking sports pants
4360930  28/11/2019
GV MANUFACTURING
WZ-350, Ground Floor, Village - Madipur, New Delhi - 110063
Partnership Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :08/06/2018

DELHI
Clothing, footwear, headgear.
4361928  29/11/2019  
RASHMI MANISH TALREJA  
3202, Ramona Runwal, Lbs Marg, Mulund, Mumbai, Maharashtra - 400080  
PROPRIETORSHIP  
Address for service in India/Attorney address:  
RANJITHKUMAR D  
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037  
Proposed to be Used  
MUMBAI  
Clothing, footwear, headwear
2941206  15/04/2015
RAMESHWAR S/O JORA RAM JI
trading as ;MADHAV MILLS
220, GARHWALA JAV, MANDIA ROAD,PALI (RAJASTHAN)
MANUFACTURER AND TRADER

Address for service in India/Attorney address:
EASY TRADE SOLUTION
561/3498, GUJARAT HOUSING BOARD, OPP. POLICE STATION, NEW BAPUNAGAR, AHMEDABAD - 380 024 - GUJARAT

Used Since :18/04/2012

AHMEDABAD
SAREES FALLS
3345705  24/08/2016
KUNJADIYA HEMIN DHANJIBHAI
trading as ;SHREE GANESH JARI COVERING
B - 157,158,DIAMOND NAGAR,PART - 2,OPP. THAKORWAR FARM,KAMREJ ROAD,SURAT,GUJARAT,INDIA.
MANUFACTURER
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT
Used Since : 01/01/2013
AHMEDABAD
JARI AND KASAB.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. Sale of goods is restricted in the state of Gujrat only.
KPL

3533918    26/04/2017
SAGAR CHOPRA
trading as ;RDS ENTERPRISES
63/33D, RAMA ROAD IND. AREA. NEW DELHI-110015
MANUFACTURERS AND MERCHANTS
Used Since :01/04/2014

DELHI
LACE AND EMBROIDERY, RIBBONS AND BRAID; BUTTONS, HOOKS AND EYES, PINS AND NEEDLES; ARTIFICIAL FLOWERS, ZIP, ZIPPER.
K.S
3533926  26/04/2017
SAGAR CHOPRA
trading as ;RDS ENTERPRISES
63/33D, RAMA ROAD IND. AREA. NEW DELHI-110015
MANUFACTURERS AND MERCHANTS
Used Since :01/04/2014
DELHI
LACE AND EMBROIDERY, RIBBONS AND BRAID; BUTTONS, HOOKS AND EYES, PINS AND NEEDLES; ARTIFICIAL FLOWERS, ZIP, ZIPPER.
3777270  14/03/2018
JAISINH SISODIA
32, GOOLISTAN, 34, BHULABHAI DESAI ROAD, MUMBAI-400026, MAHARSHTRA, INDIA
MANUFACTURER AND MERCHANT
INDIVIDUAL
Proposed to be Used
MUMBAI
BUTTONS, ORNAMENTAL NOVELTY BUTTONS
Kohinoor
3788857   26/03/2018
KOHINOOR CLOTH STORES LLP
KOHINOOR, MG ROAD, AHMEDNAGAR- 414001, MAHARASHTRA
A LIMITED LIABILITY PARTNERSHIP FIRM
Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.
Used Since :20/09/1937
MUMBAI
ACCESSORIES FOR APPAREL, SEWING ARTICLES AND DECORATIVE TEXTILE ARTICLES; CLOTHING BUCKLES; EMBROIDERY FOR GARMENTS; GOLD EMBROIDERY FOR GARMENTS; FEATHERS; BROOCHES; CLIPS FOR CLOTHING; LACE AND EMBROIDERY; SILVER EMBROIDERY FOR GARMENTS; EMBROIDERED BADGES FOR CLOTHING; CLOTHING PATCHES; TEXTILE PATCHES FOR CLOTHING; BELT BUCKLES, NOT OF PRECIOUS METAL, FOR CLOTHING; BROOCHES [CLOTHING ACCESSORIES]; BORDERS AND EDGINGS FOR CLOTHING.
3858168 13/06/2018
JAMTARAM KANJIBHAI MALI AN INDIAN NATIONAL SOLE PROPRIETOR OF TULSI KATLERI
NEW BARODA PRISTAGE, PLOT NO-74, NR. GAUTAM HOSIERY, L.H.ROAD, SURAT. GUJARAT - INDIA.
NEW
Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022
Used Since :25/07/2017
AHMEDABAD
IN RESPECT OF ZIPPERS INCLUDED IN CLASS - 26
3944184  13/09/2018

PRABHULAL MALOO
680, New Textile Market, Ring Road, Surat – 395 002.
a sole proprietor of MAHAVEER FASHION

Address for service in India/Agents address:
KARNI TRADE MARKS,
4024, WORLD TRADE CENTRE, RING ROAD, SURAT-395 002.
Used Since :22/07/2010

AHMEDABAD
Lace and Embroidery; Elastic Ribbons; Ribbons and Braid; Haberdashery; Frills, Eyelets, Edgings, Fastenings and Trimmings for Clothing; Zippers, Zip Fastness, Buttons, Hooks, Pins and Needles; as included in Class – 26.
4081098  08/02/2019
SUNILA BILVAMANGAL
M/S.FINESSE, NO.6, BUCKINGHAM TERRACE, 55/61, MC NICHOLS ROAD, CHETPET, CHENNAI-600031
NA

Address for service in India/Attorney address:
S.RENUKA
BALAJI APARTMENT, FLAT A-2, A-BLOCK, GROUND FLOOR, NO.38, PARANAGASUPURAM STREET, KODAMBKKAM, CHENNAI - 600 024

Used Since :16/03/2011

CHENNAI
LACE AND EMBROIDERY RIBBONS AND BRAID, BUTTON, HOOKS AND EYES, PINS AND NEEDLES, ARTIFICIAL FLOWERS
4208724  17/06/2019
ONYXE BUTTONS PVT LTD
145-B, Sector-16, HSIIDC, Bahadurgarh, Jhajjar, Haryana, Pin code- 124507
Artificial person

Address for service in India/Attorney address:
GIMMI JOSEPH K., ADVOCATE
# 463,13 TH CROSS,10 TH MAIN, WILSONGARDEN,BANGALORE,560027

Proposed to be Used
DELHI
Buttons, Buttons for clothing
DENOH-BEH LAWRENCE GREAR
No 2/1, Sterling Road, 2nd Cross Street, Nungambakkam, Chennai - 600034
Proprietorship

Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai – 600037

Used Since: 11/12/2018

CHENNAI
Hair Wigs
4337752  04/11/2019

KARANBIR SINGH BHATIA
Orwind Incorporation, D-26, First Floor, Naraina Vihar, New Delhi-110028
Sole Proprietor

Address for service in India/Agents address:
SANJAY KUMAR GUPTA
139, 2nd floor, Engineers Enclave, Pitam Pura, Delhi-110034.

Proposed to be Used
DELHI
Hair ornaments, hair rollers, hair fastening articles, and false hair, barrettes [hair-slides], bows for the hair, false beards,
false hair, false moustaches, hair bands, hair grips [slides], hair curling pins, hair pins, hair nets, hair curling papers, hair
extensions, hair coloring caps, human hair, plaited hair/tresses of hair, toupees, wigs; Lace and embroidery, ribbons and
braid; buttons, hooks and eyes, pins and needles; artificial flowers, fruits and vegetables; Artificial garlands; Artificial
Christmas garlands and wreaths incorporating lights
FASTAG

4337830  04/11/2019
MR. GAURAV JODHANI PROPRIETOR OF TAG-IT POLYMERS
D-1596, DSIIDC , NARELA INDUSTRIAL AREA, DELHI-110040.

PROPRIETORSHIP

Address for service in India/Attorney address:
AMANDEEP SINGH
PLOT NO.62-63, KHASRA NO.103-104, RAJPUR KHURD EXTENSION, NEW DELHI-110068

Proposed to be Used
DELHI
SEAL TAGS , LOOP PINS/ TAG PINS.
RUPESH KUMAR
94, KRISHI APARTMENT, SECTOR-13, ROHINI, ROHINI SECTOR-14, NORTH WEST DELHI, DELHI-110085
SOLE PROPRIETOR

Address for service in India/Agents address:
POONAM AGARWAL
RJT-205, 2nd floor, Rajendra Jaina Tower, Wazirpur Ind. Area, New Delhi-110052.

Proposed to be Used
DELHI
Hair ornaments, hair rollers, hair fastening articles, and false hair; Rubber bands for hair; Hair clips
SRMB SRIJAN PRIVATE LIMITED
7 Khetra Das Lane, Kolkata 700012, West Bengal, India
A company incorporated under the Indian Companies Act,1956

Address for service in India/Attorney address:
D.P. AHUJA & CO
14/2 PALM AVENUE CALCUTTA 700019 INDIA

Proposed to be Used
KOLKATA

Lace and embroidery, ribbons and braid; Buttons, hooks and eyes, pins and needles; Artificial flowers; Hair decorations; False hair
CometCloud
4349586  16/11/2019

PRASHANT UTNEJA
B-2/5 Gali No 10, Dashrath Puri, Dabri Palam Road, South West Delhi, Delhi-110045
Citizen of India

Address for service in India/Attorney address:
RAJAT MALHOTRA
Ideas2IPR, B-115 Chander Nagar, Janak Puri, New Delhi-110058

Proposed to be Used
DELHI
Lace and embroidery, haberdashery ribbons and bows, ribbons and braid; buttons, hooks and eyes, pins and needles; frills, eyelets, edgings, fastenings and trimmings for clothing, patches for repairing and decorating textile and clothing articles.
ANMOL JAIN PROPRIETOR OF M/S BALAJI SERVICES
SITE-2, H. NO. 16, VIKAS PURI, NEW DELHI 110018.
 INDIVIDUAL

Address for service in India/Attorney address:
AMANDEEP SINGH
PLOT NO.62-63, KHASRA NO.103-104, RAJPUR KHURD EXTENSION, NEW DELHI-110068

Proposed to be Used
DELHI
Hair extensions, Hair rollers, Hair decorations, False hairpieces, Hair curlers, Hair tresses, Hair roller pins, Lace and embroidery, Ribbons and braid, Buttons, hooks & eyes, pins and needles, Artificial flowers, Hair decorations, False hair.
4354886  22/11/2019

ABHISHEK DHANUKA
A103, Sheraton Luxury, VIP Road, Behind VIP Plaza, Surat - 395007
Individual

Address for service in India/Attorney address:

NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Used Since: 15/02/2016

AHMEDABAD

Lace, braid and embroidery, and haberdashery ribbons and bows; Buttons, hooks and eyes, pins and needles; Artificial flowers; Hair decorations; False hair.
VIAAN EMBROIDERY

4355434  22/11/2019

MAYURI SAGAR KHADGI
PLOT NO.119, BEHIND RAM MANDIR, SWAWLAMBI NAGAR, NAGPUR-440022
PROPRIETOR

Address for service in India/Agents address:
VIRAJ TAKSANDE
BLOCK NO.2, UNIVERSAL REGENCY APARTMENT, WARDA ROAD, SOMALWADA, NAGPUR-440025.

Used Since :18/12/2018

MUMBAI

Lace and embroidery, ribbons and braid; buttons, hooks and eyes, pins and needles; artificial flowers
XKROS

4355566  22/11/2019

SUTITHI PAUL
1, Bilayet Ali Road, P/O - Talpukur, Kolkata: 700123, West Bengal.
An individual

Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.

Proposed to be Used

KOLKATA

Buttons; hooks [haberdashery]; hooks and eyes; clothing hooks(fasteners); pins and needles; lace and embroidery; ribbons and braid; mitten clips; trouser clips and scarf clips not being jewellery.
UNITED TESLA HEMP COMPANY
9th Floor, 920, Unit No. 9, Corporate pak, 2, VN Purav Marg, Near Swastik Chambers, Chembur, Mumbai, Suburban,., Mumbai, Maharashtra- 400071
A Registered Partnership Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Lace, braid and embroidery, and haberdashery ribbons and bows; Buttons, hooks and eyes, pins and needles; Artificial flowers; Hair decorations; False hair
LIVE INSPIRED GOOD HOMES
2800579   29/08/2014
BENNETT, COLEMAN & COMPANY LIMITED
7, Bahadurshah Zafar Marg, New Delhi- 110103
Manufacturers and Merchants
an Indian company existing under the Companies Act, 1956
Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.

Proposed to be Used
To be associated with:
2800578
DELHI
Carpets, rugs, mats and matting.
 THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.2800578.
RAJESH KUDLU
trading as ;TESOR
NO.2612,GROUND FLOOR, HSR LAYOUT, 1ST SECTOR, 27TH MAIN, BESIDE KAUSHALS SHOP, BANGALORE-560 102
MANUFACTURER AND MERCHANTS
PARTNERSHIP FIRM
Used Since :01/04/2017
CHENNAI
CARPETS, RUGS, MATS AND MATTING, LINOLEUM AND OTHER MATERIALS FOR COVERING EXISTING FLOORS, WALL HANGINGS(NON-TEXTILE), MATTRESSES, QUILTS.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
EBACO INDIA PVT LTD
KHASRA NO. 382, 3RD FLOOR, MG ROAD, NEAR AVALON RESORT, SULTANPUR - 110030
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Carpets, rugs, mats and matting, linoleum and other materials for covering existing floors; Wall hangings, not of textile
ANUBHAV SAXENA  
DA-41, NEW DEFENCE COLONY, BHOPURA, BHOPURA. P. O, SAHIBABAD, PASWADA, GHAZIABAD, UTTAR PRADESH, 201005
THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD  
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Yoga mats
4338803 05/11/2019
SRMB SRIJAN PRIVATE LIMITED
7 Khetra Das Lane, Kolkata 700012, West Bengal, India
A company incorporated under the Indian Companies Act, 1956

Address for service in India/Attorney address:
D.P. AHUJA & CO
14/2 PALM AVENUE CALCUTTA 700019 INDIA

Proposed to be Used
KOLKATA

Carpets, rugs, mats and matting, linoleum and other materials for covering existing floors; Wall hangings [non-textile]
4339445  06/11/2019
NEHA KALRA
C-61, MALVIYA NAGAR, NEW DELHI-110017, INDIA.
MANUFACTURER AND MERCHANT
Address for service in India/Attorney address:
AMAN MADAN
11-B(LGF), JANGPURA EXTENSION MARKET, NEAR INOX EROS, JANGPURA, NEW DELHI-110014, INDIA.

Proposed to be Used
DELHI
CARPETS, WOVEN INCLUDED IN CLASS 27.
4340228   06/11/2019
MR.A.SAKTHI MANOJ., TRADING AS M/S.TRIDENT TEX.
1, Lakshmana Gounder Layout, Murugapalayam West, Gandhi Nagar Post, Tirupur-641 603, Tamilnadu, India.
Manufacturer and Merchants
Address for service in India/Attorney address:
C. MANGAYARKARASI
NO.189, A RATHNAM COMPLEX, POLLACHI MAIN ROAD, SUNDRAPURAM, COIMBATORE- 641024.
Used Since :16/08/2019
CHENNAI
Wallpapers, Wall Coverings of Paper and Vinyl Wallpaper.
JHINGALALA

4340931    07/11/2019
M/S ALDIVO CREATIVE PRODUCTS PVT. LTD.
B-17, GALI NO.2, THOKAR NO.7, ABUL FAZAL ENCLAVE, PART-2, SHAHEEN BAGH, OKHLA, NEW DELHI-110025, INDIA.
MANUFACTURER AND MERCHANTS
A COMPANY REGISTERED UNDER THE INDIAN COMPANIES ACT, 2013

Address for service in India/Attorney address:
S.S. TRADE MARKS COMPANY
T-33/6(G.F.), WEST NIZAMUDDIN, NEW DELHI-13
Used Since :01/11/2019

DELHI

CARPETS, RUGS, MATS AND MATTING, LINOLEUM AND OTHER MATERIALS FOR COVERING EXISTING FLOORS; WALL HANGINGS, NOT OF TEXTILE
ABHINAV SAXENA
4th Floor, D-59, New Multan Nagar, Paschim Vihar, New Delhi, 110056
SINGLE FIRM NAMED CLIQWORLD
Address for service in India/Agents address:
ASHU GUPTA.
Used Since :25/09/2019
DELHI
Providing Yoga mats, bags for yoga mats, Exercise mats, Matting, Carpets, rugs, non-slip mats, reed mats, textile
wallpaper, vinyl floor coverings, wallpaper, artificial turf, floor coverings, gymnastic mats/gymnasium mats, linoleum,
mats, mats of woven rope for ski slope, bath mats, carpet underlay, carpets for automobiles/automobile carpets, carpets /
rugs, decorative wall hangings, not of textile, doormats, etc.
4345948 13/11/2019

MR. UTSAV GARG
W-10, Greater Kailash Part-2, New Delhi-110048
individual

Address for service in India/Attorney address:
TMR SOLUTIONS
M-10, ANUPAM BHAWAN COMMERCIAL COMPLEX, AZADPUR, DELHI-110033.

Proposed to be Used
DELHI
ARTIFICIAL GRASS, Carpets, rugs, mats and matting, linoleum and other materials for covering existing floors; Wall hangings, not of textile.
AMARA

4348525  15/11/2019

WALLART WALLPAPER PRIVATE LIMITED
PNO 4800 & 4863, LOWER GF, PVT NO. B, PLOT NO. 24, BHARAT RAM ROAD, DARYAGANJ, NEW DELHI - 110002
a company incorporated under the companies act 2013

Address for service in India/Attorney address:
MR. BHAVYA GOYAL ADV.,
Flat No. 307, Pavilion Heights 2, Sector- 128, Jaypee Greens Wish Town, Noida - 201304, (U.P.) Email: ipindia.bhavya@gmail.com

Proposed to be Used
DELHI
Wall and Ceiling Coverings; Floor Coverings and Artificial Ground Coverings
Achintya
4351428  19/11/2019
BHARAT CHHABRA S/O. SH. SUBHASH CHHABRA M/S. BHARAT ENTERPRISES
6, NEW PRAKASH NAGAR, PANIPAT-132103 HARYANA
Proprietorship firm
Address for service in India/Attorney address:
RAJASTHAN REGISTRATION CENTER
14-B, GOVIND MARG, ADARSH NAGAR, JAIPUR-302004 RAJASTHAN
Proposed to be Used
DELHI
Carpets, rugs, mats and matting, linoleum and other materials for covering existing floors; Wall hangings, not of textile in class 27.
SVECH

4353456  20/11/2019

SVECHA HEALTH LLP
H.No. 302, Pearl House Apartments, Erramanzil Colony, Hyderabad, Telangana - 500081, India
Limited Liability Partnership

Address for service in India/Agents address:
GIFTSON ABRAHAM J.
OLD NO.16, NEW NO.33, FOURTH STREET, LAKSHMI NAGAR, VELACHERY, CHENNAI-600042.
Used Since :01/10/2018

CHENNAI

Yoga mats, Yoga blankets, Bags for yoga mats, Yoga mat bags, Non-slip yoga blankets, Non-slip yoga towels which are included in Class 27
MESBRO

4354654    21/11/2019
MESBRO TECHNOLOGIES PRIVATE LIMITED
Flat no C/904, Geomatrix Dev, Plot no 29, Sector 25, Kamothe, Raigarh-410209, Maharashtra, India
Private Limited Company

Address for service in India/Agents address:
HIMANGINI VISHAL SHAH
1102, MICRO SRUSHTI TOWER, L.B.S. ROAD, BHANDUP(W), MUMBAI-400078.

Proposed to be Used
MUMBAI
artificial grass; mats for bathrooms; door mats; mats for external bathrooms; floor coverings (mats) for use in sports activities; anti-fatigue mats; floor mats; mats for the kitchen; gym mats; and in general, carpets, mats, mats, linoleum and other floor coverings; wall tapestries not of textile materials.
4356151  23/11/2019
UNITED TESLA HEMP COMPANY
9th Floor, 920, Unit No. 9, Corporate pak, 2, VN Purav Marg, Near Swastik Chambers, Chembur, Mumbai, Suburban., Mumbai,
Maharashtra- 400071
A Registered Partnership Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Carpets, rugs, mats and matting, linoleum and other materials for covering existing floors; Wall hangings, not of textile
Rugnovate
4358422    26/11/2019
DDECOR EXPORTS PVT. LTD
5TH FLOOR, S14, SOLITAIRE CORPORATE PARK, 167, GURU HARGOVINDJI MARG, CHAKALA, ANDHERI EAST, MUMBAI 400093

Address for service in India/Attorney address:
SOLICIS LEX
6th Floor, -A- Wing, Knox Plaza, Mindspace, Behind Inorbit Mall, Off. Link Road, Next to Hometel Hotel, Malad (West), Mumbai-400064

Proposed to be Used
MUMBAI
ARTIFICIAL TURF, BATH MATS, DOOR MATS, FLOOR COVERINGS AND MATS.
AEROFIT

2826761  15/10/2014
SACHDEV OVERSEAS FITNESS PRIVATE LIMITED
trading as ;SACHDEV OVERSEAS FITNESS PRIVATE LIMITED
PLOT NO.7, THYAGARAYA COLONY, AOC CENTER, WEST MARREDPALLY, SHIVAJI NAGAR, SECUNDERABAD,
TELANGANA-500003
MANUFACTURER AND MERCHANTS
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956
Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.
Used Since :01/01/2004

CHENNAI
GAMES AND PLAYTHINGS , GYMNASTIC AND SPORTING ARTICLES, PORTABLE HOME GYMNASIc APPARATUS;
BHARTI
3357974 08/09/2016
BHARTI ENTERPRISES (HOLDING) PRIVATE LIMITED
BHARTI CRESCENT 1, NELSON MANDELA MARG, VASANT KUNJ, NEW DELHI – 110070, INDIA
Manufacturer and merchants
Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.
Used Since :01/04/2016
To be associated with:
1744685, 1744688
DELHI
BAR-BELLS, BINGO CARDS, BOARD GAMES, BOXING GLOVES, CHESSBOARDS, DARTS, DOLLS, GAMES, GOLF CLUBS, KITES, PLAYING CARDS, STUFFED TOYS, TOYS, SURFBOARDS, JIGSAW PUZZLES, ELECTRONIC TARGETS, DOMINOES, DARTS, BUILDING GAMES, ARCADE VIDEO GAME MACHINES, ELECTRONIC GAMES, FIGURINES MADE OUT OF PLASTIC, WOOD, RUBBER, CHINA OR OTHER MATERIALS, ELECTRONIC AMUSEMENT APPARATUS, SPORTING ARTICLES.
OPEN

3369110  21/09/2016
JK BURAD MANUFACTURING COMPANY (A DIVISION OF JK BURAD OFFSET INDIA PRIVATE LIMITED)
PLOT NO. 26, 27, 32, 33, SHREEJI INDUSTRIAL ESTATE, OLD RAIPUR MILL COMPOUND, SARASPUR, AHMEDABAD-380 018, GUJARAT STATE, INDIA.
MANUFACTURERS AND MERCHANTS
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 2013.
Address for service in India/Attorney address:
BHANSALI & ASSOCIATES
410, 4TH FLOOR, SAKAR III, NEAR INCOME TAX CIRCLE, OPP. OLD HIGH COURT, OFF ASHRAM ROAD, AHMEDABAD-380 014, GUJARAT STATE, INDIA.
Used Since :01/08/2010

AHMEDABAD
ALL KINDS OF PLAYING CARDS
subject to restriction of the goods for sale in the state of GUJARAT only.
JK BURAD MANUFACTURING COMPANY (A DIVISION OF JK BURAD OFFSET INDIA PRIVATE LIMITED)
PLOT NO. 26, 27, 32, 33, SHREEJI INDUSTRIAL ESTATE, OLD RAIPUR MILL COMPOUND, SARASPUR, AHMEDABAD-380 018, GUJARAT STATE, INDIA.
MANUFACTURER & MERCHANT
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 2013.
Address for service in India/Attorney address:
BHANSALI & ASSOCIATES
410, 4TH FLOOR, SAKAR III, NEAR INCOME TAX CIRCLE, OPP. OLD HIGH COURT, OFF ASHRAM ROAD, AHMEDABAD-380 014, GUJARAT STATE, INDIA.
Used Since :01/08/2010
AHMEDABAD
ALL KINDS OF PLAYING CARDS
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE ROYAL.
3406781  09/11/2016
MOHNISH BHUTANI
trading as ;SPORTS HOUSE
72/28 - A, PATEL MARG, MANSAROVAR, JAIPUR -302020, RAJASTHAN.
MANUFACTURER AND TRADER

Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
SONI & SONI - 2ND FLOOR SANGH MITRA,OPP. KESHAV BAGH,ASOPALAV LANE,Nr. SHIVRANJANI CROSS ROAD,SATELLITE,AHMEDABAD-380015, GUJARAT INDIA.
Used Since :31/10/2016

AHMEDABAD
Games and playthings; Gymnastic and sporting articles; Decorations for Christmas trees.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SPORTS HOUSE..
MR. SAHIL SETHI
trading as ; M/s. NEW MOHAN LAL AMIR CHAND
2893/2, JANTA MARKET, SADAR BAZAR, DELHI – 110 006.
Manufacturer & Merchant

Address for service in India/Agents address:
VERMA REGISTRATION SERVICE
E-133, KAMLA Nagar, DELHI - 110 007.
Used Since : 12/08/2015

DELHI
TOYS, GAMES AND PLAYTHINGS FOR PET ANIMALS INCLUDED IN CLASS – 28.
SH. SUDESH KUMAR
trading as ;M/S PRINCE SPORTS
B-2, 309, GANDHI NAGAR, JALANDHAR, PUNJAB.
MANUFACTURERS AND MERCHANTS
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/04/1999
DELHI
GAMES AND PLAYTHINGS, GYMNASTIC AND SPORTING ARTICLES NOT INCLUDED IN OTHER CLASSES.
SH. BAL KRISHAN trading as M/S B. K. SPORTS INDUSTRIES
164/32, AMBEDKAR NAGAR, BASTI NAU, JALANDHAR, PUNJAB.
MANUFACTURERS AND MERCHANTS
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :06/02/2013
To be associated with:
2473494
DELHI
GAMES AND PLAYTHINGS, GYMNASTIC AND SPORTING ARTICLES NOT INCLUDED IN OTHER CLASSES.
3541350  03/05/2017
K & K HEALTH CARE PVT. LTD.
C-10, SECOND FLOOR, PREET VIHAR, DELHI-110092
INDIAN PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
BACHAN LEGAL CONSULTANTS (P) LTD.
2337, DHARAMPURA, CHAWRI BAZAR, DELHI - 110 006.

Proposed to be Used
DELHI
SPORTING AND GYMNASITC APPARATUS, EQUIPMENTS AND ARTICLES; EQUIPMENTS FOR PLAYING GAMES;
RECREATIONAL equipments and APPARATUS; EXERCISE MACHINES; FITNESS EQUIPMENTS; EQUIPMENTS FOR
VARIOUS SPORTS & GAMES; ELECTRONIC AMUSEMENT APPARATUS AND APPARATUS FOR PLAYTHINGS; BAGS,
HOLDALLS AND CONTAINERS FOR SPORTING USE; PARTS AND FITTINGS AND ASSERIOES
3544963  09/05/2017
SUBBARAYAN BHARATHI
trading as ;THE UNTOLD STORES
NO.8/71, K.P.NAGAR, CHINNAPUDUR, POOLUVAPATTI POST, TIRUPPUR - 641602 TIRUPPUR DIST. TAMIL NADU INDIA.
MANUFACTURER AND MERCHANT
PARTNERSHIP FIRM
Address for service in India/Agents address:
BAGYA RAGHAVAN.
OLD NO.10, NEW NO.19, II MAIN ROAD, CIT COLONY, MYLAPORE, CHENNAI - 600 004.
Used Since :21/01/2016

CHENNAI
ALL KINDS OF GIFT MATERIALS AND ARTICLES, ALL KINDS OF UTILITY GIFT MATERIALS AND ARTICLES, ALL KINDS
OF TOYS, TOYS FOR KIDS, CORPORATE GIFT ITEMS FOR MEN"S AND WOMEN"S HOUSEHOLD UTILITY AND GIFT
ARTICLES, PARTY GIFT ARTICLES, PARTY GIFT ITEMS, ALL KINDS OF UTILITY AND GIFT ARTICLES FOR NEW BORN
BABIES.
ISOSOLID
3548310 13/05/2017
MR. P. SINGH
J-BLOCK, RAJOURI GARDEN, NEW DELHI -110027.
SINGLE FIRM
Address for service in India/Agents address:
SHIV LAW HOUSE.
H-166, VIKAS PURI, NEW DELHI - 110 018.
Used Since :01/01/2010
DELHI
EXERCISE CYCLES, EXERCISERS
KBI SPORTS

3563294  05/06/2017

SH. DEEPAK KUMAR TRADING AS DEEPAK SPORTS & GAMES
247/9, NEW SANT NAGAR, BASTI SHEIKH ROAD, JALANDHAR, PUNJAB.

PROPRIETORSHIP FIRM

Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).

Used Since: 01/04/2010

DELHI

GAMES AND PLAYTHINGS, SPORTING ARTICLES NOT INCLUDED IN OTHER CLASSES INCLUDING HOCKEY STICKS, BALLS FOR PLAYING FIELD HOCKEY, BOXING BAGS, BOXING GLOVES, FOOTBALLS [SOCCER], ABDOMEN PROTECTORS FOR TAEKWONDO, CRICKET BALLS, CRICKET BATS.
3673484   09/11/2017
NEERAJ P. LULLA
101, RAJPARASHAR BUILDING, INDRANARAYAN LANE, SANTACRUZ (WEST), MUMBAI 400054
MANUFACTURER AND MERCHANT
A INDIAN NATIONAL
Proposed to be Used
MUMBAI
SPORTING GOODS AND SPORTING EQUIPMENT, GAMES, SPORTS BALLS, GAMES AND PLAYTHINGS, GYMNASTIC AND SPORTING ARTICLES NOT INCLUDED IN OTHER CLASSES IN CLASS- 28
area restricted to the state of MAHARASHTRA.
DOLPHY

3878217    04/07/2018
BHAGIRATH HIMMATBHAI SORATHIYA SOLE PROPRIETOR OF DOLPHIN E-COMMERCE
Shop No. 204, Unitech Business Hub, Near SMC Community Hall, Opp. B.B.C., Yogi Chowk, BRTS Road, Surat -395010 (Gujarat)
Single Firm

Address for service in India/Agents address:
SUPERFASTACTION REGN. SERVICE
526, GROUND FLOOR, GOLDEN PLAZA, NEAR KINARY CINEMA, RING ROAD, SURAT-2
Used Since :20/01/2015

AHMEDABAD
Games and Playthings, Sporting articles, gym accessories (Gymnastic articles / apparatus) Decorations for Christmas Trees
3932086  31/08/2018
ASHOK OMPRAKASH GOENKA
G-48-49, Ground floor, Prime Shoppers, Opposite Safal Square, Udhana Magdalla Road, Vesu, Surat-395007 (Gujarat)
Personal Name

Address for service in India/Agents address:
SUPERFASTACTION REGN. SERVICE
526, GROUND FLOOR, GOLDEN PLAZA, NEAR KINARY CINEMA, RING ROAD, SURAT-2

Proposed to be Used
AHMEDABAD
Games and TOYS, Sporting articles, Decorations for Christmas Trees
HOME it's a feeling

4011497    29/11/2018

ALT DIGITAL MEDIA ENTERTAINMENT LTD.
C-13, BALAJI HOUSE, DALIA INDUSTRIAL ESTATE, NEW LINK ROAD, ANDHERI(WEST), MUMBAI-400053,
MAHARASHTRA, INDIA

Public Limited Company

Address for service in India/Attorney address:

GRAVITAS LEGAL
58/64, Hari Chambers, Office No-301, Shahid Bhagat Singh Road, Mumbai-400023

Proposed to be Used

MUMBAI

GAMES, TOYS AND PLAYTHINGS; VIDEO GAME APPARATUS; GYMNASTIC AND SPORTING ARTICLES; DECORATIONS
FOR CHRISTMAS TREES
ADITRI

4068710  27/01/2019

SRVANTHI ODETI
Flat No.101, Ramchandra Residency, Raghavendra Nagar Colony, Sainikpuri, Neredmet, Secunderabad, Medchal - Malkajgiri,
Telangana, 500094
MANUFACTURER & MERCHANT

Address for service in India/Attorney address:
TUSHAR BHARGAVA
C/o Khandelwal Traders, Near Big Cinemas Alka, Station Road, Chhindwara, M.P. - 480001

Proposed to be Used

CHENNAI

TOYS, PLAY THINGS, KIDDE RIDES, DRIVE GAMES, ADULT AND CHILDREN’S GAMES, EDUCATIONAL-AID GAMES AND
GAMES OF SKILL AND ALL OTHER GAMES FOR AMUSEMENT INCLUDING BOARD GAMES (OTHER THAN ORDINARY
PLAYING CARDS) AND ACCESSORIES AND PARTS AND FITTING FOR USE THEREWITH; Christmas Tree Decorations,
Except Confectionery And Electric Christmas lights AND ALL OTHER GOODS INCLUDED IN CLASS 28
4128536  26/03/2019

URBAN GEAR GIFTS LLP
No. 284/8, 1st Floor, Garvebhavipalya, Behind Sai Baba Temple, Hosur Main Road, Bangalore- 560 068.
A Registered Limited Liability Partnership

Address for service in India/Attorney address:
LEX EXIGO
23 TO 29, WHITE HOUSE, FIRST FLOOR, FF6, ST. MARKS ROAD, BANGALORE - 560 001.
Used Since :01/06/2015

CHENNAI
Games, toys and playthings; Video game apparatus; Gymnastic and sporting articles; Decorations for Christmas trees
4141345 08/04/2019
JSW GMR CRICKET PVT LTD
LSW Centre, Bandra Kurla Complex, Bandra (East), Mumbai – 400051
A company incorporated under the Companies Act, 2013

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Used Since: 04/12/2018

MUMBAI
Games, toys and playthings; video game apparatus; sporting articles.
Trade Marks Journal No: 1932, 16/12/2019 Class 28

4141356 08/04/2019
JSW GMR CRICKET PVT LTD
JSW Centre, Bandra Kurla Complex, Bandra (East), Mumbai – 400051
A company incorporated under the Companies Act, 2013
Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.
Used Since: 04/12/2018
MUMBAI
Games, toys and playthings; video game apparatus; sporting articles.
DELHI CAPITALS
4141367   08/04/2019
JSW GMR CRICKET PVT LTD
JSW Centre, Bandra Kurla Complex, Bandra (East), Mumbai – 400051
A company incorporated under the Companies Act, 2013

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.
Used Since :04/12/2018

MUMBAI
Games, toys and playthings; video game apparatus; sporting articles.
4199988 07/06/2019
YAMINI IMPEX (PROPRIETOR NAME: T.VEERABHADRA RAO)
Plot No.24, Opp. Lera Technologies, New Sbh Colony, West Marredpally, Secunderabad-500026, Telangana
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
GAMES, TOYS AND PLAYTHINGS; VIDEO GAME APPARATUS; GYMNASTIC AND SPORTING ARTICLES; DECORATIONS FOR CHRISTMAS TREES
ROHISHALIYA MITESHBHAI MANHARBHAI
17, om satyam nagar soc, Ved gurukul road, Surat, 395004
Nilkanth enterprise
Trading As: NGEL ENTERPRISE

Proposed to be Used

AHMEDABAD

TOYS, GAMES AND PLAYTHINGS, TOY TOOLS, BABY RATTLES, VINYL AND PLASTIC TOY ANIMALS AND CHARACTERS, JIGSAW PUZZLES, EQUIPMENT SOLD AS A UNIT FOR PLAYING BOARD, SKILL AND ACTION AND ROLE-PLAYING GAMES; PLAYING CARDS, BOARD GAMES, CARD GAMES, TRADING CARD GAMES, HANDHELD ELECTRONIC GAMES; GYMNASTIC AND SPORTING ARTICLES NOT INCLUDED IN OTHER CLASSES 28.
BURN GYM & SPA

4220096   28/06/2019
BURN GYM & SPA PRIVATE LIMITED
SCO 62-63, Sector 8C, Chandigarh – 160008
A Company duly incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
SINGH & SINGH LAW FIRM LLP
C-139, Defence Colony, New Delhi - 110024

Used Since :01/01/2009

DELHI
Gymnastic and Sporting Articles, Appliances for Gymnastics.
KHUSHPINDER SINGH
HNO. 769, NEW MODEL HOUSE, JALANDHAR-I, PUNJAB-144003
PROPRIETOR

Address for service in India/Agents address:
KARAN KHANNA
1ST FLOOR, SOHAL COMPLEX, SEHDEV MARKET, JALANDHAR PUNJAB-144001.

Proposed to be Used
DELHI
4334826    31/10/2019
QUADRIFIC MEDIA PRIVATE LIMITED
UNIT NO. 201, 202, SAFFRON BUILDING, LINKING ROAD, KHAL WEST, MUMBAI – 400052
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
SUBHASH BHUTORIA
D 905, LOWER GROUND FLOOR, NEW FRIENDS COLONY, NEW DELHI-110025
Used Since :27/01/2019
MUMBAI
GAMES AND PLAYTHINGS, GYMNASTIC AND SPORTING ARTICLES
Trade Marks Journal No: 1932, 16/12/2019 Class 28

4337296  04/11/2019
SHILESH
H.NO- 232/17B, TEJAB MILL COMPOUND, GALI NO 3 NEW KOAT GAON, GT ROAD GHAZIABAD, UP 201001
INDIVIDUAL

Address for service in India/Attorney address:
THE MONETIC CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI-110092

Proposed to be Used

DELHI
Toys, Sporting articles, Rubber balls, Action skill games, Bean bag dolls, Plush toys, Balloons, Golf balls, Tennis balls, Bath toys, Christmas tree ornaments, Board games, Building blocks [toys], Equipment sold as a unit for playing card games, Dolls, Doll playsets, Crib toys, Electric action toys, Manipulative games, Puzzles, Kites, Mobiles [toys], Music box toys, Inflatable pool toys, Multiple activity toys for children, Wind-up toys, Target games, Tossing disc toys, Toy vehicles, Toy cars, Toy trucks, Toy buckets and spades, Musical toys, Toy figurines, Toy banks, Puppets, Yo-yos, Playing cards.
SRMB SRIJAN PRIVATE LIMITED
7 Khetra Das Lane, Kolkata 700012, West Bengal, India
A company incorporated under the Indian Companies Act, 1956

Address for service in India/Attorney address:
D.P. AHUJA & CO
14/2 PALM AVENUE CALCUTTA 700019 INDIA

Proposed to be Used
KOLKATA
Games, toys and playthings; Video game apparatus; Gymnastic and sporting articles; Decorations for Christmas trees
Trade Marks Journal No: 1932, 16/12/2019 Class 28

RITESH MALHOTRA
I-86 GF, Ivory Block, Emerald Hills Sector-65 Gurgaon Haryana - 122001
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
DELHI
GAMES, TOYS AND PLAYTHINGS; VIDEO GAME APPARATUS; GYMNASTIC AND SPORTING ARTICLES; DECORATIONS FOR CHRISTMAS TREES
JHINGALALA

4340932  07/11/2019
M/S ALDIVO CREATIVE PRODUCTS PVT. LTD.
B-17, GALI NO.2, THOKAR NO.7, ABUL FAZAL ENCLAVE, PART-2, SHAHEEN BAGH, OKHLA, NEW DELHI-110025, INDIA.
MANUFACTURER AND MERCHANT

Address for service in India/Attorney address:
S.S. TRADE MARKS COMPANY
T-33/6(G.F.), WEST NIZAMUDDIN, NEW DELHI-13

Used Since :07/07/2019

DELHI
GAMES, TOYS, TEDDY BEAR, SOFT TOYS, SOFT SCULPTURE PLUSH TOYS, PLAYTHINGS, GYMNASITC AND SPORTING ARTICLES, DECORATIONS FOR CHRISTMAS TREES.
4341243   07/11/2019
SPORTING SYNDICATE PVT. LTD.
VILLAGE WARIANA, KAPURTHALA ROAD, NEAR JALANDHAR KUNJ, JALANDHAR CITY-144021 (PB.)
A COMPANY INCORPORATED UNDER THE COMPANIES ACT
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/08/2006
DELHI
Sporting Articles.
Trade Marks Journal No: 1932, 16/12/2019

4342950 09/11/2019
JOGSINGH TRADING IN NAME OF MAHINDRA MARKETING
2ND FLOOR, NO 17, 2ND STAGE, 2ND CROSS SUDAMANAGAR, BENGALURU (BANGALORE) URBAN, KARNATAKA, 560027
INDIVIDUAL

Address for service in India/Agents address:
PRIYANKA
RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046

Proposed to be Used
CHENNAI
TOYS, TALKING TOYS, PLASTIC TOYS, SOFT TOYS, PET TOYS
4344176  11/11/2019
SARJU NANDLAL IDNANI TRADING AS FORTUNE IMPEX
2/71, JUHU NEELSAGAR BUILDING, J.V.P.D GULMOHAR ROAD, JUHU, MUMBAI-400049, MAHARASHTRA, INDIA
PROPRIETORSHIP
Address for service in India/Agents address:
MAKHJIA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD,SIDDHARTH NAGAR,THANE (E)-400603
Proposed to be Used
MUMBAI
TOYS.
Torymong

4344838  12/11/2019

JUN SON

1108ho, 27, Michuhob-daero 733beon-gil, Nam-gu, Incheon 22136, Republic of Korea

Natural Person

Address for service in India/Agents address:

KARTIK PUTTAIAH

INVN TREE IP SERVICES, NO.399, 15TH CROSS 5TH MAIN, SECTOR 6, HSR LAYOUT, BANGALORE-560102.

Proposed to be Used

CHENNAI

Toys, Paper Toys, Paper dolls, Figures, Toy action figures, Character figure toys, Pre-fabricated toys, Action figure dolls, Educational toys
ELEMON

4345660  13/11/2019
INPREET SINGH SAHNI
B-53, PARK PLACE DLF PHASE 5, SECTOR 54, GURUGRAM HARYANA-122002
MANUFACTURER AND MERCHANT
Proposed to be Used
DELHI
TOYS, GAMES AND PLAYTHINGS.
AJAY KUMAR YADAV  
KH. NO. 307/202, SECOND FLOOR, GALI NO. 2 NEAR RELIANCE TOWER, MUKUND PUR PART-2, NORTH-WEST DELHI, DELHI-110042  
NOT CONVICTED

Address for service in India/Attorney address:  
VARUN  
Office No. 2, Kh. No. 14/20, Main 20ft Road, Chandan Vihar, West Sant Nagar, Burari, Delhi-110084  

Proposed to be Used  

DELHI  
Games, toys and playthings; Video game apparatus; Gymnastic and sporting articles; Decorations for Christmas trees
Trade Marks Journal No: 1932, 16/12/2019

SHABAZ KHAN
WZ-573, NARAINA VILLAGE, DELHI-110028

Address for service in India/Attorney address:
MAHESH KUMAR
A-3, 3rd Floor, Rajouri Garden, New Delhi-110027

Proposed to be Used

CHESS GAMES; ICE SKATES; JIGSAW PUZZLES; NET FOR SPORTS; PAINTBALL GUNS; PAINTBALLS; PARLOUR GAMES; PICHKARI; TOYS PISTOLS; PLAYING BALLS; PLAYING CARDS; RING GAMES; ROLLER SKATES AND OTHER THINGS INCLUDED IN CLASS 28
OMums

4347381 14/11/2019

RIMPY JAIN
17/001, MANTRI RESIDENCY, BANNERGHATTA ROAD, NEAR ROYAL MEENAKSHI MALL, BENGALURU, KARNATAKA, PIN CODE-560076
Individual

Address for service in India/Attorney address:
SANJEEV KUMAR
AG-7, Ground Floor, Shalimar Bagh, New Delhi - 110088

Proposed to be Used

CHENNAI

Games, toys and playthings; Video game apparatus; Gymnastic and sporting articles; Decorations for Christmas trees as included in class 28.
4347686  14/11/2019
HIKE SHOE PVT. LTD.
375, LEATHER COMPLEX, JALANDHAR (PB.)
A COMPANY INCORPORATED UNDER THE COMPANIES ACT
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/04/2010
To be associated with:
1950086
DELHI
Sporting Articles & Bags Adapted for Sporting Articles.
4349269  16/11/2019
JOUET OVERSEAS LLP
KH. NO. 31/20, 31/21, 32/25/2&32/16 POLE NO. A804 ARYA MOHALLA, ROHTAK ROAD, NANGLOI NEW DELHI West Delhi 110041
Limited Liability Partnership
Address for service in India/Attorney address:
ASHISH GUPTA
A-137, Shastri Nagar, Delhi-110052
Proposed to be Used
DELHI
TOYS, GAMES AND PLAYTHINGS, GYMNASITIC AND SPORTING ARTICLES NOT INCLUDED IN OTHER CLASSES; DECORATIONS FOR CHRISTMAS TREES
DOUBLE - DIAMOND

4350216 15/11/2019

SH. ANURAG ANAND PROPRIETOR OF M/S ANAND INTERNATIONAL
W.X. 81, BASTI NAU, JALANDHAR-144002, PUNJAB.

PROPRIETORSHIP FIRM

Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).

Used Since :01/04/2008

DELHI

SPORTS ARTICLES AND SPORTS EQUIPMENT.
boinfit
4350991  18/11/2019
Nepal
S/o Sh. Haria R/o 24/2, Asola, New Delhi-110074, India
Individual
Address for service in India/Attorney address:
KANALYSIS CONSULTANTS PVT. LTD
KH-368/69, FIRST FLOOR, SULTANPUR, MG ROAD, DELHI 30
Proposed to be Used
DELHI
Gymnastic and sporting articles, indoor fitness apparatus, fitness exercise machines, fitness equipment.
4351138  19/11/2019
Jiang Feng
Room. 1806, 4 Building, H Block, Zijing Manor, Baiyun Street, Dongyang, Zhejiang, China
Individual

Address for service in India/Attorney address:
RAVINDER NEGI
D1/25, Mansa Ram Park, Uttam Nagar, New Delhi-110059

Proposed to be Used
DELHI
Games, toys and playthings; gymnastic and sporting articles not included in other classes; decorations for Christmas trees, Soft Toys, Video Game Apparatus, Toy Vehicles, Toy models, Toy tools, Toy balls, Toy balloons, Toy castles, Toy cars, Toy automobiles, Toy birds, Toy mobiles, Toy robots, Toy trucks, Toy jewellery, Toy furniture, Toy wagons, Toy houses, Toy guns, Toy trains, Toy animals, Toy sets, Toy boats, Toy masks, Toy dolls, Toy vehicle track sets, Toy cookware, Toy airplanes, Rubber toys, Baby toys, Wooden toys, Action toys, Mechanical toys, Bath toys, Plastic toys, Soft toys, Fluffy toys, Cuddly toys, Construction toys, Fabric toys, Electronic toys, Talking toys, Assembly toys, Smart toys, Puzzles [toys], Toys, games, playthings and novelties, Toy racing car tracks, Toys for animals, Toys for pets, Toys for birds, Action figure toys, Toy tool sets Under Class “28”
CARTSHOPPER

4351178  19/11/2019
MAYUR BHIKHABHAI JETANI
C-501 ,mahendrapark society , Essar petrol pump against, iscon circle , Jahangir Pura , olpad raod , surat, gujrat - 395005
PROPRIETORSHIP

Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037
Used Since :21/06/2018

AHMEDABAD
Games, toys and playthings; video game apparatus; gymnastic and sporting articles; decorations for Christmas trees
Leverage

4352485  19/11/2019

LEVERAGE SCIENCE AND TECHNOLOGIES LIMITED
H.NO.39/104, ROAD NO.5 AFOCHS COLONY, VAYUPURI COLONY, SAINIKPURI, HYDERABAD - 500094, TELANGANA

THE TRADEMARKS ACT - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since : 11/02/2005

CHENNAI
Sports equipment, Machines for physical exercises, Physical exercise machines, Electronic bingo machines [gaming machines], Rowing machines, Bowling machines
CURIOUS BOARD

4353225    20/11/2019

MOHIT JAIN (DIRECTOR) OF M/S NAGEEN PRAKASHAN PVT.LTD.
310, W.K. ROAD, MEERUT

Small enterprise

Address for service in India/Agents address:
AALOK KANSAL, ADVOCATE.
50, CHATANYA PURAM, NAUCHANDI GROUND, MEERUT, (U.P.).

Proposed to be Used
DELHI

Play things and sports goods
ALISHARK

4353697  21/11/2019

JAVED

B-425 GALI NO.11 NEAR KATARIYA ROAD PREM NAGAR-2ND KIRARI SULEMAN NAGAR DELHI-110086

SOLE PROPRIORSHIP

Proposed to be Used

DELHI

BABY TOYS; BABY DOLLS; BABY GYMS; BABY SWINGS; BABY RATTLES; BABY MULTIPLE ACTIVITY TOYS; BABY SWINGS FOR PLAYGROUNDS; BABY RATTLES INCORPORATING TEETHING RINGS; EDUCATIONAL TOYS FOR BABIES; MOBILES FOR CHILDREN; PLAYTHINGS FOR CHILDREN; TOYS FOR CHILDREN; HOOPS FOR CHILDREN; PLAYHOUSES FOR CHILDREN; MULTIPLE ACTIVITY TOYS FOR CHILDREN; ELECTRONIC EDUCATIONAL GAME MACHINES FOR CHILDREN; TRICYCLES FOR CHILDREN FOR USE AS PLAYTHINGS; RATTLES FOR INFANTS; EDUCATIONAL TOYS FOR INFANTS; INFANTS' TOYS; TOYS FOR INFANTS; TRICYCLES FOR INFANTS [TOYS]; GAMES, TOYS AND PLAYTHINGS; VIDEO GAME APPARATUS; GYMNASTIC AND SPORTING ARTICLES; DECORATIONS FOR CHRISTMAS TREES.
IISC DBox
4354174   21/11/2019
Indian Institute of Science
CV Raman Rd, Bengaluru, Karnataka 560012
Government Department
Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310
Used Since :24/07/2017
CHENNAI
Games, toys and playthings; Video game apparatus; Gymnastic and sporting articles; Decorations for Christmas trees
DBox

4354176   21/11/2019

INDIAN INSTITUTE OF SCIENCE
CV Raman Rd, Bengaluru, Karnataka 560012

Government Department

Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310

Used Since : 24/07/2017

CHENNAI

Games, toys and playthings; Video game apparatus; Gymnastic and sporting articles; Decorations for Christmas trees
KGINT

4355563  22/11/2019
PRAVINABEN BALMUKUND GHONIYA, TRADING AS VRUSHABH ENTERPRISE
152, Hariom Society, B/H- Bal ashram, Katargam Road, Katargam, Surat, Gujarat, 395004
Proprietorship Firm
Address for service in India/Attorney address:
NITIN SHARMA
D-101, Shyam Park Extn., Sahibabad, Ghaziabad, U.P. - 201005
Proposed to be Used
AHMEDABAD
Toys
IMPULSE
4355777  22/11/2019
SHAGUN HEALTH PRODUCTS PVT. LTD.
Embassy Towers (Basement) # 55, Montieth Road, Egmore, Chennai, Tamil Nadu- 600008.
A Company incorporated under The Companies Act, 1956.
Address for service in India/Attorney address:
SUSHANT M. SINGH & ASSOCIATES
17/9 WEST PATEL NAGAR, NEW DELHI - 110 008.
Proposed to be Used
CHENNAI
Gym equipments, Sports goods, Fitness Equipments, Fitness accessories included in Class 28.
GYMOST
4355779  22/11/2019
SHAGUN HEALTH PRODUCTS PVT. LTD.
Embassy Towers (Basement) # 55, Montieth Road, Egmore, Chennai, Tamil Nadu- 600008.
A Company incorporated under The Companies Act, 1956.
Address for service in India/Attorney address:
SUSHANT M. SINGH & ASSOCIATES
17/9 WEST PATEL NAGAR, NEW DELHI - 110 008.
Proposed to be Used
CHENNAI
Gym equipments, Sports goods, Fitness Equipments, Fitness accessories included in Class 28.
PRIMEBASKET
4355938 23/11/2019
HANSABEN JIVRAJBHAI TEJANI PROPRIETOR OF PRIME BASKET

PROPRIETOR
Address for service in India/Attorney address:
YOGESH V. PARKHIYA & CO.
2066, THE PALADIUM MALL, YOGI CHOWK, VARACHHA, SURAT-395006

Proposed to be Used
AHMEDABAD
Joysticks for video games, Game controllers in the nature of keyboards specially adapted for playing video games, Game
consoles, Gaming keypads, Grips for racquets, Controllers for toys, Controllers for game consoles, Toys, games and
playthings including electronic toys, educational toys, soft toys, ride on & scooter toys, dolls, doll rooms, doll houses,
indoor games, puzzles, gymnastic, sporting articles, decorations for christmas trees, inflatable toys, action figures, board
games.
4360796  28/11/2019
HARJOT SINGH
G - 1, PARTAP NAGAR, ANDHA MUGHAL, MALKA GANJ, NORTH DELHI, DELHI - 110007
INDIVIDUAL

Address for service in India/Attorney address:
GAURAV SRIVASTAVA
OFFICE NO. S - 2, BLOCK A - 88, SECTOR - 4, NOIDA - 201301

Proposed to be Used
DELHI
Games, toys and playthings; Video game apparatus; Gymnastic articles; Decorations for Christmas trees; sporting articles not included in other classes.
Gnaan Ka Pitara
4360807    28/11/2019
GNANESH MEHTA
8 Phoolrani, Sahitya Sahawas, Kalanagar, Bandra east, Mumbai- 400051
Individual
Address for service in India/Attorney address:
LEGASIS PARTNERS
38A/B, JOLLY MAKER CHAMBERS II, 3RD FLOOR, 225, NARIMAN POINT, MUMBAI - 400 021
Used Since :31/03/2015
MUMBAI
Board games; Card games; Trading card games; Trivia cards [games]; Trading cards for games; Trivia games played with cards and game components.
2997451  29/06/2015

SHIV MAHIMA MILK PRODUCTS PRIVATE LIMITED
6/403, CHITRAKOOT, NEAR SBBJ BANK, VAISHALI NAGAR, JAIPUR, Rajasthan
Manufacturer and merchants trading as
PRIVATE LIMITED COMPANY

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Used Since :01/04/2013

AHMEDABAD
Milk and milk products; edible oils and fats, dried and cooked fruits and vegetables; jellies, jams, fruit sauces;
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.SHA KTII.
3018533  27/07/2015
CHANDRESH GARG S/O. SH. BHAGWAN LAL GARG
trading as ;JAI MATA DI TRADING COMPANY
NEAR RUCHI BREAD FACTORY, KHAJURPURA CHORAHA, BARAN-325205 RAJASTHAN
Manufacturer and merchants trading as
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since :01/04/2008
AHMEDABAD
EDIBLE OIL, VEGETABLE OIL.
Goods restricted for sale in the state of Rajasthan only.
3109877    27/11/2015
SUNIL KUMAR JAIN S/O. LATE SH. CHANDAN MAL JAIN
SMT. RAKHI DEVI JAIN W/o. SH. SUNIL KUMAR JAIN
trading as ;BHAWANI SILICATE INDUSTRIES
A-7, GANGWAL PARK, JAIPUR, Rajasthan
Manufacturer and merchants trading as
Partnership firm
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since :01/07/1991
AHMEDABAD
Edible Oil.
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
Goods restricted for sale in the state of Rajasthan only..
3154875 08/01/2016
SMT. RENUKA KEDIA W/O. SH. RAJIV KEDIA
trading as : LEMON
C-38, AMBA BARI, JAIPUR-302039 Rajasthan
Manufacture and merchants trading as
Single Firm
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since : 01/04/2015

AHMEDABAD
Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, fruit sauces; eggs, milk and milk products; edible oils and fats.
3270581  28/05/2016
M/S. NIF PRIVATE LIMITED
trading as ;M/S. NIF PRIVATE LIMITED
119-121, BLOCK P & T, FAZAL GANJ, KALPI ROAD, KANPUR (U.P.)
MERCHANTS AND MANUFACTURERS
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :01/04/2007
To be associated with:
3270579, 3270580

DELHI
Milk and milk products, butter, cheese, cream, curd, flavored milk, food preparations with milk base, milk substitutes, ice milk, condensed milk, dehydrated milk, evaporated milk, milk powder, malted milk powder, shrikhand, pure ghee, malai, preserved, dried and cooked fruits, dry fruits, pulps chutney, vegetables, jellies, jams, fruit sauces, edible oils, fats, refined vegetable oil and vanaspati oil, potato chips, potato crisps (wafers), salad dressings, soups, soyabean preparation, mayonnaise, gelatin for food, milk jelly, marmalade dairy products and canned products
3299943  01/07/2016
A V THOMAS & CO. LIMITED (AN INDIAN COMPANY)
W 21/674, BEACH ROAD, ALLEPPEY, KERALA – 688 012
Manufacturers and Merchants
An Indian Company

Address for service in India/Attorney address:
DEPENNING & DEPENNING
120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.

Proposed to be Used
CHENNAI

Milk and milk products.
3388102  14/10/2016
ASHWINBHAI LALJIBHAI PATEL
trading as ;TARAL FOODS
'PRATHAM' LAXMI NAGAR STREET NO. 6, RAJKOT-360004, GUJARAT, INDIA.
Manufacturer and Merchant
SINGLE FIRM
Address for service in India/Attorney address:
RAMESH G. SABAD
YADUNANDAN 3-KISHANPARA B/H OLD CANCER HOSPITAL OPP SHREE PALACE RAJKOT - 360001, GUJARAT, INDIA.
Used Since :24/09/2014
AHMEDABAD
SOYA MILK IN CLASS-29
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE PRO- FIT and SOYA MILK.
3468884   30/01/2017
MR. MANJIT ARORA
trading as ;AMAN INTERNATIONAL
32, KATRA ISHWAR BHAWAN, KHARI BAOLI, DELHI-110006.
MANUFACTURING, TRADING
Address for service in India/Attorney address:
SHIVAM REGISTRATION CO.
944/3, 2ND FLOOR, FAIZ ROAD, NAIWALA, KAROL BAGH, NEW DELHI 110005
Used Since :01/01/2010
DELHI
ALL KINDS OF DRY FRUITS
3468885  30/01/2017
MR. MANJIT ARORA trading as ;AMAN INTERNATIONAL
32, KATRA ISHWAR BHAWAN, KHARI BAOLI, DELHI-110006.
MANUFACTURING, TRADING
Address for service in India/Attorney address:
SHIVAM REGISTRATION CO.
944/3, 2ND FLOOR, FAIZ ROAD, NAIWALA, KAROL BAGH, NEW DELHI 110005
Used Since: 01/01/2010
DELHI
ALL KINDS OF DRY FRUITS
3468886  30/01/2017
MR. MANJIT ARORA
trading as : AMAN INTERNATIONAL
32, KATRA ISHWAR BHAWAN, KHARI BAOLI, DELHI-110006.
MANUFACTURING, TRADING
Address for service in India/Attorney address:
SHIVAM REGISTRATION CO.
944/3, 2ND FLOOR, FAIZ ROAD, NAIWALA, KAROL BAGH, NEW DELHI 110005
Used Since : 01/01/2010
DELHI
ALL KINDS OF DRY FRUITS.
MARK SHOULD BE READ AND USE AS A WHOLE..
3482400  14/02/2017
SH. JAGDISH KUMAR
trading as ;M/S PRIYANKA TRADERS
PHATAK VIHAR, GHALORI GATE, PATIALA, PUNJAB.
MANUFACTURERS AND MERCHANTS
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since: 01/04/2005
DELHI
EDIBLE OIL, MUSTARD OIL, GHEE, MILK AND MILK PRODUCTS IN CLASS-29.
3487268  19/02/2017
B.P. OIL MILLS LTD.
MAITHAN, AGRA.
MANUFACTURER & TRADERS
Address for service in India/Agents address:
S.K. AGARWAL & CO.
6/2, Gali Barah Bhai, Belanganj, Agra - 282 004.
Used Since: 22/09/1925
To be associated with:
2172808

DELHI
MEAT, FISH, POULTRY AND GAME, MEAT EXTRACTS, PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES, JELLIES, JAMS, FRUIT, SAUCES, EGGS, MILK AND MILK PRODUCTS, EDIBLE OILS, BLENDED OIL, RICE BRAN OIL, REFIEND OIL, MUSTERED OIL, AND FATS, BEING INCLUDED IN CLASS-29

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 436115, 2172808.
RAMU

3487814   20/02/2017
SH. KRISHAN KUMAR
SH. RAHUL GARG
SH. MANOJ GARG
SH. MANOJ GARG.

trading as ;M/S KISSAN OIL MILLS
CHAKERIAN ROAD, NEAR RAILWAY PHATAK, MANSA, PUNJAB.
MANUFACTURERS AND MERCHANTS

Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/01/2017

DELHI

EDIBLE OIL, MUSTARD OIL, VANASPATI OIL AND GHEE.
3497819  02/03/2017
SH. RAHUL KUMAR
VILLAGE JODHKAN, TEHSIL AND DISTT. SIRSA, HARYANA.
MANUFACTURERS AND MERCHANTS
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/01/2017
DELHI
EDIBLE OIL, MUSTARD OIL, VANASPATI OIL AND GHEE IN CLASS-29.
ANMOL LITE

3497822   02/03/2017

SH. RAHUL KUMAR
VILLAGE JODHKAN, TEHSIL AND DISTT. SIRSA, HARYANA.
MANUFACTURERS AND MERCHANTS
INDIVIDUAL

Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/01/2017

DELHI

EDIBLE OIL, MUSTARD OIL, VANASPATI OIL AND GHEE IN CLASS-29.
ATUL JI
3503977  04/03/2017
SH. ATUL BANSAL
SH. MUNISH KUMAR
trading as ;M/S B. B. TRADING CO.
NEAR CH. SURJA RAM FACTORY, KAIRON ROAD, MALOUT, DISTT. SRI MUKTSAR SAHIB, PUNJAB.
MANUFACTURERS AND MERCHANTS
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/04/2014
DELHI
EDIBLE OIL, MUSTARD OIL, VANASPATI OIL AND GHEE IN CLASS-29.
MARK SHOULD BE READ AND USE AS A WHOLE..
3505607  04/03/2017
M/S. MARYA FROZEN AGRO FOOD PRODUCTS PVT. LTD.
CALIFORNIA CAMPUS, 97, CIVIL LINES, OPPOSITE RATANDEEP COMPLEX, BAREILLY, U.P.
MERCHANTS AND MANUFACTURERS
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since: 19/02/2016
DELHI
Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, fruit sauces; eggs, milk and milk products; edible oils and fats
3515967  29/03/2017

P R DHANUKA OVERSEAS INDIA PVT. LTD.
160-161, GROUND FLOOR, POCKET C-7, SEC-07, ROHINI, DELHI-110085.
MANUFACTURERS AND MERCHANTS

Address for service in India/Agents address:
PURI & PURI (ADVOCATES)
4969/5, 1ST FLOOR, SIRKIWALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6

Proposed to be Used
DELHI
DRY FRUITS, PRESERVED, COOKED, FRESH WHOLE & FROZEN VEGETABLES & FRUITS AND DRY ROASTED
FLAVORED CASHEW NUTS, COCONUT, AND DESICCATED COCONUT POWDER, ALMONDS, WALNUTS, MACADAMIAS,
PEANUTS, DRIED FRUITS, VEGETABLES, JELLIES, SAUCES & PICKLES.

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE
APPLICATION.
3519910  05/04/2017
HARENDRA DHAKA PROPRIETOR OF H AND S TRADERS
PLOT NO:-399, ANAND VIHAR COLONY PATHAN PURA, MEERUT, UP
proprietor
Address for service in India/Attorney address:
BALAJI IP PRACTICE
B-83, 3RD FLOOR, DENA BANK BUILDING, I.P EXTANTION NEAR MAYUR PUBLIC SCHOOL,DELHI-110092
Proposed to be Used
DELHI
VEGETABLES OIL, VANASPATI HYDROGENETED VEGETABLES OIL, OIL, edible OIL, CAKE OIL INCLUDED IN CLASS 29
JINDAL DOODH BHANDAR

3523007 11/04/2017
KAPIL JINDAL
trading as ;KAPIL JINDAL
3080/82, MAIN ROAD, SITARAM BAZAR, DELHI-110006
MANUFACTURER AND MERCHANT
Used Since :15/06/2002
DELHI
MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS.
3542198  04/05/2017
GAURAV GOEL TRADING AS KAMDHENU GAURAV SUPPLY & CO.
I-27, SECTOR-4, DSIIDC BAWANA INDUSTRIAL AREA, DELHI-110039
A PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
DELHI
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs, milk and milk products; edible oils and fats

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
ABU AL BAKHERA

3550392  17/05/2017

PCL FOODS PVT. LTD.

trading as ;PCL FOODS PVT. LTD.

UNIT NO. 003 A, GROUND FLOOR, TOWER A, UNITECH GLOBAL BUSINESS PARK, M.G. ROAD, GURUGRAM, HARYANA-
122002

MANUFACTURER AND MERCHANT

Proposed to be Used

DELHI

MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES;
JELLIES, JAMS, EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS
MANYAWAR
3550966  17/05/2017
SH. SUBHASH KUMAR
NEAR OMAXE CITY, GONIANA ROAD, BATHINDA, PUNJAB.
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/04/2015
DELHI
EDIBLE OIL, MUSTARD OIL, VANASPATHI OIL AND GHEE, MILK AND MILK PRODUCTS IN CLASS-29.
MASTERCHEF
3550967  17/05/2017
SH. SUBHASH KUMAR
Near OMAXE City, Goniana Road, Bathinda, Punjab
INDIVIDUAL
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/04/2014
DELHI
EDIBLE OIL, MUSTARD OIL, VANASPATI OIL AND GHEE, MILK AND MILK PRODUCTS.
3554520  22/05/2017
RKR DAIRY PRODUCTS PRIVATE LIMITED
No.7/1, Vaigai Colony, IInd Cross Street, 12th Avenue,Ashok Nagar, Chennai - 600 083
A company incorporated under the Indian Companies Act

Address for service in India/Attorney address:
N. RANGARAJAN
PLOT NO.47, BALAJINAGAR, PULIAMBEDU, NOOMBAI, CHENNAI - 600 077.

Proposed to be Used
CHENNAI
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs, milk and milk products; edible oils and fats
3558610  27/05/2017
ARUN KUMAR TRADING AS M/S. DO BHAII TRADING CO.
10, KANHELI ROAD, AZAD NAGAR, ROHTAK, HARYANA-124001
A PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
DELHI
MUSTARD OIL AND EDIBLE OIL
VIVAAN GOLD
3560370  30/05/2017
VINEET JAIN TRADING AS M/S. VIJAYPAL VINEET KUMAR & CO.
2104/1, KATRA TOBACCO, KHARI BAOLI, DELHI-110006
A PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :01/04/2005
DELHI
Coconut powder
AMAR SHAKTI BRAND MUSTARD OIL

3570410    14/06/2017
KUMAR OIL MILL
E-16, INDUSTRIAL AREA, BHADRABAD, HARIDWAR, UTTRAKHAND - 249403
PARTNERSHIP
Address for service in India/Attorney address:
TRADE MARK PROTEC CO.
A - 501, YOUNG AHERIA G.G.H.S. LTD, PLOT NO. 2, SECTOR - 7, DWARKA, NEW DELHI - 110075
Used Since: 06/09/1985
DELHI
MUSTARD OIL
AAMRA

3574498  20/06/2017
NSK HOME PRODUCTS PVT. LTD.
CM/28C (FIRST FLOOR), GAGAN ENCLAVE, AMRIT NAGAR, G.T. ROAD, GHAZIABAD-201009, U.P.
A COMPANY DULY INCORPORATED UNDER THE COMPANIES ACT, 1956
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :02/04/2009
DELHI
Pickles, fruit sauces, jams and jellies
SUBAG

3599845    26/07/2017
VSP DAIRY INDUSTRIES
303, CIRCLE P, OPP. PANCHVATI AUTO, 100 FT. ROAD, B/H. PARIN FURNITURE, S.G. HIGHWAY, AHMEDABAD – 380 015,
GUJARAT, INDIA.
AN INDIAN REGISTERED PARTNERSHIP FIRM
Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since: 01/04/2014
AHMEDABAD
GHEE, MILK AND MILK PRODUCTS, FATS, DAIRY PRODUCTS, MILK BEVERAGES.
SHAWCP FOODS PRIVATE LIMITED

‘Kushal’ Bunglow, Behind Mile Stone, Sardar Avenue, Town Hall Road, Anand – 388 001

Address for service in India/Attorney address:

KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.

Proposed to be Used

AHMEDABAD

Prepared nuts, Nuts, processed, Blanched nuts, Seasoned nuts, Shelled nuts, Toasted nuts, Roasted nuts, Processed nuts, Nuts, prepared, Candied nuts, Flavored nuts, Prepared cashew nuts, prepared, Pine nuts.
3656212    12/10/2017
DAU LAL RATHI PROPRIETOR OF DAU TRADING COMPANY
G-I/17, MAIN MANDI, MANDORE ROAD, JODHPUR, RAJASTHAN-INDIA.
PROPRIETORSHIP FIRM

Address for service in India/Agents address:
K.C. PATEL & CO.
305, Shivalik-5, Mahalaxmi Cross Road, Paldi, Ahmedabad 380 007 Gujarat

Proposed to be Used

AHMEDABAD
GROUND NUTS IN CLASS 29.
BHARATBHAI LALLUBHAI SUDHANI
AT- PITHAVDI, TA- SAVAR KUNDLA, DIST:- AMRELI-364515, GUJARAT, INDIA
INDIVIDUAL

Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT

Used Since : 18/10/2017

AHMEDABAD
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS
HAPPY HUNGER

3762811  23/02/2018
MR. SAMIR NALINBHAI SHAH, TRADING AS:- HAPPY HUNGER
PLOT NO. 3078, BUILDING – B, ROAD NO. 5, G.I.D.C., PHASE – III, DARED, JAMNAGAR – 361 004 (GUJARAT) INDIA.
A Proprietorship Firm

Address for service in India/Attorney address:
TRADESAFE
GANSHYAM HOUSE, NO.9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE,
AHMEDABAD - 380 014 - GUJARAT

Proposed to be Used
AHMEDABAD
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND
VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK AND MILK PRODUCTS; OILS AND FATS FOR FOOD.
3765436  27/02/2018
KAMLESH KUMAR MALI
trading as ; AASTHA MARKETING
Shop No.12, Mahaveer Enclave, Near Aasaramji Ashram, Station Road, Sumerpur Dist-Pali, Rajasthan-306902.

Proposed to be Used

AHMEDABAD
MANUFACTURING OF EDIBLE OIL CLASS 29.

subject to restriction of the goods for sale in the state of RAJASTHAN only.
TENSION

3787882   24/03/2018
RAJ KUMAR AGARWAL
68, UTTAM NAGAR, KALWAR ROAD, JAIPUR (RAJASTHAN) INDIA
INDIVIDUAL

Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHHEME, JAIPUR - 302 001- RAJASTHAN

Used Since : 01/03/2018

To be associated with:
3784623

AHMEDABAD
MOUTH FRESHENERS AND SCENTED SUPARI .
3808212  17/04/2018

B'CREAMY
7/124 -125 OPP. RLY STATION, SURAT-395003, GUJARAT.

Partnership Firm

Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.

Proposed to be Used

AHMEDABAD
MILK AND MILK PRODUCTS, NUT AND DRIED FRUIT-BASED SNACK BARS, ROASTED NUTS, FRUITS, DRIED, NUT BUTTER, PEANUT BUTTER, EDIBLE BONE OIL, COOKING OIL, OILS FOR FOOD.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word CREAMY & other descriptive matters.
3812845    21/04/2018
KARAMSIBHAI CHEHARBHAI RABARI
C-7, JAY JOGESHWARI CO OP H SOC LTD, B/S. NEW KAMLESH SOC. NR. GAURI CINEMA, ODHAV AHMEDABAD-382415
GUJARAT INDIA.
Individual
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR -
380051, AHMEDABAD - GUJARAT
Used Since :19/04/2018

AHMEDABAD
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams,
compotes; eggs; milk and milk products; oils and fats for food.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word SHI & DAIRY.
restriction of goods for sale in the state of GUJARAT only.
3826425  08/05/2018
MRS.HIRABEN MAHESHBHAI MUNGAPARA
Kudrat-52, Somnath Real Home, Near Tirth Residensy, 80 feet Road, Rajkot, Gujarat-360003
single firm
Address for service in India/Agents address:
SAMPAT DHRUV PRADIP
OM, Tulsi Bunglow-02, B/h Bharatvan Society, Nr. Santosh Park, 150 Feet Ring Road, B/h. Sterling Hospital, Raiya Road, Rajkot-360007, Gujarat

Proposed to be Used
AHMEDABAD
Milk, Milk products, Dairy products and dairy substitutes included in class -29
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE WORD , "SHREE" APPEARING ON THE LABEL.
3826883  08/05/2018

BEENAMMA PETER
BEENAMMA PETER(proprietor), aged 39 years, trading as Granys Food Products, Narivelil Building, Kozha P.O., Kuravilangad, Kottayam-686633

PROPRIETOR

Address for service in India/Attorney address:
BENOY K. KADAVAN.
KADVANS LEGAL OFFICES 4TH FLOOR, I.S. PRESS BUILDING, BANERJEE ROAD, KOCHI-682 018.

Used Since: 06/01/2017

CHENNAI
Preserved, dried and cooked fruits and vegetables, pickles, jellies, jams, milk products; fish and meat products
Subject to restricting the area of use to the states of south India.
RATNA GOLD

3835831  17/05/2018

SARTHAK INDUSTRIES LTD
170, Ravindranath Tagore Marg, Indore – 452001, Madhya Pradesh
A company incorporated under the Companies Act 1956

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used
MUMBAI
oils and fats for food
SANJAY VEGOIL PRODUCTS PVT. LTD.,
No. 504, Krishna Complex, H. No. 4-1-938, Tilak Road, Abids, Hyderabad-500 001 (T.S) India.

Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 (A.P.).

Proposed to be Used
CHENNAI
Edible oils and fats included in Class 29.

THIS IS SUBJECT TO RESTRICTED USE WITHIN THE GEOGRAPHICAL LIMIT OF ANDHRA PRADESH AND TELANGANA STATES ONLY..

3848874  31/05/2018

MUKESH KUMAR GOYAL
S/o Sh. OM PRAKASH GOYAL Teli Pada, Dhourpur Road, Roopwas District- BHARATPUR 321024
INDIVIDUAL SOle Proprietor

Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
SONI & SONI, MYNYX IP HOUSE, 1IND FLOOR, SANGHMIRTA, OPP. POOJA PARTY PLOT, KESAV BAGH, ASOPALOV LANE, SHIVARANJANI CROSS ROAD, SATELLITE, AHMEDABAD-380 015.
Used Since :01/05/2018

AHMEDABAD
all type of edible oil Mustered Oil and soyabean oil Including in class 29
CHAROTAR
3859900  14/06/2018
MAHAMMAD UVESH ASHRABHAI VAHORA AN INDIAN NATIONAL SOLE PROPRIETOR OF ANAND GRUH UDHYOG
NR. SAMARKHA CROSSING, BHALEJ ROAD, ANAND – 388001, TA – DIST - ANAND, GUJARAT-INDIA.
NEW
Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022
Proposed to be Used
AHMEDABAD
IN RESPECT OF MEAT, FISH, POULTRY AND GAME, MEAT EXTRACTS, PRESERVED, FROZEN, DRIED AND COOKED
FRUITS AND VEGETABLES, JELLIES, JAMS, COMPOTES AND PICKLES, EGGS INCLUDED IN CLASS – 29
3920555 20/08/2018
PREMGHAN PRODUCTS
333/41 MARBLE MANDI, PALDA, NEMAWAR ROAD, INDORE - (M.P.)
Partnership Firm
Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, 1IND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050
Used Since :27/07/2017
MUMBAI
SWEET SUPARI & MOUTH FRESHNER INCLUDED IN CLASS 29
3932087  31/08/2018
ASHOK OMPRAKASH GOENKA
G-48-49, Ground floor, Prime Shoppers, Opposite Safal Square, Udhana Magdalla Road, Vesu, Surat-395007 (Gujarat)  
Personal Name  
Address for service in India/Agents address:  
SUPERFASTACTION REGN. SERVICE  
526, GROUND FLOOR,GOLDEN PLAZA, NEAR KINARY CINEMA, RING ROAD , SURAT-2  
Proposed to be Used  
AHMEDABAD  
Edible Oil, Preserved Dry and Cooked fruit, vegetables, Jellies, James, Meat, Fish, Eggs, Milk and Milk products
SATYAM FOOD PRODUCTS

3942388   11/09/2018

SATYAM FOOD PRODUCTS
QTR No 101, Adarsh Vinkar Colony, Tandapeth Nagpur-440017
A Proprietary Concern

Address for service in India/Attorney address:
SHILPA DAMANIA
B/4-2, Bansi Ratna, Mahesh Nagar, S. V.Road, Goregaon west, Mumbai - 400062

Used Since :05/08/2015

MUMBAI
mouth freshner
PRADEEP GHANSHYAMDAS DOLUTANI TRADING AS M/S. G.T. PRODUCTS
PUSHPAK BUS STAND, BURHANPUR (M.P.)
A PROPRIETORSHIP CONCERN

Address for service in India/Attorney address:
S. SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Used Since :01/04/2014

MUMBAI
Pan masala, mouth freshener and sweet supari
URBAN FOOD COMPANY

3954530    25/09/2018

KAIROS GLOBAL
94 Krashna Mahal, Opp. BMC Ward Office, Bhaudaji X Road no. 10, Kings Circle, Matunga East, Mumbai 400019
Sole Proprietorship of Mohit Chheda

Address for service in India/Attorney address:
PRERAK HORA
105, A/2, Ganga Vihar, Podar Road, Santacruz West, Mumbai 400054

Proposed to be Used
MUMBAI
Preserved, frozen, dried and cooked fruits and vegetables; milk and milk products, edible fats
Trade Marks Journal No: 1932, 16/12/2019 Class 29

4037710  26/12/2018
SACHIN ANIL BACHHAV
FLAT NO. 6-D, B Wing, Bhavik Bellagio, Apartment, Shinde Nagar, Makhmalabad road, Panchavati, Nasik 422003
Manufacturer and Merchant, Trader

Address for service in India/Attorney address:
PRAKASH SAWANA
16 B Jayesh Park, near matale mangal karyala, kamathwade road, New Nasik M. S.

Proposed to be Used
MUMBAI
Edible oil and fats, Process Pulses included in class 29

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
HAR SAFAR KA SAATHI

4046220 04/01/2019

SYED HAMEED UDDIN TRADING AS RED ROSE PRODUCTS
D.No:18-8-534/12/A/1, Kummariwadi Colony, Edi Bazar, Hyderabad-500 023, (T.S)

PROPRIETOR

Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 (A.P.).

Proposed to be Used

CHENNAI

Mukhwas, sweet supari, chaliya, mouth freshner, mitha masala, pan masala, katha and sounf.

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
SAATHI HAR SAFAR KA

4046221  04/01/2019

SYED HAMEED UDDIN TRADING AS RED ROSE PRODUCTS
D.No:18-8-534/12/A/1, Kummariwadi Colony, Edi Bazar, Hyderabad-500 023, (T.S
PROPRIETOR

Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 ( A.P.).

Proposed to be Used
CHENNAI

Mukhwas, sweet supari, chaliya, mouth freshner, mitha masala, pan masala, katha and sounf.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
Trade Marks Journal No: 1932, 16/12/2019  Class 29

4061399  19/01/2019  
S. N. VINOTH  
134, LINE ROAD, GUGAI, SALEM - 636 006.  
INDIVIDUAL  
Address for service in India/Attorney address: 
B VAANISHREE  
11/6 4th Cross Street, Bharathi Nagar, North Usman Road, T.Nagar, Chennai - 600 017. Tamilnadu, India. 

Proposed to be Used  
CHENNAI  
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; oils and fats for food
4063861  22/01/2019
SUSHILKUMAR PRATAPRAI PURSWANI
Shop No. 01, Plot No. 244, Vairagad Complex, Nandanwan Chowk, Nandanwan Layout, Nagpur – 440009
Sole Proprietor

Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012

Proposed to be Used
MUMBAI
Milk & Milk Products.

REGISTRATION OF THIS TRADE MARK SHALL GIVE RIGHT TO THE EXCLUSIVE USE in the state of Maharashtra only.
Trade Marks Journal No: 1932, 16/12/2019

Class 29

4068979   28/01/2019

JOHNSON P.J TRADING AS ANNA FOOD PRODUCTS
PERUNTHANIYIL HOUSE, MEENANGADI, P.O, WAYANAD-673591
INDIVIDUAL

Address for service in India/Attorney address:
THE MONETIC CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI-110092

Proposed to be Used

CHENNAI

Milk, Milkshakes, Milk proteins, Pasteurized milk, Milk curd, Milk products, Dairy products based on milk substitutes, Milk curd, Curd cheese, Butter, Butter cream, Peanut butter, Ice cream shakes.

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION AND RESTRICT THE AREA ONLY TO KERALA.
4075754  03/02/2019
YOONUS P
PARAMBIL HOUSE,KODAKKALLU,THENNALA,VALAKOLAM,MALAPPURAM-676508
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food
Subject to use the mark as a whole as shown on the form of representation.

Transliteration : KALPAMRTH
4085909  13/02/2019
M/S RAJASTHANI FOOD PRODUCTS
207, Chetak Chambers, Near Dawa Bazaar, RNT Marg, Indore

Address for service in India/Attorney address:
SHRI SAI ASSOCIATES
415, Onam Plaza, Old Palasia INDORE

Proposed to be Used
MUMBAI
Dry Fruits, Flavored nuts

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE descriptive words.
4088667  15/02/2019
M/S BIG MISHRA PEDHA PVT LTD.,
G.A.Mishra Farm House, Near Navodaya School, Kyarkoppa Road, Dharwad - 580007
Private Limited Company

Address for service in India/Attorney address:
HARIKRISHNA S HOLLA
193, KASHI BHAVAN, 6TH CROSS, GANDHINAGAR, BANGALORE - 560 009

Used Since :02/01/2019

To be associated with:
3363815

CHENNAI
Kulfi products

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
4091072  18/02/2019
COCO FARM
III/377, Kandanassery, Thrissur District, PIN 680102, KERALA, INDIA
A Partnership firm
Address for service in India/Attorney address:
M.K. RAJEEV PRABHAKARAN
18, Capital Radhas, Round East, Nr. Paramakkavu Temple, THRISSUR - 680 001, Kerala
Used Since :25/06/2018
CHENNAI
EDIBLE OILS AND FATS, COCONUT OIL FOR FOOD, SESAME OIL FOR FOOD, VIRGIN COCONUT OIL FOR FOOD; MILK, MILK POWDER, MILK SUBSTITUTES AND DAIRY PRODUCTS; PRESERVED, DRIED, FROZEN AND COOKED FRUITS AND VEGETABLES; DEHYDRATED VEGETABLES; VEGETABLE EXTRACTS FOR FOOD, JELLIES FOR FOOD, FRUIT JAMS, MEAT, FRUIT AND VEGETABLE JELLIES AND JAMS; FRUIT PASTES, VEGETABLE PASTES; FRUIT CHIPS, VEGETABLE CHIPS, BANANA CHIPS, TAPIoca CHIPS, JACK FRUIT CHIPS; FRUIT OR VEGETABLE-BASED SNACK FOODS; PROCESSED FISH, PROCESSED MEAT; DRIED AND PROCESSED SEEDS; DRIED AND PROCESSED NUTS; PICKLES; PROCESSED PULSES, DRIED PULSES, PRESERVED PULSES; PROCESSED LENTILS; PICKLES, TENDER MANGO PICKLE, GARLIC PICKLE, LIME PICKLE; DRY TAPIOCA, DRY BITTER GOURD, DRIED CHILLI; JAMS, FRUIT JAMS, JACKFRUIT JAM.
No separate claim over words except as shown in the form of representation.
Proposed to be Used

MUMBAI

Dryfruits , ajvar [preserved peppers] / protein milk alginates for culinary purposes almonds, ground aloe Vera, prepared for human consumption , apple purée, beans preserved, butter, buttercream, cheese, coconut, butter, chocolate nut butter / cocoa butter, coconut, desiccated coconut fat, coconut oil, compotes condensed milk, cranberry sauce, [compote], cream [dairy products], crystallized fruits / frosted fruits, curd, dates, fat-containing mixtures for bread, slices edible fats, fruit, preserved fruit, jellies, fruit pulp, fruit peel, fruit chips, fruit-base, frozen fruits, snack food preserved garlic, gherkins, ginger jam, jellies for food, kefir [milk beverage] / kefir [milk, beverage] kumys [kumyss] [milk, beverage] / koumiss [kumiss], milk beverage, low-fat potato chips, maize oil / corn oil milk, beverages milk products, milk shakes, milk ferments for culinary purposes milk of almonds for culinary purposes mushrooms, preserved nuts, prepared olive oil for food onions, preserved peanut butter peanut milk for culinary purposes peanuts, prepared pickles potato crisps / potato chips potato fritters potato flakes raisins rice milk [milk substitute] soups soya milk [milk substitute tofu] soya paneer tomato purée tomato juice for cooking tomato paste vegetable juices for cooking vegetable salads vegetables, dried whipped cream yoghurt / yogurt only vegetarian food.

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
RATNADEEP

4101860    27/02/2019

RATNADEEP SUPER MARKET PRIVATE LIMITED
D-18, Vikrampuri, Secunderabad, Telangana 500009, India
A Private Limited Company

Address for service in India/Agents address:
PRADEESH P. L.
NO.2, TRANQUILITY, 3RD FLOOR, LINDEN STREET, AUSTIN TOWN, BANGALORE-560047.

Used Since :02/01/1991

CHENNAI
Spiced cashews; Spiced almonds; Spiced peanuts; Potato snacks; Potato snack foods; Pick-les; Crystallised ginger; Garlic paste; Cooking oil; Olive oil; Edible oil; Milk; Flavoured milk; Milk curd; Cheese; Paneer (Milk Product); Butter; Buttermilk; Buttercream; Nut butter; Almond milk; Almonds, processed; Almonds, prepared; Pulses, preserved; Processed pulses; Pulses, dried; Processed fruits, fungi and vegetables (including nuts and pulses); Vegetable juices for cooking; Extracts of vegetables [juices] for cooking; Yogurt drinks, Pre - cooked curry dishes
Trade Marks Journal No: 1932, 16/12/2019 Class 29

4101866 27/02/2019
RATNADEEP SUPER MARKET PRIVATE LIMITED
D-18, Vikrampuri, Secunderabad, Telangana 500009, India
A Private Limited Company
Address for service in India/Agents address:
PRADEESH P.L
NO.2, TRANQUILITY, 3RD FLOOR, LINDEN STREET, AUSTIN TOWN, BANGALORE-560047.
Used Since: 02/01/1991

CHENNAI
Spiced cashews; Spiced almonds; Spiced peanuts; Potato snacks; Potato snack foods; Pick-les; Crystallised ginger;
Garlic paste; Cooking oil; Olive oil; Edible oil; Milk; Flavoured milk; Milk curd; Cheese; Paneer (Milk Product); Butter;
Buttermilk; Buttercream; Nut butter; Almond milk; Almonds, processed; Almonds, prepared; Pulses, preserved;
Processed pulses; Pulses, dried; Processed fruits, fungi and vegetables (including nuts and pulses); Vegetable juices for
cooking; Extracts of vegetables [juices] for cooking; Yogurt drinks, Pre-cooked curry dishes.
4101877    27/02/2019
RATNADEEP SUPER MARKET PRIVATE LIMITED
D-18, Vikrampuri, Secunderabad, Telangana 500009, India
A Private Limited Company
Address for service in India/Agents address:
PRADEESH P.L
NO.2, TRANQUILITY, 3RD FLOOR, LINDEN STREET, AUSTIN TOWN, BANGALORE-560047.
Proposed to be Used
CHENNAI
Spiced cashews; Spiced almonds; Spiced peanuts; Potato snacks; Potato snack foods; Pick-les; Crystallised ginger;
Garlic paste; Cooking oil; Olive oil; Edible oil; Milk; Flavoured milk; Milk curd; Cheese; Paneer (Milk Product); Butter;
Buttermilk; Buttercream; Nut butter; Almond milk; Almonds, processed; Almonds, prepared; Pulses, preserved;
Processed pulses; Pulses, dried; Processed fruits, fungi and vegetables (including nuts and pulses); Vegetable juices for
cooking; Extracts of vegetables [juices] for cooking; Yogurt drinks, Pre-cooked curry dishes
MUHASIN K.S.
trading as ;HAYATI
43/2177, SRM ROAD, HAMZA KUNJU LANE, PACHALAM ERNAKULAM NORTH KERALA -682018
MANUFACTURER AND MERCHANTS
SOLE PROPRIETOR

Address for service in India/Attorney address:
THE BUSINESS CATALYST
POST BOX NO.18 NANDANAM ERA-38 NAER MENAMKULAM GOVT. LPS KAZHAKUTTOM POST TRIVANDRUM-695582
KERALA, SOUTH INDIA

Proposed to be Used
CHENNAI
EDIBLE OILS
Subject to restrict the area to Kerala only.
PM GOLD

4111861  08/03/2019

P. MANIMEGALAI, AN INDIAN NATIONAL, SOLELY TRADING AS PRABU OIL INDUSTRIES
No: 13/3, Oklipalayam, Othakkalmandapam, Coimbatore - 641 032, Tamilnadu, India (earlier at No: 226/2, Sundharapuram Road, Madukkarai Market, Coimbatore - 641 105)
Sole Proprietary Concern

Address for service in India/Agents address:
C. VENKATASUBRAMANIAM.
2F, 2nd floor, #32, Hextrapoint, Bull Temple Road, Basavanagudi, Bangalore-560004.
Used Since :01/01/2013

CHENNAI
EDIBLE OIL
Kai
4123020  19/03/2019
ESTHOSESON AGRO PRODUCTS PRIVATE LIMITED
1101, Adarsh Nagar, New Link Road, Nr. Natraj Hall, Jogeshwari(W), Mumbai-400102, Maharashtra
Private Limited Company
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Proposed to be Used
MUMBAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK, CHEESE, BUTTER, YOGHURT AND OTHER MILK PRODUCTS; OILS AND FATS FOR FOOD, FRUITS, TINNED / FRUITS, CANNED
4124966  22/03/2019

SNEHA FARMS PRIVATE LIMITED
D.No.2-40/30/1, Behind Lane Harsha Toyota Show Room, Kondapur, Hyderabad 500084, Rangareddy, Dist. Telanagana, India
A Company incorporated and existing under the Companies Act, 1956.

Address for service in India/Autors address:
B.N. POOJARI
M/s. Asian Patent Bureau,73, Ashoka shopping center, Ground floor, L.T. Road, G.T. Hospital Complex, Mumbai-400001.

Proposed to be Used

CHENNAI
Meat, (Chicken as Meat), Eggs, Marinated Chicken (as marinated Meat), Ready to eat Meat & Chicken products (as Meat), Ready-to-eat meals comprised primarily of meats, cheese and also including {indicate specific foods, e.g., rice, pasta, vegetables, etc.}.

SUBJECT TO NO EXCLUSIVE RIGHT TO THE DESCRIPTIVE MATTERS/WORDS FRESH SEPARATELY EXCEPT SUBSTANTIALLY AS SHOWN ON THE FORM OF REPRESENTATION..
4127452  25/03/2019
MRS. PRIYANKA SHASHANK KHARE TRADING AS K.K. INDUSTRIES
U-46, Opp. Mini Iron & Steel, Near Electronic Zone Square, Lane Following Amul Industries, MIDC, Hingna, Nagpur- 440 026
Sole Proprietor

Address for service in India/Attorney address:
LAW PROTECTORS
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011

Proposed to be Used
MUMBAI
Cashew nuts (Prepared -), Dried Fruits & Preserved nuts
Trade Marks Journal No: 1932, 16/12/2019   Class 29

4132435   29/03/2019

PICKLE SHICKLE ENTERPRISES
606 B WING, SILVER PALACE, PALI MALA ROAD, BANDRA WEST, MUMBAI - 400050
Partnership Firm

Address for service in India/Attorney address:
MARYLOU A BILAWALA
Wadia Ghandy & Co, NM Wadia Buildings, 2nd Floor, Fort, Mumbai 400001
Used Since: 03/02/2017

MUMBAI

Homemade pickles, dried vegetables, fish, pork, meat and meat extracts preserved

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE PICKLE.
GOLD HI GOLD
4134286  01/04/2019
KANHAIYALAL LOHIYA
trading as ;LOHIYA INDUSTRIES
PLOT NO.6-66, SURVEY NO.165, GAGAN PAHA, DIST, RANGAREDDY-501 323, TELANGANA STATE, INDIA
MANUFACTURER AND MERCHANTS
PARTNERSHIP FIRM
Address for service in India/Agents address:
V.K. SINHA.
5-9-93, NO. 208, 2ND FLOOR, SHAKTI CHAMBERS, CHAPEL ROAD HYDERABAD- 500 001, ANDHRA PARDESH.
Proposed to be Used
CHENNAI
EDIBLE OILS
SIMBA 111

4134722  02/04/2019

SANJAY GHODAWAT
R/o. 2549, Sushreya Bungalow, Yashwant Housing Society, Jaysinghpur-416101, P.B. No.118, Dist-Kolhapur

Address for service in India/Attorney address:
NAIR & ASSOCIATES
# 16 JEDHE PARK, 248 RASTA PETH, BEHIND SHANTAI HOTEL, PUNE-411011

Proposed to be Used
MUMBAI
Processed betel nuts
KGF 24
4134723  02/04/2019
SANJAY GHODAWAT
R/o. 2549, Sushreya Bungalow, Yashwant Housing Society, Jaysinghpur-416101, P.B. No.118,Dist-Kolhapur
INDIVIDUAL
Address for service in India/Attorney address:
NAIR & ASSOCIATES
# 16 JEDHE PARK, 248 RASTA PETH,BEHIND SHANTAI HOTEL,PUNE-411011
Proposed to be Used
MUMBAI
Processed betel nuts
VISTA

4138201  04/04/2019

LIBERTY OIL MILLS LIMITED
Amerchand Mansion, D Wing, 16, Madame Cama Road, Colaba, Mumbai -400039.
A Company incorporated and existing under the Companies Act, 1956.
Address for service in India/Agents address:
B.N. POOJARI
M/s. Asian Patent Bureau, 73, Ashoka shopping center, Ground floor, L.T. Road, G.T. Hospital Complex, Mumbai-400001.
Used Since :11/04/2017

MUMBAI
EDIBLE OILS and FATS.
R.V. NAVEEN KISHORE REDDY
NO. 66, SIRI NIVAS 1ST MAIN BEML LAYOUT, 10TH STAGE RAJARAJESWARI NAGAR, BANGALORE - 98
Individual

Address for service in India/Attorney address:
KANNA ASSOCIATES
NO. 35, I MAIN ROAD LAKE AREA, NUNGAMBKAM, CHENNAI - 600 034.
Used Since : 19/02/2015

CHENNAI

All types of meat, poultry & fish, processed, dried, extracts, salted, frozen, live and preserved including eggs

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
4142733   09/04/2019
Pooja Gupta
Chitnis Ki Goth, Madhoganj, Lashkar, Gwalior-474001 (M.P.) India
Proprietor

Address for service in India/Attorney address:
Madan Shivhare
Naka Chandravadni Nehar Wali Mata Road Lashkar Gwalior (M.P.) 474009

Proposed to be Used
Mumbai
Chhena Powder, Milk substitutes, Milk products, being included in class - 29

The trade mark is restricted to use the mark in the state of Madhya Pradesh.
4147447  15/04/2019
SNEHA FARMS PRIVATE LIMITED
D.No.2-40/30/1, Behind Lane Harsha Toyota Show Room, Kondapur, Hyderabad 500084, Rangareddy, Dist. Telanagana, India
A Company incorporated and existing under the Companies Act, 1956.

Address for service in India/Agents address:
B.N. POOJARI
M/s. Asian Patent Bureau,73, Ashoka shopping center, Ground floor, L.T. Road, G.T. Hospital Complex, Mumbai-400001.
Used Since :01/09/2018

CHENNAI
Meat, (Chicken as Meat), Eggs, Marinated Chicken (as marinated Meat), Ready to eat Meat & Chicken products (as Meat), Ready-to-eat meals comprised primarily of meats, cheese and also including {indicate specific foods, e.g., rice, pasta, vegetables, etc.}. 
CK FRESH

4153219  20/04/2019
M/S. CHANDRAKAMAL MILK & MILK PRODUCTS PVT. LTD.
15-B, 22-C & 22-C/2, INDUSTRIAL AREA NO. 1, A.B. ROAD, DEWAS-455001 (M.P.)
Private Limited Company

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
MUMBAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, Eggs; milk and milk products; edible oils and fats
4157133  24/04/2019
PRAKASH SHANKAR PAWAR
Shop Number 163, Near Fruit Section, Inside Crawford Market, Mahatma Jyotiba Phule Market, Mumbai-400001
Proprietor
Address for service in India/Attorney address:
ANIL KUMAR DHANOTIYA
OFFICE NO. 3 KALA NIVAS, NEAR MAHARANPRATAP GARDEN, BAJIRAO ROAD, PUNE - 411030
Proposed to be Used
MUMBAI
dry fruits.
U FOODS INDIA PVT. LTD.
442, EPIP, HSHIDC,KUNDLI, SONEPAT,HARYANA,INDIA-131028
An Indian Company registered under the Companies Act

Address for service in India/Agents address:
ABC REGISTRATION SERVICES
C-36, MAHENDRU ENCLAVE, LANE NO.4, DELHI - 110 009.

Proposed to be Used
DELHI
PRESERVED,COOKED,DRIED FRUITS AND VEGETABLES,JELLIES,JAMS,FRUIT SAUCES,MILK AND MILK PRODUCTS,EDIBLE OILS,FATS.
4197000   04/06/2019
SIDDHIDATRI AAHAR PRIVATE LIMITED
C/O SANGEETA SINHA, RAM NAGAR RAM LAKHA NIWAS HAZARIBAG 825301, JHARKHAND
PRIVATE LIMITED
Address for service in India/Agents address:
SUHANI SIMLOTE
Ebizfiling India Private Limited,A-1205-1206, Empire Business Hub, Near Water Tank, Science City Road,Ahmedabad-380060, Gujarat.

Proposed to be Used
KOLKATA
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs, milk and milk products; edible oils and fats.
4197068  04/06/2019
CHANDRABHAN SADANMAL (INDIAN NATIONAL, PROPRIETOR), TRADING AS CHANDRABHAN SADANMAL
Chawal Line, Near Goyal Electronic, Itarsi, Madhya Pradesh- 461111
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Frozen, dried and cooked fruits and vegetables, jellies, jams, potato chips, potato crisps, potato flakes, potato fritters
Peora Farm's from the lap of nature

4197695   05/06/2019
DIPANEETA ENTERPRISES
138, NEAR GURU TEG BAHADUR GURUDWARA, FARRASHI TOLA, BAREILLY, UTTAR PRADESH-243001
PROPRIETORSHIP FIRM REGISTERED UNDER GOODS AND SERVICE TAX.
Address for service in India/Agents address:
RITURAJ RASTOGI
12, CIVIL LINES, OLD R.T.O. OFFICE, BAREILLY (U.P.)- 243001.
Proposed to be Used
DELHI
Almonds ground, apple purée, beans preserved, berries preserved, candied nuts, dates, fruit preserved, hazelnuts prepared, lentils preserved, nuts prepared, peanuts prepared, peas preserved, dried and cooked fruits INCLUDED IN CLASS 29.
RED ROSE LAL PARI

4198989   06/06/2019

MR. PRAVEEN GUPTA
M/s S. K. PRODUCTS, Nai Sadak, Lashkar, Gwalior – 474 001 (M.P.)

Sole Proprietor

Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE.

Used Since: 30/09/2007

To be associated with:
3779603

MUMBAI
MUKHWAS

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.2268571 and 3132207
4199793  07/06/2019
AMIDEV AGRO CARE PRIVATE LIMITED
PLOT NUMBER D/59 T.T.C.INDUSTRIAL AREA TURBHE NAVI MUMBAI-400703
Address for service in India/Agents address:
K. ASHAR & CO. ADVOCATES & SOLICITORS
5TH FLOOR, MEDOWS HOUSE, NAGINDAS MASTER ROAD, FORT, MUMBAI-400 023.
Proposed to be Used
MUMBAI
MILK, MILK PRODUCTS, FOOD, FOOD PRODUCTS
4200058  07/06/2019
PIZZERIA UNO CORPORATION
100 CHARLES PARK ROAD, BOSTON, MA 02132
Merchants, manufacturers and traders
Address for service in India/Agents address:
AMITABHA SEN & CO.
SUITE 601- F, 5 HAILEY ROAD, NEW DELHI - 110 001.
Used Since  :12/02/2019

DELHI
Meat, Fish, Poultry & Game, Meat extracts, Preserved Frozen, Dried & Cooked fruits & vegetables, Jellies, Jams, Compotes, Eggs, Milk & Milk Products, Edible Oils & Fats, Burgers, French Fries, dips, Fried Chicken, Chicken Salad, Fruit Desserts, Yoghurt Desserts, prepared entrees consisting primarily of chicken and sea food based entrees.
Lacminus

4202294   10/06/2019

JOHANNES MICHAEL NETHER
502, Anuprabha, Plot 11, Sharda Colony, Pimple Nilakh, Pune - 411027
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Milk and milk products.
CRAACK NUT
4203544    11/06/2019
DR.M.SREELATHA
A V K TOWER, NORTH MAIN ROAD, ANNANAGAR WEST EXTN, CHENNAI 600101
Individual

Address for service in India/Agents address:
C. PRAKASH
1A, Post Office Road, 1st floor, Krishnaswamy Nagar, Ramanathapuram, Coimbatore-641045.

Proposed to be Used
CHENNAI
Nuts, Toasted nuts, Shelled nuts, Edible nuts, Prepared nuts, Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food.
4204275  12/06/2019
MR. SHAM SUNDER KUMAR (PROP). OF NUTTY NATURALS
902, ASTER-06, SUPERTECH EMERALD COURT, SECTOR 93 A, NOIDA U.P. - 201304
SINGLE FIRM

Address for service in India/Attorney address:
RAMESH CHANDER SHARMA OF CORPORATE JUNCTION
B-7, GUPTA TOWER - II, PVR COMPLEX, VIKAS PURI, NEW DELHI - 110018
Used Since :03/01/2018

DELHI
FRUITS PRESERVED, POWDERED FRUITS, CANNED FRUITS, FRUITS CANNED, TINNED FRUITS, PROCESSED FRUITS,
DRY FRUITS, FUNGI AND VEGETABLES (INCLUDING NUTS AND PULSES ), VEGETABLE PRESERVES, FROZEN
VEGETABLES, PROCESSED VEGETABLES, DRIED VEGETABLES, JELLIES, JAMS, MILK AND MILK PRODUCTS.
LIQUIDLY

4204276  12/06/2019

PHALGUNA MAGANTI
C-1502, Fortune Towers, Madhapur, Hyderabad, Telangana - 500081

Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since :04/06/2019

CHENNAI

MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLY, JAMS, COMPOTES; EGGS; MILK, CHEESE, BUTTER, YOGHURT AND OTHER MILK PRODUCTS; OILS AND FATS FOR FOOD
IMPOSSIBLE SAUSAGE

Priority claimed from 18/04/2019; Application No. : 88/391,621 ;United States of America

4205119  13/06/2019

Impossible Foods Inc.
400 Saginaw Drive, Redwood City, CA 94063, United States of America

A corporation duly organised and existing under the Laws of the State of Delaware, United States of America

Address for service in India/Attorney address:
D.P. AHUJA & CO
UNIT NO. 201D, TOWN SQUARE, NEW VIP ROAD, VIMAN NAGAR, PUNE 411014

Proposed to be Used

To be associated with:

MUMBAI

Substitutes for food, namely, plant-based meat substitutes, plant-based fish substitutes, and plant-based chicken substitutes
Trade Marks Journal No: 1932, 16/12/2019 Class 29

4205122 13/06/2019
SHRI DEVA TRADING CO.
18/3, NATUN PARA ROAD, PATUA PARA LILUAH, HOWRAH, NEAR-JANTA VIDYA MANDIR, PIN NO-711204, W.B
POWER OF ATTORNEY

Address for service in India/Agents address:
SHUKLA TRADE MARK COMPANY.
71, CANNING STREET, ROOM NO. C - 518, 5TH FLOOR, BAGRI MARKET, KOLKATA- 700 001.

Proposed to be Used
KOLKATA
MAKHANA
DS MAST
4205721  13/06/2019
PRAVEEN JAIN S/O. SHRI RAMESH CHAND JAIN
C-625 BUDH VIHAR ALWAR - 301001 (RAJASTHAN)
Individual
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Proposed to be Used
AHMEDABAD
SUPARI, MOUTH FRESHENER, PAN MASALA, PROCESSED BETEL NUTS, CHEWING SUPARI IN CLASS 29
4206126    14/06/2019
SUNARA INTERNATIONAL
Shop No. 9, Bhangarwala Chawl, Opp Latif Egg Shop, P.L. Lokhande Marg, Chembur, Mumbai 400 089, State of Maharashtra, India.
Partnership Firm Registered under the India Partnership Act.
Address for service in India/Agents address:
VEENA C GVALANI
ATUR PARK, 3/2, 3RD FLOOR, S.T. ROAD, CHEMBUR, MUMBAI-400071.
Proposed to be Used
MUMBAI
In respect of “Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk and milk products; oils and fats for food, all being goods included in class 29”. 
diruno
4206387    14/06/2019
MAYURKUMAR PALADIYA
A-27, PURVI SOCIETY SECTION -1, STREET -3, HIRABAUG CIRCLE, VARACHHA ROAD, SURAT
Manufacture
Partnership
Proposed to be Used
AHMEDABAD
PEANUT BUTTER, PEANUT PROCESSED, DAIRY PRODUCT, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS, NUTS, PREPARED, INCLUDED IN CLASS 29.
Foodzy
4207204   15/06/2019
ALOK KUMAR SINHA
S/0 Arjun Prasad lal, Ramchandrapur, PO - Biharsharif, PS - Laheri, Nalanda, Bihar - 803101
Fast food
proprietor
Proposed to be Used
KOLKATA
Chicken, Burger, Fish, Meat, French fries, Paneer, Mushroom, Corn, Vegetables
Trade Marks Journal No: 1932 , 16/12/2019           Class 29

4207332   15/06/2019
AJIT KUMAR GUPTA.
193, NAYA BANS, DELHI-110006.
INDIVIDUAL NAME

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES, PRESERVED PULSES, DRIED PULSES, MILK AND DAIRY PRODUCTS, GHEE, KHOYA, CHEESE, BUTTER, COCONUT OIL, GROUNDNUT OIL, EDIBLE OIL, PROCESSED MUSTARD GREENS, COOKING OILS, SUNFLOWER OIL [FOR FOOD], SOYBEAN OIL FOR COOKING, VEGETABLE OILS FOR FOOD, OILS AND FATS, JAMS, JELLIES, PICKLES, PEANUTS (PREPARED), CURD, YOGURT, SKIMMED MILK AND SOUPS.
MAHARAJA LASSI

4210015  18/06/2019

NOOR ULLAH
636, MUHAMMADPUR GAUNTI KHAGA, FATHEPUR-212660 UTTAR PRADESH INDIA
Individual

Address for service in India/Attorney address:
VIKAS TYAGI
C-1025/4, INDIRA NAGAR, LUCKNOW - 226016, UTTAR PRADESH, INDIA

Proposed to be Used
DELHI

MILK AND MILK PRODUCTS, DAIRY PRODUCTS AND DAIRY SUBSTITUTES, MILK CURDS AND LASSI
4210628  19/06/2019
M/S PRISHA AGRO FOODS LLP
D/14, 52-53, SECTOR-8, ROHINI, DELHI-110085
LLP

Address for service in India/Attorney address:
BALAJI ITL AND ASSOCIATES
WB-97C,1st FLOOR,STREET NO-3, SHAKARPUR, DELHI -110092

Proposed to be Used
DELHI
Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, fruit sauces; eggs, milk and milk products; edible oils and fats
4215697   25/06/2019
M/S JAGANNATH FOOD PRODUCTS
J-39, PANKI SITE-3, INDUSTRIAL AREA, KANPUR
PARTNERSHIP FIRM
Address for service in India/Agents address:
ANSHUL & CO.
H-882, SATYAM VIHAR, AVAS VIKAS COLONY, KALYANPUR, KANPUR-208017, U.P.
Used Since :14/06/2019
DELHI
EDIBLE OIL, VANASPATI GHEE, SOYA REFINED, MUSTARD OIL
Mark should be read as a whole.
4216029  25/06/2019
NIRMALA TAK
FIRST FLOOR, 14-3-87, JOSHIWADI, GOSHAMAHAL, HYDERABAD
DRY FRUITS, DRIED FRUITS AND DATE
PROPRIETOR
Address for service in India/Attorney address:
DP SONI
105, Mahasagar Corporate, Manormaganj Main Road, Indore (M.P.) Pin-452001
Used Since: 01/06/2019

CHENNAI
DRY FRUITS, DRIED FRUITS, DEHYDRATED FRUITS, WET DATES, DRY DATES AND KISMIS.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION AND RESTRICT THE
AREA ONLY TO ANDHRA AND TELANGANA.
M/S. BELA INVESTMENT & FINANCE CO. PVT. LTD
511, Hubtown solaris, 5 th Floor, N.S. Phadke Marg, Andheri (East), Mumbai – 400 069.

Address for service in India/Attorney address:

RITAL JAIN
305, 3rd Floor, Creative Industrial Estate, Sunder Nagar, Road No. 2, Kalina, Santacruz(E), Mumbai - 400098

Proposed to be Used
MUMBAI
Milk, cheese, butter, yoghurt and other milk products
SEEFRESH FOODS

4237705   17/07/2019

JUNIA SUDESH ALVA
A 601, BHAIRAV, OFF VERA DESAI ROAD, ANDHERI WEST, MUMBAI - 400058

INDIVIDUAL

Address for service in India/Attorney address:
SWATI KARKERA
11, Mona Shopping Center, JP Road, Andheri West, Mumbai

Proposed to be Used
MUMBAI

Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, eggs, milk and milk products; edible oils and fats.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE OTHER DESCRIPTIVE MATTERS..
GANGARAM AMARCHAND

4240867   20/07/2019
SHRI JAWARI LAL BANSAL S/O. LATE SH. BAJRANGLAL BANSAL
TRADING AS GANGARAM AMARCHAND HALWAI AT 29, Street No. 2, Shyam Nagar, Behind Kali Temple, Foy Sagar Road, Ajmer - 305001
PROPRIETOR

Address for service in India/Attorney address:
ROHIT AGARWAL
1/37, BEHIND SMS HOSPITAL, NEAR MILITARY SCHOOL, RAILWAY CIRCULAR ROAD, AJMER - 305001 (RAJASTHAN)

Used Since :13/07/1898

AHMEDABAD

MILK AND MILK PRODUCTS, PRESERVED, FROZEN, DRIED OR COOKED FRUITS AND VEGETABLES, YOGURT, EDIBLE OILS AND FATS OLIVE OIL, SOYABEAN OIL FOR FOOD, PICKLES, BUTTER, GHEE, CHEESE, CHEESE BASED SNACK PRODUCTS, DRIED FOOD PRODUCTS, EXTRACTS OF VEGETABLES (JUICES) FOR COOKING, FLAVOURED MILK BEVERAGES, PROCESSED SWEET POTATOES, SWEETCORN, CREAMS, VEGETABLE SOUP PREPARATIONS, ALL KINDS OF CHIPS AND WAFERS, SALMON, SALAD OIL SAUSAGES, JELLIES, JAMS, EGGS FATS, PROTEIN PREPARATIONS FOR HUMAN CONSUMPTION, ALL BEING GOODS INCLUDED IN CLASS 29
4268127 19/08/2019  
JAMNAHARI PRIVATE LIMITED  
NO. 31 NAVNANDANVAN INDUSTRIAL PREMISES, CO-OP SOCIETY, ASHA NAGAR, NEAR POSTAL COLONY, LBS ROAD, MULUND WEST, MUMBAI - 400080, MAHARASHTRA, INDIA  
REGISTERED COMPANY  
Address for service in India/Agents address:  
MAKHIJA & ASSOCIATES.  
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD,SIDDHARTH NAGAR,THANE (E)-400603  
Proposed to be Used  
MUMBAI  
MEAT, FISH, POULTRY AND GAME; MAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS ; EGGS; MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS.
KARUPPAIAH PALANI
NO.38/157B, THIRUVALUVAR NAGAR, 4TH MAIN ROAD, ERUKKANCHERRY, CHENNAI-600 118
MANUFACTURER AND MERCHANTS
SOLE PROPRIETOR
Address for service in India/Attorney address:
LE INTELLIGENSIA
No.38/13, Desigar Street, Vadapalani, Chennai - 600026, Tamil Nadu, India

Proposed to be Used
CHENNAI
PULSES,DAL,TUNA,DRYFRUITS,DRY NON-VEG ITEMS AND DRY VEGETABLES.
4292317 13/09/2019

DEEPAK KUMAR AGGARWAL (SOLE PROPRIETOR) M/S GARG TRADING COMPANY
FIRST FLOOR, 1040, GANDHI GALI, FATEHPURI ROAD, DELHI-110006
A Sole Proprietorship firm

Address for service in India/Attorney address:
M.M.ASSOCIATES
CH.NO.227, CIVIL SIDE, EASTERN WING, TIS HAZARI COURTS, DELHI-54
Used Since :01/04/2009

DELHI
DRY FRUITS
4307615  29/09/2019
KAMLA KANT & COMPANY, LLP
28/114, Pheel Khana, Kanpur-208001, UTTAR PRADESH,
A Limited Liability Partnership Firm
Address for service in India/Attorney address:
TILAK RAJ CHAWLA & PARVEEN ARYA, ADVOCATES
Kamla Kant & Company LLP, 28/114, Pheel Khana, Kanpur-208001, Uttar Pradesh
Used Since :01/04/2014
To be associated with:
3999145
DELHI
PAN MASALA
4307616   29/09/2019
KAMLA KANT & COMPANY, LLP
28/114, Pheel Khana, Kanpur-208001, UTTAR PRADESH,
A Limited Liability Partnership Firm
Address for service in India/Attorney address:
TILAK RAJ CHAWLA & PARVEEN ARYA, ADVOCATES
Kamla Kant & Company LLP, 28/114, Pheel Khana, Kanpur-208001, Uttar Pradesh
Used Since :01/04/2014
To be associated with:
1495623, 3997147
DELHI
PAN MASALA
Priority claimed from 18/06/2019; Application No. : 1971549 ;Canada

4311078  03/10/2019

ALLIANCE PULSE PROCESSORS INC.
6200 E. Primrose Green Drive Regina, Saskatchewan Canada S4V 3L7
A company incorporated in Canada

Address for service in India/Attorney address:
RNA, IP ATTORNEYS
401-402, 4TH FLOOR, SUNCITY SUCCESS TOWER, SEC-65, GOLF COURSE EXTENSION ROAD, GURGAON-122005
NATIONAL CAPITAL REGION (HARYANA)

Proposed to be Used
DELHI
Dried Lentils
BIG BAT

Priority claimed from 17/06/2019; Application No.: 1971431; Canada

4311079   03/10/2019

ALLIANCE PULSE PROCESSORS INC.
6200 E. Primrose Green Drive Regina, Saskatchewan Canada S4V 3L7
A company incorporated in Canada

Address for service in India/Attorney address:
RNA, IP ATTORNEYS
401-402, 4TH FLOOR, SUNCITY SUCCESS TOWER, SEC-65, GOLF COURSE EXTENSION ROAD, GURGAON-122005
NATIONAL CAPITAL REGION (HARYANA)

Proposed to be Used
DELHI
Dried Lentils
NYAMIS BAR AND KITCHEN LLP
Flat No. 123, 12th Floor, Atlanta, Nariman Point, Mumbai -400021
A Limited Liability Partnership incorporated under the Limited Liability Partnership Act 2008

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Used Since : 29/06/2019

To be associated with:
4312698

Mumbai
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk and milk products; oils and fats for food; ready meals of Pan Asian cuisine prepared from the aforesaid products
RUHI

4318090  11/10/2019

RAJESH RAMKRI PAL UPADHYAY
C-36, UPADHYAY APARTMENT, UPADHYAY ESTATE, DEVIDAS LANE, BEHIND RAGHUNATH TOWER, EKSAR VILLAGE, BORIVALI WEST. MANDPESHWAR, MUMBAI-400103.

MILK AND MILK PRODUCT
INDIVIDUAL
Used Since :01/10/2019

MUMBAI
DAIRY AND DAIRY PRODUCTS
FREEDOM

4318371  11/10/2019
GEMINI EDIBLES & FATS INDIA PRIVATE LIMITED
‘Freedom House’, (OPP. SBI Executive Enclave) 8-2-334/70 & 71, Road No.5, Banjara Hills, Hyderabad - 500034 Telangana, India.,
Manufacturers and Merchants

Address for service in India/Attorney address:
ASM LAW OFFICES
M-19A, SOUTH EXTENSION-II, NEW DELHI-110049
Used Since: 10/11/2009

To be associated with:
1885635

CHENNAI
Edible oils and fats; sunflower oil, mustard oil (including kachhi gani), groundnut oil, rice bran oil, sesame oil, sunflower oil for food, sunflower oil for industrial purposes, cooking oil, canola oil, nut oils, edible vegetable oils, vegetable oils for cooking, rice bran oil for food, sesame oil for food, soyabean oil for cooking, linseed oils (edible), edible oils for use in cooking foodstuffs, processed oils and fats for food, palm oil for food
4318515   11/10/2019
MR. MUKESH KUMAR KATHEL
M/s TAMANNA TRADING & MANUFACTURING CO., MIG 195, Sun City Colony, Behind Number School, Chatarpur - 471001 (M.P.)
Sole Proprietor

Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE.
320 - Tulsi Vihar, Near S.B.I. Zonal Office, City Centre, Gwalior -474 011 (M.P.).

Proposed to be Used
To be associated with:
4318516
MUMBAI
SUPARI MIX
LAVONNE FOOD AND BEVERAGE SOLUTIONS LLP
NO. 26, DOMLUR LAYOUT, BANGALORE Bangalore KA
LLP
Address for service in India/Agents address:
DURGAPRASAD ULHAS GOHAD
Flat No.10, Parvati Park Society, Sinhagad Road, Opp. Parvati Water Work, Pune-411030, Maharashtra.

Proposed to be Used
CHENNAI
MILK AND MILK PRODUCTS, EDIBLE OILS AND FATS, DAIRY PRODUCTS, BEVERAGES PREDOMINANTLY MADE FROM MILK SUBSTITUTES, YOGHURT AND YOGHURT BASED BEVERAGES, MOUSSE, FROMAGE FRAIS, DESSERTS MEAT, FISH, POULTRY, EGGS, MEAT EXTRACTS, PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES, JELLIES, JAMS, FRUIT SPREADS.
NABH

4320785  15/10/2019

NEERAJ KUMAR
trading as ;ARYAVART GRAMO UDHYOG
VILLAGE SUNGARH, POST-RATANGARH, DIST. BIJNOR, U.P
MANUFACTURER
PROPRIETOR

Address for service in India/Agents address:
SANDEEP GUPTA
363, Aggarwal Modern Bazar, C-33, Lawrence Road, Delhi-110035.

Proposed to be Used
DELHI
EDIBLE OILS
JATINDER PAL SINGH
R/O 218, MUKAND NAGAR, HAPUR ROAD, GHAZIABAD-201001, UTTAR PRADESH, INDIA.
MANUFACTURER AND MERCHANT

Address for service in India/Attorney address:
THE LAW OFFICES OF JAFA & JAVALI
S-316, PANCHSHEEL PARK, NEW DELHI 110017

Used Since :19/06/2019

To be associated with:
4321952

DELHI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK, CHEESE, BUTTER, YOGHURT AND OTHER MILK PRODUCTS; EDIBLE OILS AND FATS
Trade Marks Journal No: 1932 , 16/12/2019           Class 29

KARAM VEER SINGH SEHRAWAT
S/O: DAYAVEER SINGH,ALIPUR(150),HISAR - 125044
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Fruit salads
4325888  19/10/2019

BIMALA DAGA TRADING AS SHIV ENTERPRISES
Ward NO 8, Agmark Lane, Near Pay Fair, Bharlumukh, Guwahati, Assam - 781009
Proprietorship Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
KOLKATA
Cashew nuts, prepared, Dried fruits, MITHA MASALA, MOUTH FRESHNER, PAN MASALA.
4328030  22/10/2019
MEHTAB MO. SAHOOR TRADING AS :- ARMY BROTHER'SS
MUKAM POST - RANKAI, TEHSIL - KARELI, NARSINGHPUR - 487221. MADHYA PRADESH. INDIA.
SINGLE PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
VIVEK LODHA
"WHITE HOUSE", STATION ROAD, GANDHI WARD, HINGANGHAT - 442301. DISTT:- WARDHA. MAHARASHTRA. INDIA.
Proposed to be Used
MUMBAI
Preserved, frozen, dried and cooked fruits and vegetables; Vegetables Chips, Canned Food, Preserved Pulses, Dried Pulses, canned Pulses, Jellies, jams, compotes; Eggs; Milk and milk products; Edible oils and fats, Meat, fish, poultry and game; Meat extracts.
4328511    23/10/2019
KAMLA KANT & COMPANY, LLP
28/114, Pheel Khana, Kanpur-208001, UTTAR PRADESH,
A Limited Liability Partnership Firm
Address for service in India/Attorney address:
TILAK RAJ CHAWLA & PARVEEN ARYA, ADVOCATES
Kamla Kant & Company LLP, 28/114, Pheel Khana, Kanpur-208001, Uttar Pradesh
Used Since :01/04/2014
To be associated with:
3997145, 4307615
DELHI
PAN MASALA
HARSIDDHI MILK DAIRY
LATI BAZAR, BANDAR ROAD, VERAVAL – PATAN, GIR – SOMNATH – 362 265 (GUJARAT) INDIA
A Partnership Firm
Address for service in India/Attorney address:
TRADESAFE
GHANSHYAM HOUSE, BUNGLOW NO. 9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRANGLE, AHMEDABAD – 380 014 (GUJARAT) INDIA
Used Since : 10/03/2005
AHMEDABAD
MILK, CHEESE, BUTTER, YOGHURT AND OTHER MILK PRODUCTS.
Trade Marks Journal No: 1932, 16/12/2019   Class 29

4330826  24/10/2019
PRAVEEN K
KAIRALI, PUNNAMKARIKKAM, VEERANAKAVU, POOVACHAL, THIRUVANANTHAPURAM- 695575
INDIVIDUAL

Address for service in India/Attorney address:
AJAY R KAMATH
Centrum Attorneys and Legal Consultants, 3rd floor, Maharaja Towers, OPP KAT, Vanchiyoor P.O, Thiruvananthapuram, Kerala 695035

Proposed to be Used
CHENNAI
MILK; MILK BEVERAGES; MILK PREDOMINATING; MILK PRODUCTS; MILK SHAKES.
4331872  25/10/2019
SIMPL INNOVATIVE BRANDS PRIVATE LIMITED
1201-1204(12th floor) & 1301-1302(13th floor) Elanza Vertex, Bokadev, Ahmedabad, Gujart - 380054
Private Limited
Address for service in India/Attorney address:
Y.J.TRIVEDI & CO
Used Since :24/07/2019
To be associated with:
4331870
AHMEDABAD
Protein Milk, Protein Enriched Milkshakes, Protein Enriched Milk Drinks.
4332309   26/10/2019
BHUPINDER SINGH LAMBA
HOUSE NO 2032,SECTOR 69,MOHALI SAGAR - 160062
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food
4332956  29/10/2019
SACHU PAUL
trading as ;FUTURE PURE
VATTAPARAMBATH,KALATHIPARAMBU LANE,NORTH PARAVUR,ERNAKULAM,PIN-683513,KERALA,INDIA.
PARTNERSHIP FIRM

Address for service in India/Attorney address:
NAMIJITH IP WORLD
2ND FLOOR,SARANAM BUILDING, C.P. UMMER ROAD, COCHIN-35, KERALA, INDIA.

Proposed to be Used
CHENNAI
MILK AND MILK PRODUCTS,COCONUT MILK,VIRGIN OIL AND EDIBLE OIL
4334354 31/10/2019
TURNING WHEELS INDIA LIMITED
NO.641/2C(2), SUNDAMEDU, NEAR VENKATESHWARA WEIGHBRIDGE,KULATHUPALAYAM TIRUPUR Coimbatore TN 641605 IN
Public Limited Company
Address for service in India/Agents address:
S. VIDHYA
29, MURUNGAPALAYAM II STREET, KUMAR NAGAR, GANDHI NAGAR (po), TIRUPUR-640603.
Proposed to be Used
CHENNAI
Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, fruit sauces; eggs, milk and milk products; edible oils and fats
DOF FOODS AND FUN PRIVATE LIMITED
4, Vigyan Vihar, Delhi-110092
Body Incorporate
Address for service in India/Agents address:
SANCHIT KUMAR

Proposed to be Used
DELHI
MUSTARD OIL, PICKLES, FRUITS
Trade Marks Journal No: 1932, 16/12/2019 Class 29

4334490  31/10/2019
GLORY ANTONY
no 9,Idhaya complex,Geddalahalli,Bangalore-Karnataka 560077.
PROPRIETOR
Address for service in India/Attorney address:
SHIBU SYED MUHAMMED
KOODATHAI PARAMBIL HOUSE, KOODTHAI BAZAR POST, THAMARASSERY, CALICUT, PIN - 673 573, KERALA
Proposed to be Used
CHENNAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk and milk products; Oils and fats for food
4334523  31/10/2019
B. VIDHYALAKSHMI
Sri Vidhyalakshmi Traders, 33, Saidapet Road, Vadapalani, Chennai – 600026
Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI
Dairy products, Milk and Milk products, Butter, Ghee,
ADRET RETAIL PRIVATE LIMITED
1, GUPTA LANE, KOLKATA-700006, WEST BENGAL, INDIA
A company incorporated in India under the Companies Act, 1956

Address for service in India/Agents address:
S.S. DATTA & ASSOCIATES
S.S. DATTA & ASSOCIATES, 288/1,B.B. CHATTERJEE ROAD,GROUND FLOOR,KOLKATA 700 042,WEST BENGAL,INDIA.

Proposed to be Used
To be associated with:
KOLKATA GHEE
4334638  31/10/2019
BURBERRY BAKES & CONFECTIONERS LLP
DOOR NO.38/1493N, FLAT NO.104, 1ST FLOOR, SERENE HOME APARTMENTS, PALAKKADA, PUTHIYANDGADI,
KOZHIKODE-673 021, KERALA STATE, INDIA
Limited Liability Partnership

Address for service in India/Attorney address:
LAWYERS' ARCADE
SUPEX CORNER, 2ND FLOOR, SUB REGISTRAR OFFICE ROAD, NEAR GOVT, TRAINING SCHOOL, KANNUR-670 002.
KERALA, INDIA.

Proposed to be Used
CHENNAI
Meat, fish, poultry, meat extracts, preserved, frozen, banana chips, dried and cooked fruits and vegetables, jellies, jams,
compotes, eggs, milk and milk products, edible oils and fats, meat burger, vegetable burger, turkey burger and chicken
burger.
4334938  31/10/2019
S.SESHA SRIDHAR
No-70/7,Srinagar,Sungam Bypass Road,Ramanathapuram,Coimbatore-641045
individual

Address for service in India/Aagents address:
MOHAMMED HUSSAIN S.
45/1, NOOR MAHAL, SIVARAM NAGAR, 2ND CROSS, SUNGAM, RAMANATHAPURAM, COIMBATORE-45.
Used Since :01/04/2017

CHENNAI
Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food
4336136  01/11/2019
REDBACK IT SOLUTIONS PRIVATE LIMITED
NO.AL-24, TNHB, PHASE 3, SATUVACHARI, VELLORE - 632009
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since : 27/10/2010
CHENNAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food
4336973  04/11/2019

SIKKHAR EXIM LLP
14th Floor, 14A, Akash Ganga, Bhulabhai Desai Road, Mumbai City, Maharashtra-400026
Limited Liability Partnership

Address for service in India/Agents address:
SANJAY KUMAR GUPTA
139, 2nd floor, Engineers Enclave, Pitam Pura, Delhi-110034.

Proposed to be Used

MUMBAI
Nut and dried fruit-based snack bars, Fruit-based snack food, Vegetable-based snack foods, Frozen, Preserved, Dried and
Cooked Fruits and Vegetables, Jellies, Jams
4337146   04/11/2019
NUTRARTIS S.A.
Av. Presidente Eduardo Frei Montalva 6000, Quilicura, Santiago, Chile
A company incorporated under the laws of Chile
Address for service in India/Attorney address:
INFINI JURIDIQUE
604, NILGIRI APARTMENTS 9, BARAKHAMBA ROAD, N. DELHI-110 001
Proposed to be Used
DELHI
Meat, Fish meal for human consumption, Poultry [not live], Dried vegetables, Cooked vegetables, Milk products, Edible oils, Edible fats
USMAN ABDULLA.T
THATTAYIL HOUSE, CHECK POST, VALLIKKAPATTA POST, MANKADA (VIA), MALAPPURAM DISTRICT, KERALA-679324, INDIA
SOLE PROPRIETORSHIP
Address for service in India/Attorney address:
TMGURU INTELLECTUAL PROPERTY SERVICES LLP
203, 2nd Floor, A-31, Kailash Colony, New Delhi-110048
Proposed to be Used
CHENNAI
GHEE.
4337727   04/11/2019
UBAID AHMED PROPRIETOR OF SYNERGY ENTERPRISES
ROOM NO 7 AXA CHAWL BEHIND GAVDEVI MANDIR BALYANI TITWALA KALYAN THANE - 421306
THE TRADEMARKS ACT - 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Poultry substitutes, Pre-packaged dinners consisting primarily of poultry
ROYAL VICTORIA FOODSTUFF TRADING LLC
P. O. BOX: 121349
A COMPANY INCORPORATED UNDER LAW OF IRAN.

Address for service in India/Airports address:
RAMESH CHANDRA BAGDI & ASSOC.
31, SHRADDHANAND MARG, CHHAWANI, INDORE (M.P.) - 452 001.
Used Since: 01/09/2018

MUMBAI
DRIED AND COOKED FRUITS AND NUTS INCLUDED IN CLASS 29.
SANTOSH KUMAR GUPTA
268/622/ ANGA/1, TILAK NAGAR AISHBAGH, LUCKNOW - 226004, UTTAR PRADESH, INDIA
Individual

Address for service in India/Attorney address:
VIKAS TYAGI
C-1025/4, INDIRA NAGAR, LUCKNOW - 226016, UTTAR PRADESH, INDIA

Proposed to be Used

DELHI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; PROCESSED BETEL NUTS, JELLIES, JAMS; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS, BLENDED OIL FOR FOOD, REFINED OIL, SOYABEAN OIL, RICE BRAIN OIL, PALMOLINE OIL, MUSTARD OIL, VEGETABLES OIL, GHEE AND FATS.
Trade Marks Journal No: 1932, 16/12/2019  Class 29

4338555  05/11/2019
R. ANIRUDH
3/1, 4th Street, C Sector, V G Rao Nagar, Katpadi, Vellore-632 007
Individual

Address for service in India/Agents address:
G. RAMJI, ADVOCATE
NO.18, JAISANKAR STREET, WEST MAMBALAM, CHENNAI - 600 033.

Proposed to be Used

CHENNAI
GINGILI OIL, COCONUT OIL, BUTTER, BUTTER OIL, MILK, DAIRY PRODUCTS, GROUND NUT OIL, SOYA OIL, MUSTARD OIL, SUNFLOWER OIL, VANASPATHY, PALM OIL, EDIBLE OIL AND FATS GHEE, COPRA, COCONUT COPRA, COCONUT POWDER, CHIPS, SOUPS, VEGETABLE SOUP PREPARATIONS, INSTANT FISH CURRY, PICKLES, BADAM POWDER, NUT POWDERS, NUTS, NUT TOPPINGS, NUTS, NUT BASED SNACKS, DRY FRUITS AND NUTS, PROCESSED NUTS AND NUT SNACKS, NUTS BLENDED WITH JAGGERY, MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK AND MILK PRODUCTS, VEGETABLE PASTE, FRUITS PULP
SRMB SRIJAN PRIVATE LIMITED
7 Khetra Das Lane, Kolkata 700012, West Bengal, India
A company incorporated under the Indian Companies Act, 1956

Address for service in India/Attorney address:
D.P. AHUJA & CO
14/2 PALM AVENUE CALCUTTA 700019 INDIA

Proposed to be Used
KOLKATA
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk and milk products; Oils and fats for food
4338858  05/11/2019
DEV RAJUBHAI GANDHI
KHANT NA BHESHAWADA, LUNAWADA, DIST. - MAHISAGAR - 389230, GUJARAT, INDIA.
SOLE PROPRIETOR
Address for service in India/Attorney address:
P.K SUTHAR & ASSOCIATES
P.K. SUTHAR AND ASSOCIATES, A-204, VINAYAK ELEGANCE, NEAR SHAYONA CITY UNDER PASS, CHANDLORDIA, AHMEDABAD - 382481, GUJARAT, INDIA.
Used Since :04/11/2019
AHMEDABAD
EDIBLE OILS INCLUDED IN CLASS 29.
HATSUN AGRO PRODUCT LIMITED
NO. 1/20A, "DOMAINE", RAJIV GANDHI SALAI (OMR), CHENNAI - 600 097, TAMIL NADU.
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.

Address for service in India/Agoents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Used Since :23/08/2019

CHENNAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS; BUTTER; CHEESE; CURD; PICKLES; POTATO CHIPS; SOUPS; PREPARATIONS FOR MAKING SOUP; VEGETABLE SALADS; NUTS, PREPARED; PROCESSED PULSES; NUT-BASED SNACK FOODS; POTATO-BASED SNACKS; FRUIT SNACKS; VEGETABLE-BASED SNACK FOODS; DRIED FRUIT-BASED SNACKS
4339446   06/11/2019
NEHA KALRA
C-61, MALVIYA NAGAR, NEW DELHI-110017, INDIA.
MANUFACTURER AND MERCHANT

Address for service in India/Attorney address:
AMAN MADAN
11-B(LGF), JANGPURA EXTENSION MARKET, NEAR INOX EROS, JANGPURA, NEW DELHI-110014, INDIA.

Proposed to be Used
DELHI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS
4339984  06/11/2019
AJITHA S KUMAR
Krishna Nivas #8 4th cross, Udupa Garden, S.M. Rd, Jalahalli cross Bangalore 560015, Karnataka, India
Sole Proprietorship

Address for service in India/Attorney address:
INTELLOCOPIA IP SERVICES
120(14), 4th Floor AMBA, 1st MAIN, DR.RAJKUMAR ROAD, 1st BLOCK, RAJAJINAGAR, BANGALORE-560010.

Proposed to be Used
CHENNAI
Sunflower seeds ; Seeds prepared for human consumption included under this class 29
Trade Marks Journal No: 1932, 16/12/2019 Class 29

4340229 06/11/2019
M/S. SNEW.
25, Paruthikottampalayam, Anjur, Kodumudi, Erode-638 151, Tamilnadu, India.
Manufacturer and Merchants

Address for service in India/Attorney address:
C. MANGAYARKARASI
NO.189, A RATHNAM COMPLEX, POLLACHI MAIN ROAD, SUNDRAPURAM, COIMBATORE- 641024.

Proposed to be Used
CHENNAI
Edible Oils, Milk and Milk Products, Ghee.

Transliteration: Merry
4340516 06/11/2019
RADHEY SHYAM ARORA TRADING AS M/S AKSHAT FOOD PRODUCT
T-32B, GOVINDPURI, MODINAGAR, DISTRICT GHAZIABAD
PROPRIETOR
Address for service in India/Attorney address:
HIMANSHU JAISWAL
E-56, CHHOTI MARKET, GOVINDPURI, MODINAGAR, GHAZIABAD, UTTAR PRADESH-201204
Proposed to be Used
DELHI
sesame oil for food, Mustard Oil, coconut oil for food, maize oil for food, corn oil for food, oils for food, palm oil for food, soya bean oil for food, sunflower oil for food & tomato juice for cooking.
4341257    07/11/2019
SH. MANOJ KUMAR TRADING AS ASHA TRADERS.
JEWAR ROAD, BUS STAND SIKANDRABAD, BULANDSHAHAR, U.P.-203205.
PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/01/2015
To be associated with:
3005952
DELHI
Preserved, Dried and Cooked Fruits and Vegetables, Preserved Pulses, Dried Pulses, Milk and Dairy Products, Ghee, Khoya, Cheese, Butter, Coconut Oil, Groundnut Oil, Edible Oil, Processed mustard greens, Cooking Oils, Sunflower oil [for food], Soybean oil for cooking, Vegetable oils for food, Oils and Fats, Jams, Jellies, Pickles, Peanuts (prepared), Curd, Yogurt, Skimmed Milk and Soups.
SH. MANOJ KUMAR TRADING AS ASHA TRADERS.
JEWAR ROAD, BUS STAND SIKANDRABAD, BULANDSHAHAR, U.P.-203205.
PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/01/2015

To be associated with:
3005953

DELHI
Preserved, Dried and Cooked Fruits and Vegetables, Preserved Pulses, Dried Pulses, Milk and Dairy Products, Ghee, Khoya, Cheese, Butter, Coconut Oil, Groundnut Oil, Edible Oil, Processed mustard greens, Cooking Oils, Sunflower oil [for food], Soybean oil for cooking, Vegetable oils for food, Oils and Fats, Jams, Jellies, Pickles, Peanuts (prepared), Curd, Yogurt, Skimmed Milk and Soups.
4341259  07/11/2019
SH. MANOJ KUMAR TRADING AS ASHA TRADERS.
JEWAR ROAD, BUS STAND SIKANDRABAD, BULANDSHAHAR, U.P.-203205.
PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
DELHI
Preserved, Dried and Cooked Fruits and Vegetables, Preserved Pulses, Dried Pulses, Milk and Dairy Products, Ghee, Khoya, Cheese, Butter, Coconut Oil, Groundnut Oil, Edible Oil, Processed mustard greens, Cooking Oils, Sunflower oil [for food], Soybean oil for cooking, Vegetable oils for food, Oils and Fats, Jams, Jellies, Pickles, Peanuts (prepared), Curd, Yogurt, Skimmed Milk and Soups.
4342048  08/11/2019
RUBBCON PRODUCTS PVT.LTD
RUBBERWALA HOUSE, OPP AGRIPADA POLICE STATIOD, DR.NAIR ROAD, AGRIPADA, MUMBAI-400011
(MAHARASHTRA ) / (INDIA)
A PRIVATE LIMITED COMPANY

Proposed to be Used

MUMBAI

DATES, PROCESSED DATES, DRIED DATES
4342519   08/11/2019
NUT KARTS PRIVATE LIMITED
C-429, 1ST FLOOR, SECTOR-22, NOIDA - 201301
THE TRADEMARKS ACT - 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Nuts, processed, Cashew nuts, prepared, Roasted nuts, Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food
4344431  11/11/2019
MANOJ PANDEY, TRADING AS SONALIKA TRADERS
SHOP NO 1, BUILDING NO 2, STREET NO 1, GHORA NAKKAS, BHOPAL (M.P.) - 462001
AN INDIAN NATIONAL SOLE PROPRIETOR

Address for service in India/Agents address:
RAMESH CHANDRA BAGDI & ASSOC.
31, SHRADDHANAND MARG, CHHAWANI, INDORE (M.P.) - 452 001.

Proposed to be Used
MUMBAI
SWEET SUPARI INCLUDED IN CLASS 29.
HATSUN AGRO PRODUCT LIMITED
NO. 1/20A, "DOMAINE", RAJIV GANDHI SALAI (OMR), KARAPAKKAM, CHENNAI - 600097, TAMIL NADU.
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Provision to be Used

CHENNAI
MILK AND MILK PRODUCTS; MILK BEVERAGES, MILK PREDOMINATING; MILK SHAKES; CONDENSED MILK, BUTTER,
CHEESE, CURD, MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED
FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; EDIBLE OILS AND FATS; PICKLES; POTATO CHIPS;
SOUPS; PREPARATIONS FOR MAKING SOUP; VEGETABLE SALADS; NUTS, PREPARED; PROCESSED PULSES; NUT-
BASED SNACK FOODS; POTATO-BASED SNACKS; FRUIT SNACKS; VEGETABLE-BASED SNACK FOODS; DRIED FRUIT-
BASED SNACKS.

Transliteration : HAP DAILY
HATSUN AGRO PRODUCT LIMITED
NO. 1/20A, "DOMAINE", RAJIV GANDHI SALAI (OMR), KARAPAKKAM, CHENNAI - 600097, TAMIL NADU.
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

**Proposed to be Used**

CHENNAI

MILK AND MILK PRODUCTS; MILK BEVERAGES, MILK PREDOMINATING; MILK SHAKES; CONDENSED MILK, BUTTER, CHEESE, CURD, MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMs, COMPOTES; EGGS; EDIBLE OILS AND FATS; PICKLES; POTATO CHIPS; SOUPS; PREPARATIONS FOR MAKING SOUP; VEGETABLE SALADS; NUTS, PREPARED; PROCESSED PULSES; NUT-BASED SNACK FOODS; POTATO-BASED SNACKS; FRUIT SNACKS; VEGETABLE-BASED SNACK FOODS; DRIED FRUIT-BASED SNACKS.

Transliteration : HAP DAILY
4344700  12/11/2019
SHABBIR KANOREWALA
Plot No. 116/117/118, Ramtekdi Industrial Estate, Hadapsar, Pune-411013
INDIVIDUAL
Address for service in India/Attorney address:
NAIR & ASSOCIATES
# 16 JEDHE PARK, 248 RASTA PETH, BEHIND SHANTAI HOTEL, PUNE-411011
Used Since : 01/06/2018
To be associated with:
3111717
MUMBAI
Cocoa butter for food, Butter, Milk beverages flavored with chocolate, Dairy -based dips, Milk & milk Products, Preserved, Dried and Cooked Fruit and Vegetables
JOBA

4344862   12/11/2019
M/S SUPARNA OIL MILL
Kalibazar, Rangutia, Bamutia, Mohanpur, West Tripura, Pin- 799211, West Bengal, India.
SUPARNA OIL MILL (PARTNERSHIP FIRM)

Address for service in India/Agents address:
IDEAL TRADE MARK SERVICES.
18, N.S. ROAD, 1ST FLOOR, KOLKATA - 700 001, WEST BENGAL, INDIA.

Proposed to be Used
KOLKATA
Mustered oil, Edible oil, Vegetable oil & Rice bran oil.
4344909   12/11/2019
B. L. AGRO INDUSTRIES LIMITED
B-31, ROAD NO. 2, PARSAKHERA INDUSTRIAL AREA, BAREILLY 243502, UTTAR PRADESH.
a limited company.
Address for service in India/Attorney address:
THE CALCUTTA TRADE MARK CO.
G-1/35, SECTOR 15, ROHINI, DELHI 110085
Proposed to be Used
To be associated with:
2544318
DELHI
EDIBLE OILS, GHEE, FATS, MILK PRODUCTS, DAIRY PRODUCTS, PICKLES, MEAT, FISH, POULTRY AND GAME, MEAT EXTRACTS, PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES, JELLIES, JAMS AND EGGS.
HASNA
4345249    12/11/2019
M/S. INDRA AGENCIES
# 15-7-357/A, BEGUM BAZAR, HYDERABAD - 500012, TELANGANA STATE.,
A REGISTERED PARTNERSHIP FIRM
Address for service in India/Attorney address:
NAVEEN KUMAR ANUMULA
16-8-746, New MAlakpet, Hyderabad, Telangana-500024, India, Ph:9052012121
Proposed to be Used
CHENNAI
DATES
LATIF

4346631  13/11/2019

AFZAL LATIF PROPRIETOR OF THE FIRM AND TRADING AS AL PROTEINS
53 Victoria Road, Ground Floor, Mumbai - 400 010
PROPRIETORSHIP FIRM

Address for service in India/Agents address:
SALIM AHMED SHAikh.
Flat No.A-201, Tulip, Orchid Tulip Jangid Enclave CHS Ltd., Jangid Enclave, Kanakia Road, Mira Road (E), Dist. Thane-401107.
Used Since :09/03/2018

MUMBAI
MEAT AND MEAT PRODUCTS, MARINE PRODUCTS INCLUDING CHILLED AND FROZEN WHOLE FISH, CHILLED AND FROZEN FISH FILLET, SHRIMPS, PRAWNS AND SURUMI
4347107  14/11/2019
BABA ACHAR FACTORY
#459/23, RAM COLONY, JIND, HARYANA - 126102
Partnership Firm

Address for service in India/Agents address:
GURMINDER SINGH DHAMI
B-8/89, UPPER GROUND FLOOR, SECTOR-5, ROHINI, DELHI-110085.

Proposed to be Used
DELHI
Pickles, Jams, Jellies and Chutneys included in class 29
Trade Marks Journal No: 1932, 16/12/2019  Class 29

NKM

4347110  14/11/2019

KALYANI MURALI

25, Sri Krishna, Chinnayya Street, T. Nagar, Chennai- 600017

An individual

Address for service in India/Attorney address:

ALTACIT GLOBAL

SHED NO. C2-A, THIRU-VI-KA INDUSTRIAL ESTATE, GUINDY, CHENNAI - 600 032.

Proposed to be Used

CHENNAI

MILK AND MILK PRODUCTS; DAIRY PRODUCTS BASED ON MILK SUBSTITUTES; MILK CURDS; BUTTER, YOGHURT AND OTHER MILK PRODUCTS; MILK SOLIDS; MILK BEVERAGES FLAVORED WITH COFFEE; MILK BEVERAGES FLAVOURED WITH COFFEE; MILK-BEVERAGES FLAVOURED WITH CHOCOLATE; MILK BEVERAGES FLAVOURED WITH CHOCOLATE; MILK BEVERAGES FLAVORED WITH COCOA; MILK-BASED STRAWBERRY-FLAVOURED BEVERAGES; DESSERTS MADE FROM MILK PRODUCTS; CHEESE; PANNEER (MILK PRODUCT); CONCENTRATED BUTTER; CURD; GHEE; BUTTERMILK; AALOO PAPAD (POTATO BASED SNACKS); AAMLA MURABBA (PROCESSED GOOSEBERRIES); BANANA CHIPS; CHICKPEAS, PROCESSED; SPICED CASHEWS; SPICED MIXED NUTS; SPICED PEANUTS; SPICED CASHEW NUTS; SPICED ALMONDS; DRIED FRUIT-BASED SNACKS; CANDIED FRUIT SNACKS; POTATO-BASED SNACKS; ROASTED NUTS; SHELLED NUTS; SEASONED NUTS; NUTS, PROCESSED; FLAVOURED NUTS; PROCESSED PISTACHIO NUTS; PREPARED PISTACHIO NUTS; CASHEW NUTS, PROCESSED; SPICED CASHEW NUTS; ROASTED MIXED NUTS; PROCESSED CASHEW NUTS; ROASTED CASHEW NUTS; PREPARED CASHEW NUTS; PICKLES; SPICY PICKLES; PULSES, PREPARED; PROCESSED PULSES; DAL; PROCESSED LEGUMES; VEGETABLE-BASED FOOD; FRUIT-BASED FOOD; INSTANT SOUP; INSTANT STEW; INSTANT OR PRE-COOKED SOUP; PRE-COOKED SOUP; PRE-COOKED CURRY DISHES; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; FROZEN, PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; COOKED FRUITS AND VEGETABLES.
oMums
4347382    14/11/2019
RIMPY JAIN
17/001, MANTRI RESIDENCY, BANNERGHATTA ROAD, NEAR ROYAL MEENAKSHI MALL, BENGALURU, KARNATAKA,
PIN CODE-560076
Individual
Address for service in India/Attorney address:
SANJEEV KUMAR
AG-7, Ground Floor, Shalimar Bagh, New Delhi - 110088
Proposed to be Used
CHENNAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams,
compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food as included in class 29.
AADHI KAILASH

4347464  14/11/2019
S.SELVAPANDIAN, PROPRIETOR, SENDHUR MURUGAN TRADERS
DOOR NO-12, M.S.K.NAGAR, NAYAKANUR ROAD, ODDANCHATRAM-624619, TAMILNADU, INDIA
Proprietorship firm

Address for service in India/Attorney address:
SENTHILKUMAR BALAKRISHNAN
NO.35/16, RAMANUJA NAGAR, KONNUR HIGH ROAD, AYANAVARAM, CHENNAI-600 023.

Proposed to be Used
CHENNAI
GHEE
OH DADA
4347769 14/11/2019
Godfrey Phillips India Limited
49, Community Centre, Friends Colony, New Delhi 110025, India
a company incorporated under the Companies Act, 1956
Address for service in India/Attorney address:
POOJA DODD
113, UDAY PARK, NEW DELHI-110049.
Proposed to be Used
DELHI
Pan masala and mouth freshener
TAAZANDAZ

4347773    14/11/2019

Godfrey Phillips India Limited
49, Community Centre, Friends Colony, New Delhi 110025, India
a company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
POOJA DODD
113, UDAY PARK, NEW DELHI-110049.

Proposed to be Used
DELHI
Pan masala and mouth freshener
ULTRON

4347958  15/11/2019
RAKESH MASALA PRIVATE LIMITED
J-4, SECTOR-63, NOIDA, UTTAR PRADESH-201301
A Company Incorporated Under Indian Companies Act

Address for service in India/Attorney address:
GYAN PRAKASH BANSAL
204 KRISHNA TOWER-2 PLOT NO-1 POCKET-7 SECTOR-12 DWARKA NEW DELHI-110075

Proposed to be Used
DELHI
FRUIT SNACKS, POTATO BASED SNACKS, MILK BASED SNACKS, CANDIED FRUIT SNACKS, FROZEN CHIPS, SOYA CHIPS
Vanyamrutha

4347969   15/11/2019

UBBO NATURES FOOD PRIVATE LIMITED
97/1, SOMANAHALLI, BENGALuru – 560082, KARNATAKA, INDIA

Private Limited Company

Address for service in India/Attorney address:
SHOBHA HK
K19/9, 2nd Floor, DLF Phase 2, Gurugram-122001, Haryana

Proposed to be Used
CHENNAI

Milk and milk products including butter, buttercream, cheese, condensed milk, cream, curd, milk beverages, milk shakes, milk ferments for culinary purposes, yoghurt / yogurt, whipped cream
WOODBERRY

4348608   15/11/2019
INNOTECH AGROPOSTIKAM PRIVATE LIMITED
Indigram Labs Foundation, B1, Block 1, Mohan Cooperative Estate, Mathura Road, Badarpur 110078
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
PANKAJ SINGH
205, Vardhman Banhof Plaza, Plot 6, Pocket 7, Sector 12, Dwarka

Proposed to be Used
DELHI
Preserved, processed, dried and cooked fungi (including but not limited to mushroom)
DREAMCOTTAGE

4349259  16/11/2019
VINAY (PROPRIETOR DREAM COTTAGE)
71/8 JANAK PURA MAIN BAZAR GOHANA SONIPAT HARYANA
PROPRIETORSHIP
Address for service in India/Attorney address:
NIKHIL PRUTHI
69-R, MODEL TOWN, SONEPAT, HARYANA-131001

Proposed to be Used
DELHI
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk, cheese, butter, yoghurt and other milk products; oils and fats for food.
Proposed to be Used

DELHI

Meat, fish, poultry and game; meat extracts; preserved frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk, cheese, butter, yoghurt and other milk products; oils and fats for food.
4349436   16/11/2019
AK FOOD PRODUCTS
OLD NO13, NEW NO 33, JEEVA MAIN STREET, KOTTAPATTU, TRICHY, TAMI NADU - 620004
THE TRADEMARKS ACT - 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Edible oils for foodstuffs, Edible oils and fats, Cooking oil
COCOLEAF
4349716    16/11/2019
VELICA OIL MILL
PLOT NO. F/28 - A -9, MOTITALAV, KUMBHARWADA, BHAVNAGAR
Partnership Firm
Address for service in India/Attorney address:
M.N.SHAH & CO.,
904, 9th Floor, BVR-1, Near, Westend Hotel, Near, Inder Residency, Gujarat College, Ellisebridge, Ahmedabad. 380006
Used Since: 01/01/2016
AHMEDABAD
EDIBLE OIL, DESICCATED COCONUT, COCONUT FLAKES, COCONUT FAT, COCONUT OIL, VIRGIN COCONUT OIL,
COCONUT MILK, REFINED VEGETABLE OILS AND EDIBLE OILS, OIL CAKE
GRIHBADHU

4349968    17/11/2019
RAJ KUMAR SHAW
Baikunthapur, Aswtagaria, Purba Bardhaman, pin code- 713104, West Bengal.
HARILAKSHMI OIL- (SINGLE FIRM).

Address for service in India/Agents address:
IDEAL TRADE MARK SERVICES.
18, N.S. ROAD, 1ST FLOOR, KOLKATA - 700 001, WEST BENGAL, INDIA.

Proposed to be Used
KOLKATA
Mustard oil, Edible oil, Soya oil, Rice bran oil, Palm oil, Refined oil, Sunflower oil, Ghee, Vegetable oil, Vanaspati oil, Coconut oil.
4349969  17/11/2019
RAJ KUMAR SHAW
Baikunthapur, Aswatagaria, Purba Bardhaman, pin code- 713104, West Bengal.
HARILAKSHMI OIL (SINGLE FIRM).
Address for service in India / Agents address:
IDEAL TRADE MARK SERVICES.
18, N.S. ROAD, 1ST FLOOR, KOLKATA - 700 001, WEST BENGAL, INDIA.

Proposed to be Used
KOLKATA
Mustard oil, Edible oil, Soya oil, Rice bran oil, Palm oil, Refined oil, Sunflower oil, Ghee, Vegetable oil, Vanaspati oil, Coconut oil.
4349997  18/11/2019
SACHIN PAWAR
B-1/14 FIRST FLOOR, KH NO 1583/2
EDIBLE OILS
PROPRIETOR
Proposed to be Used
DELHI
Edible Oils
4350049  18/11/2019
NUTSFiesta FOOD AND BEVERAGES
RZ-157, Ground Floor, Gali No. 01, Tuglakabad Extension, New Delhi - 110019
Partnership Firm
Address for service in India/Attorney address:
MAHINDRA SINGH & CO.
Office No. 110, 1st Floor, Vardhman Plaza Tower, Plot No. H-3, Netaji Subhash Place, Pitam pura, Delhi - 110034
Proposed to be Used
DELHI
Dried Fruits whether Raw and Rosted: Edible Seeds whether Raw and Rosted included in Class 29.
Blavours
4350543   18/11/2019
TREESPOON PRIVATE LIMITED
trading as ; TREESPOON PRIVATE LIMITED
D-11, UDYOG NAGAR, ROHTAK ROAD,(NH-10), NEW DELHI -110041, INDIA
MANUFACTURER AND MERCHANT

Proposed to be Used
DELHI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS.
YUMMBA

4350622  18/11/2019

CHANDNI CHUGH

104 B SEALORD APTS, G D SOMANI ROAD, CUFFE PARADE, MUMBAI 400005

Proposed to be Used

MUMBAI

PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLYS, JAMS, COMPOTES; EGGS; MILK, CHEESE, BUTTER, YOGHURT AND OTHER MILK PRODUCTS; OILS AND FATS FOR FOOD.
4350743  18/11/2019
SHILPA SHIVAJI KAMBLI
3/43, TEJAS NAGAR, REYNOLD’S ROAD, BPT COLONY, WADALA EAST, MUMBAI - 400037, MAHARASHTRA
SUGEE STAR ENTERPRISE
Address for service in India/Attorney address:
LAHANE SANJEEV
TRADEMAARK.COM, OFFICE NO. A/4, BLDG NO. 7, ASTER, OPP. PATANKAR PARK, NALASOPARA WEST, PALGHAR - 401203
Proposed to be Used
MUMBAI
MUSHROOMS
SHREE SHYAMRAS

4350900    18/11/2019
RISHABH JAIN S/O LATE SH. PREM CHAND JAIN
TRADING AS M/s. RISHABH ENTERPRISES AT- 21, RIDHI SIDHI ENCLAVE, BUNDI ROAD, KOTA-324008 RAJASTHAN
Proprietorship

Address for service in India/Attorney address:
M.B. AGARWAL AND ASSOCIATES
401, MILESTONE BUILDING, NEAR DRIVE IN CINEMA, THALTEJ, AHMEDABAD

Proposed to be Used
AHMEDABAD
Refined Palm Oils, Edible Oils.
THE HEALTH HORIZONS

4351223  19/11/2019
DHARMIK BIPIN THAKKAR
9th Floor, 920, Unit No. 9, Corporate Park, 2, VN Purav Marg, Near Swastik Chambers, Chembur, Mumbai, Suburban, Mumbai, Maharashtra- 400071
Indian national, Individual

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food
MANMOHEY...HUM RAHE FIT
MANMOHEY SUPERHIT

4352185   19/11/2019
ANKIT GUPTA
MEHUL DAIRY FARM, 74/23 A, COLLECTOR GANJ, KANPUR-208001, UTTAR PRADESH
Sole Proprietor

Address for service in India/Agents address:
SANJAY KUMAR GUPTA
139, 2nd floor, Engineers Enclave, Pitam Pura, Delhi-110034.

Proposed to be Used
DELHI
Milk and milk products; dried and cooked fruits and vegetables; jellies, jams, edible oils and fats
KAVYANSH
4352618    20/11/2019
LALIT KUMAR BANSAL TRADING AS SHIV SHAKTI TRADERS
SHOP NO. 6, NEW SABZI MANDI, BALLABGARH - 121004, FARIDABAD, HARYANA
PROPRIETORSHIP

Address for service in India/Agents address:
DEEPIKA TRADE MARKS CO.
32, II ND FLOOR, NEELAM FLYOVER, FARIDABAD -121 001.

Proposed to be Used
DELHI
EDIBLE OIL, VEGETABLE OIL, MUSTERED OIL AND COOKING OIL
4352628  20/11/2019
ARETE ALLIUM FOODS
Panachikkal Jn., MLA Road, Nadakavu Post, Udayamperoor, Ernakulam.
Nil
Address for service in India/Attorney address:
LAZARUS WAY
LAZARUS WAY,2nd FLOOR,ROMEL MAHAL,,N.CHITTOOR ROAD,ERNAKULAM,KERALA,INDIA-682018
Used Since :20/11/2018
CHENNAI
Prepared onions, onion rings, vegetable chips, vegetable crisps, dehydrated vegetables, dried vegetables and grilled vegetables.
ROKADA

4352790   20/11/2019
M/S JMA FRAGRANCES PVT LTD
D-108, BULANDSHAHR ROAD, INDUSTRIAL AREA, GHAZIABAD, UTTAR PRADESH - 201001, INDIA
MANUFACTURER AND MERCHANT

Address for service in India/Agents address:
H P SINGH, ADVOCATE.
H - 7, GREEN PARK EXTN., NEW DELHI - 110 016.

Proposed to be Used
DELHI
PAN MASALA
SAAGAZ

4353494  20/11/2019
MR. KODI VIDYA SAGAR
Sankaranthi Palli Village, K.G Sathram Post, chittoor District.

Proprietorship
Address for service in India/Attorney address:
KARTHIKEYAN, N
Law Office of Karthikeyan, Vista Heights, D43, Level 4, West Avenue, OMR - ECR Link Road, Near Tidel Park, Thiruvanmiyur, Chennai - 600041, INDIA

Proposed to be Used
CHENNAI
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk, cheese, butter, yoghurt and other milk products; oils and fats for food.
RANGMANI

4353891  21/11/2019
KAMAL KISHORE TRADING AS RANGMANI.
GROUND FLOOR-WINDSOR PARK RESIDENTS WELFARE ASSOCIATION, INDIRAPURAM, GHAZIABAD, U.P.-201014.
PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used

DELHI
Preserved, Dried and Cooked Fruits and Vegetables, Preserved Pulses, Dried Pulses, Milk and Dairy Products, Ghee, Khoya, Cheese, Butter, Coconut Oil, Groundnut Oil, Edible Oil, Processed mustard greens, Cooking Oils, Sunflower oil [for food], Soybean oil for cooking, Vegetable oils for food, Oils and Fats, Jams, Jellies, Pickles, Peanuts (prepared), Curd, Yogurt, Skimmed Milk and Soups.
ADENS
4354101  21/11/2019
JOSE JAMES
PERUMPANACHY, CHANGANACHERRY KERALA
CLASS 29
WORKING PARTNER
Proposed to be Used
CHENNAI
fruits, dried fruits, dry fruit powder, vegetables, chips, meat, meat extracts, milk products, fish, poultry products, edible oil and fats
NUTGURU
4354282  21/11/2019
AKASH SARAWGI PROP. OF THE NUTCRAKER CO.
GROUND FLOOR, BUILDING NO. 1, UNIT NO. 9, SHREE SIDDHI VINAYAK INDUSTRIAL PREMISES CHSL, VALIV, VASAI EAST, PALGHAR, MAHARASHTRA - 401208
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank, Hiramodi Sheri, Udhna Darwaja, Surat - 395002
Used Since : 10/01/2019
To be associated with:
4051262
MUMBAI
Prepared peanuts; peanuts, preserved; spiced peanuts; candied peanuts; peanuts, processed; roasted peanuts.
BALA
4355455 22/11/2019
PAWAN KUMAR AGARWAL
7/154, Swaroop Nagar, Kanpur (U.P.), India.
Individual
Address for service in India/Attorney address:
KRISHNA TRADE MARK BUREAU
SA-17/130 M-M-3 (MLG.-3) ASHOK VIHAR COLONY PHASE-II PAHARIA VARANASI U.P
Used Since :01/04/2019
DELHI
Sada Pan Masala, Sweet Supari, Scented Supari
Coco Bliss

4355572 22/11/2019

ANURAG CHANDNA
142, Bluebell, Gaur Saundaryam, GHO5 C, Sector Techzone-IV, Greater Noida West 201306
An Individual

Address for service in India/Attorney address:

KANIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034

Proposed to be Used

DELHI

Coconut oil, Coconut oil
4356362  23/11/2019
GOKUL OIL AND FOODS INDUSTRIES
NEAR SHREE RAM HOTEL, NATIONAL HIGHWAY 27, GOMTA CHOWKDI, GONDAL-360311, DIST:-RAJKOT, GUJARAT, INDIA.
Partnership Firm
Address for service in India/Attorney address:
HARDEEP L MAHIDA
PLOT NO 217/1, SECTOR 4-A, NEAR G-1, GANDHINAGAR
Proposed to be Used
AHMEDABAD
GROUNDNUT OIL, SOYABIN OIL AND EDIBLE OIL INCLUDED IN CLASS 29.
4356383 23/11/2019
MANJUNATH. T.N. SOLE PROPRIETOR, TRADING AS V MANJUNATHA AGRO TECH
FACTORY NO: 6, SURVEY NO. 178/2, THIMMA REDDY INDUSTRIAL ESTATE, HOODI, BANGALORE-560 048, KARNATAKA.
AN INDIAN SOLE PROPRIETORSHIP FIRM
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Proposed to be Used
CHENNAI
EDIBLE OILS
ORINKO

4356732    23/11/2019
CUBEROOTZ FOODS PVT. LTD.
No. 4041, Sobha Daffodils, HSR Layout, Sector 2, Bengaluru-560102
Company registered under the Indian Companies Act, 2013

Address for service in India/Agents address:
BABITHA PAIS THARAPPAN (DR)
A 106, PRESTIGE ST. JOHN"S WOOD, # 80, ST. JOHN"S CROSS ROAD, CHIKKA ADUGODI, NR. TAVAREKERE MAIN ROAD, BANGALORE - 560 029.

Proposed to be Used

CHENNAI

PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK, CHEESE, BUTTER, YOGHURT AND OTHER MILK PRODUCTS; OILS AND FATS FOR FOOD.
4357466  25/11/2019
MR. RAJENDRAN P.M
PM HOUSE, NARATH P.O, KANNUR, KERALA- PIN 670 601
INDIVIDUAL
Address for service in India/Attorney address:
PRG ASSOCIATES
4TH FLOOR, D.D VYAPAR BHAVAN KADAVANTHA - 682020, ERNAKULAM, KERALA

Proposed to be Used
CHENNAI
COCONUT OIL, COCONUT POWDER, COCONUT MILK POWDER, VIRGIN OIL FOR FOOD, EDIBLE OILS AND FATS;
PRESERVES, PICKLES, MILK AND DAIRY PRODUCTS; MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS, EGGS,
DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, FROZEN CHIPS,
IRONTRIBE
4359221  26/11/2019
BRIGHT LIFECARE PRIVATE LIMITED
72/5, Swarn Park, Udyog Nagar, Mundka, Delhi-110041
Company
Proposed to be Used
DELHI
Peanut Butter, Protein Milk, Textured vegetable protein for use as a meat extender, Unformed textured vegetable protein for use as a meat extender, Formed textured vegetable protein for use as a meat substitute, Milk Powder for Nutritional purposes, Milk and Milk Products; Fruit Based Snack Bar, Nut based snack Bar, Organic nut and seed based snack Bar, Edible Oils and Fats.
THE COCA-COLA COMPANY
One Coca-Cola Plaza, Atlanta, Georgia 30313, United States of America
A Delaware Corporation

Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India

Proposed to be Used
DELHI
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk, cheese, butter, yoghurt and other milk products; oils and fats for food.